LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF FEBRUARY 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM- 139/2026	02.02.2026	RAVI GUPTA VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	31.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-112/2026	05.02.2026	ARYAN ENTERPRISES VS. RAJ KATHA PRODUCTS PVT. LTD.	VIKRAM SINGH	9871688568	Vikram.singh@gmail.com	04.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-166/2026	06.02.2026	H.S. CREATIONS VS. TRIPTI CREATIONS	TARUN SINGHAL	9999739937	advocatetanusinghal@gmail.com	05.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-174/2026	09.02.2026	ROHITASH SINGH RANA VS. H.N. ENTERPRISES	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a@yahoo.co.in	07.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-175/2026	09.02.2026	PUNJAB NATIONAL BANK VS. SANJAY KUMAR	PARAS AGGARWAL	9810600656	Parasaggarwaladv@gmail.com	07.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-179/2026	10.02.2026	HARSH KIRAN TEXTILE PVT. LTD. VS, VALLABH SAREE EMPORIUM	GURMEET AHUJA	9810577633	GURMEETAHUJA@GMAIL.COM	09.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-185/2026	10.02.2026	RAMESH RATHI VS. KRISHAN GUPTA	SHUBHAM VASHISHTH	9312209463	Ashokchhaparia@gmail.com	09.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-82/2026	11.02.2026	SHREE JI CHEMICALS CO VS. RAMDEV INDUSRIES	KUNAL KUKREJA	9871236226	whiteandblacklawyers@gmail.com	10.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-85/2026	11.02.2026	LEVIS STRAUSS VS. SHYAM SUNDER SINGH	SHRAVAN BANSAL	6201970125	unitedmark@unitedandunited.com	10.02.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-95/2026	16.02.2026	ALLIED TUBES PVT. LTD. VS. SHAHISTA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	13.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-101/2026	18.02.2026	UMESH TYAGI VS. M.C.D	AKHIL RANA	7838798382	akhilrana@gmail.com	17.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-108/2026	20.02.2026	SHASHI JAIN VS. KARTIK AGGARWAL	SANTOSH KR.	9313780408	sbpandey7@yahoo.com	19.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-109/2026	20.02.2026	HPL ELECTRIC & POWER LTD. VS. SUMIT	SUNIL KR. JAISWAL	9810210832	vijayprakash9682@gmail.com	19.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-12/2026	21.02.2026	JITO ADMINISTRATIVE TRAINING FOUNDATION VS. ETERNO CONSTRUCTIONS LTD.	SANDEEP MALIK	9831728639	legal@suranalawoffices.com	20.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-186/2026	21.02.2026	HDFC BANK VS. SANDEEP KR	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-187/2026	21.02.2026	HDFC BANK VS. SHORYA GUPTA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-188/2026	21.02.2026	HDFC BANK VS. PRATYAKSHI KR. JAIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-121/2026	23.02.2026	HPL ELECTRIC & POWER LTD. VS. VICKY NARANG	SUNIL KR. JAISWAL	9810210832	vijayprakash9682@gmail.com	21.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-198/2026	23.02.2026	TATA CAPITAL LTD. VS. HARI SHANKAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	21.02.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-217/2026	24.02.2026	TATA CAPITAL LTD. VS. SHREE CHILLAR TRANSPORT CO.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	23.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-218/2026	24.02.2026	TRUSTLENDERS PVT. LTD. VS. AJIT SINGH RANA	DEV SAGAR	8800722793	Advocate.devsagar@gmail.com	23.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-220/2026	24.02.2026	TATA CAPITAL LTD. VS. CAPITAL STONES AND MINING	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	23.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	ARB. A COMM-4/2026	24.02.2026	LAL CHAND VS. TATA CAPITAL LTD.	NEERAJ KR. SHAH	9858606997	nk.singh123@gmail.com	23.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-242/2026	25.02.2026	TATA CAPITAL LTD. VS. BALJEET SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	24.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-251/2026	26.02.2026	POONAM RATHORE VS. AMIT JAIN	MUKESH KUMAR GAUTAM	9312725447	Adv.kiran74@gmail.com	25.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-252/2026	26.02.2026	TATA CAPITAL LTD. VS. SHREE DEV NARAYAN PROJECTS PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-127/2026	27.02.2026	LAXMI NARAIN VS. MAYA SHEEL RETAIL INDIA LTD.	DEEPANSHI KUMARI	7838307249	deepanshi142@gmail.com	26.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-269/2026	27.02.2026	TATA CAPITAL LTD. VS. SULTAN SEERAJ	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	26.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s-9 of Arbitration Act, 1996	OMP (I) COMM-270/2026	27.02.2026	TATA CAPITAL LTD. VS. SHREE DEV NARAYAN PROJECTS PVT. LTD.	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	26.02.2026

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			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-261/2026	28.02.2026	PRAYAG POLYMERS VS. MANAS RANJAN PRADHAN	ARCHIT SINGHAL	9811156111	legal@sigmalegal.in	27.02.2026
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**CENTRAL**	306	CS (COMM)	CS (COMM)/150/2026	03.02.2026	M/S PARAS GRAPHICS VS. M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	02.02.2026
			306	CS (COMM)	CS (COMM)/163/2026	05.02.2026	ASHOK KUMAR @ ASHOK CHOUDHARY VS. ANIL CHAUDHARY	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com	03.02.2026
			306	M Ex	M Ex/87/2026	05.02.2026	M/S B R ENTERPRISES VS. M/S AAA RADIATORS	SACHIN VATS	9899357709	sachinadvocatevats@gmail.com	02.02.2026
			306	CS (COMM)	CS (COMM)/165/2026	06.02.2026	GAURAV GUPTA VS. M/S J V FILMS	RAKESH CHAND	8076895471	jewarlyarakesh@gmail.com	05.02.2026
			306	OMP (COMM)	OMP (COMM)/9/2026	09.02.2026	MUSHAHID ALI Vs M/S SUMAT PRASAD AND SONS	IMRAN AHMAD	9350460168	imahd2012@gmail.com	06.02.2026
			306	Ex.COMM - Award by Arb. Comm.	Ex.COMM - Award by Arb. Comm./25/2026	09.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD Vs WAKIL AHMED AND ANR	SHIVAM JHA	7970140025	shivamjha@firstassociates.in	05.02.2026
			306	M Ex	M Ex/157/2026	11.02.2026	CHIRAG GUPTA Vs MEENAKSHI ELECTRICALS	RITA SANGHAVI	9953413632	adv.ritasanghavi@gmail.com	07.02.2026

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			306	CS (COMM)	CS (COMM)/182/2026	11.02.2026	UNION BANK OF INDIA Vs BIJENDRA SINGH AND ANR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			306	M Ex	M Ex/181/2026	17.02.2026	PRADEEP BHAGAT Vs AMAN GUPTA	MRITUNJAY SINGH NAROOKA	9899184570	advobsrathore@yahoo.com	12.02.2026
			306	CS (COMM)	CS (COMM)/201/2026	17.02.2026	VISHAL RANA Vs RAJ KUMAR	KARAN BIR SINGH	9654508456	japsoverses@gmail.com	14.02.2026
			306	CS (COMM)	CS (COMM)/203/2026	17.02.2026	BINDIYA MIDHA Vs DIVYANSH MIDHA	SANJAY SHAH	9891111475	office@shahandshah.net	15.02.2026
			306	M Ex	M Ex/189/2026	18.02.2026	GAUTAM VARUN MITTAL Vs STUDIO CANAL	SANDEEP TYAGI	9811912208	candidlawcompany@gmail.com	11.02.2026
			306	CS (COMM)	CS (COMM)/210/2026	18.02.2026	O P GUPTA Vs RAHUL VERMA	VIKAS BHARDWAJ	8750203300	NA	17.02.2026
			306	Execution (Comm.)	Execution (Comm.)/102/2026	19.02.2026	BANSAL TEXTILES Vs PRAVEEN KHANDELWAL	SANJEEV SINHA	9350680089	NA	16.02.2026
			306	Execution (Comm.)	Execution (Comm.)/104/2026	19.02.2026	STATE BANK OF INDIA Vs RAMADHAR SHAH	ANSHU SHUKLA	9210043774	advocateanshu@gmail.com	10.02.2026

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			306	CS (COMM)	CS (COMM)/219/2026	20-02-2026	M/S DEV STAINLESS STEEL PVT LTD Vs M/S KDS COMPONENTS	Sagar singh(P),	9999763303	kadianlegalcounsultants@gmail.com	18.02.2026
			306	CS (COMM)	CS (COMM)/223/2026	21-02-2026	UCO BANK Vs M/S MAGNETIC DEVICES AND ANR	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	19.02.2026
			306	CS (COMM)	CS (COMM)/224/2026	21-02-2026	UCO BANK Vs SHANZA RUBAB	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	19.02.2026
			306	CS (COMM)	CS (COMM)/225/2026	21-02-2026	AMEETA MAHESHWARI Vs UMA DEVI	Ritwik Parikh(P),	9999320409	ritwikoff@outlook.com	20.02.2026
			306	Execution (Comm.)	Execution (Comm.)/119/2026	23.02.2026	HPL ELECTRIC AND POWER LTD Vs T BHASKAR	SUNIL KUMAR JASWAL	9810210832	NA	18.02.2026
			306	Execution (Comm.)	Execution (Comm.)/120/2026	23.02.2026	M/S S N T AGRO INDUSTRIES PVT LTD Vs NEMI CHAND SHARMA	RAJESH KUMAR PANDEY	8920260088	advocateakjain.associates@gmail.com	18.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/205/2026	23-02-2026	TATA CAPITAL LTD Vs RL LOGISTICS AND WAREHOUSING PVT LTD AND ANR	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	20.02.2026
			306	CS (COMM)	CS (COMM)/241/2026	24-02-2026	KUNTI SUBBA Vs M/S HIMALYAN OXY ENTERPRISE AND ORS	AKASH MISHRA	9310673258	advocatemishra367@gmail.com	23.02.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM)/216/2026	24-02-2026	TATA CAPITAL LTD Vs PRADEEP KUMAR	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	20.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/225/2026	24-02-2026	HDFC BANK LTD Vs TAHIR SAMSU	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	19.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/223/2026	24-02-2026	HDFC BANK LTD Vs DEEPAK RANA	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	19.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/224/2026	24-02-2026	HDFC BANK LTD Vs MOHAMMAD USMAN	ANISH BHOLA(P),	9811452022	anish_bhola17@yahoo.com	19.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/222/2026	24-02-2026	TATA CAPITAL LTD Vs SUBHAN ALI	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	21.02.2026
			306	Misc DJ	Misc DJ/151/2026	24-02-2026	M/S GULSHAN LAMEE PACK PVT LTD Vs M/S PEARL PRINT PACK PVT LTD	VIMAL(P),	7303067306	mailtopoojasharma27@gmail.com	21.02.2026
			306	Misc DJ	Misc DJ/152/2026	24-02-2026	VIKRAM SHARMA Vs CAPITAL HIND FINANCE PVT LTD	Varuna Thakur(P),	9834890094	admin@llopartners.com	22.02.2026
			306	CS (COMM)	CS (COMM)/247/2026	25-02-2026	M/S QUED INSIGHT RESEARCH PVT LTD Vs M/S AUM RESEARCH PVT LTD AND ORS	JAG BIHARI CHOUDHARY	9911063692	info@legaldwar.com	23.02.2026

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			306	OMP (I) (COMM)	OMP (I) (COMM)/245/2026	26-02-2026	TATA CAPITAL LTD Vs GD INFRA SOLUTION	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	23.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/246/2026	26-02-2026	TRUSTLENDERS CAPITAL PVT LTD Vs AJIT SINGH RANA AND ANR	DEV SAGAR(P),	9953180830	advocate.devsagar@gmail.com	24.02.2026
			306	OMP (I) (COMM)	OMP (I) (COMM)/255/2026	26-02-2026	TATA CAPITAL FINANCIAL SERVICES LTD Vs SEEMA RAMPAL	Sunil sehrawat(P),	9212190624	delhilawyers76@gmail.com	24.02.2026
			306	CS (COMM)	CS (COMM)/260/2026	28-02-2026	MALKANS TRAINING INSTITUTE PVT LTD AND ORS Vs TELEGRAM MESSENGER LLP AND ORS	Mujeeb Ur Rehman(P),	9873485820	nakul.gandhi@nglawchambers.com	27.02.2026

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM./ 74/2026	02.02.2026	M/S VASTRAM INDIA PVT. LTD. VS M/S A ACTIVE ENTERPRISES	AMIT GARG	9350018343	ADVOCATEWIDU@GMAIL.COM	30.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 146/2026 RECOVERY OF RS. 49,15,681/-	02.02.2026	NITIN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	30.01.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 155/2026 RECOVERY OF 17,40,248/-	04.02.2026	SAFEART INDUSTRIES PVT. LTD. VS VISHAL	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	02.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 156/2026 TRADEMARK INFRINGEMENT	04.02.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR	PARMOD KUMAR SINGH	9718209970	aastha@thelegist.com	02.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM/ 77/2026	05.02.2026	PRABH DAYAL OM PRAKASH INFRASTRUCTURE LTD. VS JAI DEVI MISHRA PROP. OF JAI DEVI ENTERPRISES	CHETNA BHALLA	9818280772	punitbhalla@gmail.com	03.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 155/2026	06.02.2026	TATA CAPITAL LTD. VS SOURABH SONI	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	04.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 167/2026 RECOVERY OF RS.	06.02.2026	M/S SIDDHARTH VS M/S R S TEXTILE	A.N. AGGARWAL	9811258052	rsaggarwalana@gmail.com	04.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 159/2026	07.02.2026	TATA CAPITAL LTD. VS JATINDER SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP(I)COMM./ 160/2026	07.02.2026	TATA CAPITAL LTD. VS RAHUL	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 177/2026 RECOVERY OF RS. 32,11,255/-	10.02.2026	TEAMASIA MARKETING PVT. LTD. VS M/S CREATIVE ENTERPRISES	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	07.02.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 184/2026 RECOVERY OF RS. 7,18,852.86/-	11.02.2026	UNION BANK OF INDIA VS RAHUL	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	09.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	EXE. COMM./ 83/2026	11.02.2026	SAHIL DUGAL VS MUNICIPAL CORPORATION OF DELHI	S.K. SINGH	9811161525	SKSINGHL16@GMAIL.COM	09.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	**CS/COMM/ 188/2026 TRADEMARK INRINGEMENT**	12.02.2026	ADIDAS AG VS ASHOK KUMAR	AASTHA SHARMA	9718209970	aastha@thelegist.com	10.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 PETITION	OMP(I)COMM./ 15/2026	13.02.2026	SHWETA KAPOOR VS KOTAK MAHINDRA PRIME LTD.	ABHIJEET	9507709888	ABHIJEETU03@GMAIL.COM	11.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	CS/COMM/ 197/2026 TRADEMARK INFRINGEMENT	17.02.2026	ASK AUTOMOTIVE LIMITED VS ASHOK KUMAR (UNKNOWN)	AASTHA SHARMA	9718209970	aastha@thelegist.com	13.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 218/2026 UNDER SECTION 37	20.02.2026	SWASTIK AUDIOLINES PVT. LTD. VS SHREE SAI ENTERPRISE	AMIT RANA	9958574113	advocate.nehagund@gmail.com	18.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 192/2026	21.02.2026	HDFC BANK LTD. VS ISLAMUDDIN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 193/2026	21.02.2026	HDFC BANK LTD. VS KUSHAL PAL SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 201/2026	23.02.2026	TATA CAPITAL LTD. VS MANJEET SEHRAWAT	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	20.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 202/2026	23.02.2026	TATA CAPITAL LTD. VS AJNESH JAKHAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	20.02.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 204/2026	23.02.2026	TATA CAPITAL LTD. VS MOHD RIZWAN KHAN	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	20.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 231/2026 RECOVERY OF RS. 4,14,126 /-	23.02.2026	PRASHANT SHARMA VS ORIENTAL INSURANCE COMPANY LTD.	RAKESH KUMAR	8376945663	NA	21.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 232/2026 RECOVERY OF RS. 7,74,008 /-	23.02.2026	UNION BANK OF INDIA VS RAJWATI AND ANR.	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	21.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 221/2026	24.02.2026	TATA CAPITAL LTD. VS PAVITAR SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	21.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 247/2026	26.02.2026	TATA CAPITAL LTD. VS SECURE VINTAGE LOGISTICS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	24.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 248/2026	26.02.2026	TATA CAPITAL LTD. VS UNICORN MOVERS	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	24.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 249/2026	26.02.2026	TATA CAPITAL LTD. VS SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	24.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 256/2026 RECOVERY OF RS.26,82,126 /-	27.02.2026	M/S MLJ INDUSTRIES LTD. VS XIDA TECHNOLOGY PVT. LTD.	RAMA SHARMA	9911855122	RAMASHARMA4597@GMAIL.COM	25.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 257/2026 RECOVERY OF RS. 5,12,016 /-	27.02.2026	SURESH CHAND JAIN VS TEJBIR SINGH	SANJEEV KUMAR	9868005927	SANJEEV.KUMAR@KNOWLEX.IN	25.02.2026
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 259/2026	27.02.2026	TATA CAPITAL LTD. VS SK TRANSPORT	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.02.2026

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9 PETITION	OMP (I) COMM/ 260/2026	27.02.2026	TATA CAPITAL LTD. VS SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.02.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)140/2026	02.02.2026	DAV COLLEGE TRUST V/S MR DAV INSTITUTE	VIVEK SRIVASTAVA	9210-107-303	THEJURALSOLUTIONS@GMAIL.COM	28.01.2026
			304	MISCELLANEOUS	MISC DJ/ 104/2026	02.02.2026	CANARA BANK V/S M/S KAUSHIK TRADING COMPANY	MANOJ MISHRA	9210-317-462	NA	28.01.2026
			304	RECOVERY	CS (COMM)153/2026	03.02.2026	UNION BANK OF INDIA V/S MRS. VIMLA AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPAGUPTA@GMAIL.COM	31.01.2026
			304	EXECUTION	EX (COMM)75/2026	03.02.2026	M/S HARBANS LAL FOODS PVT LTD V/S M/S NAHAR FROZEN FOODS AND ICE CREAM PVT LTD.	BHUVNESHWAR TYAGI	8826824663	TYAGIBHUVNESHWAR@YAHOO.COM	28.01.2026
			304	RECOVERY	CS (COMM)162/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	02.02.2026
			304	RECOVERY	CS (COMM)161/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	02.02.2026
			304	MISCELLANEOUS	MISC DJ/ 114/2026	05.02.2026	RADHA KASERA V/S CROWN ENTERPRISES	SHIVA K	8489-662-301	SHIVKRISHNAMURTI@GMAIL.COM	04.02.2026
			304	EXECUTION	EX (COMM)78/2026	05.02.2026	M/S SHREE SHYAM TRAILOR TRANSPORT V/S SHAPOORJI PALLONJI	NITIN JAIN	999650755	NITINJAIN.SUZOK@GMAIL.COM	04.02.2026
			304	EXECUTION	EX (COMM)79/2026	06.02.2026	M/S G.D. ENTERPRISES V/S SHIVA WADHERA	MANISH MIGLANI	9811-107-462	MANISH_MIGALNI@YAHOO.COM	21.01.2026
			304	ARBITRATION	OMP (I) (COMM)-175/2026	10.02.2026	TATA CAPITAL LTD Vs KARAN KHARBANDA	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	ARBITRATION	OMP (I) (COMM)-176/2026	10.02.2026	TATA CAPITAL LTD Vs TARSEM LAL	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026

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			304	ARBITRATION	OMP (I) (COMM)-177/2026	10.02.2026	TATA CAPITAL LTD Vs HARPREET SINGH BACHOO	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	ARBITRATION	OMP (I) (COMM)-178/2026	10.02.2026	TATA CAPITAL LTD Vs DINESH KUMAR SUTHAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	ARBITRATION	OMP (I) (COMM)-179/2026	10.02.2026	TATA CAPITAL LTD Vs HARBHAJAN SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	ARBITRATION	OMP (I) (COMM)-180/2026	10.02.2026	TATA CAPITAL LTD Vs SUNIL KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	ARBITRATION	OMP (I) (COMM)-181/2026	10.02.2026	TATA CAPITAL LTD Vs CHAMKOR SINGH	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	05.02.2026
			304	EXECUTION	Ex.COMM -Award byArb. Comm.26/2026	10.02.2026	TATA CAPITAL LIMITEDVsSEAROUTE TRADING CO. THROUGHPARTNER MR. JASVEER SINGH KOHLI	SURYA PRAKASH RANA	9953455007	sprana2013.sr@GmaiLcom	04.02.2026
			304	ARBITRATION	OMP (COMM)- 14/2026	13.02.2026	ANT TRAVELS PVT. LTD. AND Ors.VsKOTAK MAHINDRA BANK LIMITED	Sachin Kharb	9990599330	KHARBLAWASSOCIATES@GMAIL.COM	04.02.2026
			304	EXECUTION	EX (COMM)-88/2026	13.02.2026	STATE BANK OF INDIA VS. BIMLA	BIRENDRA KUMAR	9811767517	Advocatebkmassociates@gmail.com	04.02.2026
			304	EXECUTION	M.EX (COMM)177/2026	17.02.2026	SHARMA SALES CORPORATION V/S MEEM AGRO FOOD PVT LTD	AVINASH KR TRIPATHI	9871-441-764	NA	13.02.2026
			304	RECOVERY	CS (COMM)220/2026	20.02.2026	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD AND ANOTHER	SHIKHA GOEL	8287-634-805	NA	19.02.2026
			304	RECOVERY	CS (COMM)222/2026	21.02.2026	ARMY PACKERS V/S J.M.INC	PUSHKAR KANOJIA	7289-866-123	NA	19.02.2026
			304	MISCELLANEOUS	MISC. DJ -145/2026	23.02.2026	KRISHAN KUMAR BISHNOIVsARUNESH KUMAR	YOGESH CHHABRA	9540193893	noorkeshav.yc@gmail.com	17.02.2026
			304	EXECUTION	EX. COMM/117/2026	23.02.2026	RADIANT DEVELOPERS V/S BHARAT	VIKASH GAUTAM	9211-560-374	ADVOCATEGAUTAM007@GMAIL.COM	17.02.2026

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			304	EXECUTION	EX. COMM/118/2026	23.02.2026	M/S SHRI GANESH KIRANA PVT LTD V/S M/S SHREE PANCHGANGA AGRO IMPEX PVT LTD	TUSHAR SHARMA	9899-832-019	TUSHAROFFICE@GMAIL.COM	19.02.2026
			304	RECOVERY	CS (COMM)229/2026	23.02.2026	AMAN AGGARWAL V/S RAJESH KUMAR AGGARWAL	DHARMENDER KR YADAV	9650-508-945	ADVDK.YADAV79@GMAIL.COM	18.02.2026
			304	RECOVERY	CS (COMM)233/2026	23.02.2026	PANKAJ TIWARI V/S MCD AND ANR	SATYENDER KUMAR	98111-61525	SKSINGH16@gmail.com	21.02.2026
			304	ARBITRATION	OMP I COMM/194/2026	23.02.2026	HDFC BANK LTD V/S PRIYANKA DIXIT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2026
			304	ARBITRATION	OMP I COMM/195/2026	23.02.2026	HDFC BANK LTD V/S SATISH KUMAR JHA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2026
			304	ARBITRATION	OMP I COMM/196/2026	23.02.2026	HDFC BANK LTD V/S SATISH KUMAR JHA	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	19.02.2026
			304	ARBITRATION	OMP I COMM/ 210/2026	24.02.2026	TATA CAPITAL LTD V/S RAM ASREY RAWAT	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	ARBITRATION	OMP I COMM/ 211/2026	24.02.2026	TATA CAPITAL LTD V/S FAROOK KHAN	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	ARBITRATION	OMP I COMM/ 212/2026	24.02.2026	TATA CAPITAL LTD V/S SAABRI LOGISTICS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	ARBITRATION	OMP I COMM/ 213/2026	24.02.2026	TATA CAPITAL LTD V/S BALJEET SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	ARBITRATION	OMPI COMM/ 214/2026	24.02.2026	TATA CAPITAL LTD V/S SAABRI LOGISTICS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	ARBITRATION	OMP I COMM/ 215/2026	24.02.2026	TATA CAPITAL LTD V/S SHREE CHILLAR TRANSPORT COMPANY	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	RECOVERY	CS (COMM)242/2026	24.02.2026	SEEMA KARWA V/S SNC AGENCIES PVT LTD	RACHNA LAL	9868018764	ASHESHLAL@YMAIL.COM	16.02.2026

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			304	ARBITRATION	OMPI COMM/ 219/2026	24.02.2026	TATA CAPITAL LTD V/S SAABRI LOGISTICS	ANISH BHOLA	9811452022	ANISH_BHOLA17@YAHOO.COM	20.02.2026
			304	MISCELLANEOUS	MISC DJ/147/2026	24.02.2026	GAURAV GARG V/S AVON AGRO IND. PVT LTD	RAKESH KUMAR	9711771000	NA	20.02.2026
			304	RECOVERY	CS (COMM)243/2026	24.02.2026	RUBBER HOSE INDIA LLP V/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANAJAY24@GMAIL.COM	20.02.2026
			304	RECOVERY	CS (COMM)245/2026	24.02.2026	SUNIL KUMAR V/S DEEPIKA	ABHISHEK GUPTA	9718-062-229	THESUITSLAWFURM@GMAIL.COM	23.02.2026
			304	MISCELLANEOUS	MISC DJ/154/2026	26.02.2026	STATE BANK OF INDIA V/S VIKAS MAHESHWARI	ADV. KUNAL	7503-444-555	ADVKUNALMALIK@GMAIL.COM	24.02.2026
			304	MISCELLANEOUS	MISC DJ/156/2026	26.02.2026	LOKESH KALRA V/S RAJ KUMAR	AV. NETRA PAL	9868-063-111	NETRAPALSINGHADV32@GMAIL.COM	24.02.2026
			304	ARBITRATION	OMP I COMM/ 273/2026	26.02.2026	TATA CAPITAL LTD V/S MANOJ KUMAR	SUNIL SEHRAWAT	9212190624	DELHILAWYERS76@GMAIL.COM	25.02.2026
			304	RECOVERY	CS (COMM)259/2026	26.02.2026	S.V. ENTERPRISES V/S JAI MATA ENGINEERING	TEJ PRATAP	8750116605	TEJPRATAP14@GMAIL.COM	25.02.2026
			304	EXECUTION	EX.COMM/34/2026	28.02.2026	TATA CAPITAL LTD V/S SUNITA TYAGI	RAJ KUMAR	NA	NA	26.02.2026

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	EXECUTION	Execution (Comm)/114/2026	21-02-2026	AXIS BANK LTD Vs ASHWANI KUMAR MATHIL	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in	12-01-2026
			305	RECOVERY	CS (COMM)/160/2026	04-02-2026	BINDAL SMELTING PVT LTD Vs M/S KRISHNA VISION ENERGY INNOVATION LLP AND OTHERS	AMIT TEWARI(P),	9818180025	ATANDA.ADV@GMAIl.COM	28-01-2026
			305	RECOVERY	CS (COMM)/149/2026	02-02-2026	M/S ENVOGUE FURNISHINGS INDIA PVT LTD Vs M/S LUXRAYS FURNISHING BOUTIQUE PRIVATE LIMITED	Vir Chand Yadav(P),	9811594839	vc.yadav.co@gmail.com	30-01-2026
			305	RECOVERY	CS (COMM)/154/2026	03-02-2026	NIKE INNOVATE CV ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	05-02-2026
			305	RECOVERY	CS (COMM)/159/2026	04-02-2026	UNION BANK OF INDIA Vs PRAHALAD MEENA AND ANOTHER	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	02-02-2026
			305	RECOVERY	CS (COMM)/169/2026	05-02-2026	XXXX Vs XXXX	aastha sharma(P),	9810481016	mail(a)thelegist.com,	07-02-2026
			305	ARBITRATION	OMP (COMM)/8/2026	06-02-2026	M/s Nootan Pharmaceuticals Vs Pharmaceuticals And Medical Devices Bureau Of India (pmbi)	Abhinav Garg(P),	9833375100		05-02-2026
			305	EXECUTION	Execution (Comm)/89/2026	07-02-2026	IDBI BANK LTD Vs PANKAJ SHARMA	VIVEK KUMAR	9811867703	kumarvivekadv@gmail.com	28-02-2026
			305	EXECUTION	Execution (Comm)/96/2026	16-02-2026	Deepak Industries Vs Pee Kay Industrial Corporation	swadesh bansal(P),	9899848679	swaCeshbans al7 3 804 @gmail. com	09-02-2026
			305	RECOVERY	CS (COMM)/194/2026	13-02-2026	MS SVARA SALES CORPORATION Vs MS DADHI VALA MANUFACTURES CONSULTANTS PVT LTD	BHOPAL SINGH(P),	981816403?	bsinghkl62@gmail.com	11-02-2026

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			305	RECOVERY	CS (COMM)/211/2026	18-02-2026	Dolly Sinha Vs The National Insurance Co Ltd	MUKESH AGGARWAL(P),	9811311360	Nsingh 1908@yahoo.co .in	11-02-2026
			305	RECOVERY	CS (COMM)/196/2026	16-02-2026	Bank of India Vs Vinesh Thakur	Vishwanath prasad Tiwari(P),	89901 82901}	vptiwariadvo ¢atewamatl com	13-02-2026
			305	RECOVERY	CS (COMM)/228/2026	21-02-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	19-02-2026
			305	RECOVERY	CS (COMM)/248/2026	25-02-2026	SANJEEV KUMAR GOEL Vs JITENDER	RAMESH KUMAR DAHIYA(P),	:9910991243	: nikhildahiya77@gmail.com	23-02-2026
			305	RECOVERY	CS (COMM)/254/2026	26-02-2026	UNION BANK OF INDIA Vs OMKAR S\O RAJA RAM	KAMALJIT SINGH RANOT(P),	98584378G1	N/A	23-02-2026
			305	RECOVERY	CS (COMM)/263/2026	28-02-2026	M/S MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT LTD Vs IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	ROHIT AGRAWAL(P),	9899886971	info@jkgalawchambers.com;	26-02-2026
			305	ARBITRATION	OMP (I) (COMM)/164/2026	07-02-2026	TATA CAPITAL LIMITED Vs JASPAL SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76(aJgma iI.com	04-02-2026
			305	ARBITRATION	OMP (I) (COMM)/163/2026	07-02-2026	TATA CAPITAL LIMITED Vs RAKESH KUMAR	Sunil sehrawat(P),	9212190624	Delhilawyers76(aJgma iI.com	05-02-2026
			305	ARBITRATION	OMP (I) (COMM)/278/2026	27-02-2026	TATA CAPITAL LIMITED Vs SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil sehrawat(P),	9212190624	Delhilawyers76(aJgma iI.com	25-02-2026
			305	ARBITRATION	OMP (I) (COMM)/277/2026	27-02-2026	TATA CAPITAL LIMITED Vs GD INFRA SOLUTION	Sunil sehrawat(P),	9212190624	Delhilawyers76(aJgma iI.com	25-02-2026

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			305	APPLICATION	MISC DJ-117/2026	06.02.2026	RAHUL MONGIA VS ABC FOOD PRODUCTS	GUNJAN KATHPALIA	9810325384	E-MAIL:-advocate_gunjan@hotmail.com	31-01-2026
			305	ARBITRATION	OMP (I) COMM-230/2026	24.02.2026	HDFC BANK LTD. VS. KARAMVEER NAGAR	ANISH BHOLA	9811452022 I	Anish bhola17kyahoo.c9im	20-02-2026

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6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/164/2026	CS (COMM)/164/2026	05-02-2026	PAWAN KUMAR AGGARWAL PROP ANKIT TEXTILES Vs M/S SWARR AND ORS	J P GUPTA(P),	9868597298	mailmejpgupta@gmail.com	03.02.2026
			410	CS (COMM)/172/2026	CS (COMM)/172/2026	09-02-2026	M/S INDIAN FAB Vs MR MO GUFRAN KHAN	Siddhant Banga(P),	9999369931	SIDDHANTBANGA04@GMAIL.COM	02.02.2026
			410	Execution (Comm)/81/2026	Execution (Comm)/81/2026	09-02-2026	SUPER CASSETTES INDUSTRIES PVT LTD Vs M/S DIGITAL CABLE NETWORK	Kumud Kumra Khetan(P),	9810389109	-	06.02.2026
			410	OMP (COMM)/11/2026	OMP (COMM)/11/2026	10-02-2026	S MADHAN Vs SBI Cards and Payment Services Ltd	R. VISHNU KUMAR	9620983424	vishnukumarr@vplegal.in	24.01.2026
			410	OMP (I) (COMM)/169/2026	OMP (I) (COMM)/169/2026	10-02-2026	M/S TATA CAPITAL LTD Vs JONI TYAGI	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	05.02.2026
			410	OMP (I) (COMM)/171/2026	OMP (I) (COMM)/171/2026	10-02-2026	M/S TATA CAPITAL LTD Vs PAWANDEEP SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	04.02.2026
			410	OMP (I) (COMM)/170/2026	OMP (I) (COMM)/170/2026	10-02-2026	M/S TATA CAPITAL LTD Vs TEJINDER SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	04.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	OMP (I) (COMM)/182/2026	OMP (I) (COMM)/182/2026	11-02-2026	M/S TATA CAPITAL LTD Vs JASBIR SINGH	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	05.02.2026
			410	CS (COMM)/180/2026	CS (COMM)/180/2026	11-02-2026	PARAMJEET SINGH Vs SHRI ARVINDER SINGH	Shalabh Gupta(P),	9818681699	shalabh.adv@gmail.com	04.02.2026
			410	OMP (I) (COMM)/183/2026	OMP (I) (COMM)/183/2026	11-02-2026	M/S TATA CAPITAL LTD Vs GAJANAND BUNKAR	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	05.02.2026
			410	CS (COMM)/187/2026	CS (COMM)/187/2026	12-02-2026	PUNJAB NATIONAL BANK Vs SH SURESH KUMAR	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	09.02.2026
			410	CS (COMM)/190/2026	CS (COMM)/190/2026	13-02-2026	NIKE INNOVATE CV Through Its Authorised Representative Ms Sarita Singh Vs ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	10.02.2026
			410	OMP (I) (COMM)/184/2026	OMP (I) (COMM)/184/2026	13-02-2026	M/S TATA CAPITAL LTD Vs OM SHRI CHEMICAL	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	10.02.2026
			410	Execution (Comm)/98/2026	Execution (Comm)/98/2026	17-02-2026	ROHIT KUMAR Vs THE NEW INDIA ASSURANCE CO LTD AND ANR	RAJESH DWIVEDI	9811166662	-	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	Execution (Comm)/97/2026	Execution (Comm)/97/2026	17-02-2026	THE POLO LAUREN COMPANY Vs R R ENTERPRISES AND ORS				
			410	OMP (COMM)/17/2026	OMP (COMM)/17/2026	19-02-2026	NESTIVA HEALTH CARE PVT LTD Vs HERO HOUSING FINANCE LIMITED	AMIT CHAUBEY	9918145757	amitchb931@gmail.com	06.02.2026
			410	Execution (Comm)/115/2026	Execution (Comm)/115/2026	23-02-2026	PUMA SE Vs RAMESH SAINI	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	18.02.2026
			410	Execution (Comm)/116/2026	Execution (Comm)/116/2026	23-02-2026	PUMA SE Vs RAMESH SAINI	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	18.02.2026
			410	OMP (I) (COMM)/241/2026	OMP (I) (COMM)/241/2026	25-02-2026	M/S TATA CAPITAL LTD Vs SAABRI LOGISTICS	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	20.02.2026
			410	Misc DJ/153/2026	Misc DJ/153/2026	25-02-2026	MOHINDER MOHAN SINGH Vs ZUBIN CHOPRA	ANKIT GUPTHA	9999568812	ankkit09@yahoo.com	19.02.2026
			410	OMP (I) (COMM)/240/2026	OMP (I) (COMM)/240/2026	25-02-2026	M/S TATA CAPITAL LTD Vs AR LOGISTICS	Sunil sehrawat(P),	9212190624	Delhilawyers76@gmail.com	20.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			410	CS (COMM)/250/2026	CS (COMM)/250/2026	26-02-2026	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD AND ANR Vs AMUL PAINTS INDIA AND ORS	Abhishek Singh(P),	9910291290	advocate@lai-law.com	21.02.2026
			410	CS (COMM)/249/2026	CS (COMM)/249/2026	26-02-2026	ANIL AGGARWAL Vs PRASHANT SOLANKI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	21.02.2026
			410	Execution (Comm)/128/2026	Execution (Comm)/128/2026	28-02-2026	JOGINDER GARG VS. BEE GEE FABRICS PVT. LTD.	VINEET HANS	9811268978	hansvineet@yahoo.co.in	24.02.2026
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	EX(COMM) 73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. TARIQ FAROOQI	9811037869	mott2474@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND@ SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	31.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	05.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	05.02.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 186/2026	11.02.2026	PRAVEEN CHATRATH VS. JITENDER KUMAR &ORS.	MADAN LAL SHARMA	9810693008	Madanlal.ml@gmail.com	10.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 189/2026	12.02.2026	NIKE INNOVATE C.V VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	11.02.2026
			COURT ROOM 302	CIVIL SUIT	ARB. A. (COMM) 03/2026	17.02.2026	RAJA HINDUJA VS M/ GAMBIT LEASING & FINANCE PVT. LTD.	MANISH KAPOOR	9250505401	manish.legal@yahoo.com	24.01.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 208/2026	17.02.2026	MAHESH SHARMA VS SHREEJI INDUSTRIES AND TRADING & ANR	ANKIT GUPTA	9540502204	AvestaPartnersllp@gmail.com	16.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 113/2026	21.02.2026	UMESH TYAGI VS MCD & ANR	AKHIL RANA	7838798382	Adv.akhilrana@gmail.com	18.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 197/2026	23.02.2026	HDFC BANK LTD VS DEEPAK	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20.02.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 240/2026	24.02.2026	VIVEK BANSAL VS VARCHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	18.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 122/2026	24.02.2026	M/S V.G. MARKETING PVT LTD VS VIRENDER	ATUL RATHI	9810540219	atulgnrathi@hotmail.com	16.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM) 243/2026	25.02.2026	TATA CAPITAL LTD VS SHREE SANT CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	21.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 250/2026	26.02.2026	HDFC BANK LTD VS TEJVEER SINGH DOON	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 251/2026	26.02.2026	HDFC BANK LTD VS RAM PRASAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	20.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 266/2026	27.02.2026	TATA CAPITAL LTD VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	25.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 267/2026	27.02.2026	TATA CAPITAL LIMITED VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	25.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 268/2026	27.02.2026	TATA CAPITAL LIMITED VS ATC LOGISTICS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	26.02.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 280/2026	28.02.2026	TATA CAPITAL LIMITED VS MS SUNITA SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	25.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 129/2026	28.02.2026	ANIL KUMAR BANSAL VS VARUN YADAV RASULI	DHEERAJ JAGWANI	9971446999		26.02.2026
8	**SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308	RECOVERY	CS (COMM)141/2026	02-02-2026	LOVESH GUPTAVsMunicipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmailcom	31-01-2026
			308	RECOVERY	CS (COMM)142/2026	02-02-2026	STATE BANK OF INDIAVsKHUSBOO	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	31-01-2026
			308	RECOVERY	CS (COMM)143/2026	02-02-2026	STATE BANK OF INDIAVs AJAY KUMAR	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	31-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	RP (Civil	RP (Civil-)4/2026	04-02-2026	SREE GOKULAM CHIT AND FINANCE CO PVTLTDVsraman dogra	Rakesh garg	9990333933	ecolawchambers@gmail.com	03-02-2026
			308	RP (Civil	RP (Civil-)5/2026	04-02-2026	SREE GOKULAM CHIT AND FINANCE CO PVTLTD VS. REKHA DOGRA	Rakesh garg	9990333933	ecolawchambers@gmail.com	03-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)153/2026	04-02-2026	TATA CAPITAL LTD.VsBHANU PRATAP SING	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	03-02-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.24/2026	04-02-2026	PANKAJ SACHDEVA Vs SANJAY GOYA	NA	NA	NA (TC)	03-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)154/2026	06-02-2026	TATA CAPITAL LTDVsJASKARAN SING	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	05-02-2026
			308	RECOVERY	CS (COMM)170/2026	07-02-2026	WEBCLICK DIGITAL PRIVATE LIMITEDVsSHAHANWAZ AHMED	ANKUR SINGHAL	98-11-126091	ankursinghaladvocate@gmail.com	06-02-2026
			308	RECOVERY	CS (COMM)171/2026	07-02-2026	MS PAWAN TEXTILESVsMS BHAGWATI SAREE KENDR	GURUSHARAN SING	9999216070	NA	06-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)161/2026	07-02-2026	TATA CAPITAL LTDVsOM PARKASH	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	06-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)162/2026	07-02-2026	07-02-2026TATA CAPITAL LTDVsVEERPAL SINGH	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	06-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	Declaration andPartition:39CommercialAct	CS (COMM)178/2026	10-02-2026	JINENDER JAINVsPAWAN GUPTA	Hemant Kumar	9711628780	CONTRACT@CHAMBERSHK.IN	09-02-2026
			308	RECOVERY	CS (COMM) 183/2026	11-02-2026	union bank of india Vs KIRA	Deepa Gupta	9312292558	advocate.deepa.gupta@egmail.com	10-02-2026
			308	RECOVERY	CS (COMM) 192/2026	13-02-2026	SAWAN GUPTA Vs RHYTHM BOOK DISTRIBUTORS	VINAY MOHAN SHARMA	98181941670	VINAYSHARMA679@GMAIL.CoM	12-02-2026
			308	TRADE MARK	CS (COMM) 193/2026	13-02-2026	KRBL LIMITED Vs DIAT AGRO HOLDING PRIVATE LIMITED	Shravan Bansal	01204511311, 01204939659	unitedmark@unitedandunited.com	12-02-2026
			308	EXECUTION	Execution (Comm.) 90/2026	13-02-2026	RB Ramnath Larnbah and Sons Pvt Ltd Vs Agarwal Packers and Movers Limited	Om Prakash Shekhawat	98 100 I 9306	OPS_SHEKHAWAT@YAHOO.CO.IN	12-02-2026
			308	EXECUTION	Execution (Comm.) 91/2026	16-02-2026	HARVINDER RANA Vs Municipal Corporation of Delh	satyendra kumar singh	9811161525	sksinghll6@gmailcom	13-02-2026
			308	EXECUTION	Execution (Comm.) 93/2026	16-02-2026	CANARA BANK Vs RAKESH PHORE	Sanjeev Chopra	9711142200	NA	13-02-2026
			308	EXECUTION	Ex.COMM - Award by Arb. Comm. 28/2026	16-02-2026	NIKE INNOVATE C V Vs R R ENTERPRISES AND ORS	NA	NA	NA (TC)	13-02-2026
			308	M EXE	M Ex 180/2026	17-02-2026	Ms Bharati bhawan Vs Madan Mohan Lamba	MANINDER JEET SINGH	NA	NA	16-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	RECOVERY	CS (COMM) 199/2026	17-02-2026	STATE BANK OF INDIA Vs Rajbir	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	16-02-2026
			308	TRADE MARK	CS (COMM) 200/2026	17-02-2026	Punjabi Chaap Corner Private Limited Vs Punjabee Chaap	Virender kumar Puri	9911569395	puries_1@yahoo.co.in	16-02-2026
			308	EXECUTION	Execution (Comm.) 103/2026	19-02-2026	SHIVANGI AGGARWAL Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmailcom	18-02-2026
			308	EXECUTION	Execution (Comm.) 105/2026	20-02-2026	Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmailcom	19-02-2026
			308	EXECUTION	Execution (Comm.) 111/2026	21-02-2026	M/S KANWAR ENTERPRISES PVT LTD Vs New India Assurance Company Limited	Rajeev Shrivastava	9911792701	RAJEEVADV.SHRIVASTAVA@GMAIL.COM	20-02-2026
			308	EXECUTION	Execution (Comm.) 112/2026	21-02-2026	KANWAR PAL SINGH Vs New India Assurance Company Limited	Rajeev Shrivastava	9911792701	RAJEEVADV.SHRIVASTAVA@GMAIL.COM	20-02-2026
			308	MISC APP.	Misc DJ 144/2026	23-02-2026	STATE BANK OF INDIA Vs JATIN GILL	Kunal Malik	7503444555	ADVKUNALMALIK@GMAIL	21-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 199/2026	23-02-2026	Bansal Credits Ltd Vs Mangal Singh	VIVEK SEHGAL	9873828306	VIKKI.SEHGALgpGMAlL.COM	21-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 200/2026	23-02-2026	HDFC BANK LTD Vs VIKAS KUMAR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	21-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.) 203/2026	23-02-2026	HDFC BANK LTD Vs SHRUTI THAKUR	ANISH BHOLA	9811452022	ANISH BHOLA17@YAHOO.COM	21-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM.)206/2026	23-02-2026	TATA CAPITAL LTD Vs MAHAKAAY SOLUTION CO	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	21-02-2026
			308	EXECUTION	Execution (Comm.) 124/2026	25-02-2026	VENKTESH CONSTRUCTIONS HUF Vs SAURABH KHANDELWAL	DEV PRAKASH PACHAURI	98105 32971	mannasso247@gmail.com	24-02-2026
			308	MISC APP.	Misc DJ157/2026	26-02-2026	Khushboo GuptaVsChokhey Lal Fashion Pvt Lt	Rishi K Awasti	9891920235	rishikawasthi@yahoo.co.in	25-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)254/2026	26-02-2026	TATA CAPTIAL LTD Vs SAURABH SUMAN JHA	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	25-02-2026
			308	EXECUTION	EX531/2026	27-02-2026	ANKUR JAINVsMOHIT WADHWA	RAGHVENDRA SINGH	9910098002	infofeconceptlegalinternational.com	26-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)264/2026	27-02-2026	TATA CAPITAL LTDVsSHREE DEV NARAYAN PROJECTS PRIVATELIMITE	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	26-02-2026
			308	U/S 9 OF ARBITRATION ACT	OMP (I)(COMM.)265/2026	27-02-2026	TATA CAPITAL LTDVsSHREE DEV NARAYAN PROJECTS PRIVA	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	26-02-2026
			308	EXECUTION	Ex.COMM -Award byArb. Comm.33/2026	27-02-2026	M/S EQUITAS SMALL FINANCE BANK LTDVsVISHAL GUPTA	Arun Kumar Sharma	9990151720, 9671195877	gloriouslawassociagmail.com	26-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			308	RECOVERY	CS (COMM)262/2026	28-02-2026	Ms Hoshiyar Singh Suresh Chandra Sarees PvtLtdVsMs Sagar Creatio	Santosh Kumar Jha	9250277 81 8, 989902507 8	Email : sk i haassociute(dgtnai l. corn	27-02-2026
			308	EXECUTION	Execution(Comm.)131/2026	28-02-2026	28-02-2026AKSHAY AGGARWALVsBIKHAN LAL RAJ KUMAR OVERSEAS	Jatin Sethi	8860070760	JATINSSETHI@GMAIL.COM	27-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	Misc DJ/115/2026	06-02-2026	HPL ELECTRIC AND POWER LTD Vs GAUTAM PRAKASH SAXENA	RAMESH SAINI	9871503007	SATYAMLEGALOFFICES@GMAIL.COM	04.02.2026
			309		Execution (Comm)/92/2026	16-02-2026	Sandeep Proprietor Shyam Trading Company Vs Sunil Jindal Proprietor Shiva Trading Company	ANIL KUMAR GARG	981 1608883	anilgarg199b@gmail.com	13.02.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/158/2026	04-02-2026	M/s Aggarwal Steel Corporation Vs M/s Balbir Tandoors	Kamal kishore kundra	9958729294	kamalkishore.kundra@gmailcom	28-01-2026
			307	Civil	Execution (Comm)/76/2026	04-02-2026	M/s JARI SAREE CENTRE (INDIA) PVT LTD Vs TARUNA BANSAL alias TARUNA GOYAL	SIDHANT DHINGRA AND ASSOCIATES	9650677902	sidhantdhingra@advocatesidhantdhingra.com	28-01-2026
			307	Civil	ARB A (COMM)/1/2026	11-02-2026	MK SHARMA Vs UNION OF INDIA THROUGH DY CE CONSTRUCTION	RAJESH KUMAR	9810953974	analysislawfirmllp@gmail.com	02-02-2026
			307	Civil	CS (COMM)/157/2026	04-02-2026	Union Bank Of India Vs Kaushalya and Anr	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	03-02-2026
			307	Civil	OMP (I) (COMM)/158/2026	06-02-2026	M/S TATA CAPITAL LTD Vs SUNIL KUMAR	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	05-02-2026
			307	Civil	CS (COMM)/181/2026	11-02-2026	M/s RS CHEMICALS (through its Partner Sh SANDEEP GUPTA) Vs M/s SAXENA MARINE TECH PVT LTD	Rajesh Kumar Sharma	9999315110	neeleshjis8@gmail.com	05-02-2026
			307	Civil	OMP (I) (COMM)/157/2026	06-02-2026	M/S TATA CAPITAL LTD Vs ASHOK	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	05-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/166/2026	07-02-2026	M/S TATA CAPITAL LTD Vs ANIL KUMAR	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	05-02-2026
			307	Civil	OMP (I) (COMM)/167/2026	07-02-2026	M/S TATA CAPITAL LTD Vs DEVI SINGH	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	06-02-2026
			307	Civil	ExCOMM - Award by Arb Comm/29/2026	18-02-2026	PRATEEK JAIN Prop LD International Vs VIKRAM VASANDHI Prop Saga Papers	MITHILA JAIN	9871455577	advocatemithila@gmail.com	06-02-2026
			307	Civil	OMP (I) (COMM)/165/2026	07-02-2026	M/S TATA CAPITAL LTD Vs MAHAVEER MEHTA	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	06-02-2026
			307	Civil	CS (COMM)/176/2026	09-02-2026	M/s CBS PUBLISHERS AND DISTRIBUTORS PVT LTD Vs ANUJ SOOD Prop of M/s STUDENTS STORE	yogender gautam	9810668042	yogendergautam.legal@gmail.com	07-02-2026
			307	Civil	CS (COMM)/209/2026	18-02-2026	BANK OF BARODA Vs SAPNA GOYAL AND ANR	AMIT PANCHAL	9899913203	advsudhashukla@gmail.com	13-02-2026
			307	Civil	ExCOMM - Award by Arb Comm/30/2026	18-02-2026	AXIS BANK LTD Vs ASHU	VIMAL KHURANA	9953286200	nikhil.sharma@firstassociates.in	13-02-2026
			307	Civil	OMP (I) (COMM)/185/2026	17-02-2026	M/S BANSAL CREDITS LTD Vs ARVIND KUMAR SINGH	vikas sehgal	9873828306	VIKKI.SEHGAL@GMAIL.COM	16-02-2026
			307	Civil	CS (COMM)/214/2026	19-02-2026	SAROJ BALA (Prop of M/s Balaji Enterprises) Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmail.com	18-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	CS (COMM)/217/2026	20-02-2026	PANKAJ TIWARI Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh	9811161525	sksinghll6@gmail.com	19-02-2026
			307	Civil	ExCOMM - Award by Arb Comm/32/2026	24-02-2026	M/s SQUARE YARDS CONSULTING PVT LTD Vs OASIS REALTECH PVT LTD	Rahul Kumar	9555967952	heament.yadav@propslegal.com	19-02-2026
			307	Civil	OMP (I) (COMM)/189/2026	21-02-2026	HDFC BANK LTD Vs SHALINI GAUTAM	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	20-02-2026
			307	Civil	OMP (I) (COMM)/190/2026	21-02-2026	HDFC BANK LTD Vs MANISH GIRI	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	20-02-2026
			307	Civil	OMP (I) (COMM)/209/2026	23-02-2026	TATA CAPITAL LTD Vs BHUPENDRA S/o DEVI SINGH	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	21-02-2026
			307	Civil	RP (Civil)/9/2026	27-02-2026	M/s Cholamandalam Gen Ins Co Ltd Vs Asha Rani	Naveen Kumar Chauhan	9891899678	NKCHAUHANADVOCATE@GMAIL.COM	21-02-2026
			307	Civil	Execution (Comm)/126/2026	27-02-2026	HPL Electric and Power Ltd through its AR Vs Subhash Chandra Prop of M/s SS Electricals	Sunil Kumar Jaswal	9810210832	vijayprakash9682@gmail.com	21-02-2026
			307	Civil	RP (Civil)/8/2026	23-02-2026	M/s BHAGWATI ENTERPRISES Vs M/s GCL ENTERPRISES	Akash Deep Malik	9311153337	admaliklawfirm@gmail.com	21-02-2026
			307	Civil	OMP (I) (COMM)/232/2026	24-02-2026	M/s TATA CAPITAL LTD Vs M/s SAJID STOCK	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	23-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			307	Civil	OMP (I) (COMM)/238/2026	24-02-2026	M/s TATA CAPITAL LTD Vs M/s MADAN GOPAL VYAS	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	24-02-2026
			307	Civil	OMP (I) (COMM)/253/2026	26-02-2026	M/S TATA CAPITAL LTD Vs AGRA BOMBAY TEMPO SERVICE	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	24-02-2026
			307	Civil	OMP (I) (COMM)/274/2026	27-02-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PVT LTD and ANR (8003)	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	25-02-2026
			307	Civil	OMP (I) (COMM)/275/2026	27-02-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PVT LTD ANR (8452)	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	25-02-2026
			307	Civil	OMP (I) (COMM)/279/2026	27-02-2026	TATA CAPITAL LTD Vs SURAKSHEET RELOCATION SERVICE PVT LTD	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	25-02-2026
			307	Civil	OMP (I) (COMM)/276/2026	27-02-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PVT LTD ANR (8451)	Sunil sehrawat	9212190624	Delhilawyers76@gmail.com	25-02-2026
			307	Civil	Misc DJ/125/2026	11-02-2026	CHIRAG GUPTA Vs DOMBE ELECTRICALS	RITA SANGHAVI	9953413632	adv.rita.sanghavi@gmail.com	09-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	EX (COMM)	Execution (Comm.)/84/2026	11-02-2026	CHIRAG GUPTA vs GANPATI ENTERPRISES	Dr Rita Sanghavi	9953413632	adv.rita.sanghavi@gmail.com	07.02.2026
			COURT ROOM 309	ARB. A. (COMM.	ARB. A. (COMM.)/2/2026	16-02-2026	Shri Ram Glass and Hardware Vs Godrej Finance Limited ors	Rakesh Raushan	9708770489	advocaterraushan@gmail.com	10.02.2026
			COURT ROOM 309	EX (COMM)-Award by Arb. Comm	Ex.COMM - Award by Arb. Comm./27/2026	16-02-2026	LEVI STRAUSS AND CO Vs MANOJ KUMAR YADAV	Shravan Kumar Bansal	6201970125	unitedmark@unitedandunited.com	07.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/195/2026	16-02-2026	PUNJABI-CHAAP CORNER PRIVATE LIMITED Vs PUNJABIS CHAAP CORNER	V K Puri	9911569395	puries_1@yahoo.co.in	13.02.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/99/2026	17-02-2026	SUNITA JAIN Vs KAPIL KUMAR	Vipul Jain	8826282101	jainvipul0003@gmail.com	10.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/204/2026	17-02-2026	UNION BANK OF INDIA Vs Ashok Kumar	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	11.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/205/2026	17-02-2026	UNION BANK OF INDIA Vs chanderpal through its legal heir	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/206/2026	17-02-2026	M/s CAXTON PRESS (P) LTD Vs M/s SURE SALES AUTOMATION PRIVATE LIMITED	Mayank Goel	9999340256	mnglawoffice@gmail,com	12.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/215/2026	19-02-2026	DEEPAK MIDHA Vs RAKESH MIDHA	Sanjay Shah	9891111475	adv.sanjayshah@gmail.com	13.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	CS (COMM)	CS (COMM)/216/2026	19-02-2026	M/s C B S PUBLISHERS AND DISTRIBUTORS Vs MR ANANT J PATIL	Yogender Gautam	9810668042	yogendergautam.legal@gmail.com	10.02.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/107/2026	20-02-2026	STAR HUMAN SCIENCED PVT LTD Vs ADINATH ENTERPRISES	Amit Chawla	9718689708	amitchawlaad@gmail.com	02.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/221/2026	20-02-2026	M/s RAM CHARAN BANSAL CONSTRUCTION PVT LTD vs Delhi Jal Board	Shikha Goel	8287634805	-	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/226/2026	21-02-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	6811161525	sksingh116@gmail.com	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/234/2026	23-02-2026	RAKESH GUPTA Vs BHUPENDER KUMAR SHARMA	Arav Kapoor	9899426326	aravkapoor@outlook.com	20.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/235/2026	23-02-2026	UNION BANK OF INDIA Vs RAJU AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/236/2026	23-02-2026	UNION BANK OF INDIA Vs SUNIL AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	EX (COMM)	Execution (Comm.)/123/2026	24-02-2026	M/s PRAYAG POLYMERS PVT. LTD Vs M/s KRISHNA BATH COLLECTION	Robin Sirohi	9873929297	robinsirohi88@gmail.com	03.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/233/2026	24-02-2026	TATA CPITAL LTD Vs YASH CONSTRUCTION CO	Sunil Sehrawat	9212190624	Delhilawyers76@gmail.com	21.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/234/2026	24-02-2026	HDFC BANK LTD. Vs NAMAN BAGHEL	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/235/2026	24-02-2026	HDFC BANK LTD. Vs HARMEET SINGH	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/236/2026	24-02-2026	HDFC BANK LTD. Vs RAHUL GULATI	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/237/2026	24-02-2026	HDFC BANK LTD. Vs MOHD IMRAN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/239/2026	24-02-2026	HDFC BANK LTD. Vs SURAJ MAL	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/244/2026	24-02-2026	STATE BANK OF INDIA Vs RAHUL SINGH	Aditya Kr Rout	9999132159	akroutadvocate@gmail.com	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/253/2026	26-02-2026	UCO BANK Vs M/s V K TRADERS AND ANR	Manoj Kumar	9211938138	manojkumaradv81@gmail.com	19.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/256/2026	26-02-2026	TATA CAPITAL LTD Vs RAJU MOTORS	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	23.02.2026
			COURT ROOM 309	OMP (I) (COMM)	OMP (I) (COMM.)/272/2026	27-02-2026	TATA CAPITAL LTD Vs SHREE DEV NARAYAN PROJECTS PRIVATE LIMITED	Sunil Sehrawat	9212190624	delhilawyers76@gmail.com	25.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
12	**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	401	CS (COMM)	144/2026	02-02-2026	SBI Vs Shivam Gahlot				31-01-2026
			401	CS (COMM)	147/2026	02-02-2026	KAMAL GUPTA Vs MCD				30-01-2026
			401	CS (COMM)	148/26	02-02-2026	LOVESH GUPTA Vs MCD				
			401	CS (COMM)	151/26	03-02-2026	CHAUDHARY CHEMICAL INDUSTRIES TH. ITS AR KARSAN CHAUDHARY Vs LIVPOWER TECH INTERNATIONAL LLP				
			401	CS (COMM)	152/26	03-02-2026	LEVI STRAUSS AND CO Vs ASHOK KUMAR AND ORS				
			401	OMP (COMM.)	10/2026	09-02-2026	MAYANK BHARDWAJ Vs Tekege Solutions Pvt Ltd				
			401	Execution (Comm.	80/26	09-02-2026	Nathmal Verma Vs NISWA ENGG. PVT. LTD.				
			401	CS (COMM)	173/26	09-02-2026	M/S Amaira Solutions Vs M/S Spectrum System				
			401	OMP (I) (COMM.)	172/26	10-02-2026	TATA CAP. LTD. Vs PINKY				

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			401	OMP (I) (COMM.)	173/26	10-02-2026	TATA CAP. LTD. Vs ANNAPURNA ENTRPISES				
			401	OMP (I) (COMM.)	174/26	10-02-2026	TATA CAP. LTD. Vs MANOJ KUMAR				
			401	OMP (COMM.)	13/26	11-02-2026	SHRI S B PRADEEP Vs SBI CARDS AND PAYMENTS SERVICES LTD				
			401	Execution (Comm.)	86/26	11-02-2026	LEVI STRAUSS AND CO Vs MOHD NAEEM				
			401	Execution (Comm.)	87/26	11-02-2026	NIRANJAN KUMAR BANSAL Vs UKANSH CREATIONS PVT LTD				
			401	Misc DJ	124/26	11-02-2026	UNION BANK OF INDIA Vs shailendra verma				
			401	CS (COMM)	191/26	13-02-2026	XXXXXXX Vs XXXXXXX				
			401	CS (COMM)	202/26	17-02-2026	SBI Vs Harbir				
			401	Execution (Comm.)	100/26	18-02-2026	RITA BALWANI Vs RITESH CHAUHAN				

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			401	CS (COMM)	212/26	19-02-2026	M/S PNG ASIA Vs Z M TRADERS				
			401	CS (COMM)	213/2026	19-02-2026	Yogesh Aggarwal v MCD	satyendra kumar singh			17-02-2026
			401	Execution (Comm.)	106/2026	20-02-2026	Shivangi Aggarwal v MCD	satyendra kumar singh			18-02-2026
			401	CS (COMM)	230/2026	23-02-2026	Union Bank of India Vs. Jatin & Ors.	Deepa Gupta			
			401	Execution (Comm.)	125/2026	26-02-2026	Pankaj Sachdeva Vs. TARUNA BANSAL				
			401	OMP (I) (COMM.)	244/2026	26-02-2026	Tata Capital Ltd. Vs. J. K. Earth Movers	Sunil sehrawat			
			401	CS (COMM)	252/2026	26-02-2026	M/s Mahendra Kumar Narendra Kumar & Brothers(MKNK) v M/s R.S Textiles & ors	AMARNATH AGGARWAL			
			401	CS (COMM)	255/2026	27-02-2026	Balaji Enterprises v Colormagix Printopack Pvt. Ltd				
			401	OMP (I) (COMM.)	271/2026	27-02-2026	TATA CAP. LTD. Vs. MS SUNITA SHARMA				

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13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	ADV. RAVI	8527620044	Ravi@rsloadvocate.com	16-02-2026
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/94/2026	16-02-2026	Krishan kumar Vs MS Sadhna Media Pvt ltd	RAVINDER KUMAR	9910617978		16-02-2026
			COURT ROOM 402	CIVIL SUIT	Misc DJ/130/2026	16-02-2026	Johnson controls (India) pvt. Ltd Vs multitex filtration Engineers Ltd.	RUPESSH TYAGI	9818555542	rupesh@rplegalindia.com	16-02-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/207/2026	17-02-2026	M/s R P Singhal Builders Pvt Ltd Vs Municipal Corporation of Delhi	AMISH KUMAR TRIVEDI	9871441764	rps0087@gmail.com	17-02-2026
			COURT ROOM 402	CIVIL SUIT	Misc DJ/138/2026	18-02-2026	Manshu Arora Vs Ragini Gupta	BHARAT	7678588750	advocatebharat2882@gmail.com	18-02-2026
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/110/2026	20-02-2026	Unicorn Denmart Ltd Vs Trinity health Associates	GUNJAN KUMAR	9313350568		20-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/191/2026	21-02-2026	HDFC BANK LTD. Vs FARIDA KAMALUDDIN	ANISH BHOLA	9811452022	Anish bhola17vahoo.com	21-02-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/227/2026	21-02-2026	LAKHAN SINGH PAWAR Vs SAROJ HADKASIA,	SUNNY SACHDEVA		sunnydeva100@gmail.com	21-02-2026
			COURT ROOM 402	CIVIL SUIT	Ex.COMM - Award by Arb. Comm./31/2026	23-02-2026	kotak mahindra prime ltd. Vs NAND KISHORE	SUNNY ARORA	9910574027		23-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/237/2026	23-02-2026	Union Bank Of India Vs Sita Ram Dass and others	DEEPA GUPTA	9312292558	Advocatedeepagupta@gmail.com	23-02-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/238/2026	23-02-2026	Vivek Bansal Vs Davendra Kumar Varshney	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	23-02-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/239/2026	23-02-2026	BANK OF BARODA Vs MOHD SAIFI	SHUDHA SHUKLA	9899913203	advShudhashukla@gmail.com	23-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/226/2026	24-02-2026	TATA CAPITAL LTD Vs SHYAM SUNDER	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/227/2026	24-02-2026	TATA CAPITAL LTD. Vs YASH CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/228/2026	24-02-2026	TATA CAPITAL LTD Vs CHANDESWAR KUMAR	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/229/2026	24-02-2026	TATA CAPITAL LTD Vs POORA RAM CHAUDHARY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	24-02-2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/246/2026	25-02-2026	Khushboo Gupta Vs Chokhey Lal Fashion Pvt Ltd	RISHI KUMAR	8527606415	rishiawasthi@yahoo.co.in	25-02-2026
			COURT ROOM 402	CIVIL SUIT	M Ex/216/2026	27-02-2026	A One Machine Components Pvt Ltd Vs Nut House	K.K. MAKHIJA	9810387379		27-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/258/2026	27-02-2026	ABC Vs XYZ	SHARWAN KUMAR BANSAL	6201970125	Unitedmark@unitedandunited.com	27-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/261/2026	27-02-2026	TATA CAPITAL LTD. Vs SECURE VINTAGE LOGISTICS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	27-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/262/2026	27-02-2026	TATA CAPITAL LTD Vs UNICORN MOVERS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	27-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/263/2026	27-02-2026	TATA CAPTIAL LTD Vs VINOD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	27-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/281/2026	28-02-2026	TATA CAPITAL LTD Vs RAJU MOTORS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	28-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/282/2026	28-02-2026	TATA CAPITAL LTD Vs SHOKIN ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	28-02-2026
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	16-02-2026
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	201 Extn Block	OMP (I)	OMP (I) (COMM)/397/2026	03-02-2026	IDFC FIRST BANK LIMITED Vs JAIVEER SINGH and Anr	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	02-02-2026
				OMP (I)	OMP (I) (COMM)/398/2026	03-02-2026	IDFC FIRST BANK LIMITED Vs VISHWANATH SHARMA AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	02-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I)	OMP (I) (COMM)/399/2026	03-02-2026	IDFC FIRST BANK LIMITED Vs GIRWAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	02-02-2026
				OMP (I)	OMP (I) (COMM)/409/2026	04-02-2026	IDFC FIRST BANK LIMITED Vs MOHAN LAL BARSIWAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03-02-2026
				OMP (I)	OMP (I) (COMM)/410/2026	04-02-2026	AXIS BANK LTD Vs OM PARKASH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	03-02-2026
				OMP (I)	OMP (I) (COMM)/435/2026	06-02-2026	AXIS BANK LIMITED Vs RAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				OMP (I)	OMP (I) (COMM)/436/2026	06-02-2026	AXIS BANK LIMITED Vs BASTI RAM YADAV AND ANR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				OMP (I)	OMP (I) (COMM)/431/2026	06-02-2026	AXIS BANK LIMITED Vs FATEH SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				OMP (I)	OMP (I) (COMM)/432/2026	06-02-2026	AXIS BANK LIMITED Vs SHUJAT KHAN and Anr	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				OMP (I)	OMP (I) (COMM)/433/2026	06-02-2026	AXIS BANK LIMITED Vs UDAY KUMAR OJHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				OMP (I)	OMP (I) (COMM)/434/2026	06-02-2026	AXIS BANK LIMITED Vs GURINDER KAUR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	04-02-2026
				EXArb	ExCOMM - Award by Arb Comm/22/2026	07-02-2026	Tata Capital Limited Vs Manpreet Singh	SURYA PRAKASH RANA(P),	9953455007	sprana2013.sr@gmail.com	07-02-2026
				M-EX	M-Ex/43/2026	04-02-2026	Aqualite Industries Private Limited Vs Heera Lal Daiya	ARCHIT SINGHAL(P),	9500043045	legal@sigmalegal.in	04-02-2026
				OMP (I)	OMP (I) (COMM)/446/2026	09-02-2026	HDFC BANK LTD Vs RUBIN VIDHUDI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	07-02-2026
				EXArb	ExCOMM - Award by Arb Comm/24/2026	09-02-2026	MS Cholamandalam lnvestment Finance Company ltd Vs Sonu Solanki	VIMAL KHURANA(P),	7970440025	shivamjha@firstassociates.in	09-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I)	OMP (I) (COMM)/443/2026	09-02-2026	HDFC BANK LTD Vs KHALID DINMOHMAD	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	07-02-2026
				OMP (I)	OMP (I) (COMM)/444/2026	09-02-2026	HDFC BANK LTD Vs SABA HASIN ALVI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	07-02-2026
				OMP (I)	OMP (I) (COMM)/445/2026	09-02-2026	HDFC BANK LTD Vs RAMANDEEP SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	07-02-2026
				CS	CS (COMM)/137/2026	09-02-2026	M/S Fincap Financial Corporation Ltd Vs Rohit Chugh and Ors	Mayank Sapre(P),	7292001202	mayanksapre@gmail.com	07-02-2026
				CS	CS (COMM)/147/2026	11-02-2026	M/S BEST ROADWAYS LIMITED Vs KAUSHAL SHARMA PROPRIETOR OF M/S TANISH TEXTILES	Rehana Ahmed(P),	8376927278	inayat513@gmail.com	10-02-2026
				OMP (I)	OMP (I) (COMM)/480/2026	11-02-2026	IDFC FIRST BANK LIMITED Vs AVTAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10-02-2026
				OMP (I)	OMP (I) (COMM)/478/2026	11-02-2026	IDFC FIRST BANK LIMITED Vs PRAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10-02-2026
				OMP (I)	OMP (I) (COMM)/479/2026	11-02-2026	IDFC FIRST BANK LIMITED Vs DALBIR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	10-02-2026
				EX	Execution (Comm)/65/2026	11-02-2026	SERVOTECH RENEWABLE POWER SYSTEM LIMITED Vs AMIT SABHARWAL	Neeraj Gupta(P),	9811267045	nfo@juslawassociates.com	11-02-2026
				CS	CS (COMM)/150/2026	11-02-2026	M/S CIVILMANTRA CONSAI LIMITED Vs SHARUN SHAJI	ANMOL(P),	8708160182	advocatepriyankah@gmail.com	10-02-2026
				CS	CS (COMM)/149/2026	11-02-2026	Amit Kumar Goyal Proprietor of M/s Amit Plastic Vs Charanpaaduka Industries Private Limited	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	10-02-2026
				CS	CS (COMM)/148/2026	11-02-2026	M/S ALUTECH INDUSTRIES Vs PREETI TIWARI PROPRIETOR OF M/S VPAK INTERNATIONAL OLD	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gmail.com	11-02-2026
				OMP (I)	OMP (I) (COMM)/484/2026	12-02-2026	AXIS BANK LTD Vs SHUAIB ALAM	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I)	OMP (I) (COMM)/485/2026	12-02-2026	AXIS BANK LTD Vs RAMANPREET SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	12-02-2026
				CS	CS (COMM)/161/2026	13-02-2026	M/S GANPATI GARTEX PVT LTD Vs M/S JAHANPANAH CLOTHING PVT LTD	SATISH PRAKASH(P),	9873539952	office.suvigyalegal@gmail.com	11-02-2026
				CS	CS (COMM)/173/2026	17-02-2026	BANK OF MAHARASHTRA Vs INDIAN METALS	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@amail.com	16-02-2026
				CS	CS (COMM)/171/2026	17-02-2026	Ms I Shilpi Net Solution P Limited through its AR Director namely Vs M/s Golden Plates Banquets Private Limited	C. Parkash(P),	9810654872	advocateep@gmail.com	16-02-2026
				OMP (I)	OMP (I) (COMM)/506/2026	17-02-2026	YES BANK LTD Vs ZOHAN TRADING COMPANY	KARTIK KUMAR(P),	9811250543	legal@Katvalassociates.com	16-02-2026
				CS	CS (COMM)/172/2026	17-02-2026	UNION BANK OF INDIA Vs SHALINI SHARMA PROPREITOR OF SHALINI ENTERPRISES	Arun Kumar Shukla(P),	93212400295	connect@snslegal.in	16-02-2026
				MISC	Misc DJ/194/2026	18-02-2026	Somnath yadav Vs Jai nath Yadav and Anr	Sauraj Yadav(P),	8448924500	YADAVLAWOFFICE2021 @GMAIL.COM	17-02-2026
				M-EX	M-Ex/110/2026	20-02-2026	TRIPTI ASRI Vs HARMEET SINGH	Ashwani Kumar(P),	Not mentioned	Not mentioned	20-02-2026
				EX	Execution (Comm)/69/2026	13-02-2026	G K Rangwala and Co Pvt Ltd Vs A Tech Chem Industries	Vishnu Swaroop Sharma(P),	8802200600	adv.vssharma@gmail.com	13-02-2026
				MISC	Misc DJ/186/2026	13-02-2026	Ozone Overseas Pvt Ltd Vs Hotel Babylon Capital Private Limited	Mahesh Katyayen(P),	9810133604	tridentlaw@hotmal.com	12-02-2026
				EX	Execution (Comm)/68/2026	13-02-2026	nikunj woods private limited Vs Kapco Enterprises	Vikrant Arora(P),	9811254260	varora1971@email.com	13-02-2026
				EX	Execution (Comm)/74/2026	21-02-2026	dd jain Vs sachinva arora	tanu singhal(P),	9999739937	advocatetanusinghal@gmail.com	21-02-2026
				CS	CS (COMM)/193/2026	21-02-2026	BANK OF BARODA Vs MD ADNAN	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	20-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS	CS (COMM)/192/2026	21-02-2026	M/s Lantern Pharmaceuticals Pvt Ltd Vs M/S Dadu Medical Centre Pvt Ltd	indira marla(P),	9810064103	arunbatta@gmail.com	20-02-2026
				OMP (I)	OMP (I) (COMM)/529/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs GOKARAN VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	21-02-2026
				CS	CS (COMM)/199/2026	23-02-2026	Sachin Sachdev and Anr Vs Sadique Sultan Surani Proprietor of M/s PLASTIC WORLD and Anr	Surinder Singh(P),	9311325398	surindersgl@gmail.com	21-02-2026
				CS	CS (COMM)/200/2026	23-02-2026	Sunrise International Vs Prabhunath Pandey Proprietor of M/s Surayansh Enterprises	Aditi singhal(P),	9582253870	advacliti40@gmail.com	21-02-2026
				OMP (I)	OMP (I) (COMM)/547/2026	25-02-2026	HDFC BANK LIMITED Vs SUBHASH YADAV	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	25-02-2026
				OMP (I)	OMP (I) (COMM)/548/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs KUBER ENTERPRISES Through its Proprietor ZAHEER SHAFIQ SHAIKH and Ors	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadvassociates@gmail.com	25-02-2026
				OMP (I)	OMP (I) (COMM)/541/2026	25-02-2026	Shriram Finance Ltd Vs SATISH KUMAR	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	24-02-2026
				OMP (I)	OMP (I) (COMM)/542/2026	25-02-2026	Shriram Finance Ltd Vs RAJESH	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	24-02-2026
				OMP (I)	OMP (I) (COMM)/543/2026	25-02-2026	Shriram Finance Ltd Vs RAWSON HABIB KHAN	Manoj Kumar(P),	9811133644	manoj.adv@gmail.com	24-02-2026
				OMP (I)	OMP (I) (COMM)/544/2026	25-02-2026	HDFC BANK LTD Vs SUHAIL KHAN	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-02-2026
				OMP (I)	OMP (I) (COMM)/545/2026	25-02-2026	HDFC BANK LIMITED Vs KARAN CHHABRA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	25-02-2026
				OMP (I)	OMP (I) (COMM)/546/2026	25-02-2026	HDFC BANK LIMITED Vs PARMOD SHARMA	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	25-02-2026
				OMP (I)	OMP (I) (COMM)/566/2026	26-02-2026	HDFC BANK LIMITED Vs SURAJ KUMAR	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EX	Execution (Comm)/82/2026	26-02-2026	SH VINOD KUMAR GUPTA Vs MS G S ENGINERS	Manish Yadav(P),	9212007669	jankidas.bansal.balaji@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/567/2026	26-02-2026	HDFC BANK LTD Vs ASHA RAM	ajay uppal(P),	9811740125	virtuous.people@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/561/2026	26-02-2026	HDFC BANK LIMITED Vs VISHAL	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/562/2026	26-02-2026	HDFC BANK LIMITED Vs AKASH YADAV	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/563/2026	26-02-2026	HDFC BANK LIMITED Vs DEEP KUMAR SINGH	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026
				CS	CS (COMM)/206/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs SHREE PARASVANATH OVERSEAS AND ORS	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	25-02-2026
				OMP (I)	OMP (I) (COMM)/564/2026	26-02-2026	HDFC BANK LIMITED Vs ROSHNI KUMARI	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/565/2026	26-02-2026	HDFC BANK LIMITED Vs SHEELA GIRI	MANISH SHANKER VERMA(P),	9650810426	msvermachambers@gmail.com	26-02-2026
				OMP (I)	OMP (I) (COMM)/595/2026	27-02-2026	IDFC FIRST BANK LIMITED Vs DAMAN PREETSINGH BAWA and Anr	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26-02-2026
				CS	CS (COMM)/214/2026	27-02-2026	M/s Eltecks India Pvt Ltd Vs MOHD WASEEM M/S NASEER ELECTRIC WORK	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	26-02-2026
15	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**	209 Extn Block	CS(COMM)	120/2026	02.02.2026	STATE BANK OF INDIA VS. AARIF HUSSAIN	SWEETY SOOD	9811786067	msssoodadvocate@gmail.com	02.02.2026
				CS(COMM)	121/2026	02.02.2026	ACE ELECTRICALS VS. M2 SQUARE INDIA	NAIM JAHAN HEENA	7042446515	adv.afsana16@gmail.com	02.02.2026
				OMP(I)(COMM)	393/2026	03.02.2026	IDFC BANK LTD VS. IMRANA MOHD	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	03.01.2026

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				MISC.DJ	150/2026	04.02.2026	RAKESH CHOWDHARY VS. GTL INFRASTRUCTURE LTD	RAKESH CHOWDHARY	9818058809	legalconsultants@gmail.com	04.02.2026
				OMP(I)(COMM)	416/2026	06.02.2026	AXIS BANK VS. DALU RAM	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				OMP(I)(COMM)	417/2026	06.02.2026	AXIS BANK VS. AASU KHA	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				OMP(I)(COMM)	418/2026	06.02.2026	AXIS BANK VS. GURSEWAK SINGH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				OMP(I)(COMM)	419/2026	06.02.2026	AXIS BANK VS. RAJENDRA KUMAR YADAV	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				OMP(I)(COMM)	420/2026	06.02.2026	AXIS BANK VS. HARSUDDEEN KHAN	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				OMP(I)(COMM)	421/2026	06.02.2026	AXIS BANK VS. HAKARU	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	06.02.2026
				CS(COMM)	134/2026	07.02.2026	CANARA BANK VS. SACHIN SINGH	YUDHISHTER SHARMA	9891251777	303yudhishtersharma@gmail.com	07.02.2026
				CS(COMM)	136/2026	09.02.2026	TECHWOW SYSTEMS PVT LTD VS. MAXTRA TECHNOLOGIES PVT LTD	DALIP MISHRA	9350182381	mishradalip87@gmail.com	09.02.2026
				OMP(I)(COMM)	440/2026	09.02.2026	HDFC BANK VS. NARESH	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.02.2026
				OMP(I)(COMM)	441/2026	09.02.2026	HDFC BANK VS. ABHISHEK GUPTA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.02.2026
				OMP(I)(COMM)	442/2026	09.02.2026	HDFC BANK VS. RAM PRASAD SHARMA	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	09.02.2026
				CS(COMM)	138/2026	10.02.2026	MAITRI ENVIORNMENT SOLUTION PVT LTD VS. SUPER MARCHE 37 TRADERS	SNIGDHA SINGH	8076618483	snigdhasinghssadvocacy2@gmail.com	10.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS(COMM)	140/2026	11.02.2026	MS RASS SALES SYSTEMS INDIA PVT LTD VS. MS ARTECH TRADE LINES	GAURAV MAHAJAN	9811688721	gauravmahajan23@yahoo.co.in	11.02.2026
				CS(COMM)	141/2026	11.02.2026	PARVIOM TECHNOLOGIES PVT LTD VS. PARAS TIEREA APARTMENT OWNERS ASSOCIATION	SHUBHAM	9582225106	shubham@clslegal.in	11.02.2026
				OMP(I)(COMM)	459/2026	11.02.2026	IDFC BANK LTD VS. GURDEEP SINGH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	11.02.2026
				OMP(I)(COMM)	460/2026	11.02.2026	TSC FINSERVE PVT LTD VS. PASSION CAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	11.02.2026
				CS(COMM)	151/2026	12.02.2026	VIVEK KAPUR VS. ANIL MEHTA	PARMINDER SINGH	9811210962	psgoindi@gmail.com	12.02.2026
				CS(COMM)	165/2026	17.02.2026	BANK OF BARODA VS. DEVENDER	AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	17.02.2026
				OMP(I)(COMM)	499/2026	17.02.2026	YES BANK LTD VS. MOHD. FURKAN	KARTIK KUMAR	9871040589	indolexlaw@gmail.com	17.02.2026
				OMP(I)(COMM)	508/2026	18.02.2026	TSC FINSERV PVT LTD VS. NEW APNA CAR BAZAR	LALIT PANDEY	8130383143	lalitpandeyadvassociats@gmail.com	18.02.2026
				CS(COMM)	175/2026	18.02.2026	BANK OF BARODA VS. HIMANSHI	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	18.02.2026
				CS(COMM)	176/2026	18.02.2026	RAKESH KUMAR VS. PARAS ENTERPRISES	KULDEEP SINGH RANA	9810326424		18.02.2026
				OMP(I)(COMM)	525/2026	23.02.2026	IDFC BANK LTD VS. JAGAR NATH SHAH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	23.02.2026
				OMP(I)(COMM)	526/2026	23.02.2026	IDFC BANK LTD VS. SHUBAN BHAT	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	23.02.2026
				OMP(I)(COMM)	527/2026	23.02.2026	IDFC BANK LTD VS. JAGAR NATH SHAH	SANJEEV PATHAK	9717028845	LItigation@srcslegal.com	23.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP(I)(COMM)	530/2026	26.02.2025	HDFC BANK VS. ASHWANI KUMAR	AJAY UPPAL	9811740125	virtous.people@gmail.com	25.02.2026
				OMP(I)(COMM)	531/2026	26.02.2025	SHRIRAM FINANCE VS. OM PRAKASH	MANOJ KUMAR	9811133644	manoj.adv@gmail.com	25.02.2026
				OMP(I)(COMM)	532/2026	26.02.2025	HDFC BANK VS. BRIJ KISHORE	MANISH VERMA	9640810426	msvermachambers@gmail.com	25.02.2026
				OMP(I)(COMM)	532/2026	26.02.2025	HDFC BANK VS. RUPA KUMAR SATAPATHY	MANISH VERMA	9640810426	msvermachambers@gmail.com	25.02.2026
				CS(COMM)	215/2026	27.02.2026	HAIR MASTERS SALON PVT LTD VS. SHIVANI ARORA	PARAS JAIN	9899907794	jain.paras52@gmail.com	27.02.2026
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**	203 Extn Block		ExCOMM - Award by Arb Comm/20/2026	02-02-2026	M/s Electraspark Electrical Vs M/S Hager stone international Pvt Ltd	AZHAR ALI(P),			31-01-2026
					Execution (Comm)/54/2026	02-02-2026	SUPER FINE MOULDING Through Its Proprietor Smt Neha Gupta Vs S P TIMBER Through its proprietor Sh Shri Prakash Gupta	SHALU KUMARI(P),			31-01-2026
					CS (COMM)/123/2026	02-02-2026	BANK OF BARODA Vs SURESH	rajnish kumar banyal(P),	9810872353	Not Mentioned	31-01-2026
					CS (COMM)/124/2026	02-02-2026	Ms Alutech Industries Vs Sawan Soni	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					CS (COMM)/122/2026	02-02-2026	Ms Alutech Industries Vs Ms Shyam Ji Metals	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					ExCOMM - Award by Arb Comm/21/2026	03-02-2026	Punjab National Bank Vs M/S Bijoria Footwears	Maj Dr Jagdish Chander Vashista(P),			31-01-2026
					Execution (Comm)/58/2026	04-02-2026	Sudhir Gupta Vs Mohita Wadhwa (Manu)	Samya Gupta(P),			03-02-2026
					OMP (I) (COMM)/454/2026	09-02-2026	HDFC BANK LTD Vs AHSAN PARVEJ	ADV. LALIT PANDEY(P),			07-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/453/2026	09-02-2026	HDFC BANK LTD Vs ABHISHEK SINGH	ADV. LALIT PANDEY(P),			07-02-2026
					Misc DJ/156/2026	09-02-2026	Saraogi Super Sales Pvt Ltd Vs ASMA KHATOON	VARUN BEDI(P),			07-02-2026
					CS (COMM)/145/2026	11-02-2026	PRACHI INFRA AND ROADS PVT LTD Vs MADHURJYA SAIKIA	Ajay Kumar(P),	9891135775	ajay08071971@gamil.com	10-02-2026
					CS (COMM)/144/2026	11-02-2026	M/S PUNTA INDIA PVT LTD Vs M/S MICROTEK INTERNATIONAL PVT LTD	Kapil Yadav(P),	9811370721	legumpritum@gamil.com	10-02-2026
					OMP (I) (COMM)/461/2026	11-02-2026	HDFC BANK LTD Vs RAJKUMAR AHIRWAR	ADV. LALIT PANDEY(P),			10-02-2026
					ExCOMM - Award by Arb Comm/26/2026	12-02-2026	KOTAK MAHINDRA BANK LIMITED Vs PRINCE RAJ	RITESH(P),			11-02-2026
					CS (COMM)/152/2026	12-02-2026	MS Krishna Decor Vs MS Creation wood craft	VARUN MALHOTRA(P),	Not Mentioned	Not Mentioned	11-02-2026
					CS (COMM)/157/2026	13-02-2026	Dreamz Overseas Private Limited Vs Vishnu Sharma	RAJESH GUPTA(P),	9868370570	RG.LEGALADVISOR@GAMIL.COM	12-02-2026
					CS (COMM)/156/2026	13-02-2026	MS Krishna Decor Vs MS Balance art constructions	VARUN MALHOTRA(P),	8377020112	ADVOCATEVARUNMALHOTRA01@GAMIL.COM	12-02-2026
					CS (COMM)/155/2026	13-02-2026	ESTEX TELECOM PRIVATE LIMITED Vs WAVELET COMUNICATIONS PRIVATE LIMITED	Vipul Kumar(P),	9811030089	VIPUL.RMLNLU@GMAIL.COM	12-02-2026
					CS (COMM)/162/2026	16-02-2026	canara bank Vs amzad ali prop m/s amzad ali garments	CHITRA MALHOTRA(P),	9212888057	CITRAMALHOTRASOBTI@GAMIL.COM	13-02-2026
					OMP (I) (COMM)/505/2026	17-02-2026	YES BANK LTD Vs KRISHAN SINGH	KARTIK KUMAR(P),			16-02-2026
					OMP (I) (COMM)/504/2026	17-02-2026	YES BANK LTD Vs SATTAR TRACTORS AND JCB	KARTIK KUMAR(P),			16-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/503/2026	17-02-2026	YES BANK LTD Vs SUNIL KUMAR	KARTIK KUMAR(P),			16-02-2026
					CS (COMM)/178/2026	18-02-2026	Orient Micro Abrasives Limited Vs Sachin Jain Proprietor of M/s Samyak Polymers	Nipun Gupta(P),	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	17-02-2026
					CS (COMM)/177/2026	18-02-2026	Nikhil Udyog Through Its Proprietor Sh Anil Aggarwal Vs M/S Radhika Sales Delhi Through Its Proprietor Sh Sanjit Poddar Proprietor	Manoj Chouhan(P),	011-40511888	OZSPARTNERS@GAMIL.COM	17-02-2026
					M-Ex/108/2026	19-02-2026	HARSH SIKKA Vs DAVINDER SINGH	Dharam Dev(P),			18-02-2026
					OMP (I) (COMM)/516/2026	21-02-2026	HDFC BANK LTD Vs AJAY DABAS	ajay uppal(P),			21-02-2026
					CS (COMM)/191/2026	21-02-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Prinsh Sharma	GAURAV MALHOTRA(P),	9999797229	MALHOTRA_GAURAV1976@YAHOO.CO.IN	21-02-2026
					CS (COMM)/197/2026	23-02-2026	Indian Bank Through its Manager Dharmender Singh Vs Advika Urban Packaging through mrs aditi sehrawat	Vinita Raghav(P),	995870381	VINITARAGHAVASSOCIATES@GMAIL.COM	21-02-2026
					OMP (I) (COMM)/524/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs SIDDHARTH ROY	SANJEEV PATHAK(P),			21-02-2026
					OMP (I) (COMM)/523/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs ANKIT KUMAR	SANJEEV PATHAK(P),			21-02-2026
					CS (COMM)/196/2026	23-02-2026	Gurdeep singh sehgal Vs KULVINDER KAUR	SARABJOT SINGH(P),			21-02-2026
					CS (COMM)/195/2026	23-02-2026	Gurdeep Singh Sehgal Vs MANPREET SINGH	SARABJOT SINGH(P),			21-02-2026
					OMP (I) (COMM)/536/2026	25-02-2026	Shriram Finance Ltd Vs VINAY KUMAR	Manoj Kumar(P),			24-02-2026
					CS (COMM)/205/2026	25-02-2026	Hariom Aggarwal Vs welkins India Incorporate and ors	Mamta sarna(P),	9716948836	Not Mentioned	24-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM)/535/2026	25-02-2026	HDFC BANK LIMITED Vs YOGESH KUMAR	MANISH SHANKER VERMA(P),			24-02-2026
					OMP (I) (COMM)/534/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs CITY CAR BAZAR Through its Proprietor JASPINDER SINGH	ADV. LALIT PANDEY(P),			24-02-2026
					OMP (I) (COMM)/573/2026	26-02-2026	HDFC BANK LIMITED Vs ANSHUMAN DHYANI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/572/2026	26-02-2026	HDFC BANK LIMITED Vs SADDAM HUSSAIN	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/576/2026	26-02-2026	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/575/2026	26-02-2026	HDFC BANK LIMITED Vs BASANT SAHNI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/570/2026	26-02-2026	HDFC BANK LTD Vs SURENDER SINGH	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/571/2026	26-02-2026	HDFC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/569/2026	26-02-2026	HDFC BANK LIMITED Vs RAGINI SINGH	MANISH SHANKER VERMA(P),			25-02-2026
					CS (COMM)/207/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs M J INTERNATIONAL	Uday Kumar(P),	8882303942	ADVUDAYKUMAR@GAMIL.COM	25-02-2026
					OMP (I) (COMM)/568/2026	26-02-2026	HDFC BANK LTD Vs RAJENDER KUMAR	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/593/2026	27-02-2026	HDFC BANK LIMITED Vs RAGHUNATH	MANISH SHANKER VERMA(P),			26-02-2026
					Execution (Comm)/89/2026	28-02-2026	PUMA SE Vs Anamika Bansal	xyz(P),			27-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm)/88/2026	28-02-2026	JASVINDER KAUR Vs GIAN SINGH GODPAL	ABHINAV(P),			27-02-2026
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	202 Extn Block	OMP (I) (COMM.)	OMP (I) (COMM.)/388/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs AMJAD ISHRAT	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/389/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs ARUN CHOPRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/390/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UMASHNKAR JANKI PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/391/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UDIT RATHAUR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/392/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs DILBAG SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/400/2026	03-02-2026	AXIS BANK LIMITED Vs ASHISH	LALIT PANDEY	8130383143	Vinodkhanna-24@rediffmail.com	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/401/2026	03-02-2026	AXIS BANK LIMITED Vs MOHAMMAD SUHAIB RAFIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/411/2026	04-02-2026	AXIS BANK LTD Vs DEVI LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/412/2026	04-02-2026	AXIS BANK LTD Vs RAAJ COSTRUCTION ENGINEERS AND DEVLOPERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2026
				CS (COMM)/133/2026	CS (COMM)/133/2026	06-02-2026	Hariom Steel Traders Vs Welkin India Incorporate	MAMATA SARANA	9716948836	SUMITSARNA@GMAIL.COM	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/413/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs HEMANT ASWANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/414/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs KULDEEP SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/415/2026	06-02-2026	AXIS BANK LTD Vs RENU DHINGRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/457/2026	09-02-2026	HDFC BANK LTD Vs MANSOOR ALI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/458/2026	09-02-2026	HDFC BANK LTD Vs MAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/473/2026	11-02-2026	AXIS BANK LTD Vs AABID SAIFI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/474/2026	11-02-2026	YES BANK LTD Vs MUKESH MANAK CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/475/2026	11-02-2026	YES BANK LTD Vs LALIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/476/2026	11-02-2026	YES BANK LTD Vs MITHELESH KUMAR MISHRA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/486/2026	12-02-2026	YES BANK LTD Vs MUJAKKERA KHATOON	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/487/2026	12-02-2026	YES BANK LTD Vs NIDHEESH PHULAN SINGH	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/488/2026	12-02-2026	YES BANK LTD Vs LALIT KUMAR KUSHWAHA	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/489/2026	12-02-2026	YES BANK LTD Vs INDER JEET RAJANAK	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/490/2026	12-02-2026	YES BANK LTD Vs HIMANSHU	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/491/2026	12-02-2026	YES BANK LTD Vs MEHTAAB KHAN	S.L KATYAL	9811250543	litigation@srcslegal.com	12.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/492/2026	13-02-2026	Yes Bank Ltd Vs ISHWAR GHISYEVAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/494/2026	13-02-2026	AXIS BANK LTD Vs HARSH LATA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/497/2026	16-02-2026	YES BANK LIMITED Vs ADESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/498/2026	16-02-2026	AXIS BANK LTD Vs SANTANDEEP SINGH SODHI 6193	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/502/2026	17-02-2026	AXIS BANK LTD Vs SUKHWANT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/507/2026	18-02-2026	AXIS BANK LTD Vs DAVINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				CS (COMM)/201/2026	CS (COMM)/201/2026	23-02-2026	SANGEETA ARORA PROPERTYSHIP OF B S ADVERTISING COMPANY Vs RABHAS EXPORT	ANKUR SINHA	8552883399	ADVANKURSTNHAI@GMAILCOM	23.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/549/2026	25-02-2026	Shriram Finance Ltd Vs KUMAR PAL SINGH	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/550/2026	25-02-2026	Shriram Finance Ltd Vs ANUJ JAIN	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/551/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs KUBER ENTERPRISES Through its Proprietor ZAHEER SHAFIQ SHAIKH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/552/2026	25-02-2026	HDFC BANK LIMITED Vs IMRAN KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/553/2026	25-02-2026	HDFC BANK LIMITED Vs BRAJABANDHU GAYAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/554/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs DEEPAK PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)	OMP (I) (COMM.)/556/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs SANJEEV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/559/2026	26-02-2026	AXIS BANK LIMITED Vs DEVILAL SO NEMICHAND	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/589/2026	26-02-2026	HDFC BANK LIMITED Vs SIKHA DEVI	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/590/2026	26-02-2026	HDFC BANK LIMITED Vs JAY PRAKASH YADAV	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
18	**SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**	210 Extn Block	Execution (Comm.)/55/2026	Execution (Comm.)/55/2026	02-02-2026	ESSEN MEDICARE LLP Vs NEW HAIR PALACE PRIVATE LIMITED	Ketan Madan	9873140021	ketanmadan@gmail.com	02-02-2026
				CS (COMM)/126/2026	CS (COMM)/126/2026	02-02-2026	CANARA BANK Vs DINESH SEHRAWAT	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	02-02-2026
				Misc DJ/138/2026	Misc DJ/138/2026	02-02-2026	Nainital Bank Limited Through its Authorized Representative Vs RAJU MONDAL AND ANR	Saakaar Sardana	9811600007	info@saakaarsardana.com	02-02-2026
				CS (COMM)/131/2026	CS (COMM)/131/2026	03-02-2026	PRADEEP KARNANI PROP M/S SATYA SALES AGENCIES Vs SHIV SHAKTI TIMBER AND PLYWOOD	R. P. Saini	9999795396	advabhisheksaini@gmail.com	03-02-2026
				OMP (I) (COMM.)/404/2026	OMP (I) (COMM.)/404/2026	04-02-2026	AXIS BANK LTD Vs ALI HUSSAIN	Sachin Katyal	011-26211488	legal@Katyalassociates.com	04-02-2026
				OMP (I) (COMM.)/405/2026	OMP (I) (COMM.)/405/2026	04-02-2026	AXIS BANK LTD Vs VARINDER PAL	Sachin Katyal	011-26211488	legal@Katyalassociates.com	04-02-2026
				OMP (I) (COMM.)/422/2026	OMP (I) (COMM.)/422/2026	06-02-2026	AXIS BANK LTD Vs VAISHALI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	06-02-2026
				CS (COMM)/135/2026	CS (COMM)/135/2026	07-02-2026	MS DUROPLY INDUSTRIES LTD Vs JASWANT JAIN	J. K. Gahlyan	7015517635	jitenderkumarghahlyan@gmail.com	07-02-2026
				OMP (I) (COMM.)/437/2026	OMP (I) (COMM.)/437/2026	07-02-2026	PIRAMAL FINANCE LTD Vs RAJENDER RAJ KUMAR	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	07-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/438/2026	OMP (I) (COMM.)/438/2026	07-02-2026	IDFC FIRST BANK LIMITED Vs SUKHDIP SINGH	PRAMOD AGARWAL	9810682372	shekhawatilegal@yahoo.in	07-02-2026
				OMP (I) (COMM.)/439/2026	OMP (I) (COMM.)/439/2026	09-02-2026	AXIS BANK LTD Vs SHIV BAHADUR	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	09-02-2026
				OMP (I) (COMM.)/455/2026	OMP (I) (COMM.)/455/2026	09-02-2026	HDFC BANK LTD Vs MOHIT KASHYAP	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	09-02-2026
				OMP (I) (COMM.)/456/2026	OMP (I) (COMM.)/456/2026	09-02-2026	HDFC BANK LTD Vs DEEPAK MANCHANDA	Archit Singhal	9599043045	legal@sugmalegal.in	09-02-2026
				Misc DJ/168/2026	Misc DJ/168/2026	10-02-2026	Aqualite Industries Vs Hardeep Singh	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	10-02-2026
				OMP (I) (COMM.)/466/2026	OMP (I) (COMM.)/466/2026	11-02-2026	YES BANK LTD Vs AJAY AZAD SINGH	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	11-02-2026
				OMP (I) (COMM.)/467/2026	OMP (I) (COMM.)/467/2026	11-02-2026	YES BANK LTD Vs NEERAJ CHAUDHARY	GYAN VARDHAN SINGH,	9971883579	ardhanslawfirm@gmail.com	11-02-2026
				OMP (I) (COMM.)/468/2026	OMP (I) (COMM.)/468/2026	11-02-2026	YES BANK LTD Vs VISHAL KASHYAP	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmaiI.com	11-02-2026
				OMP (I) (COMM.)/469/2026	OMP (I) (COMM.)/469/2026	11-02-2026	YES BANK LTD Vs YOGESH CHANDER SINGH	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmaiI.com	11-02-2026
				OMP (I) (COMM.)/470/2026	OMP (I) (COMM.)/470/2026	11-02-2026	YES BANK LTD Vs AMAN ALAM	Himanshu Ahuja	9654546559	advocate.himanshuahuja23(@gmail.com	11-02-2026
				OMP (I) (COMM.)/471/2026	OMP (I) (COMM.)/471/2026	11-02-2026	YES BANK LTD Vs RAJINDRA TOUR AND TRAVELS PVT LTD	Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	11-02-2026
				OMP (I) (COMM.)/472/2026	OMP (I) (COMM.)/472/2026	11-02-2026	YES BANK LTD Vs MUKESH KANSAL	Ajay Uppal	9811740125	Virtuous.peopple@rnail.com	11-02-2026
				OMP (I) (COMM.)/477/2026	OMP (I) (COMM.)/477/2026	11-02-2026	TSC FINSERV PRIVATE LIMITED Vs I CAR Through its Proprietor HAMED ULLAH KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	11-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/482/2026	OMP (I) (COMM.)/482/2026	12-02-2026	Yes Bank Ltd Vs MOHAMMAD DANISH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12-02-2026
				OMP (I) (COMM.)/483/2026	OMP (I) (COMM.)/483/2026	12-02-2026	Yes Bank Ltd Vs MADAN GIRWAR SINGH	MGA Law Office	9811504426	mgalawoffice@gmail.com	12-02-2026
				Execution (Comm.)/67/2026	Execution (Comm.)/67/2026	13-02-2026	Indian Bank Vs M/s Tamanna Collection	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	13-02-2026
				OMP (I) (COMM.)/493/2026	OMP (I) (COMM.)/493/2026	13-02-2026	AXIS BANK LTD Vs SHABAZ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	13-02-2026
				OMP (I) (COMM.)/495/2026	OMP (I) (COMM.)/495/2026	13-02-2026	IDFC FIRST BANK LIMITED Vs MALKIT SINGH	Narender Lakra	9810157128	nlakraadv@gmail.com	13-02-2026
				CS (COMM)/164/2026	CS (COMM)/164/2026	17-02-2026	STATE BANK OF INDIA Vs MUKESH	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	17-02-2026
				CS (COMM)/169/2026	CS (COMM)/169/2026	17-02-2026	M/s Navodayan Development India Pvt Ltd Vs Ajit Kumar	Devender Singh	9818317222	Not Provided	17-02-2026
				CS (COMM)/179/2026	CS (COMM)/179/2026	19-02-2026	M S GLADWIN TECHGEN PVT LTD Vs MR JAGJYOTI JAIN	Pramod Kumar Sharma	9899176633	pqpkjuris@gnail.com	19-02-2026
				CS (COMM)/181/2026	CS (COMM)/181/2026	19-02-2026	M S BAKSHI MARK PVT LTD Vs M S AKUMS DRUGS AND PHARMACEUTICALS LTD AND ORS	Rajesh Banati	9810294894	rajeshbanati@yahoo.co.in	19-02-2026
				OMP (I) (COMM.)/512/2026	OMP (I) (COMM.)/512/2026	19-02-2026	TSC FINSERV PRIVATE LIMITED Vs CAR CAR O BAR SERVICES PRIVATE LIMITED	Krishna Kumar Sharma	9899000289	advkrishna1411@gmail.com	19-02-2026
				CS (COMM)/185/2026	CS (COMM)/185/2026	20-02-2026	STATE BANK OF INDIA Vs RAZI KHAN PROP OF LIMITATION	Vijay Prakash	9810210832	advudaykumar@gmail.com	20-02-2026
				CS (COMM)/187/2026	CS (COMM)/187/2026	20-02-2026	Krishnan dairy private limited Vs Seema yadav	Jitender kumar garg	9810511644	advjiten@yahoo.com	20-02-2026
				Ex.COMM - Award by Arb. Comm./27/2026	Ex.COMM - Award by Arb. Comm./27/2026	23-02-2026	AXIS BANK LTD Vs PRADEEP KUMAR	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	23-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Misc DJ/212/2026	Misc DJ/212/2026	24-02-2026	Optho Pharma Private Limited Vs M/S Unimark Healthcare Limited	Rakesh kumar	9711771000	rakesh.advocate18@gmail.com	24-02-2026
				OMP (I) (COMM.)/540/2026	OMP (I) (COMM.)/540/2026	25-02-2026	Shriram Finance Ltd Vs RAHUL KUMAR	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	25-02-2026
				CS (COMM)/209/2026	CS (COMM)/209/2026	26-02-2026	MS ELTECKS INDIA PVT LTD Vs RUMIT KHAJURIA	Vijay Lakshmi Jain	9811373999	advvijaylakshmijain@gmail.com	26-02-2026
				CS (COMM)/210/2026	CS (COMM)/210/2026	26-02-2026	Ms Alutech Vs PAVNEET KHURANA	Uday Kumar	8882303942	advudaykumar@gmail.com	26-02-2026
				CS (COMM)/211/2026	CS (COMM)/211/2026	26-02-2026	Ms Alutech Industries Vs Vivek Kumar Sabharwal	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	26-02-2026
				OMP (I) (COMM.)/555/2026	OMP (I) (COMM.)/555/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs SURJIT SINGH	Sachin Katyal	011-26211488	legal@Katyalassociates.com	26-02-2026
				OMP (I) (COMM.)/557/2026	OMP (I) (COMM.)/557/2026	26-02-2026	AXIS BANK LIMITED Vs PRABHA TIWARI	Sachin Katyal	011-26211488	legal@Katyalassociates.com	26-02-2026
				OMP (I) (COMM.)/558/2026	OMP (I) (COMM.)/558/2026	26-02-2026	AXIS BANK LIMITED Vs GOPAL YADAV	Varun Mehlawat	9873486348	VARUN_MEHLAWAT'@YAHOO.CO.IN	26-02-2026
				OMP (I) (COMM.)/560/2026	OMP (I) (COMM.)/560/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs ROHIT RADHE	A. K. Raut	9999132159	akroutadvocate@gmail.com	26-02-2026
				OMP (I) (COMM.)/583/2026	OMP (I) (COMM.)/583/2026	26-02-2026	HDFC BANK LIMITED Vs BRIJESH RATN	Manoj Pandey	9654371824	advpandeymanoj@gmail.com	26-02-2026
				OMP (I) (COMM.)/585/2026	OMP (I) (COMM.)/585/2026	26-02-2026	HDFC BANK LIMITED Vs MAHER CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-02-2026
				OMP (I) (COMM.)/586/2026	OMP (I) (COMM.)/586/2026	26-02-2026	HDFC BANK LIMITED Vs AAKASH RADHESHYAM GAUTAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	26-02-2026
				OMP (I) (COMM.)/588/2026	OMP (I) (COMM.)/588/2026	26-02-2026	HDFC BANK LIMITED Vs HARISH CHAND	Ananjay Singh	7030378800	Not Provided	26-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				OMP (I) (COMM.)/594/2026	OMP (I) (COMM.)/594/2026	27-02-2026	Yes Bank Ltd Vs JITENDER JITENDER	Ananjay Singh	7030378800	Not Provided	27-02-2026
				OMP (I) (COMM.)/596/2026	OMP (I) (COMM.)/596/2026	27-02-2026	HDFC BANK LTD Vs KALPANA CHAND	Ananjay Singh	7030378800	Not Provided	27-02-2026
				OMP (I) (COMM.)/597/2026	OMP (I) (COMM.)/597/2026	27-02-2026	HDFC BANK LTD Vs PUSHPAK RAZDAN	Rohan Taneja	9953542080	rohan.taneja@kred-jure.in	27-02-2026
				OMP (I) (COMM.)/598/2026	OMP (I) (COMM.)/598/2026	27-02-2026	HDFC BANK LTD Vs WASEEMA KHAN	Manoj Kumar	9811133644	MANOJK.ADV@GMAIL.COM	27-02-2026
				OMP (I) (COMM.)/599/2026	OMP (I) (COMM.)/599/2026	27-02-2026	HDFC BANK LTD Vs KULDEEP RANBIR	Ananjay Singh	7030378800	Not Provided	27-02-2026
				Misc DJ/228/2026	Misc DJ/228/2026	28-02-2026	Synergy Retailers Pvt Ltd Vs Arjun Continental Pvt Ltd	Sudhir Gupta	9313885241	SGADV0472@GMAIL.COM	28-02-2026
				Misc DJ/229/2026	Misc DJ/229/2026	28-02-2026	SURINDER MOHAN JINDAL Vs KRIHAN LAL RAJ SUNEJA	SUNITA SINGH	9871040589	INDOLEXLAWT@MAIL.COM	28-02-2026
				Execution (Comm.)/85/2026	Execution (Comm.)/85/2026	27-02-2026	STARK PACKMATE Vs HIMANSHU BHADORIA	DEEPAK KUMAR BANSAL	9899951648	BANSALASSOCIATESLAWFIRM@GMAIL.COM	27-02-2026
				Execution (Comm.)/86/2026	Execution (Comm.)/86/2026	27-02-2026	BHARAT ARORA Vs ASFAK AHMED	AVNEESH GARG	9818479699	avneeshgarg@mail.com	27-02-2026
				Execution (Comm.)/77/2026	Execution (Comm.)/77/2026	23-02-2026	APJ STEEL IMPEX PVT LTD Vs RAM SUNDER JAISWAL	P .S. Singal.	9871117817	singalps@gmail.com	23-02-2026
				Execution (Comm.)/75/2026	Execution (Comm.)/75/2026	21-02-2026	BAIJ NATH RAM NATH Vs BGR ENERGY SYSTEMS LTD	RADHEY SHYAM	9811041494	radheyshyam@gmail.com	21-02-2026
				Misc DJ/198/2026	Misc DJ/198/2026	19-02-2026	PARVEEN KUMAR GARG PROPRIETOR M S GSV PRODUCTS Vs M S VATS CONSTRUCTION COMPANY PARTNER JAI KISHAN	RADHEY SHYAM	9811041494	radheyshyam@gmail.com	19-02-2026
				OMP (I) (COMM.)/496/2026	OMP (I) (COMM.)/496/2026	16-02-2026	AXIS BANK LTD Vs RIYAS N	ARCH1TSINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	16-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	CS (COMM)/127/2026	CS (COMM)/127/2026	02-02-2026	BANK OF BARODA Vs jagmohan dhameer	RAJESH KUMAR BANYAL	9810872353		31-01-2026
				CS (COMM)/128/2026	CS (COMM)/128/2026	02-02-2026	HARKESH KUMAR Vs ASHOK KUMAR / JOHN DOE	GAUTAM PANJWANI	9891212667	GAUTAMPANJWANI12@GMAIL.COM	30-01-22026
				M-Ex/41/2026	M-Ex/41/2026	03-02-2026	Chirag Madhok Prop M2 Industries Vs mohd Faizan				
				Execution (Comm.)/57/2026	Execution (Comm.)/57/2026	04-02-2026	Ms Professional Impex Private Limited Vs Ms Shirdi Industries Limited				
				OMP (I) (COMM.)/402/2026	OMP (I) (COMM.)/402/2026	04-02-2026	AXIS BANK LTD Vs ASHWARESH KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				OMP (I) (COMM.)/403/2026	OMP (I) (COMM.)/403/2026	04-02-2026	IDFC FIRST BANK LIMITED Vs HIMANSHU VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	31-01-2026
				OMP (I) (COMM.)/423/2026	OMP (I) (COMM.)/423/2026	06-02-2026	AXIS BANK LIMITED Vs SATYA PRAKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/424/2026	OMP (I) (COMM.)/424/2026	06-02-2026	AXIS BANK LIMITED Vs HARPAL MEENA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/425/2026	OMP (I) (COMM.)/425/2026	06-02-2026	AXIS BANK LIMITED Vs CHAMPA LAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/426/2026	OMP (I) (COMM.)/426/2026	06-02-2026	AXIS BANK LIMITED Vs USHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/427/2026	OMP (I) (COMM.)/427/2026	06-02-2026	AXIS BANK LIMITED Vs RITESH JAIN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/428/2026	OMP (I) (COMM.)/428/2026	06-02-2026	AXIS BANK LIMITED Vs SANDEEP SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				Ex.COMM - Award by Arb. Comm./25/2026	Ex.COMM - Award by Arb. Comm./25/2026	09-02-2026	TATA CAPITAL LIMITED Vs Mahender Kumar				

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				OMP (I) (COMM.)/452/2026	OMP (I) (COMM.)/452/2026	09-02-2026	HDFC BANK LTD Vs MISHKINA MISHKINA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-02-2026
				OMP (COMM.)/3/2026	OMP (COMM.)/3/2026	11-02-2026	INSTITUTE OF HUMAN BEHAVIOUR ALLIED SCIENCES Vs Alert Pest Control	TUSHAR SANNU AHIYA	9911991166	ADV.TUSHARSANNU@GMAIL.COM	09-02-2026
				CS (COMM)/142/2026	CS (COMM)/142/2026	11-02-2026	STATE BANK OF INDIA Vs SUMER SINGH	MANOJ PANDEY			09-02-2026
				CS (COMM)/143/2026	CS (COMM)/143/2026	11-02-2026	CENTRAL BANK OF INDIA Vs CHARANJEET KAUR	ANUJ JAIN			07-02-2026
				CS (COMM)/153/2026	CS (COMM)/153/2026	12-02-2026	ASHA DEVI PROP OF APS DRUG HOUSE Vs Prayag Hospital and Research Centre Pvt Ltd	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	10-02-2026
				CS (COMM)/158/2026	CS (COMM)/158/2026	13-02-2026	MS Krishna Decor Vs MS Creation Wood Craft	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	12-02-2026
				CS (COMM)/159/2026	CS (COMM)/159/2026	13-02-2026	State Bank of India Vs Manoj Kumar	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/166/2026	CS (COMM)/166/2026	17-02-2026	MS Krishna Decor Vs MS Decorium	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/167/2026	CS (COMM)/167/2026	17-02-2026	MS Krishna Decor Vs MS Rituz Cucine	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				CS (COMM)/168/2026	CS (COMM)/168/2026	17-02-2026	MS Krishna Decor Vs MS FUAO Interio Pvt ltd	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				OMP (I) (COMM.)/500/2026	OMP (I) (COMM.)/500/2026	17-02-2026	YES BANK LTD Vs MKS EARTH MOVERS	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				OMP (I) (COMM.)/501/2026	OMP (I) (COMM.)/501/2026	17-02-2026	YES BANK LTD Vs RAGAV VINOD	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				CS (COMM)/183/2026	CS (COMM)/183/2026	19-02-2026	MS Krishna Decor Vs MS Innaya Sales	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	19-02-2026

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				CS (COMM)/186/2026	CS (COMM)/186/2026	20-02-2026	BANK OF INDIA Vs M/S KARMAN AUTOMOBILES AND ANR	STHAVI ASTHANA	9711116034	STHAVIASTHANA@GMAIL.COM	19-02-2026
				OMP (I) (COMM.)/517/2026	OMP (I) (COMM.)/517/2026	21-02-2026	AXIS BANK LIMITED Vs MANOJ KUMAR MAURYA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/518/2026	OMP (I) (COMM.)/518/2026	21-02-2026	AXIS BANK LIMITED Vs RAMESHWAR SO CHATURI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/519/2026	OMP (I) (COMM.)/519/2026	21-02-2026	AXIS BANK LIMITED Vs PADAM SINGH NEGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/520/2026	OMP (I) (COMM.)/520/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/521/2026	OMP (I) (COMM.)/521/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs UTTAM KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/522/2026	OMP (I) (COMM.)/522/2026	21-02-2026	HDFC BANK LTD Vs SANDEEP MISHRA	AJAY UPPAL			19-02-2026
				CS (COMM)/198/2026	CS (COMM)/198/2026	23-02-2026	SATISH CHANANA Vs PRABHJYOT SINGH	PANKAJ NANDA	9643787853	ADVOCATEPANKAJNANDA@GMAIL.COM	20-02-2026
				OMP (I) (COMM.)/528/2026	OMP (I) (COMM.)/528/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs HARSHIT VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	21-02-2026
				OMP (I) (COMM.)/539/2026	OMP (I) (COMM.)/539/2026	25-02-2026	HDFC BANK LTD Vs SACHIN BHATI	AJAY UPPAL			23-02-2026
				OMP (I) (COMM.)/574/2026	OMP (I) (COMM.)/574/2026	26-02-2026	HDFC BANK LIMITED Vs SHUBHAM KUMAR SHARMA	MANISH SHANKER VERMA			24-02-2026
				OMP (I) (COMM.)/577/2026	OMP (I) (COMM.)/577/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	24-02-2026
				OMP (I) (COMM.)/578/2026	OMP (I) (COMM.)/578/2026	26-02-2026	HDFC BANK LTD Vs PAPPU SAGGAN	AJAY UPPAL			25-02-2026

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				OMP (I) (COMM.)/579/2026	OMP (I) (COMM.)/579/2026	26-02-2026	HDFC BANK LTD Vs RAHUL UPADHYAY	AJAY UPPAL			25-02-2026
				OMP (I) (COMM.)/580/2026	OMP (I) (COMM.)/580/2026	26-02-2026	HDFC BANK LIMITED Vs SUMAN KUMAR YADAV	MANISH SHANKER VERMA			25-02-2026
				Execution (Comm.)/84/2026	Execution (Comm.)/84/2026	27-02-2026	Equitas Small Finance Bank Ltd Vs UDAY SINGH				
				CS (COMM)/212/2026	CS (COMM)/212/2026	27-02-2026	Amrit Humifresh Preservation Pvt Ltd Vs Khusro Ahmad	ASHIMA GUPTA	9717173272	SINGHALAWCHAMBERS@GMAIL.COM	25-02-2026
				CS (COMM)/213/2026	CS (COMM)/213/2026	27-02-2026	Sita Ram And Company Pvt Ltd Vs SANOBER FAZLANI	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	26-02-2026
				OMP (I) (COMM.)/591/2026	OMP (I) (COMM.)/591/2026	27-02-2026	AXIS BANK LIMITED Vs ABRAR ALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	25-02-2026
				OMP (I) (COMM.)/592/2026	OMP (I) (COMM.)/592/2026	27-02-2026	IDFC FIRST BANK LIMITED Vs VIRENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	27-02-2026
				CS (COMM)/216/2026	CS (COMM)/216/2026	28-02-2026	ROHIT JAIN Vs MS SUPER MARCHE 37 TRADERS LLP THROUGH ITS PARTNERS ROHIT BATRA	MANOHAR PRATAP	9871234547	AORMPSC@GMAIL.COM	27-02-2026
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI DISTRICT**	1	CS(COMM)	77/2026	02.02.2026	M/S FORTUNE TRANSACT PRIVATE LIMITED VS. AMRITA SODHI AND NR.	ARUN MALIK	9810017346	legal@amaclawoffices.com	20.01.2026
			1	CS(COMM)	78/2026	02.02.2026	MR. NIKHIL KALRA VS. M/S SHOU RESTAURANT PVT. LTD.	ANJU JAIN	9891966005	hiteshsachar@gmail.com	07.01.2026
			1	OMP(I)COMM	62/2026	02.02.2026	VMG SHUTTERING STORE VS. ST CONSTRUCTION AND ANR.	GURCHAT SINGH BACHHER	9811105891	GURSAT@GSVLEGAL.COM	25.12.2024
			1	OMP(COMM)	16/2026	02.02.2026	MS. OKAMURA HOMES PVT. LTD VS. MS. DELHI SHUTERING STORES	KARANJAWALA	9899266760	MANMEET.KAUR@KARANJAWALA.IN	27.01.2026
			1	EX.COMM-AWARD BY ARB.COMM	18/2026	02.02.2026	VARINDERA CONSTRUCTIONS VS. UNION OF INDIA	DEEPAK KHURANA, ABHISHEK BANSAL	011-47841130	deepak.k@vimarsalaw.com; abhishek.b@vimarsal	28.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	MISC. DJ	183/2026	04.02.2026	ALOKE STEELS INDUSTRIES PVT. LTD. VS. SWISS SINGAPORE INDIA PVT. LTD.,	DHAVAL MEHROTRA	9999277337	OFFICE@DHAVALMEHROTRA.COM	30.01.2026
			1	CS(COMM)	80/2026	03.02.2026	M/S SKY BARGE FREIGHT PRIVATE LIMITED VS. M/S VVM EXIM PRIVATE LIMITED	LALIT MOHAN	8860833820	SVFASSOCIATES@GMAIL.COM	30.01.2026
			1	CS(COMM)	79/2026	03.2.2026	STATE BANK OF INDIA V.S ANSHUL KAMBOJ	KRISHNA KR. SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	31.01.2026
			1	MISC. DJ	188/2026	04.02.2026	STATE BANK OF INDIA VS. RAM NARESH	R. N. SINGH	8076466594, 9868523230	ADVRNARAYAN@GMAIL.COM	02.02.2026
			1	CS(COMM)	81/2026	04.02.2026	SANJILA BII VS. NKG INFRASTRUCURE	MOHSHIN KHAN	9899205186	MKSOCIALISM@GMAIL.COM	31.01.2026
			1	OMP(COMM)	19/2026	04.02.2026	UNION OF INDIA VS. M/ PARMAR ELECRICALS	ASHUTOSH	9654585892	ASHUTOSHSARASWAT@GMAIL.COM	29.01.2026
			1	MISC. DJ	191/2026	05.02.2026	CANARA BANK VS. R. M. SINHA	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	02.02.2026
			1	CS(COMM)	83/2026	05.02.2026	STATE BANK OF INDIA VS. MR. ARVIND SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	30.01.2026
			1	CS(COMM)	82/2026	05.02.2026	CANARA BANK VS. LAND OF DEVELOPER & ORS.	SAURABH KUSHWAHA	8882449168, 7248077378	SK.LAWNEXUS@GMAIL.COM	27.01.2026
			1	OMP(COMM)	21/2026	05.02.2026	UNION OF INDIA VS. M/S ASLAM BUILDERS	NEHAL KASHYAP	9555861211	KASHYAP2992@GMAIL.COM	22.01.2026
			1	EX.COMM-AWARD BY ARB.COMM/19/2026	19/2026	06.02.2026	HOTEL GOLDEN SWAN VS. OYO HOTELS AND HOMES PVT. LTD.	RAMCHANDRAN MADAN & TUSHAR NIGAM	9767358607, 895776782	OFFICEOFRMADAN@GMAIL.COM	12.01.2026
			1	OMP(COMM)	24/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. QUADROX GROWTH PRIVATE LIMIETD	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	03.02.2026
			1	OMP(COMM)	23/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. ECLL PRIVATE LIMITED	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	01.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	90/2026	07.02.2026	M/S WHITE LIGHT UNIVERSE VS. M/S ALLIANCE FABTECH PRIVATE LIMITED	PRATEEK KUMAR	8076963580	ADVPRATEEKKUMAR7@GMAIL.COM	04.02.2026
			1	CS(COMM)	89/2026	07.02.2026	SHREE MULTISOFT INFOCOM PVT LTD. VS. SHREE SHOBNATH YOUTH DEVELOPMENT	SANDEEP KUMAR AND NITIN SHARMA	9873907160, 9911556980	ADVNITINSHARMA.IN@GMAIL.COM	03.02.2026
			1	CS(COMM)	88/2026	07.02.2026	PATANJALI FOODS LTD. VS MR. VIKRAM ANANDRAM WADWANI AND ORS.	SUDARSHAN KUMAR BANSAL	9810132015	LEGAL@UNITEDWORLD.CO.IN, UNITEDIP@UNITEDWORLD.CO.IN	03.02.2026
			1	CS(COMM)	94/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. MR. SEEMA UMESH PANDEY	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	04.02.2026
			1	MISC. DJ	210/2026	09.02.2026	M/S CUSHMAN AND WAKEFIELD INDIA PRIVAT ELIMITED VS. AHIR ENTERPRISES & ORS.	B-LEGAL ADVOCATES	9910599996	B-LEGAL@OUTLOOK.COM	05.02.2026
			1	CS(COMM)	93/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. DENALI FOODS PRIVATE LIMITED	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	04.02.2026
			1	MISC. DJ	209/2026	09.02.2026	M/S KOHLI ONE H OUSING & DEVELOPMENT VS. SALUJA CONSTRUCITON COMPANY	LEX JURISH	8586001792	SHAURYA2lexjurists.com	07.02.2026
			1	CS(COMM)	92/2026	09.02.2026	BISWANATH HOSIERY MILLS LLIMITED VS. FAST RETAILING CO. LTD.	SUSHANT SINGH	9811777625	SUSHANTLAW@GMAIL.COM	07.02.2026
			1	MISC. DJ	212/2026	09.02.2026	M/S CUSHMAN AND WAKEFIELD INDIA PRIVAT ELIMITED VS. AHIR ENTERPRISES & ORS.	B-LEGAL ADVOCATES	9910599996	B-LEGAL@OUTLOOK.COM	05.02.2026
			1	MISC. DJ	217/2026	10.02.2026	VASANT KUNJ LIFTS VS. MR. RAJENDRA MISHRA AND ORS.	NEERAJ SHUKLA	7985796678	ADVSHIVASINGH@GMAIL.COM	06.02.2026
			1	EX.COMM-AWARD BY ARB.COMM/19/2026	80/2026	10.02.2026	M/S SARAL BUILDERS VS. M/S ANSAL BUILDWELL LTD.	AVNEESH GARG	9818479699	AVNEESH.GARG@GMAIL.COM, GARGAVNEESH@GMAIL.COM	06.02.2026
			1	CS(COMM)	104/2026	10.02.2026	FOCUS LIGHTING AND FIXTURES LIMITED VS. ROYALUX LIGHTING PVT. LTD.	FEBIN MATHEW VARGHESE	9953418874	FEBIN@FANDDLEGAL.COM	04.02.2026
			1	CS(COMM)	103/2026	10.02.2026	M/S BERRIO LOGISTICS INDIA PVT. LTD. VS M/S SOLITUDE FLAME PVT. LTD.	MANISH KUMAR, SIMMI KAUR BAGGA	9891481175	MANISHK.SATYA@GMAIL.COM	06.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	102/2026	10.02.2026	PUNJAB NATIONAL BANK VS. VIJAY KR. SINGHQ	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	05.02.2026
			1	CS(COMM)	110/2026	11.02.2026	M/S DESIGN SQUAREFEET VS. MAHARASHTRA SEAMLESS LTD.	RAJNISH RANJAN	9958160505, 8896273708	RAJNISH@RRASSOCIATES.NET.IN	30.01.2026
			1	OMP(COMM)	27/2026	11.02.2026	UNION OF IDNIA V.S BANSAL SPINNING MILLS PVT. LTD.	MS. RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	06.02.2026
			1	MISC. DJ	236/2026	11.02.2026	M/S SACHIDANAND INSULATIONS VS. SEVEN HILLS BUILDCON PVT. LTD.	KAUSHIK KUMAR DEY	9310011979	KAUSHIKDEY2718@GMAIL.COM	06.02.2026
			1	OMP(COMM)	26/2026	11.02.2026	M/S SOWIL LIMITED VS. THE CHIEF PROJECT MANAGER RAIL VIKAS NIGAM LTD.	MS. SAMAPIKKA BISWAL	9406951592	SAMAPIKABISWAL91@GMAIL.COM	07.02.2026
			1	OMP(I)COMM	65/2026	12.02.2026	M/S REGUS PENTAGON BUSINESS CENTRE PVT. LTD. VS. M/S LOGIX BUILDTECH PVT. LTD.	AEKOM LEGAL	8076403467	SUREKH@AEKOMLEGAL.COM	09.02.2026
			1	CS(COMM)	112/2026	12.02.2026	STATE BANK OF INDIA V.S RAJBIR	RAJEEV SAGAR	9810021846	SAGARANDSAGAR@LIVE.COM	04.02.2026
			1	COUNTER CLAIM	3/2026	12.02.2026	KELSON STORAGE SYSTEM PVT. LTD. VS. ECLAT INDIA PRIVATE LIMITED	PANKAJ JAIN	8447778422	VEDALEGAL@OUTLOOK.COM	18..10.202
			1	MISC. DJ	249/2026	13.02.2026	LOKSHAIL ENTERPRISES VS. AIRPORT AUTHORITY OF INDIA 7 ORS.	KINNORI GHOSH	9711537279	KINNORIGHOSH@GMAIL.COM	11.02.2026
			1	CS(COMM)	120/2026	13.02.2026	RAVINDER KUMAR VS. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	PRATEEK CHOIUDHARY	9205659812	CHOUDHARYANDCHOUDHARY@HOTMAIL.COM	09.02.2026
			1	CS(COMM)	119/2026	13.02.2026	THE FEDERAL BANK LTD. VS. ASIT RAY	KIRAN MAHAJAN	9810472145	KIRANMAHAJAN60@YAHOO.COM	11.02.2026
			1	CS(COMM)	118/2026	13.02.2026	ENVITECH CONSULTANTS INDIA PVT. TLD. VS. UNION OF INDIA	VIVEKANAND SHARMA	9910592100	ENVITECHCONSULTANTSINDIA@GMAIL.COM	10.02.2026
			1	OMP(I)COMM	67/2026	17.02.2026	SMAS AUTO LEASING INDIA VS. PROFICIENCY LEARNNG SOLUTIONS PVT. LTD.	ADITYA BHATTACHARYA	7506015932	RITWIK@KSANDK.COM	12.02.2026

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			1	OMP(I)COMM	66/2026	17.02.2026	HERO FINCORP VS. VIKAS CABLE COMPANY	HARSH SINHA	9811250543	LEGAL@KATYALASSOCIATES.COM	13.02.2026
			1	CS(COMM)	126/2026	17.02.2026	KRESS MACHINERY PVT. LTD. VS. RESHMI C.S.	VARUN CHAWLA	9971195999	VARUN@LEGALCARE.CO.IN	13.02.2026
			1	OMP(COMM)	30/2026	17.02.2026	RENU LAMBA VS. KARAN MUNJAL & ANR.	ABHISHEK GAUTAM, MONIKA SINGHAL	99811830085, 9717303741	ABNHISHEKGAUTAM51@GMAIL.COM	12.02.2026
			1	MISC. DJ	259/2026	17.02.2026	BHANI RAM VS. M G HOUSING PVT. LTD.	VIJAY NAIR, MANMEET SINGH NAGPAL, TINA	9650656544	MNAGPAL@KNM.IN	12.02.2026
			1	OMP(COMM)	29/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	12.02.2026
			1	OMP(COMM)	28/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	12.02.2026
			1	EX.COMM-AWARD BY ARB.COMM/19/2026	23/2026	17.02.2026	M/S REXSON PRODUCT INDIA VS. CENTRAL MEDICAL SERVICE SOCIETY	BISHWAJI SINGH	9934480240	BISHWAJITSINGH2008@REDIFFMAIL.COM	13.02.2026
			1	CS(COMM)	125/2026	16.02.2026	THE FEDERAL BANK LTD. VS. DINESH KUMAR	KIRAN MAHAJAN	9810472145	KIRANAMAHAJAN60@YAHOO.COM	11.02..2026
			1	CS(COMM)	124/2026	16.02.2026	M/S SAGAR INTERNATIONAL LTD. VS. M/S WINDOW MAGIC INDIA PVT. LTD.	AYUSH GUPTA	9818402326	AYUSH@GUPTALEGAL.IN	11.02.2025
			1	EX(COMM)	27/2026	16.02.2026	SJR EMBROIDERY PRIVATED LIMITED VS. STATE BANK OF INDIA	LAKSHAY JOSHI	9999852428	LAKSHAYJOSHI0@GMAIL.COM	11.02.2026
			1	EX(COMM)	31/2026	18.02.2026	STATE BANK OF INDIA VS. VIJAY PROPRIETOR M/S JATIN TRADERS	SH. S. K. TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	13.02.2026
			1	EX(COMM)	29/2026	18.02.2026	STATE BANK OF INDIA VS RAM CHANDER PROPRIETOR M/S ADITYA ENTERRISES	SH. S. K. TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	13.02.2026
			1	EX(COMM)	28/2026	18.02.2026	STATE BANK OF INDIA VS. MRADUL KUMAR GUPTA PROPERITOR M/S SBG GROUP	SH. S. K. TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	13.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	CS(COMM)	127/2026	18.02.2026	MUKESH TANWAR VS. MANOJ SURI	SITA RAM TANWAR	9810651595, 9899509929	TANWARNASSOCIATES@GMAIL.COM	13.02.2026
			1	CS(COMM)	128/2026	18.02.2026	ALTF SPACES PVT. LTD. VS. M/S LIMIT INFINITY PVT. LTD.	ABHAY PRATAP SINGH	7011215316	ABHAY@GNSLEGAL.IN, OFICE@GNSLEGAL.IN	13.02.2026
			1	EX(COMM)	30/2026	18.02.2026	KNOREX PTE LTD. VS. DATABILITY TECHNOLOGIES PRIVATE LIMITED	SURANA & SURANA INTERNATIONAL ATTORNEY	7448351000	AR.DELHI@LAWINDIA.COM	16.02.2026
			1	OMP(I)COMM	76/2026	19.02.2026	BALAJI HOTELS BOARDING AND LODGING VS INDIAN RAILWAY CATERING AND TOURISM LTD	RAJESHWAR SINGH	9811319051	rsingh.adv65@gmail.com	17.02.2026
			1	CS(COMM)	129/2026	19.02.2026	BANK OF INDIA VS NEHA KUMARI	DR. SUMIT KUMAR &KESHAV BAHETI	8826307745	SUMITKUMAR.CNLU271@GMAIL.COM	16.02.2026
			1	OMP(COMM)	31/2026	19.02.2026	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI VS M/S HMBS TEXTILES PRIVATE LIMITED	SHUBHRANSHU PADHI	9971512668	SHUBHRANSHU.PADHI@GMAIL.COM	09.02.2026
			1	OMP(MISE)	02/2026	19.02.2026	INDIAN RAILWAY CATERING AND TOURISM CORPORATION VS M/S ARHAM MANAGEMENT SOLUTIONS PVT LTD	AASTHA GUPTA	9971103104	AASTHA.ADV@GMAIL.COM	18.02.2026
			1	M/EX	10/2026	19.02.2026	NARENDER KUMAR VS NORTH DELHI MUNICIP[AL CORPORATION	A K PATHAK &SHIVAM CHOUDHARY	9971931446	PATHAK26.ADV@GMAIL.COM	16.02.2026
			1	CS(COMM)	130/2026	20.02.2026	GM MODULAR VT. LTD. VS. M /S KILO BAZAAR AND ORS.	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	17.02.2026
			1	CS(COMM)	131/2026	20.02.2026	MANOHAR FILAMENT PVT. LT. VS. M/S ARASU TEXPORTS	RAKESH KUMAR	991028068	RKSHARMA54@GMAIL.COM	02.02.2026
			1	CS(COMM)	135/2026	20.02.2026	M/S MICO GLASS INDUSTRIEES PVT. LTD. VS. NATIONAL GLASS COMPANY	NISHANT NEGI, AMAN ABBICHARU CHOUDHARY,	9811038966, 7506722118	NISHANT@NGLAW.IN, AMAN@NGLAW.IN	16.02.2026
			1	CS(COMM)	137/2026	20.02.2026	BHIWADI CYLINDERS PRIVATE LIMITED VS. MR. MANDAR JOSHI	PRAVEEN MAHAJAN	9810620827	ADVOCATEMAHAJAN27@GMAIL.COM	09.02.2026
			1	CS(COMM)	138/2026	20.02.2026	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR	KUNAL SHARMA	9999757185	IP.KUNALKHANNA@GMAIL.COM	18.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	EX.COMM	33/2026	20.02.2026	LEO ISPAT LTD. VS. UNILEC ENGINEERS LTD.	SS WANI AND ASSOCIATES	8750618722	SSWANIASSOCIATES@GMAIL.COM	06.02.2026
			1	EX.COMM-AWARD BY ARB.COMM/19/2026	27/2026	21.02.2026	GURMEET KAUR VS. MOTILAL OSWAL FINANCIAL SERVICES PVT. LTD.	ABHISHEK SINGH	8797130013	LAWYER.ABHI@HOTMAIL.COM	18.02.2026
			1	CS(COMM)	140/2026	21.02.2026	SYED ABID ANIS VS. UNION OF INDIA	A. K. MISHRA	9650732474	ADVOCATE_AKMISHRA@YAHOO.COM	06.02.2026
			1	EX.COMM	35/2026	23.02.2026	STATE BANK OF INDIA VS HEMANT KUMAR	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	19.02.2026
			1	EX.COMM-AWARD BY ARB.COMM	28/2026	23.02.2026	BHIKAJI MAINTENANCE COMBINE VS SAVITRI PODDAR	MEENAKSHI SOOD /MUKESH KUMAR	9999969923/9811758592	MSMKVERMA@GMAIL.COM	16.02.2026
			1	CS(COMM)	142/2026	24.02.2026	JAQUOR AND COMPANY LTD. VS. INDRA DUTTA PROPRIETOR OF M/S SANITRUST	ADITYA GAUR AND ASSOCIATES	9999397097	ADVADITYAGAUR@GMAIL.COM	19.02.2026
			1	MISC. DJ	340/2026	25.02.2026	B. L. AGRO INDUSTRIES LTD. VS. MOHAN GUPTA	RAJESH SHARMA	9312400662	THECALTRADE@GMAIL.COM	21.02.2026
			1	MISC. DJ	341/2026	25.02.2026	MITA INDIA PVT. TLD. VS. A.R. COATING & SERVICES PVT. LTD.	AJAY GAIND	8130704415	OFFICE@AGC-IN.COM	24.02.2026
			1	OMP(COMM)	35/2026	25.02.2026	JASWINDER SINGH NAGPAL VS. MONSOON AGRO CHEMICALS PV.T LTD.	SH. ANUJ GUPTA	9999936866,9873341927	AGA.JUSTICE@GMAIL.COM	24.02.2026
			1	CS(COMM)	147/2026	26.02.2026	VARDAYNI GLOBAL LLP VS JM FINANCIAL LTD.	GAGAN DEEP SHARMA /VIJESH VOHRA	9718509927/8800776162	GAGANSHARMA@VARDAYNILEGAL.COM/VIJESHVOHRA@	23.02.2026
			1	OMP(MISC)COMM	05/2026	27.02.2026	SUNDEEP ARORA VS. DELHI TRANSCO LIMITED	FIZA CHOPRA	8130653733	CHOPRAANDCHOPRALAWFIRM@GMAIL.COM	24.02.2026
			1	CS(COMM)	155/2026	27.02.2026	DEUTSCHE BANK AG VS. M/S GRIHASTHA SAVING & SERVICES PVT. LTD.	SURI & COMPANY	9971357074, 01143434600	LITIGATION@SURICO.IN	15.01.2026
			1	OMP(COMM)	39/2026	27.02.2026	M/S DEEPAK & CO. VS. UNION OF INDIA	ROMA BEDI AND ASSOCIATES	9958077975	ADVOCATEROMABEDI@GMAIL.COM	24.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			1	OMP(COMM)	38/2026	27.02.2026	M/S DEEPAK & CO. VS. UNION OF INDIA	ROMA BEDI AND ASSOCIATES	9958077975	ADVOCATEROMABEDI@GMAIL.COM	24.02.2026
			1	CS(COMM)	156/2026	27.02.2026	M/S VERMILLION COMMUNICATION PVT. LTD. VS. S. C. SHAH & COMPANY	ISHAAN MUKHERJEE	9654399090	ADVISHAANMUKHERJEE@GMAIL.COM	21.02.2026
			1	EX.COMM-AWARD BY ARB.COMM	30/2026	27.02.2026	STATE BANK OF INDIA VS. SH. HEM CHANDER	NAVRATRI OJHA	8376043196	NAVRUTITYAGI@GMAIL.COM	11.02.2026
			1	OMP(I)COMM	88/2026	28.02.2026	HERO HOUSING FINANCE LTD. VS. NEERAJ KUMAR	BAWEJA ASSOCIATES	9810159481	BAWEJAASSOCIATES@YAHOO.COM	25.02.2026
			1	CS(COMM)	159/2026	28.02.2026	M/S KAPOOR IMAGING PVT. LTD. VS. M/S APS PRINTING SOLUTION AND ANR.	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	26.02.2026
			1	EX.COMM-AWARD BY ARB.COMM	36/2026	28.02.2026	KOTAK MAHINDRA PRIME LTD. VS. DIPU KUMAR JHA	AJAY UPPAL	9811740125, 8595845192	VIRTUOUS.PEOPLE@GMAIL.COM	24.02.2026
			1	OMP(I)COMM	89/2026	28.02.2026	HERO HOUSING FINANCE LTD. VS. CHANDRAHASEN & ORS.	BAWEJA ASSOCIATES	9810159481	BAWEJAASSOCIATES@YAHOO.COM	25.02.2026
			1	OMP(I)COMM	87/2026	28.02.2026	HERO HOUSING FINANCE LTD. VS. SENNILAVAN & ORS.	BAWEJA ASSOCIATES	9810159481	BAWEJAASSOCIATES@YAHOO.COM	25.02.2026
			1	OMP(I)COMM	90/2026	28.02.2026	HERO HOUSING FINANCE LTD. VS. S. SRIDHARAN & ANR.	BAWEJA ASSOCIATES	9810159481	BAWEJAASSOCIATES@YAHOO.COM	25.02.2026
			1	EX.COMM-AWARD BY ARB.COMM	37/2026	28.02.2026	M/S CASCADE VS. M/S ELECTRO WORLD	HIMANSHU KAUSHIK	9811833026	NOT AVAILABLE	24.02.2026
			1	EX.COMM-AWARD BY ARB.COMM	35/2026	28.02.2026	KOTAK MAHINDRA PRIME LTD. VS. DIPU KUMAR JHA	AJAY UPPAL	9811740125, 8595845192	VIRTUOUS.PEOPLE@GMAIL.COM	24.02.2026
			1	MISC. DJ	362/2026	28.02.2026	FAIZUR RAHMAN VS. M/S MAKKAH TOURS AND TRAVELS	NASIR AZIZ & COMPANY	9654426442.845	NASIRAZIZANDCOMPANY@GMAIL.COM	25.02.2026
21	**SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL**	**NEW DELHI DISTRICT**	25	OMP (I) (COMM)	61/2026	02-02-2026	M/s Clix Capital Services Pvt Ltd Vs Abdul Gafoor	Ravi Shankar Garg(P),	971 8182038	associatesrsgarg1@gmail. com	14.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
	COURT)		25	ExCOMM - Award by Arb Comm	17/2026	02-02-2026	M/S APPLIED ELECTRO MAGNATICS PVT LTD Vs M/S VIDYA FOCUS	manish kaushik(P),	9818218885	manishkaushik.law@gmail.com	31.12.2025
			25	OMP (COMM)	18/2026	03-02-2026	Sharma Brothers Vs UNION OF INDIA	AMIT GAUTAM(P),	7428152369	Amitgautam.adv@gmail.com	22.01.2026
			25	OMP (COMM)	20/2026	04-02-2026	UNION OF INDIA Vs M/S R B ENTERPRISES	ASHISH KUMAR SHARMA(P),	9313471929	ASHISHSHARMA379@GMAIL.COM	28.01.2026
			25	Execution (Comm)	22/2026	05-02-2026	TATA TELESERVICES LIMITED Vs PERFECT INTERNET PRIVATE LIMITED	Azhar Qayum(P),	981075075	QAYUMAZHAR@GMAIL.COM	02.02.2026
			25	Execution (Comm)	24/2026	06-02-2026	STATE BANK OF INDIA Vs AJAY KUMAR	PRANSHU VASHISHTH(P),	not provided	NOT PROVIDED	06.10.2025
			25	Misc DJ	197/2026	06-02-2026	LIC HOUSING FINANCE LIMITED Vs SMT SITA AND ANR	Ajay Kumar(P),	9212078802	ajay112255@gmail.com	30.01.2026
			25	OMP (I) (COMM)	63/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs AXIS MAX LIFE INSURANCE LTD AND ANR	AMIT KUMAR SINHA(P),	9990659331	NOT PROVIDED	03.02.2026
			25	CS (COMM)	91/2026	09-02-2026	Skyways Air Services Limited Vs GENWORKS HEALTH PRIVATE LIMITED	Abhishek Kumar(P),	9891138990	advocate.abhishekkumar@gmail.com	04.02.2026
			25	OMP (COMM)	25/2026	10-02-2026	UNION OF INDIA THROUGH THE EXECUTIVE ENGINEER Vs AARPEE Refrigeration and Air Conditioning	RUBY(P),	9958899011	rubygautamadv@gmail.com	05.02.2026
			25	Misc DJ/	219/2026	10-02-2026	STATE BANK OF INDIA Vs SUNITA GEHLOT	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	04.02.2026
			25	CS (COMM)	106/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	03.02.2026
			25	CS (COMM)	105/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	04.02.2026
			25	CS (COMM)	109/2026	11-02-2026	MOKAPRESSO ENTERPRISES PVT LTD Vs KAPOOR DIESELS GARAGE PVT LTD	Kushal Kumar(P),	7009793548	Rishabh.eruditelegal@gmail.com	07.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (I) (COMM)	64/2026	11-02-2026	HERO FINCORP LIMITED Vs SARGUN POWER PRIVATE LIMITED AND ORS	NITESH DAYMA(P),	9811250543	legal@katyalassociates. com	06.02.2026
			25	CS (COMM)	113/2026	12-02-2026	BMEG PVT LTD Vs Absolute Legends Sports Pvt Ltd	SUMER NATH KHANNA(P),	9899287408	NOT PROVIDED	06.02.2026
			25	CS (COMM)	115/2026	12-02-2026	M/S G M STONES Vs MODERN CONSTRUCTION COMPANY (DELHI) AND ORS	Raghav Kumar(P),	9462121000	adv.adityaladha@gmail.com	09.02.2026
			25	ExCOMM - Award by Arb Comm	22/2026	13-02-2026	M/S S KUMAR CONSTRUCTION COMPANY Vs GENERAL MANAGER TELECOM DEPARTMENT BSNL (KARNAL)	Utsav Garg(P),	8800384404	utsavgargadvocate@gmail.com	05.02.2026
			25	Execution (Comm)	26/2026	13-02-2026	T V TODAY NETWORK LIMITED Vs Signet Media Service Private limited	Naisargika(P),	9311131978	NOT PROVIDED	28.01.2026
			25	CS (COMM)	123/2026	16-02-2026	GIANTLOK INDIA PRIVATE LIMITED Vs PUNEET BALI AND ANR	Samrat Singh Kang(P),	7987224188	ritvik@adplawoffices	11.02.2026
			25	OMP (I) (COMM)	69/2026	17-02-2026	HERO FINCORP LTD Vs MURUGAN S L	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29.12.2025
			25	M-Ex	8/2026	17-02-2026	MOVIN EXPRESS PRIVATE LIMITED Vs SHASHI PRAMOD TIWARI	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENLEGAL.NET	11.02.2026
			25	M-Ex	9/2026	17-02-2026	MOVIN EXPRESS PRIVATE LIMITED Vs RAMAKRISHNA NARSINGH DAKUA	Jeevesh Mehta(P),	9811617186	JEEVESH@MAVENLEGAL.NET	11.02.2026
			25	OMP (I) (COMM)	68/2026	17-02-2026	HERO FINCORP LTD Vs INSIDEUS MEDIA LLP AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	29.12.2025
			25	OMP (I) (COMM)	72/2026	18-02-2026	M/S CLIX CAPITAL SERVICES PVT LTD Vs M/S AXLE PAPER PRIVATE LIMITED	Ravi Shankar Garg(P),	971 8182038	associatesrsgarg1@gmail. Com	10.02.2026
			25	OMP (I) (COMM)	73/2026	18-02-2026	M/s Clix Capital Services Pvt Ltd Vs Prem Ratan Rathi	Ravi Shankar Garg(P),	971 8182038	associatesrsgarg1@gmail. Com	10.02.2026
			25	Execution (Comm)	32/2026	19-02-2026	Ms WH Brady Co Ltd Vs M/S Nuberg Engineering Ltd	Laique Shad Farooqui(P),	9810898754	mrfarooqui.adv@gmail.com	09.02.2026

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			25	ExCOMM - Award by Arb Comm	26/2026	20-02-2026	MS SARENS HEAVY LIFT INDIA PRIVATE LTD Vs BGR ENERGY SYSTEMS PVT LTD	Shitanshu(P),	9958050214	Kansal.rajan@gmail.com	11.02.2026
			25	CS (COMM)	132/2026	20-02-2026	STATE BANK OF INDIA Vs SHIV KUMAR	RUCHI KHURANA(P),	9811170646	ruchikhuranaadvocate@gmail.com	09.02.2026
			25	CS (COMM)	133/2026	20-02-2026	STATE BANK OF INDIA Vs SEEMA GOYAL	RUCHI KHURANA(P),	9811170646	ruchikhuranaadvocate@gmail.com	11.02.2026
			25	CS (COMM)	134/2026	20-02-2026	BANK OF INDIA Vs NEHA KUMARI	Sumit kumar(P),	8826307745	sumitkumar.cnlu271@gmail.com	10.02.2026
			25	OMP (COMM)	32/2026	20-02-2026	ENERGY EFFICIENCY SERVICES LIMITED AND ANR Vs KAMAL KUMAR PROPRIETOR M/S AASTHA ELECTRICALS	Samdarshi Sanjay(P),	9811585062,01145085815	samdarshi.sanjay@gmail.com	13.02.2026
			25	OMP (COMM)	33/2026	21-02-2026	DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT LIMITED Vs MESSRS R K JAIN AND SONS	akash verma(P),	9697980007	Akashvermalaw@gmail.com	11.02.2026
			25	OMP (I) (COMM)	77/2026	21-02-2026	HERO FINCORP LTD Vs MRS LAVANYA GOURISHEETY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	OMP (I) (COMM)	78/2026	21-02-2026	HERO FINCORP LTD Vs CAPITAL PROTECTION FORCE PRIVATE LIMITED	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	Execution (Comm)	34/2026	23-02-2026	MVikas Technologies Pvt Ltd Vs Shivansh Traders	NARAIN SARUP NANGIA(P),	7532900130/9013339245	yahoshawainchrist@rediffinail.com	18.02.2026
			25	OMP (I) (COMM)	80/2026	24-02-2026	HERO FINCORP LTD Vs UNI FI MEDIA AND ORS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	Execution (Comm)	38/2026	24-02-2026	M/s Unostructures Pvt Ltd Vs Surender Kumar Sulania	Shipra Mishra(P),	9582525034	adv.niharikadhawan@gmail. com	20.02.2026
			25	OMP (I) (COMM)	79/2026	24-02-2026	HERO FINCORP LTD Vs TAMBALLA RAGHUKUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.12.2025
			25	CS (COMM)	145/2026	25-02-2026	HINDUSTAN MEDIA VENTURES LTD Vs RAJENDRA PRATAP SINGH	puneet bajaj(P),	9811700978	baiai.baiail28@gmail.com	18.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			25	OMP (MISC) (COMM)	4/2026	27-02-2026	M/S Satish Chand Rajesh Kumar Pvt Ltd Vs Public Words Department Government of NCT of Delhi	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gmail.com	21.02.2026
			25	CS (COMM)	148/2026	27-02-2026	BANK OF BARODA Vs M/S SHOVA POWER ENTERPRISES	Ravi Agrawal(P),	97I7I38I86	NOT PROVIDED	02.02.2026
			25	OMP (COMM)	37/2026	27-02-2026	M/S DEEPAK AND CO Vs UNION OF INDIA	ROMA BEDI(P),	9958077975	advocateromabedi@gmail.com	23.02.2026
			25	CS (COMM)	151/2026	27-02-2026	DEUTSHCE BANK AG Vs MAGO THERMAL PVT LTD AND ORS	SURUCHI SURI(P),	9971357074	litigation@surico.in	20.02.2026
			25	CS (COMM)	152/2026	27-02-2026	Deutsche Bank AG Vs M/S Ankit Poly Plast Packers and Ors	SURUCHI SURI(P),	9971357074	litigation@surico.in	19.02.2026
			25	CS (COMM)	153/2026	27-02-2026	SOMANY CEREMICS LTD Vs AADIDEVA INFRATECH PVT LTD	Karan Jain(P),	9810367549	advocatekj@gmail.com	12.02.2026
			25	Execution (Comm)	39/2026	27-02-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S EXPERIMENTAL RESTAURANTS PVT LTD AND ANR	PUNEET DHAWAN(P),	9899141610	pd.pdhawan@gmail.com	19.02.2026
			25	Misc DJ	338/2026	24-02-2026	M/S SATPALDA TRADING PVT LTD Vs ICICI BANK LTD AND ANR	MADHU TYAGI	NOT PROVIDED	NOT PROVIDED	24.02.2026
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI DISTRICT**	20	SUIT FOR RECOVERY	CS (COMM)/75/2026	02-02-2026	GAUTAM KUMAR VS MUSHAHID ALI	PRINCE KUMAR(P),	9313356961	princekumar312@gmail.com	22-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/74/2026	02-02-2026	GAUTAM KUMAR VS ASAP OFFSET PRIVATE LIMITED	PRINCE KUMAR(P),	9990899799	advocategautamkumar1@gmail.com	22-01-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/15/2026	02-02-2026	UNION OF INDIA VS B M SONS	FIRDOUSE QUTB WANI(P),	9718043116	firdousewani.lawz@gmail.com	23-01-2026

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			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/16/2026	02-02-2026	VARINDERA CONSTRUCTION LTD VS UNION OF INDIA	DEEPAK KHURANA(P),	9811231287	deepak.k@khaitanandkhaitan.com	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/76/2026	02-02-2026	R J TAPHOUSE PRIVATE LIMITED VS BALAJI HOSPITALITY SERVICES	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/73/2026	02-02-2026	STROLAR MOUNTING SYSTEMS PVT LTD VS LIFE INSURANCE CORPORATION OF INDIA LIC	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	29-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/72/2026	02-02-2026	STATE BANK OF INDIA VS AJAY OBEROI SOLE PROP AVEES PRODUCT INDIA	VARUN CHANDIOK(P),	9818365119	not available	26-01-2026
			20	EXECUTION PETITION	Execution (Comm)/21/2026	02-02-2026	RAJASTHAN STATE MINES AND MINERALS LTD VS USHA MILLS PVT LTD	NITISH CHAUDHARY	9810575121	nitishcy@gmail.com	02-02-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/17/2026	03-02-2026	M/S ASHT ADHATU FERRO METALS PVT LTD AND ORS VS M/S REBA LOGISTICS PRIVATE LIMITED	SACHIN MITTAL(P),	9810166992	mail.smalawyers@gmail.com	03-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/84/2026	05-02-2026	UNICORN DENMART LIMITED VS BHARAT KUMAR SINGH	GUNJAN KUMAR(P),	9313350568	advgkumar@gamil.com	31-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/86/2026	06-02-2026	ATUL KAPOOR HUF VS M/S BIRYANI MALL	DR MANISH TANWAR(P),	9818010102	manishadvo@gmail.com	27-01-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/85/2026	06-02-2026	RAVI KANT MANGA PROPRIETOR OF MS OSHN SERVICES VS MS TPS MERAKI THROUGH ITS PARTNER MR JATIN	VIKAS CHHABRA(P),	9212416114	chhabravikas440@gmail.com	02-02-2026
			20	EXECUTION PETITION	Execution (Comm)/23/2026	06-02-2026	STATE BANK OF INDIA VS YOGESH SHARMA	PRANSHU VASHISHTH(P),	9999737262	pranshuii.vashishth@gmail.com	01-10-2025
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/22/2026	07-02-2026	SHANGRILA CORPORATE SERVICES PVT LTD VS ELI RESEARCH INDIA PVT LTD	SPARSH BAGGA(P),	NOT AVAILABLE	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/87/2026	07-02-2026	JOGINDER SINGH VS NEWCON ENGINEERS PVT LTD AND ORS	VINEETA KUMARI(P),	9811196195	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/98/2026	09-02-2026	STATE BANK OF INDIA VS RAKESH SHARMA	VARUN CHANDIOK(P),	9818365119	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/99/2026	09-02-2026	MOVIN EXPRESS PRIVATE LIMITED VS ASIAN PAINTS PPG PVT LTD	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	31-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/101/2026	09-02-2026	MOVIN EXPRESS PVT LTD VS BRIO HOSPITALITY PRIVATE LIMITED	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	31-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/100/2026	09-02-2026	RENU VS CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PVT LTD THROUGH ITS DIRECTORS AND ANR	TARUN KUMAR(P),	9810683336	tarunjuris@gmail.com	30-01-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/97/2026	09-02-2026	BANK OF BARODA VS DAMYANTI SHARMA PROPRIETOR SHRI HARI INCORP	VIJETA OHRI(P),	9971048944	not available	01-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/96/2026	09-02-2026	VIKRAM SINGH VS FIBER AIR INFRUS. SERVICES PVT LTD	AMARENDRA KUMAR DUBEY	8802637088	globalvisionlawoffice@gmail.com	08-04-2025
			20	SUIT FOR RECOVERY	CS (COMM)/95/2026	09-02-2026	VIKRAM SINGH VS FIBER AIR SERVICES PVT LTD	AMARENDRA KUMAR DUBEY(P),	9350716796	not available	05-04-2025
			20	SUIT FOR TRADEMARKS	CS (COMM)/108/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED VS ROYALUX LIGHTING PRIVATE LIMITED	FEBIN MATHEW VARGHESE(P),	9953418874	not available	31-01-2026
			20	APPLICATION U/S 151 CPC	Misc DJ/218/2026	10-02-2026	SARR FREIGHT CORPORATION VS BHARAT HEAVY ELECTRICALS LTD AND ANR	DIVYAM AGARWAL(P),	8595047596	divyam.agarwal@alclegal.in	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/107/2026	10-02-2026	PUNJAB NATIONAL BANK VS RAHIL ZOAIB SIDDIQUE	INDRA NARAIN(P),	9311824970	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/111/2026	11-02-2026	VISHWINDER NATH GUPTA VS ANSAL CH1 FLAT OWNERS ASSOCIATION	DIVIANI K VERMA(P),	NOT AVAILABLE	not available	31-01-2026
			20	EXECUTION PETITION	Execution (Comm)/25/2026	11-02-2026	MS SAERA ELECTRIC AUTO LTD VS MS ELECTRIC PLUS GREEN MOBILITY PVT LTD	RAJESH KUMAR(P),	9811968190	brajeshkr@gmail.com	10-02-2026

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			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/21/2026	12-02-2026	SUPERIOR AIRCON PVT LTD VS EXECUTIVE ENGINEER E CENTRAL PUBLIC WORKS DEPARTMENT CPWD	MANA SINGH(P),	NOT AVAILABLE	not available	07-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/114/2026	12-02-2026	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	UTTAM KUMAR(P),	9990143407	advuttamsingh@gmail.com	05-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/116/2026	13-02-2026	MS AMD INDUSTRIES LTD VS MS B9 BEVERAGES LIMITED AND ANR	VIDIT GUPTA(P),	9910995511	adv_viditgupta@yahoo.com	06-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/117/2026	13-02-2026	THE FEDERAL BANK LTD VS ADITYA SADH	KIRAN MAHAJAN(P),	9810472145	not available	10-02-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (E) (COMM.)/4/2026	13-02-2026	AMD INDUSTRIES LTD. VS. B9 BEVBERAGES LTD.	AMIT BHATNAGAR	9810765210	ab75.adv@gmail.com	06-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/121/2026	16-02-2026	THE FEDRAL BANK LTD VS MAYANK SHARMA AND ANR	KIRAN MAHAJAN(P),	9810472145	not available	10-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/122/2026	16-02-2026	M/S SAGAR INTERNATIONAL LTD VS M/S WINDOW MAGIC INDIA PRIVATE LIMITED	AYUSH GUPTA(P),	9818402326	ayush@gupatlegal.in	06-02-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/71/2026	17-02-2026	HERO FINCORP LTD VS M/S AUM G INC AND ORS	KARTIK KUMAR(P),	9711441194	kartiklohan41194@gmail.com	11-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/70/2026	17-02-2026	HERO FINCORP LTD VS MOHIT SACHDEVA AND ORS	KARTIK KUMAR(P),	9711441194	kartiklohan41194@gmail.com	11-02-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/57/2026	17-02-2026	ZYDUS WELLNESS PRODUCTS VS. OMKAR AGENCY	RAHUL BHUJBAL	NOT AVAILABLE	not available	23-01-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/74/2026	18-02-2026	CLIX CAPITAL SERVICES PVT LTD VS MEDOX LIFESCIENCES	RAVI SHANKAR GARG(P),	9899522038	ravishankargarg55@gmail.com	10-02-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/24/2026	19-02-2026	SUNDARAM FINANCE LTD VS RAM OMKAR TIWARI AND ORS	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	11-02-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/25/2026	19-02-2026	KOGTA FINANCIAL INDIA LTD VS BHOOLI DEVI AND ORS	MANISHA BARUAH(P),	8826750777	manishabaruahlegal@gmail.com	14-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/136/2026	20-02-2026	UNION BANK OF INDIA VS S N ENTERPRISES	ARUN KUMAR SHUKLA(P),	9810650028	not available	13-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/139/2026	21-02-2026	UNION BANK OF INDIA VS KISHORE KUMAR GOYAL AND ORS	JITENDRA GARG(P),	NOT AVAILABLE	not available	17-02-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/29/2026	23-02-2026	BHIKAJI MAINTENANCE COMBINE VS ROHIT PODDAR	MEENAKSHI SOOD(P),	9999969923	meenakshisoodadv@gmail.com	13-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			20	SUIT FOR RECOVERY	CS (COMM)/141/2026	23-02-2026	KANWAR ENTERPRISES PVT LTD VS UNITED INDIA INSURANCE CO LTD SERVICE HUB	RAJEEV SHRIVASTAVA(P),	9911792701	rajeevadv.shrivastava@gmail.com	17-02-2026
			20	EXECUTION PETITION	Execution (Comm)/36/2026	23-02-2026	STATE BANK OF INDIA VS REENA PARASHAR PROPRIETOR M/S AV SALES	SHIV TYAGI(P),	9811184493	shivtyagi.cs@gmail.com	18-02-2026
			20	EXECUTION PETITION	Execution (Comm)/37/2026	23-02-2026	STATE BANK OF INDIA VS DEEDAR SINGH BHUMBRA PROPRIETOR M/S SNOW COOL AIR CONDITIONING	SHIV TYAGI(P),	9811184493	shivtyagi.cs@gmail.com	18-02-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2026	23-02-2026	UNION OF INDIA VS TEWATIA CONSTRUCTION PVT LTD	SAURAV SINGH YADAV(P),	8954377855	sauravyadavri@gmail.com	19-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/144/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS M S DOWN LIGHT	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	13-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/143/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS ASTHA SANITATION PVT MARKET LTD AND ORS	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	13-02-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/81/2026	24-02-2026	GIC HOUSING FINANCE LTD VS IIFL HOME FINANCE LTD	PRATISHTH KAUSHAL(P),	9599215079	pratishthkaushal@gmail.com	19-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/154/2026	27-02-2026	BANK OF BARODA VS MAHARAJA ENTERPRISES	RAVI AGRAWAL(P),	9718786478	advocateravidelhi@gmail.com	02-02-2026

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			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/36/2026	27-02-2026	DEVELOPMENT COMMISSIONER (MSME) VS SAKET INFRADEVELOPERS PVT LTD AND ANR THROUGH DIRECTGOR	ANMOL SINGH(P),	7838186821	anmol.singh16@ymail.com	20-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/150/2026	27-02-2026	REALISTIC REALTORS PVT LTD VS REAL INTELLECT AND ANR	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	14-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/149/2026	27-02-2026	GEDOIS INDIA PVT LTD VS EXPOVAN	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	23-02-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/82/2026	27-02-2026	AXIS BANK LTD. VS. SUDHIR KUMAR PANDEY	SUDHIR KUMAR PANDEY	NOT AVAILABLE	not available	09-02-2026
			20	SECTION 27 OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/3/2026	27-02-2026	SUNDEEP ARORA VS DELHI TRANSCO LIMITED	PUNEET RATHI(P),	9810469023	not available	23-02-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/33/2026	28-02-2026	MS ACME INDIA INDUSRIES LIMITED VS PRINCIPAL CHIEF MATERIAL MANAGER MCF	KUSHAGRA BANSAL(P),	9999448797	not available	20-02-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/34/2026	28-02-2026	EMINENT FOOD STORES PVT LTD VS TNSI RETAIL PRIVATE LTD AND ANR	ASHUTOSH HANS(P),	NOT AVAILABLE	not available	25-02-2026
			20	EXECUTION PETITION	M-Ex./12/2026	28-02-2026	ML INFOMAP PVT. LTD. VS. GTL INFOTEL PVT. LTD.	SANJEEV SARASWAT	9810117154	not available	24-02-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/158/2026	28-02-2026	PUNJAB NATIONAL BANK VS RAFIQUE BEG	INDRA NARAIN(P),	9311824970	not available	20-02-2026
			20	PETITION U/S 9 OF ARBITRATION	OMP (I) (COMM)/86/2026	28-02-2026	HERO HOUSING FINANCE LIMITED VS SHAMIM AHMED	DEV PRAKASH PACHAURI(P),	9599666946	devpachauri31@gmail.com	24-02-2026
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/9/2026	03/02/2026	CR ENTERPRISES through Karlapudi Vijaya Lakshmi Vs Fedin Engineering Private Limited	HIMANSHU SUMAN(P),	9811663377	adv.himanshusuman@gamil.com	02.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/81/2026	10/02/2026	Union Bank of India Vs Shivani Malhotra	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	09.02.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/18/2026	10/02/2026	PRAKRUTI PRODUCTS PVT LTD Vs DOLPHIN INTERNATIONAL PVT LTD		958222115	adv.dineshkumar@gmail.com	09.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/625/2026	12/02/2026	Axis Bank Ltd Vs TANNU TRADING COMPANY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/626/2026	12/02/2026	Axis Bank Ltd Vs RDS PROJECT LIMITED	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/623/2026	12/02/2026	AXIS BANK LTD Vs BINOD SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/622/2026	12/02/2026	AXIS BANK LTD Vs DINESH PANDEY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/619/2026	12/02/2026	AXIS BANK LTD Vs KAJAL RAI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/624/2026	12/02/2026	Axis Bank Ltd Vs GOGRAJ CHOUDHARY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/620/2026	12/02/2026	Axis Bank Ltd Vs PAYAL TRASWAYS	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/618/2026	12/02/2026	Axis Bank Ltd Vs GANESH AGENCY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/621/2026	12/02/2026	Axis Bank Ltd Vs BALRAJ SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/617/2026	12/02/2026	Axis Bank Ltd Vs KAYYUM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	11.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/668/2026	13/02/2026	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/669/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs MANN MINING INFRA PROJECTS LLP 105816	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/666/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs ANSHUL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/667/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs G N CONSTRUCTIONS 76388	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/663/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs HARINDER	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/664/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs MAKSUDAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/665/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs SAROJ	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/660/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs SUKHCHAIN SINGH	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/661/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs RAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/662/2026	13/02/2026	CNH Industrial Capital India Pvt Ltd Vs PARVEEN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	12.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/659/2026	13/02/2026	YES BANK LIMITED Vs RAJNEESH NEGI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	12.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/88/2026	13/02/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SUPARNA CASHEW INDUSTRIES AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	12.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/87/2026	13/02/2026	SUMIT GUPTA Vs M S J D JADIA INFRASTRUCTURES PVT LTD AND ORS	ABHINAV GUPTA(P),	8950490320	counsel.piyush@gmail.com	12.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (COMM)/7/2026	16/02/2026	SONA BHARGAVA PURI Vs RAVINDRA NATH KUKREJA	Aasheesh Gupta(P),	956028499	kgconsorsllp@gamil.com	13.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/95/2026	18/02/2026	STATE BANK OF INDIA Vs SAMARJIT DAS	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	17.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/94/2026	18/02/2026	Upgrid Solutions Private Limited Vs Bharath Kumar S Sole Proprietor of Shivsarolakshmi Swaping Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	17.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/759/2026	19/02/2026	AXIS BANK LTD Vs AMIT KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/752/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Pawandeep Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/756/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Shaniba K	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/760/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Amit Anand	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/753/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Rahul Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/757/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Mahesh Navanth Atre	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/754/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Firoz Chidda Khan	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/758/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Tarun Acharya	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/755/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Gurpreet Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/10/2026	19/02/2026	KOTAK MAHINDRA PRIME LTD Vs BHARTI DAUGHTEROFBIJENDER AND ANR	Ritu Rana(P),	9310817303	codelegalconsultants@gamil.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/748/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Mahebub Solanki	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/747/2026	19/02/2026	AXIS BANK LTD Vs AMRITPAL SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/743/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Rajkumar Santram	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/745/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Savita Dhable	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/750/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs ROHIT MISHRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/749/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Amrit Anand	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/744/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Rushikesh Sanjivan Bhosale	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/751/2026	19/02/2026	AXIS BANK LTD Vs MITHLESH KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/746/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Prasanth Kumar K G	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/742/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs Chandrakant Shivlingappa Bidve	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	18.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/740/2026	19/02/2026	Axis Bank Vs Rachna David	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/741/2026	19/02/2026	Axis Bank Vs Sukanya Kuppuswamy	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	18.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/823/2026	20/02/2026	AXIS BANK LTD Vs RAJESH YADAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/834/2026	20/02/2026	YES BANK LIMITED Vs VIKAS KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/824/2026	20/02/2026	YES BANK LIMITED Vs VIKAS KUMAR 03	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/825/2026	20/02/2026	AXIS BANK LTD Vs HARI KISHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/826/2026	20/02/2026	YES BANK LIMITED Vs VAIBHAV BATRA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/827/2026	20/02/2026	AXIS BANK Vs ANIL KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/815/2026	20/02/2026	AXIS BANK Vs VINOD KUMAR KANOJIA	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/828/2026	20/02/2026	AXIS BANK LTD Vs ASHEESH TYAGI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/829/2026	20/02/2026	AXIS BANK LTD Vs MOHIT TRIVEDI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/816/2026	20/02/2026	AXIS BANK LTD Vs SUMIT PRAKASH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/830/2026	20/02/2026	AXIS BANK LTD Vs RAJKUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/817/2026	20/02/2026	YES BANK LIMITED Vs SANJAY KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/831/2026	20/02/2026	AXIS BANK LTD Vs SIMRANJIT SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/818/2026	20/02/2026	AXIS BANK LTD Vs SUBHASH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/832/2026	20/02/2026	AXIS BANK LTD Vs RAKESH CHOUDHARY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/819/2026	20/02/2026	YES BANK LIMITED Vs SHAKIL KHALIL AHMAD	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/820/2026	20/02/2026	AXIS BANK LTD Vs RAMESH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/821/2026	20/02/2026	Axis Bank Vs MOHIT	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/833/2026	20/02/2026	AXIS BANK LTD Vs SATNAM KAUR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/822/2026	20/02/2026	YES BANK LIMITED Vs SHWETA NITIN DONGARE	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	19.02.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/20/2026	20/02/2026	Canara Bank Vs JYOTI RAJPUT	Sanjeev Chopra(P),	9711142200	chopra6791@gamil.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/807/2026	20/02/2026	AXIS BANK LTD Vs SAHI RAM	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/806/2026	20/02/2026	AXIS BANK LTD Vs RAJENDRA SINGH SHEKHAWAT	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/814/2026	20/02/2026	AXIS BANK LTD Vs SALEEM RAZA KHAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/811/2026	20/02/2026	AXIS BANK LTD Vs VIMAL KUMAR TRIPATHI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/809/2026	20/02/2026	AXIS BANK LTD Vs UMESH KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/813/2026	20/02/2026	AXIS BANK LTD Vs AKIL HASAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/805/2026	20/02/2026	AXIS BANK LTD Vs RAHUL SHARMA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/803/2026	20/02/2026	AXIS BANK LTD Vs SHANA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/804/2026	20/02/2026	AXIS BANK LTD Vs JATADHAR PANDEY	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/802/2026	20/02/2026	AXIS BANK LTD Vs MANDRWATI DEVI	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/801/2026	20/02/2026	AXIS BANK LTD Vs SUSHEEL KUMAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	19.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/889/2026	21/02/2026	AXIS BANK LTD Vs MOHD FAIZ	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	20.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/888/2026	21/02/2026	AXIS BANK Vs SHIV KUMAR RAGHAV	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	20.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/887/2026	21/02/2026	Axis Bank Ltd Vs VIPIN TALWAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	20.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/885/2026	21/02/2026	Axis Bank Ltd Vs GAUTAM KRISHNA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	20.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/886/2026	21/02/2026	Axis Bank Ltd Vs VASEEMA KHATOON	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	20.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/924/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs Thajudheen O P	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/923/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs Vikkas Singh	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/922/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs Chahak Rathee	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	21.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/106/2026	24/02/2026	Max Healthcare Institute Limited Vs Maxilife Hospital Private Limited	Kruttika Lakshmi(P),	9999947699	raunaq@ira.law	23.02.2026
			12, New Court Block-I	CIVIL CASES	Misc DJ/88/2026	24/02/2026	SUNSPOT CAFE PRIVATE LIMITED Vs SHRI KURMA MOSES	Sonu Vivek(P),	9891327022	tomarss227@gmail.com	23.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/949/2026	25/02/2026	PIRAMAL FINANCE LTD Vs Subodh Rajender Prasad	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	24.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/950/2026	25/02/2026	PIRAMAL FINANCE LTD Vs Rizwan Amanmiya	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	24.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/951/2026	25/02/2026	PIRAMAL FINANCE LTD Vs Alok Kumar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	24.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/113/2026	27/02/2026	Mark Shield Vs Mohammad Awais	ANSHUMAN(P),	9911373783	info@markshield.in	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/975/2026	27/02/2026	Axis Bank Ltd Vs DALJIT KAUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/976/2026	27/02/2026	AXIS BANK LTD Vs SURENDAR	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/974/2026	27/02/2026	PIRAMAL FINANCE LTD Vs GAURAV Verma	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/970/2026	27/02/2026	Axis Bank Ltd Vs RAVINDER KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	26.02.2026

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/971/2026	27/02/2026	Axis Bank Ltd Vs KANARAM PRAJAPAT	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/973/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs Kapil Kapil	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/972/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs Vinod Kumar	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	26.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1011/2026	28/02/2026	Axis Bank Ltd Vs PARIPURNA NAND PANDEY	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	27.02.2026
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1010/2026	28/02/2026	AXIS BANK LTD Vs VIKAS SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	27.02.2026

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24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Block-I Court	Commercial	OMP (I) (COMM) 474/2026	02.02.2026	AXIS BANK LTD VS DEEPAK	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 475/2026	02.02.2026	AXIS BANK LTD VS JAYANTI KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 476/2026	02.02.2026	AXIS BANK LTD VS RAKESH CHAUDHARY	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 477/2026	02.02.2026	AXIS BANK LTD VS HARJINDER SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 478/2026	02.02.2026	AXIS BANK LTD VS JAKRUDDIN	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 479/2026	02.02.2026	AXIS BANK LTD VS MAUSIN	RAHUL CHAUHAN	9971891788	info@aualegal.com	30.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 480/2026	02.02.2026	AXIS BANK LTD VS HUKAM SINGH SHEKHAWAT	RAHUL CHAUHAN	9971891788	info@aualegal.com	31.01.2026
			6, New Block-I Court	Commercial	CS (COMM) 71/2026	02.02.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	ASHU ARORA & ABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	11.01.2026
			6, New Block-I Court	Commercial	CS (COMM) 72/2026	02.02.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	ASHU ARORA & ABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	11.01.2026
			6, New Block-I Court	Commercial	CS (COMM) 73/2026	02.02.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	ASHU ARORA & ABHISHEK CHANDEL	9910800124	ashunarora@gmail.com	11.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 528/2026	04.02.2026	PIRAMAL FINANCE LTD VS ROBIN KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	31.01.2026
			6, New Block-I Court	Commercial	OMP (I) (COMM) 529/2026	04.02.2026	PIRAMAL FINANCE LTD VS ROHAN SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	31.01.2026
			6, New Block-I Court	Commercial	CS (COMM) 78/2026	07.02.2026	GANNAMASTER AGRO INDUSTRIES PVT LTD VS JAYKISHAN CROP CARE PVT LTD	KIRATRAJ SADANA	9205179872	kiratraj@aparlaw.com	04.02.2026

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			6, New Court Block-I	Commercial	CS (COMM) 79/2026	07.02.2026	PUNJAB NATIONAL BANK VS RINKI SAINI	INDRA NARAIN	9311824970	associatenarayan29@gmail.com	24.11.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 556/2026	07.02.2026	AXIS BANK LTD VS HARSH SHARMA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	02.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 555/2026	07.02.2026	AXIS BANK LTD VS GURMEL SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	02.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 554/2026	07.02.2026	AXIS BANK LTD VS GAJJU	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	02.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 553/2026	07.02.2026	AXIS BANK LTD VS DINESH KUMAR CHOUHAN	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	04.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 552/2026	07.02.2026	AXIS BANK LTD VS CHETAN SHARMA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	04.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 551/2026	07.02.2026	AXIS BANK LTD VS MOHD MURSLEEN	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	04.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 550/2026	07.02.2026	AXIS BANK LTD VS PAWAN CHAUDHARY	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	04.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 549/2026	07.02.2026	AXIS BANK LTD VS GAURAV BHATNAGAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	03.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 80/2026	09.02.2026	AAGAM WORLDWIDE INDUSTRIES VS ARISINFRA SOLUTIONS PVT LTD	SURESH KUMAR	9312056371	sureshadv5@yahoo.com	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 564/2026	09.02.2026	AXIS BANK LTD VS SUMIT KUMAR CHAUBE	RAHUL CHAUHAN	9971891788	info@aualegal.com	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 565/2026	09.02.2026	AXIS BANK LTD VS OM PRAKASH SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 566/2026	09.02.2026	AXIS BANK LTD VS SHUBHASH CHANDRA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	07.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 567/2026	09.02.2026	AXIS BANK LTD VS GURVINDER SINGH	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 568/2026	09.02.2026	IFFCO KISHAN FINANCE LTD VS SHAMBHU SHARMA	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	31.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 569/2026	09.02.2026	IFFCO KISHAN FINANCE LTD VS MOHD JUBER	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	31.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 570/2026	09.02.2026	IFFCO KISHAN FINANCE LTD VS MANU KUMAR	ASHISH KUMAR GUPTA	9999183119	ashish@agcpartners.co.in	31.01.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 571/2026	09.02.2026	ARTHMATE FINANCING INDIA PVT LTD VS PAL BABU	MUKESH KUMAR SHARMA	9873062233	MKSLAWOFFICE650@GMAIL.COM	05.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 82/2026	10.02.2026	IMPERIAL BOOKS AND STATIONERS VS URBAN BAE	ADITYA MALHOTRA	9971274278	aditya@malhotraandmalhotra.com	03.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 84/2026	11.02.2026	RISHABH KANT AGGARWAL VS MCD	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 85/2026	11.02.2026	SHUBHAM GOLDIEE MASALE VS R B FOOD	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	24-01-2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/654/2026	12.02.2026	Axis Bank Ltd Vs SHRI THAKUR FREIGHT CARRIER	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/655/2026	12.02.2026	Axis Bank Ltd Vs SHARMA KAMAL KUMAR	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/656/2026	12.02.2026	Axis Bank Ltd Vs VYOM KESH	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM.)/657/2026	12.02.2026	Axis Bank Ltd Vs SOUTH WEST ROADWAYS CARRIER	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 658/2026	12.02.2026	M/S PIRAMAL FINANCE LTD VS HIMANSHU PATEL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	07.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM) 693/2026	13.02.2026	Axis Bank Ltd Vs RDS PROJECT LIMITED	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 692/2026	13.02.2026	Axis Bank Ltd Vs PAYAL TRASWAYS	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 691/2026	13.02.2026	Axis Bank Ltd Vs SHABANAM ARA	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 690/2026	13.02.2026	Axis Bank Ltd Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 689/2026	13.02.2026	Axis Bank Ltd Vs JNB LOGISTICS INDIA	ASHISH KUMAR GUPTA	9999183119	ANUj@agcpartners.co.in	07.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 688/2026	13.02.2026	AXIS BANK LTD Vs CHIRANJIV KUMAR	Sunita Singh(P),	9871040589	INDOLEXLAW@gmail.com	05.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 704/2026	16.02.2026	AXIS BANK LTD VS BABLI	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	06.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 705/2026	16.02.2026	AXIS BANK LTD Vs ANAND KUMAR	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	12.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 706/2026	16.02.2026	AXIS BANK LTD Vs SUMIT	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	12.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 707/2026	16.02.2026	AXIS BANK LTD Vs MOHIT LAL	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	12.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 708/2026	16.02.2026	AXIS BANK LTD Vs SHAGUPTA	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	12.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 709/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS JITENDER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 710/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS CHANAN SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 711/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS ZORA SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 712/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS VIMALESH SATYENDRA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 713/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS NARINDER KUMAR 90505	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 714/2026	17.02.2026	YES BANK LTD VS MOHIT OBERAI	ANANJAY SINGH	7455023130	asaplegalandadvocate@gmail.com	10.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 777/2026	19.02.2026	AXIS BANK LTD VS VIVEK BALAJI ARUMUGAM	ANUPAM SINGH	1141618295	info@ajslegal.in	16.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 100/2026	20.02.2026	UNION BANK OF INDIA VS LILA	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 849/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS KUNNATH ABDUL SHEREEF	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 852/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS SATISH GARG	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 855/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS PREMPAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 856/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS POOJA FULZELE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 857/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS DEEPAK DHIMAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 858/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS DHONDIRAM MANE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 859/2026	20.02.2026	AXIS BANK LTD VS RANJIT SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 860/2026	20.02.2026	AXIS BANK LTD VS PREM SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 861/2026	20.02.2026	AXIS BANK LTD VS ASHISH SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 910/2026	21.02.2026	PIRAMAL FINANCE LTD VS PUNIT PATTHANSHETTY	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 913/2026	21.02.2026	PIRAMAL FINANCE LTD VS BHANWAR SINGH CHOUHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 915/2026	21.02.2026	PIRAMAL FINANCE LTD VS RAMPAL PHOOL CHAND	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 917/2026	21.02.2026	PIRAMAL FINANCE LTD VS SANDHYA DEVRAJ	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 919/2026	21.02.2026	PIRAMAL FINANCE LTD VS MITUL HARIBHAI KATRODIYA	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 921/2026	21.02.2026	PIRAMAL FINANCE LTD VS MAJID MOHD	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	16.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 103/2026	23.02.2026	MAX HEALTHCARE INSTITUTE LIMITED VS M/S MAXFORT MULTISPECIALITY HOSPITAL & ANR	RAUNAQ KAMATH	9999947699	raunaq@ira.law	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 937/2026	23.02.2026	YES BANK LTD VS SACHIN SACHIN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 938/2026	23.02.2026	AXIS BANK LTD VS JITENDRA KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 939/2026	23.02.2026	AXIS BANK LTD VS ASHU	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 940/2026	23.02.2026	AXIS BANK LTD VS ARVIND SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	17.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 941/2026	23.02.2026	AXIS BANK LTD VS KHEEM DAN BARAT	ANUPAM SINGH	1141618295	info@ajslegal.in	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 942/2026	23.02.2026	AXIS BANK LTD VS KAFEEL AHMED	ANUPAM SINGH	1141618295	info@ajslegal.in	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 943/2026	23.02.2026	AXIS BANK LTD VS SUMIT DAHIYA	ANUPAM SINGH	1141618295	info@ajslegal.in	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 944/2026	23.02.2026	AXIS BANK LTD VS SONUSEN GUPTA	ANUPAM SINGH	1141618295	info@ajslegal.in	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 945/2026	23.02.2026	AXIS BANK LTD VS SHANE ALAM	ANUPAM SINGH	1141618295	info@ajslegal.in	17.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 107/2026	24.02.2026	STATE BANK OF INDIA VS SEPOY RAVINDER KUMAR	A.K. ROUT	9999132159	akroutadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 962/2026	26.02.2026	M/S PIRAMAL FINANCE LTD VS RAZI ABBAS	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 963/2026	26.02.2026	M/S PIRAMAL FINANCE LTD VS KALYAN SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 964/2026	26.02.2026	AXIS BANK LTD VS RAKESH KUSHWAHA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 965/2026	26.02.2026	AXIS BANK LTD VS OM PRAKASH RAJBHAR	SUNITA SINGH	9871040589	indolexlaw@gmail.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 966/2026	26.02.2026	AXIS BANK LTD VS RAVI KUMAR TIWARI	SUNITA SINGH	9871040589	indolexlaw@gmail.com	17.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 967/2026	26.02.2026	M/S PIRAMAL FINANCE LTD VS SHAILJA JINDAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 968/2026	26.02.2026	M/S PIRAMAL FINANCE LTD VS KOMAL PANDEY	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 969/2026	26.02.2026	M/S PIRAMAL FINANCE LTD VS RAVINDRA KUMAR PRADHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 110/2026	26.02.2026	TEE EM BUILDERS PVT LTD VS AMLAAN ORGANICS PVT LTD	ANUJ KUMAR & SACHIN	9999183119	anuj@agcpartners.co.in	24.02.2026
			6, New Court Block-I	Commercial	EX (COMM) 22/2026	26.02.2026	DIAMOND MODULAR PVT LTD VS YASH ARORA TRADING AS SIDDHI VINAYAK TRADERS	SHRAVAN KUMAR BANSAL	8447887541	unitedmark@unitedandunited.com	21.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 114/2026	27.02.2026	MADHU SHEELA SINGH VS GROCERY 4U RETAIL PVT LTD	DEVRAJ AGGARWAL	9810081751	devrajgadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 986/2026	27.02.2026	PIRAMAL FINANCE LTD VS SUDHAKAR BABURAO GEJAGE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 987/2026	27.02.2026	PIRAMAL FINANCE LTD VS SONU SURESH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 988/2026	27.02.2026	PIRAMAL FINANCE LTD VS MD SHAKIR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 989/2026	27.02.2026	PIRAMAL FINANCE LTD VS PAWAN KUMAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 990/2026	27.02.2026	PIRAMAL FINANCE LTD VS NAVED KHAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 991/2026	27.02.2026	PIRAMAL FINANCE LTD VS YOGESH SOUNDALKAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 992/2026	27.02.2026	PIRAMAL FINANCE LTD VS RAHUL SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	18.02.2026
			6, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./11/2026	28.02.2026	INDUSIND BANK LTD VS ASHOK KUMAR	NAGENDER SINGH	9990706205	advpankaj.associates@gmail.com	23.02.2026
25	**SH. SANDEEP YADAV,**	**SOUTH**	17, New Court Block-I	Commercial	OMP (I) (COMM)/484/2026	02/02/2026	PIRAMAL FINANCE LIMITED Vs Jitendra Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	30-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/485/2026	02/02/2026	PIRAMAL FINANCE LIMITED Vs Deepak Chadha	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	30-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/486/2026	02/02/2026	PIRAMAL FINANCE LIMITED Vs Jagdish Narayan Jarad	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	30-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/511/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs Sompal Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/504/2026	04-02-2026	IFFCO KISAN FINANCE LTD Vs DEV SUNDER MANDAL	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/507/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs Amit Juneja	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/503/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs Darshan Jagdishbhai Pilojpara	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/509/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs Ravishankar Bilare	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/501/2026	04-02-2026	IFFCO KISAN FINANCE LTD Vs LALAN SADA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/502/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs Faizan Khan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/505/2026	04-02-2026	AXIS BANK LTD Vs NEELAM	avinash kumar(P)	9811182985	avinash.adv@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/500/2026	04-02-2026	AXIS BANK LTD Vs JAI MANGAL SONI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	02-02-2026
			17, New Court Block-I	Commercial	Misc DJ/52/2026	04-02-2026	CLASSIC DISPLAY SYSTEMS PVT LTD Vs TRUCAREKIDZ INDIA PRIVATE LIMITED	Anoushka Singh(P)	9910505313	not provided	29-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/531/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Amina Firoz Khan Pathan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/532/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Vinod Baisoya	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	31-01-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/530/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs MANISH KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	03-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/76/2026	06-02-2026	RISHRASH GLOBAL LLP Vs SATKRITI INFOTAINMENT PVT LTD AND ORS	Jeet Sigh Arora(P)	9811765540	jsarora.58@gmail.com	04-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/572/2026	09-02-2026	AXIS BANK LIMITED Vs GUDDU RAMKARAN JAISWAR	Rahul Chauhan(P)	9971891788	info@aualegal.com	04-02-2026
			17, New Court Block-I	Commercial	OMP (COMM)/6/2026	10-02-2026	Tajinder Pal Singh Vs IDFC First Bank Ltd	bhagwan jha(P)	9953944840	jha4law@gmail.com	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/600/2026	11-02-2026	AXIS BANK LTD Vs SANJANA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	04-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/596/2026	11-02-2026	AXIS BANK LTD Vs HASAN ALI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/599/2026	11-02-2026	AXIS BANK LTD Vs AKHILESH PRAJAPATI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/597/2026	11-02-2026	AXIS BANK LTD Vs PINKI SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/590/2026	11-02-2026	AXIS BANK LTD Vs DANPAL SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/598/2026	11-02-2026	AXIS BANK LTD Vs MADHU DEVI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/591/2026	11-02-2026	AXIS BANK LTD Vs PRADEEP BAJPAI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/592/2026	11-02-2026	AXIS BANK LTD Vs TARUN KUMAR JAIN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/593/2026	11-02-2026	AXIS BANK LTD Vs YAKUB KHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/594/2026	11-02-2026	AXIS BANK LTD Vs SHAHISTA NAAZ	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/595/2026	11-02-2026	AXIS BANK LTD Vs VIKRAMJIT SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/589/2026	11-02-2026	AXIS BANK LIMITED Vs AJEET S O JHABBULAL	Rahul Chauhan(P)	9971891788	info@aualegal.com	04-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/587/2026	11-02-2026	Axis Bank Ltd Vs INDIAN TRAILS SOURCING SERVICES PRIVATE LIMITED	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/586/2026	11-02-2026	Axis Bank Ltd Vs PRAKASH CONSTRUCTIONS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/585/2026	11-02-2026	Axis Bank Ltd Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/588/2026	11-02-2026	Axis Bank Ltd Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/639/2026	12-02-2026	PIRAMAL FINANCE LIMITED Vs ARJUNBHAI RATHOD	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	07-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/638/2026	12-02-2026	PIRAMAL FINANCE LIMITED Vs VIJAYKUMAR DANGAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	07-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/628/2026	12-02-2026	AXIS BANK LTD Vs CHAND KHAN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/637/2026	12-02-2026	AXIS BANK LTD Vs DHIRENDRA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/629/2026	12-02-2026	AXIS BANK LTD Vs IMRAN KHAN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/630/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/635/2026	12-02-2026	Axis Bank Ltd Vs LUXMI BUS SERVICE	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/631/2026	12-02-2026	Axis Bank Ltd Vs SHUBHAM LOGISTICS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	05-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/632/2026	12-02-2026	Axis Bank Ltd Vs GANESH AGENCY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/636/2026	12-02-2026	Axis Bank Ltd Vs NEW HOLIDAYS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/633/2026	12-02-2026	Axis Bank Ltd Vs PAYAL TRASWAYS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/634/2026	12-02-2026	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	06-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/627/2026	12-02-2026	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	07-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/701/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs AVTAR SINGH DAHIYA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/702/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs MANN MINING INFRA PROJECTS LLP 98636	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/703/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs Toti Khan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/698/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs ANIL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/699/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs NARINDER KUMAR 101415	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/700/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs SUMAN	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/696/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs SURENDER	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/697/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs VIJAY DESWAL	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/695/2026	13-02-2026	Cnh Industrial Capital India Pvt Ltd Vs VARIYAM SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/694/2026	13-02-2026	YES BANK LIMITED Vs MOHMMAD DANISH AKHTAR	ANANJAY SINGH(P)	7455023130	asaplegalandadvocates@gmail.com	10-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/89/2026	13-02-2026	Webkul Software Pvt Ltd Through AR Vs Yash Gupta	Ganesh Ojha(P)	7488278079	Not provided	10-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/98/2026	18-02-2026	Union Bank of India Vs Meet	Jitendra Garg(P)	9810197621	jitendergargadv@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/97/2026	18-02-2026	WELLVERSED HEALTH PRIVATE LIMITED Vs DAILY SUPPS HUB Through its Proprietor Deepak And ORS	KUNAL KHANNA(P)	9999757185	ip.kunalkhanna@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/96/2026	18-02-2026	E HOME MAKERS SOLUTIONS PVT LTD Vs OYO Hotels and Homes Pvt Ltd	Prabhat Kumar Rai(P)	9724243214	prabhatrai1994@gmail.com	07-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/739/2026	18-02-2026	AXIS BANK LTD Vs RAJ KUMAR MAURYA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/738/2026	18-02-2026	AXIS BANK LTD Vs ASHOK MEENA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/737/2026	18-02-2026	AXIS BANK LTD Vs SEEMA GUPTA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	09-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/799/2026	19-02-2026	AXIS BANK LTD Vs PRINCE CHOUHAN	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/800/2026	19-02-2026	AXIS BANK LTD Vs NISHA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/793/2026	19-02-2026	AXIS BANK LTD Vs NEELIMA SHARMA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/795/2026	19-02-2026	AXIS BANK LTD Vs ARJUN SINGH	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/788/2026	19-02-2026	AXIS BANK LTD Vs SONU KUMAR	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	11-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/789/2026	19-02-2026	CARS 24 FINANCIAL SERVICS PVT LTD Vs MEHBOOB SYED	Rahul Chauhan(P)	9971891788	info@aualegal.com	12-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/790/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Rekha	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/791/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Byas Narayan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/796/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Reetu Gupta	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/792/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Vijil Vijayan	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/797/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Misna C Yahiya	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/798/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Umesh Kumar Sharma	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/794/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Mohd Umar	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	13-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/784/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Ramkesh Hakim Singh	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/785/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Mamta Devi	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/781/2026	19-02-2026	AXIS BANK LTD Vs RAVINDER SINGH	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/783/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Devender Mann	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/786/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Manu C S	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/787/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Rajeev Jain	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/782/2026	19-02-2026	PIRAMAL FINANCE LIMITED Vs Mohd Riyaz	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/780/2026	19-02-2026	Axis Bank Vs sanne sharma	Anupam Singh(P)	9654926809	info@ajslegal.in	16-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/99/2026	19-02-2026	Manash Lifestyle Private Limited Vs BRAND WOULD COSMETIC AND ANR	NAGESHWAR KUMHAR(P)	9818823289	info@dayandkumhar.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/866/2026	20-02-2026	AXIS BANK Vs SANNE SHARMA	Anupam Singh(P)	9654926809	info@ajslegal.in	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/863/2026	20-02-2026	YES BANK LIMITED Vs VIKAS RANA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/868/2026	20-02-2026	Axis Bank Vs Vijay Pal	Anupam Singh(P)	9654926809	info@ajslegal.in	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/869/2026	20-02-2026	Axis Bank Vs Raj Kumar Jaiswal	Anupam Singh(P)	9654926809	info@ajslegal.in	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/882/2026	20-02-2026	AXIS BANK LTD Vs Ritesh Kumar Singh	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	17-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/862/2026	20-02-2026	YES BANK LIMITED Vs SUBRAT GORALAL DAS	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/883/2026	20-02-2026	AXIS BANK LTD Vs NITESH KUMAR GUPTA	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/881/2026	20-02-2026	AXIS BANK LTD Vs LOKESH KUMAR PRAJAPAT	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/865/2026	20-02-2026	YES BANK LIMITED Vs KAPIL SINGLA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/864/2026	20-02-2026	YES BANK LIMITED Vs KRISHNA DEVI	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/867/2026	20-02-2026	Axis Bank Vs AHMED ALI	Anupam Singh(P)	9654926809	info@ajslegal.in	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/884/2026	20-02-2026	AXIS BANK LTD Vs SIMRANJIT SINGH	SUNITA SINGH(P)	9871040589, 8920586266	indolexlaw@gmail.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/873/2026	20-02-2026	AXIS BANK LTD Vs LAXMAN GUPTA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/880/2026	20-02-2026	AXIS BANK LTD Vs NARESH KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/876/2026	20-02-2026	AXIS BANK LTD Vs HARDEEP SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/874/2026	20-02-2026	AXIS BANK LTD Vs NIDHI MATHUR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/877/2026	20-02-2026	AXIS BANK LTD Vs DEVESH KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/878/2026	20-02-2026	AXIS BANK LTD Vs NIDHI MATHUR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/879/2026	20-02-2026	AXIS BANK LTD Vs RAVI PRAKASH SAHINI	avinash kumar(P)	9811182985	avinash.adv@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/875/2026	20-02-2026	AXIS BANK LTD Vs SUNIL	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/872/2026	20-02-2026	AXIS BANK LTD Vs SUKHWINDER SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/870/2026	20-02-2026	AXIS BANK LTD Vs NARENDRA PRATAP YADAV	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/871/2026	20-02-2026	AXIS BANK LTD Vs POOJA SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.com	16-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/920/2026	21-02-2026	Axis Bank Ltd Vs NEETUSHRI BIJARNIA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/918/2026	21-02-2026	AXIS BANK LTD Vs SHYAM GUPTA	avinash kumar(P)	9811182985	avinash.adv@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/916/2026	21-02-2026	Axis Bank Ltd Vs AAKASH VERMA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/912/2026	21-02-2026	AXIS BANK LTD Vs RACHIT KASHYAP	avinash kumar(P)	9811182985	avinash.adv@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/911/2026	21-02-2026	Axis Bank Ltd Vs REHANA BEGAM	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/914/2026	21-02-2026	Axis Bank Ltd Vs SANJAY	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/909/2026	21-02-2026	AXIS BANK Vs BAL CHAND NAGAR	Anupam Singh(P)	9654926809	info@ajslegal.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/946/2026	24-02-2026	AXIS BANK LTD Vs BARFINA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/947/2026	24-02-2026	AXIS BANK LTD Vs SAURAV SHARMA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/948/2026	24-02-2026	AXIS BANK LTD Vs SAMARTH NANGIA	SANJEEV PATHAK(P)	9717028845	litigation@srcslegal.com	17-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/954/2026	25-02-2026	PIRAMAL FINANCE LIMITED Vs PRATAP RAM	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/953/2026	25-02-2026	PIRAMAL FINANCE LIMITED Vs Parvez Safiya	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/108/2026	25-02-2026	Ms Gupta Timber Traders Pvt Ltd Vs Thomas and Company Pvt Ltd	Sanjeev Kumar(P)	9810499372	neerajdevgaur@gmail.com	21-02-2026
			17, New Court Block-I	Commercial	OMP (COMM)/8/2026	25-02-2026	PODDAR TYRES LIMITED Vs IBOSS TECH SOLUTIONS PRIVATE LIMITED	Varun Pandit(P)	8447359498	Not provided	23-02-2026
			17, New Court Block-I	Commercial	Misc DJ/95/2026	25-02-2026	BANK OF BARODA Vs SPECTRUM HEALTH CLUB AND ORS	Nirmal Kumar(P)	9953128141	amb.nirmal@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/956/2026	25-02-2026	PIRAMAL FINANCE LTD Vs Mohinder Singh	ANANJAY SINGH(P)	7455023130	asaplegalandadvocates@gmail.com	20-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/955/2026	25-02-2026	PIRAMAL FINANCE LTD Vs Yashpreet Virender	ANANJAY SINGH(P)	7455023130	asaplegalandadvocates@gmail.com	20-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/958/2026	25-02-2026	PIRAMAL FINANCE LTD Vs Ishika Kesarvani	ANANJAY SINGH(P)	7455023130	asaplegalandadvocates@gmail.com	20-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/957/2026	25-02-2026	yes bank limited Vs Reena Ram Kumar	ANANJAY SINGH(P)	7455023130	asaplegalandadvocates@gmail.com	23-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/111/2026	26-02-2026	SUKRITI DOORS AND HARDWARE PRIVATE LIMITED Vs SURENDER GUPTA SOLE PROPRIETOR OF CANON FASTNERS	RISHI VADHERA(P),	9811021471, 9811966330	Not provided	20-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/996/2026	27-02-2026	Axis Bank Ltd Vs NASEER AHAMAD	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/997/2026	27-02-2026	Axis Bank Ltd Vs MOHAMMAD SALIM SAIFI	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/993/2026	27-02-2026	Axis Bank Ltd Vs MANOJ GARG	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/995/2026	27-02-2026	Axis Bank Ltd Vs SANGEETA SHARMA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/994/2026	27-02-2026	PIRAMAL FINANCE LIMITED Vs Jay Bhatt	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	18-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1015/2026	28-02-2026	AXIS BANK LTD Vs SATYENRAD	avinash kumar(P)	9811182985	avinash.adv@gmail.com	19-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1014/2026	28-02-2026	Axis Bank Ltd Vs SATYAWAN	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/115/2026	28-02-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P. Pankaj(P)	9810024127	pankaj24127@yahoo.com	21-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1013/2026	28-02-2026	Axis Bank Ltd Vs SATYAVEER SINGH	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	19-02-2026
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1012/2026	28-02-2026	AXIS BANK LTD Vs ASHISH KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.com	19-02-2026
26	**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**SOUTH**	29, New Court Block-II	Commercial	OMP (I) (COMM)/482/2026	02/02/2026	PIRAMAL FINANCE LIMITED Vs GURMEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	30.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/483/2026	02/02/2026	PIRAMAL FINANCE LIMITED Vs HARJEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	30.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/481/2026	02/02/2026	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PVT LTD (IARC) Vs RENU JALOTA	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/74/2026	02/02/2026	PUNJAB NATIONAL BANK Vs TUSHAR KASANA	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	31.01.2026

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			29, New Court Block-II	Commercial	OMP (COMM)/5/2026	03/02/2026	UDIT GOGOI Vs VRENTIN TECH PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	28.01.2026
			29, New Court Block-II	Commercial	Misc DJ/50/2026	03/02/2026	M/S AJAY PAINTS HARDWARE AND STORE Vs MEENU ENTERPRISES	JOUHAR ADEEB	7428280795	jouharadeeb228@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/521/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs RAVIKANT DUBEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/527/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs NITIN GUPTA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/522/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs MOHD IZHAR KHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/525/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs SHIVAM TIWARI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/523/2026	04/02/2026	YES BANK LTD Vs ANWAR AHMAD	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/526/2026	04/02/2026	IFFCO KISAN FINANCE LTD Vs DHIRENDRA SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/524/2026	04/02/2026	IFFCO KISAN FINANCE LTD Vs KAILASH SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/519/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs NIRDOSH PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/520/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs SHIV SANTOSHRAO WADETWAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/518/2026	04/02/2026	IFFCO KISAN FINANCE LTD Vs RAJIV RANJAN KUMAR SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/516/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs FAHIMUDDIN SIRAZUDDIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31.01.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/517/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs NITISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/515/2026	04/02/2026	PIRAMAL FINANCE LIMITED Vs VIMAL KUMAR MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/514/2026	04/02/2026	AXIS BANK LTD Vs KRISHNA YADAV	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	30.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/513/2026	04/02/2026	AXIS BANK LTD Vs VAKAUL MUSTAFA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	31.01.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/538/2026	05/02/2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs KULDEEP DHARAMBIR AND ORS	SAGAR AGGARWAL	9266434371	legal12@arenesslaw.com	01.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/543/2026	06/02/2026	AXIS BANK LTD Vs GURCHARAN SINGH	Rahul Chauhan(P),	9971891788	info@aualegal.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/541/2026	06/02/2026	AXIS BANK LTD Vs JODHA YADAV	Rahul Chauhan(P),	9971891788	info@aualegal.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/542/2026	06/02/2026	AXIS BANK LTD Vs HANUMAN PRASAD MISHRA	Rahul Chauhan(P),	9971891788	info@aualegal.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/544/2026	06/02/2026	AXIS FINANCE LTD Vs HARSHIT BHALLA	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/77/2026	07/02/2026	HP ADHESIVE LIMITED Vs TEJARAM N AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/580/2026	10/02/2026	AXIS BANK LTD Vs KARANJEET KAUR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/581/2026	10/02/2026	AXIS BANK LTD Vs BRIJ LAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/582/2026	10/02/2026	AXIS BANK LTD Vs TEJVIR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	06.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/583/2026	10/02/2026	AXIS BANK LTD Vs IRFAN KHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/579/2026	10/02/2026	AXIS BANK LTD Vs ARVIND KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/584/2026	10/02/2026	AXIS BANK LTD Vs QUAYAM MEHDI	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/610/2026	11/02/2026	AXIS BANK LTD Vs SAHANA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/612/2026	11/02/2026	AXIS BANK LTD Vs ARVIND S O RAJARAM	Rahul Chauhan(P),	9971891788	info@aualegal.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/613/2026	11/02/2026	AXIS BANK LTD Vs SONU	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	04.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/614/2026	11/02/2026	AXIS BANK LTD Vs SHUBHAM LOGISTICS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/611/2026	11/02/2026	AXIS BANK LTD Vs GOGRAJ CHOUDHARY	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/616/2026	11/02/2026	AXIS BANK LTD Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/615/2026	11/02/2026	AXIS BANK LTD Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/647/2026	12/02/2026	AXIS BANK LTD Vs SAAR TRADERS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/648/2026	12/02/2026	AXIS BANK LTD Vs GIRJA SHANKAR SHUKLA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/642/2026	12/02/2026	AXIS BANK LTD Vs RAHIL	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/643/2026	12/02/2026	AXIS BANK LTD Vs AJAY KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/644/2026	12/02/2026	AXIS BANK LTD Vs FAROOQ AHAMAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/649/2026	12/02/2026	AXIS BANK LTD Vs AJAY KUMAR	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/650/2026	12/02/2026	AXIS BANK LTD Vs LUXMI BUS SERVICE	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/651/2026	12/02/2026	AXIS BANK LTD Vs PAYAL TRASWAYS	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/652/2026	12/02/2026	AXIS BANK LTD Vs LUXMI BUS SERVICE	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/645/2026	12/02/2026	AXIS BANK LTD Vs RDS PROJECT LIMITED	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/646/2026	12/02/2026	AXIS BANK LTD Vs RDS PROJECT LIMITED	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/653/2026	12/02/2026	AXIS BANK LTD Vs SWIFT AND SAFE LOGISTICS PRIVATE LIMITED	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	06.02.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/1/2026	12/02/2026	DSCL FENGSHUN WABAG CONSORTIUM Vs NIRMAN ASSOCIATES	Ramesh Kumar(P),	9873124451, 9873810816	rameshsain@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP MISC (COMM)/2/2026	12/02/2026	DSCL FENGSHUN WABAG CONSORTIUM Vs NIRMAN ASSOCIATES	Ramesh Kumar(P),	9873124451, 9873810816	rameshsain@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/678/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs VIDYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/676/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs KABAL SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	09.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/677/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs TARVIR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/670/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs PARVESH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/672/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs KALARAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/671/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs PARAMJEET KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/673/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs DIWAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/675/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs YASHPAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/674/2026	13/02/2026	Cnh Industrial Capital India Pvt Ltd Vs JARMANJIT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/92/2026	16/02/2026	SUPERHOUSE LTD Vs KUNDAN VEER SINGH BHULLAR	SANJEEV PANDA(P),	9811964302	advsanpan@gmail.com	09.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/730/2026	18/02/2026	YES BANK LTD Vs MANOJ KUMAR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	12.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/729/2026	18/02/2026	AXIS BANK LTD Vs RAMAN	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/728/2026	18/02/2026	AXIS BANK LTD Vs RAM SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	09.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/726/2026	18/02/2026	AXIS BANK LTD Vs PHOOL CHAND	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	09.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/727/2026	18/02/2026	AXIS BANK LTD Vs JAGAT RAM SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/778/2026	19/02/2026	AXIS BANK LTD Vs TARMEED	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/779/2026	19/02/2026	AXIS BANK LTD Vs AAKASH RATHEE	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/772/2026	19/02/2026	AXIS BANK LTD Vs SUNITA RANI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/773/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs PREMPRAKASHBHAI GABRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/774/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs KETAN VEKARIYA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/775/2026	19/02/2026	M/S PIRAMAL FINANCE LIMITED Vs MOHAMMED WASIM QURESHI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/770/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs DINESH KUMAR RATHOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/776/2026	19/02/2026	M/S PIRAMAL FINANCE LIMITED Vs BHAGIRATHSINH JAGDISHSINH JAGDISHSINH VAGHELA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/771/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs JASPAL KAUR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/768/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs SOMESHWAR PANDEY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/767/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs SHIV KUMAR SHARMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/769/2026	19/02/2026	AXIS BANK LTD Vs MAMTA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/766/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs RITESH KHETRE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/764/2026	19/02/2026	AXIS BANK LTD Vs RAJESH KUMAR JAISWAL	Anupam Singh(P),	9958279037	info@ajslegal.in	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/765/2026	19/02/2026	PIRAMAL FINANCE LIMITED Vs RAHUL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	16.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/101/2026	20/02/2026	M/S INSTA FINTECH PVT LTD Vs VIJENDER KUMAR JAIN AND ANR	ARABINDA NAYAK	8527665316	arabindanayakadvocate@yahoo.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/845/2026	20/02/2026	YES BANK LTD Vs SIRAJUDDIN SIRAJUDDIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/843/2026	20/02/2026	AXIS BANK LTD Vs SUKHVEER SINGH	Anupam Singh(P),	9958279037	info@ajslegal.in	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/844/2026	20/02/2026	AXIS BANK LTD Vs VIMLESH RAM NARESH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/846/2026	20/02/2026	AXIS BANK LTD Vs GAJENDER SINGH BHATI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/847/2026	20/02/2026	AXIS BANK LTD Vs RAKSHPAL SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/848/2026	20/02/2026	AXIS BANK LTD Vs ANKIT GUPTA	Anupam Singh(P),	9958279037	info@ajslegal.in	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/850/2026	20/02/2026	AXIS BANK LTD Vs MOHAMMAD AMIR	Anupam Singh(P),	9958279037	info@ajslegal.in	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/851/2026	20/02/2026	AXIS BANK LTD Vs VISHVENDRA SINGH GURJAR	Anupam Singh(P),	9958279037	info@ajslegal.in	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/853/2026	20/02/2026	AXIS BANK LTD Vs VIKAS KUMAR	Anupam Singh(P),	9958279037	info@ajslegal.in	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/854/2026	20/02/2026	AXIS BANK LTD Vs RISHIPAL	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	17.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/842/2026	20/02/2026	AXIS BANK LTD Vs SANJEEV KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/841/2026	20/02/2026	AXIS BANK LTD Vs SURENDRA CHOUDHARY	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/840/2026	20/02/2026	AXIS BANK LTD Vs YOGESH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/908/2026	21/02/2026	AXIS BANK LTD Vs AZMAT KHAN	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/906/2026	21/02/2026	AXIS BANK LTD Vs SUMAN SINGH GHOSH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/904/2026	21/02/2026	AXIS BANK LTD Vs VIJAY KUMAR SETHI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/905/2026	21/02/2026	AXIS BANK LTD Vs RAHUL KHANNA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/907/2026	21/02/2026	AXIS BANK LTD Vs ANSHU BHATIA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/102/2026	21/02/2026	OFB TECH LIMITED Vs INTRALINKS INC	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	19.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/104/2026	23/02/2026	BANK OF BARODA Vs REKHA VIRGOTRA AND ANR	QUAISAR ALI	9999802592, 9540049758	aliquaisar110@gmail.com	20.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/935/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs DILEEP SAHNI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/936/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs ANKUR YADAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/933/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs SUMAN SIKALIGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	18.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/932/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs LEENA KAPOOR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/934/2026	23/02/2026	PIRAMAL FINANCE LIMITED Vs BHARATBHAI DESAI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/952/2026	25/02/2026	PIRAMAL FINANCE LIMITED Vs SURESH KUMAR AND ANR	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	20.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/985/2026	27/02/2026	AXIS BANK LTD Vs DHARMVIR SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/979/2026	27/02/2026	AXIS BANK LTD Vs MEERA ENTERPRISES	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/978/2026	27/02/2026	AXIS BANK LTD Vs SARFARAZ AHMED	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/980/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs NIROOP KUMAR M M	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/984/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs KARAN PATIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/983/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs SRADHANJALI MUDULI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/981/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs PANKAJ PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/982/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs TANUJ SHOKEEN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/977/2026	27/02/2026	PIRAMAL FINANCE LIMITED Vs MOHD SHAHID	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1004/2026	28/02/2026	AXIS BANK LTD Vs ABDUL MUTTALIB	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1003/2026	28/02/2026	AXIS BANK LTD Vs KULWINDER SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1005/2026	28/02/2026	AXIS BANK LTD Vs PAVAN KUMAR SHARMA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1002/2026	28/02/2026	AXIS BANK LTD Vs ABHAY SINGH	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1001/2026	28/02/2026	AXIS BANK LTD Vs CHANDRA SHEKHAR SHARMA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/999/2026	28/02/2026	AXIS BANK LTD Vs ALKA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1000/2026	28/02/2026	AXIS BANK LTD Vs MUKESH KUMAR DUKIYA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/998/2026	28/02/2026	AXIS BANK LTD Vs PRATEEKSHA SHARMA	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	19.02.2026
27	**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	40, New Court Block-II	Commercial	CS (COMM)/70/2026	02-02-2026	M/S JAINSONS DEPARTMENTAL STORES Vs M/S SAVORY PALATE CAFE PRIVATE LIMITED	PUNEET DHAWAN(P),	9899141610	aorpuneet@gmail.com	29-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/470/2026	02-02-2026	AXIS BANK LTD Vs PADAM SINGH	Rahul Chauhan(P),	9971891788	infl@aualegal.co.	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/471/2026	02-02-2026	AXIS BANK LTD Vs RIZWAAN GOURWAL	Rahul Chauhan(P),	9971891788	infl@aualegal.co.	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/472/2026	02-02-2026	AXIS BANK LTD Vs DINESH KUMAR SINGH	Rahul Chauhan(P),	9971891788	infl@aualegal.co.	28-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/473/2026	02-02-2026	Cnh Industrial Capital India Pvt Ltd Vs RAMNIWAS KRISHAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	29-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/488/2026	03-02-2026	AXIS BANK LTD Vs LAXMI NARAYAN MEENA	avinash kumar(P),	1141513189	avinash.adv@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/489/2026	03-02-2026	AXIS BANK LTD Vs ARJUN KUMAR	avinash kumar(P),	1141513189	avinash.adv@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/490/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs Bhimappa Bhimappa Kunchikar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/491/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs Bharati Santosh Kolhe	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/492/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs Amit Kamboj	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/493/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs Amar Sharma	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/494/2026	03-02-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs NAVDEEP MALHOTRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	CS (COMM)/75/2026	04-02-2026	CANARA BANK Vs RAHUL KUMAR SINGH PROP RAHUL ENTERPRISES	Sanjeev Chopra(P),	9711142200	chopra6791@gmail.com	23-01-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/533/2026	05-02-2026	IFFCO KISAN FINANCE LTD Vs RITA DEVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/534/2026	05-02-2026	IFFCO KISAN FINANCE LTD Vs MANOJ RAY	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/535/2026	05-02-2026	IFFCO KISAN FINANCE LTD Vs NIRAJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/536/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Parmod Narang	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/537/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Saif Ali Khan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/539/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Pawan Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/540/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Sunil Singh Chauhan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/557/2026	07-02-2026	AXIS BANK LTD. VS SANGEETA DEVI	RAHUL CHAUHAN	9971891788	infl@aualegal.co.	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/558/2026	07-02-2026	AXIS BANK LTD. VS NAVEEN KUMAR SINGH	RAHUL CHAUHAN	9971891788	infl@aualegal.co.	06-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/559/2026	07-02-2026	AXIS BANK LTD. VS TUSHAR SHARMA	RAHUL CHAUHAN	9971891788	infl@aualegal.co.	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/560/2026	09-02-2026	AXIS BANK LTD Vs DEEN MOHD	avinash kumar(P),	1141513189	avinash.adv@gmail.com	31-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/561/2026	09-02-2026	YES BANK LTD Vs SANJAY SAHNI 87	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/562/2026	09-02-2026	YES BANK LTD Vs NAVEEN KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	19-12-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/563/2026	09-02-2026	Cnh Industrial Capital India Pvt Ltd Vs LOCONAV INDIA PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/578/2026	10-02-2026	IFFCO KISAN FINANCE LTD Vs KANCHAN DEVI	ASHISH KUMAR GUPTA(P),	999183119	ashish@agcpartners.co.in	02-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/83/2026	11-02-2026	Tanuj Dewan Vs M/S SBD GREEN ENERGY AND INFRA INDI	SUNIL SINGH(P),	9654224557	advsunilsing@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/86/2026	11-02-2026	MANASH LIFESTYLE PVT LTD Vs JOHN DOE/ ASHOK KUMAR	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumhar.com	09-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/640/2026	12-02-2026	AXIS BANK LTD Vs MRITUNJAY VISHWAKARMA	Rahul Chauhan(P),	9971891788	infl@aualegal.co.	06-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/641/2026	12-02-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs BANSAL TEXFAB PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/679/2026	13-02-2026	YES BANK Vs GHANSHYAM PATRAM SINGH	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	11-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/680/2026	13-02-2026	AXIS BANK LTD Vs VED SHARMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/681/2026	13-02-2026	PIRAMAL FINANCE LIMITED Vs ALPESHBHAI PATEL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/682/2026	13-02-2026	AXIS BANK LTD Vs BAL MUKUND	avinash kumar(P),	1141513189	avinash.adv@gmail.com	03-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/683/2026	13-02-2026	AXIS BANK LTD Vs JAGAT NARAIN MISHRA	avinash kumar(P),	1141513189	avinash.adv@gmail.com	03-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/684/2026	13-02-2026	AXIS BANK LTD Vs MANOJ KUMAR SO KRISHAN KUMAR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/685/2026	13-02-2026	AXIS BANK LTD Vs SHAMIM AHMAD	avinash kumar(P),	1141513189	avinash.adv@gmail.com	03-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/90/2026	16-02-2026	M/S AMBASSADAR BUILDWELL PVT LTD Vs Mr SACHIN MEHTA	DEEPAK GUPTA(P),	9810488450	brajeshkumar@gmail.com	04-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	CS (COMM)/91/2026	16-02-2026	M/S AMASSADOR BUILDWELL PVT LTD Vs Mr SACHIN MEHTA	DEEPAK GUPTA(P),	9810488450	brajeshkumar@gmail.com	04-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/93/2026	17-02-2026	HEYTAP I-TECH PVT LTD Vs EKANK TECHNOLOGIES PVT LT D	Sumit Mishra(P),	9871040589	indolexlaw@gmail.com	06-02-2026
			40, New Court Block-II	Commercial	Execution (Comm)/19/2026	17-02-2026	RENU BAJAJ Vs CONSILIUM AUTOMATION AND FIRE PROTECTION LTD	puneet bajaj(P),	9811700978	advocate.puneet31@gmail.com	28-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/715/2026	17-02-2026	Cnh Industrial Capital India Pvt Ltd Vs SANTOKH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/716/2026	17-02-2026	Cnh Industrial Capital India Pvt Ltd Vs FOMAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/717/2026	17-02-2026	Cnh Industrial Capital India Pvt Ltd Vs KARAMJEET	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/718/2026	17-02-2026	Cnh Industrial Capital India Pvt Ltd Vs NARINDER KUMAR 90503	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	02-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/719/2026	17-02-2026	Axis Bank Ltd Vs PAYAL TRASWAYS	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/720/2026	17-02-2026	Axis Bank Ltd Vs RDS PROJECT LIMITED	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/734/2026	18-02-2026	AXIS BANK LTD. VS DHAKA CONSTRUCTION CO.	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/761/2026	19-02-2026	Axis Bank Ltd Vs SHRI THAKUR FREIGHT CARRIER	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/762/2026	19-02-2026	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/763/2026	19-02-2026	Axis Bank Ltd Vs MANOJ KUMAR	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/835/2026	20-02-2026	Axis Bank Vs Bilal Khan	Anupam Singh(P),	9654926809	anupam@ajslegal.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/836/2026	20-02-2026	AXIS BANK LTD Vs SUNIL KUMAR	avinash kumar(P),	1141513189	avinash.adv@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/837/2026	20-02-2026	AXIS BANK LTD Vs GUNJAN KUSHWAH	avinash kumar(P),	1141513189	avinash.adv@gmail.com	31-01-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/838/2026	20-02-2026	AXIS BANK LTD Vs BIKRAMJIT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/839/2026	20-02-2026	AXIS BANK LTD Vs Pawan Kumar	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/890/2026	21-02-2026	AXIS BANK LTD Vs OM PARKASH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/891/2026	21-02-2026	AXIS BANK Vs MANOJI	Anupam Singh(P),	9654926809	anupam@ajslegal.in	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/892/2026	21-02-2026	YES BANK LIMITED Vs SHWETA NITIN DONGARE 11	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/893/2026	21-02-2026	AXIS BANK LTD Vs GOVINDA SEHRAWAT	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/894/2026	21-02-2026	AXIS BANK LTD Vs NASIR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/895/2026	21-02-2026	YES BANK LIMITED Vs AWADH KUMAR SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/896/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs RAHUL CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/897/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Dev Nath	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/898/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Fahimuddin Sharif Ahmad	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/899/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Ahsan Patel	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/900/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Shivkumar Sharma	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/901/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Saksham Pitambar Mistry	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/902/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs Mukesh Sharma	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/903/2026	21-02-2026	PIRAMAL FINANCE LIMITED Vs JANAK RAJ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM.)/725/2026	18-02-2026	Cnh Industrial Capital India Pvt Ltd Vs MUKESH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM.)/731/2026	18-02-2026	Cnh Industrial Capital India Pvt Ltd Vs KAWALJIT SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM.)/732/2026	18-02-2026	Cnh Industrial Capital India Pvt Ltd Vs Singla Engineers	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM.)/733/2026	18-02-2026	Cnh Industrial Capital India Pvt Ltd Vs G N CONSTRUCTIONS 76384	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-02-2026

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			40, New Court Block-II	Commercial	CS (COMM)/105/2026	23-02-2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs RAM KISHAN JAIS	DILIP SINGH	9810197092	dsadv13@gmail.com	19-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/925/2026	23-02-2026	Axis Bank Ltd Vs YASH ENTERPRISES	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/926/2026	23-02-2026	Axis Bank Ltd Vs MOHD SALEEM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/927/2026	23-02-2026	Axis Bank Ltd Vs JNB LOGISTICS INDIA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	06-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/928/2026	23-02-2026	AXIS BANK Vs KASIRA KHATOON	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/929/2026	23-02-2026	AXIS BANK LTD Vs Sandeep Kumar	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/930/2026	23-02-2026	AXIS BANK LTD Vs PARAMJIT SINGH GILL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/931/2026	23-02-2026	AXIS BANK LTD Vs JAVED	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM.)/735/2026	18-02-2026	Axis Bank Ltd Vs INDIAN TRAILS SOURCING SERVICES PRIVATE LIMITED	ASHISH KUMAR GUPTA(P),	9871040589	indolexlaw@gmail.com	06-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM.)/736/2026	18-02-2026	Axis Bank Ltd Vs LUXMI HOLIDAYS	ASHISH KUMAR GUPTA(P),	9871040589	indolexlaw@gmail.com	06-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/109/2026	26-02-2026	MS GOLDSUN GARMENTS PVT LTD Vs MILLENNIUM INFRAENGINEERS PVT LTD	NAGENDRA PRATAP SINGH(P),	8510005604	npsinghandassociates@gmail.com	21-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/959/2026	26-02-2026	PIRAMAL FINANCE LTD Vs Kamal Sharma	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	21-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/960/2026	26-02-2026	PIRAMAL FINANCE LTD Vs RITESH GOSWAMI	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	21-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/961/2026	26-02-2026	PIRAMAL FINANCE LTD Vs Manmeet Shiv Shankar	ANANJAY SINGH(P),	7455023130	asaplegalandadvocates@gmail.com	21-02-2026
			40, New Court Block-II	Commercial	CS (COMM)/112/2026	27-02-2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs DRONA FARMERS PRODUCER	Sonu Vivek(P),	7042286270	advdrpc1948@gmail.com	25-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1006/2026	28-02-2026	PIRAMAL FINANCE LIMITED Vs Devendra Singh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1007/2026	28-02-2026	PIRAMAL FINANCE LIMITED Vs Rajesh Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1008/2026	28-02-2026	PIRAMAL FINANCE LIMITED Vs Pardeep Naresh	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18-02-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1009/2026	28-02-2026	PIRAMAL FINANCE LIMITED Vs Muhammed Shamil S	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	18-02-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	OMP(I) (COMM)	36/2026	03-02-2026	CARS24 FINANCIAL SERVICS PVT LTD Vs GRACE PAMEI	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	29-01-2026
				OMP(I) (COMM)	37/2026	03-02-2026	CARS24 FINANCIAL SERVICS PVT LTD Vs SUDHANSHU BHATNAGAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	28-01-2026
				CS(COMM)	89/2026	03-02-2026	STATE BANK OF INDIA Vs SURESH KUMAR	DHARMENDRA SINGH	8800784740	subhi1673@gmail.com	27-01-2026
				CS(COMM)	106/2026	09-02-2026	ASHOK KAICKER Vs THE RELIANCE INFRATEL LIMITED AND ANR.	AKSHAY BHAMBRI	9953788988	adv.akbhambri@gmail.com	05-02-2026
				EX(COMM)	34/2026	09-02-2026	SATISH BHALLA Vs DINESH SHARMA	HARI KISHAN	9818038911	hka.delhi@gmail.com	02-02-2026
				CS(COMM)	110/2026	10-02-2026	REPELLERS INDIA LLP Vs SANGHVI BEAUTY AND TECHNOLOGIES PVT. LTD.	VIKAS MAINI	9811428913	banatiankit@gmail.com	03-02-2026
				OMP(I) (COMM)	48/2026	10-02-2026	ARISTO SECURITIES PVT. LTD Vs REINVENT AGROCHAIN PVT. LTD AND ANR.	MAMTA SARNA	9716948836	sumitsarna@gmail.com	05-02-2026
				Ex.COMM - Award by Arb. Comm.	20/2026	11-02-2026	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED Vs UNION OF INDIA	JAITLEY AND BAKHSHI	9599705897	filingstatus@jaitleyandbakhsi.com	02-02-2026
				CS(COMM)	124/2026	12-02-2026	M/s JINDAL POLYTUBES PRIVATE LIMITED Vs M/s YASH ENTERPRISES AND ANR.	AYUSH GUPTA	9871930393	advayush@gmail.com	10-02-2026
				CS(COMM)	127/2026	12-02-2026	M/s ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY Sole Proprietor of M/s HI-TECH ALUMINIUM	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	10-02-2026
				OMP MISC.(COMM.)	01/2026	13-02-2026	M/s MOONDROP CHEMINEERS PVT. LTD. Vs M/s CO-OPERATIVE COMPANY LIMITED	JASPREET SINGH	9899641617	office@jsbassociates.in	11-02-2026

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				MISC DJ	210/2026	13-02-2026	C B GLOBAL SCIENTIFIC GROUP AND ANR. Vs SYNERGIC TRAILER AND AUTO SOLUTIONS PVT. LTD	HARINDRA YADAV	9992408045	NOT MENTIONED	04-02-2026
				OMP(I) (COMM)	55/2026	16-02-2026	CARS24 FINANCIAL SERVICS PVT LTD Vs AMIT TALWAR	RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	12-02-2026
				EX(COMM)	38/2026	16-02-2026	M/S WORLDCLASS GOURMET FOODS PVT. LTD. Vs BABA SRI CHAND MAJIK ENTERPRISES (INDIA) PRIVATE LIMITED AND	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	12-02-2026
				CS(COMM)	135/2026	17-02-2026	STATE BANK OF INDIA Vs GEETA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	14-02-2026
				CS(COMM)	137/2026	17-02-2026	COBBLE STONE PRIVATE LIMITED Vs COBBLESTONE MELLON PRIVATE LIMITED AND ORS.	NAGESHWAR KUMHAR	9818823289	info@deyandkumhar.com	14-02-2026
				Ex.COMM - Award by Arb. Comm.	33/2026	25-02-2026	AXIS BANK LTD Vs MUKESH KUMAR SHARMA	NIKHIL SHARMA	9953286200	nikhil.sharma@firstassociates.in	14-01-2026
				CS(COMM)	148/2026	25-02-2026	PRAKRATIK SAMVARDHAN PVT. LTD Vs DINESH KUZHIKKATTIPURATH (Sole Proprietor of Glass Fab Systems)	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	23-02-2026
29	**SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	**SOUTH-EAST**	14	COMMERCIAL SUIT	CS (COMM)/87/2026	02.02.2026	THE JAMMU AND KASHMIR BANK LTD THROUGH ITS AUTHORIZED OFFICER Vs ALTAF AHMED SHAH PROPERITER OF	HARI SHANKER(P),	9643638381	RATHIJIGYASA12@GMAIL.COM	01.02.2026
					CS (COMM)/88/2026	03.02.2026	THE JAMMU AND KASHMIR BANK LTD Vs MEHFOOZ AHMED	yogesh kumar(P),	9582433933	KAYNLEGAL@GMAIL.COM	02.02.2026
					CS (COMM)/115/2026	10.02.2026	UNION BANK OF INDIA Vs GAJVI MEENA	Sunil Choudhary(P),	9540009991	N/A	09.02.2026
					CS (COMM)/121/2026	11.02.2026	RAJIV MOHAN CHOWDHARY Vs M/S Mesna Design Private Limited	CHAITANYA KAMAL(P),	9050985544	N/A	10.02.2026
					CS (COMM)/141/2026	20.02.2026	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs Mr Manjibhai Babubhai Pipaliya and Ors	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	19.02.2026
					CS (COMM)/144/2026	21.02.2026	RCPL LOGISTICS PVT L TD Vs GBKC GLOBAL PVT LTD	Gaurav Puri(P),	9833947824	ADVGAURAVPURI@GMAIL.COM	20.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/154/2026	28.02.2026	PUNJAB NATIONAL BANK Vs RAMANDEEP SINGH DANG	Indra Narain(P),	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	06.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	EXECUTION (COMM)/27/2026	03-02-2026	M/S SASH GLOBAL LOGISTICS PVT LTD Vs UNIQUE CREATIONS	amjad khan(P),	9811335435, 981190737	nkjlegal07@gmail.com	31.01.2026
					CS (COMM)/91/2026	03-02-2026	M/S ALI SHAH THROUGH ITS PARTNERS Vs ALI SHAH CRAFTS PRIVATE LIMITED	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	02.02.2026
					OMP (COMM)/13/2026	03-02-2026	SAGAR Vs YES BANK LTD	SALIMUDDIN(P),	9899886968	-	31.01.2026
					CS (COMM)/94/2026	04-02-2026	STATE BANK OF INDIA Vs SATISH KUMAR	NITESH KUMAR(P),	+91 9971441188	-	03.02.2026
					CS (COMM)/101/2026	06-02-2026	SAJID MALIK Vs SHAKHAN DEVELOPERS (OPC) PVT LTD	Jaideep Kumar Bhola(P),	9811211146	advikbholagéemail.com	04.02.2026
					EXECUTION (COMM)/31/2026	06-02-2026	STATE BANK OF INDIA Vs M/S SURYOM TEXTILES	KAMLESH KUMAR SINGH(P),	9810343732	ksingh1123@rediffmail.com	04.02.2026
					CS (COMM)/109/2026	09-02-2026	M/S SHYAM SPECTRA PVT LTD Vs NIMITAYA PROMOTERS PRIVATE LIMITED	Surendra Kumar(P),	9910860320	surendra.law(g)smail.com	06.02.2026
					OMP (I) (COMM)/47/2026	10-02-2026	PUNIA TRAVELEAZE PRIVATE LIMITED Vs BENARA BEARINGS AND PISTONS LIMITED	GULWANT SINGH(P),	9818447530	marxlaw.gulwant@gmail.com	16.02.2026
					CS (COMM)/123/2026	11-02-2026	ONESTO LABS PRIVATE LIMITED Vs ASHOK KUMAR	MD SAZID RAYEEN(P),	8750905558	litigation@ashwathllegal.com	10.02.2026
					CS (COMM)/125/2026	12-02-2026	STATE BANK OF INDIA Vs MD AZHARUDDIN	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	11.02.2026
					OMP (I) (COMM)/56/2026	16-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs HIMANSHU SHARMA	Rahul Chauhan(P),	9971891788	info@aualegal.com	12.02.2026
					CS (COMM)/133/2026	16-02-2026	DIAMOND ELECTRICAL STORE Vs DEKTRON INDIA PVT LTD	ATUL SINGH RAMAN(P),	886000643	-info@4seeingip.com	12.02.2026
					EXECUTION (COMM)/40/2026	18-02-2026	HARIOM AGGARWAL Vs M/S CHANDRALEKHA CONSTRUCTION	SUMIT SARNA(P),	650941688	sumitsama@gmail.com	12.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/138/2026	17-02-2026	THE JAMMU AND KASHMIR BANK LTD Vs MOHD MANZAR HASSAN	ANURAG SHARMA(P),	9953459952, 9953202352	rauzlegal@gmail.com	13.02.2026
					RP/2/2026	23-02-2026	M/S MAURIA UDHYOG LIMITED Vs M/S OSR SHIPPING	DHRUV MADAN(P),	9873767313	dhruv.madan@gmail.com	20.02.2026
					OMP (I) (COMM)/65/2026	23-02-2026	MONEYWISE FINANCIAL SERVICES PVT LTD (MFSPL) Vs SATKRITI INFOTAINMENT PRIVATE LIMITED	Gaurav Kumar(P),	9999720412	r.gauravsm!H@gmail.com	20.02.2026
					CS (COMM)/147/2026	25-02-2026	UNITED METALIK (P) LTD Vs RETIRED PARAMILITARY CANTEEN	Amit Bhatnagar(P),	9811208191	G3ALEGAL@GMAIL.COM	23.02.2026
					Misc DJ/285/2026	26-02-2026	NIAZ AHMAD Vs MOHD AFSAR ALAM	MOHD TARIQ(P),	9811038156	advocateriqtyagi@gmail.com	23.02.2026
					ExCOMM - Award by Arb Comm/34/2026	26-02-2026	M/S TATA CAPITAL LTD (FORMERLY KNOWN AS M/S TATA CAPITAL FINANCIAL SERVICES LTD) Vs SRIPATI RAY	SURYA PRAKASH RANA(P),	9953455007	sarana2013.sr(ogmail.com	21.02.2026
31	**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**		Arbitration and Conciliation Act	OMP (I) (COMM)/33/2026	02-02-2026	CARS FINANCIAL SERVICES PVT LTD Vs Akrit Mishra	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	28-01-2026
				Arbitration and Conciliation Act	OMP (COMM)/11/2026	02-02-2026	Lava International Ltd Vs M/S Rally Infra Pvt Ltd	Pradeep Bhardwaj(P),	9810226434	dattacoadvocates@gmal.com	30-01-2026
				Commercial suit	CS (COMM)/93/2026	03-02-2026	Intec Infonet Pvt Ltd Vs Oil India Limited	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	31-01-2026
				Commercial suit	CS (COMM)/99/2026	05-02-2026	United Metalik (P) Ltd Vs Mr Dineshwar Kumar Giri	Ajay Kumar Arora(P),	9811208191	G3ALEGAL@GMAIL.COM	02-02-2026
				Commercial suit	CS (COMM)/102/2026	06-02-2026	M/S PINE PHARMA PRIVATE LIMITED Vs M/S KURUKSHETRA NURSING HOME AND SUPER SPECIALITY HOSPITAL	SONU SINGH(P),	9811667443	bharatsareen@yahoo.in	05-02-2026
				Commercial suit	CS (COMM)/103/2026	07-02-2026	Mr TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD	Sonu Vivek(P),	870037263	advocateamit@mail.com	05-02-2026
				Commercial suit	CS (COMM)/104/2026	07-02-2026	MR AJAY CHAUHAN Vs M/S GRAFIX SOLUTIONS	Ashish Kumar(P),	9818668876	shambhavi1721@gmail.com	05-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial suit	CS (COMM)/118/2026	10-02-2026	M/S RECAZ CHEMICALS (INDIA) PVT LTD Vs Mr Aditya Motiyan Proprietor of M/s SK Engineers	Deepak Gautam(P),	9999204626	advocatenks393@gmail.com	07-02-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/50/2026	10-02-2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ANR	Mamta sarna(P),	9650941688	sumitsarna@gmail.com	05-02-2026
				Commercial suit	CS (COMM)/119/2026	10-02-2026	M/S LEELA TAXI SERVICES PVT LTD Vs CHIEF SECRETARY GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	Rupendra Kumar Karn(P),	9933027865	rk@karnassociates.com	06-02-2026
				Commercial suit	CS (COMM)/117/2026	10-02-2026	UNION BANK OF INDIA Vs MADAN MOHAN MEENA AND ANR	Sunil Choudhary(P),	9540009991	not provided	07-02-2026
				Execution Petition	ExCOMM - Award by Arb Comm/22/2026	12-02-2026	M/S BANWARI LAL ARORA AND SONS Vs M/s Shri Shyam Traders and Anr	RISHABH GUPTA(P),	8586834657	rishabhgupta.office@gmail.com	09-02-2026
				Execution Petition	ExCOMM - Award by Arb Comm/21/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in	10-02-2026
				Commercial suit	CS (COMM)/130/2026	13-02-2026	M/S ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY (SOLE PROPRIETOR OF M/S HI TECH	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	10-02-2026
				Execution Petition	EXECUTION (COMM)/36/2026	13-02-2026	M/s Guru Kripa Home Appliances Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	11-02-2026
				Execution Petition	EXECUTION (COMM)/37/2026	13-02-2026	M/s Vikas Pipes Industries Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	11-02-2026
				Commercial suit	CS (COMM)/134/2026	16-02-2026	NOKIA CORPORATION Vs MR VIJAYKUMAR MAVJIBHAI DODIYA PROP M/S JAYNATH SCALE AND ANR	Naqeeb Nawab(P),	7042934488	info@zeusip.com	11-02-2026
				Execution Petition	EXECUTION (COMM)/39/2026	17-02-2026	JAY GARG Vs CHEKKINTAKATH ABOOBAKKAR SIDDIK PROP OF M/S ZANTA MARKETING	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.in	13-02-2026
				Execution Petition	ExCOMM - Award by Arb Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	rishab@rrjassociate.com	13-02-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	18-02-2026

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				Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjani Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	20-02-2026
				Commercial suit	CS (COMM)/149/2026	25-02-2026	UNION BANK OF INDIA Vs M/S RS ENTERPRISE	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	18-02-2026
				Commercial suit	CS (COMM)/150/2026	25-02-2026	MAHADEV ENTERPRISES THROUGH ITS AUTHORIZED REPRESENTATIVE Vs DUSTERS TOOTAL SOLUTIONS SERVICES	Nitish Dubey(P),	8521597838	office.nitish24@gmail.com	22-02-2026
				Commercial suit	CS (COMM)/152/2026	26-02-2026	SH HINDIVINE HEALTH CARE PRIVATE LIMITED Vs ARTEMIS LITE HOSPITAL AND ANR	SUNNIRUDH KUMAR(P),	9873928163	heychandra72@gmail.com	24-02-2026
				Commercial suit	CS DJ/212/2026	28-02-2026	SHIV KUMAR PROPRIETOR OF M/S SHREE SHYAM STEEL AND ACCESSORIES Vs M/S IMPERIA DECOR INDUSTRIES	VIPUL GARG(P),	9971165648	vipuolgr.29@gmal.com	26-02-2026
32	**MS. NEELAM SINGH**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/83/2026	02-02-2026	MITA INDIA PRIVATE LIMITED Vs SANSIDDHI TECHNOCAST PRIVATE LIMITED AND ORS.	lakshay sawhney	9811870224	sslaw3l6@gmail.com	29-01-2026
				Commercial Suit	OMP (COMM.)/12/2026	03-02-2026	SANCHIT BAJAJ Vs AKASA FINANCE LIMITED	Sonu Vivek	8826758896	advocatejamalikhlas@gmail.com	30-01-2026
				Commercial Suit	OMP (I) (COMM.)/34/2026	03-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs ROHIT KHILLAN	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	28-01-2026
				Commercial Suit	OMP (I) (COMM.)/35/2026	03-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs RUPAL SUHAS SANGHVI	Rahul Chauhan	9971891788	INFO@AUALEGAL.COM	28-01-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./14/2026	04-02-2026	KOTAK MAHINDRA BANK LTD. Vs MS ENTERPRISES AND ANR.	MAYANK MAHAJAN	9873347330	MAYANK MAHAJANO5S@YAHOO.COM	29-01-2026
				Commercial Suit	Misc DJ/138/2026	04-02-2026	M/S GANPATI TEXER PVT. LTD. Vs M/S I.I. INSPECTION AND EXPORT PVT. LTD.	Rajesh Kumar	9315286446	advocate.rajeskumar2171gmai1.com	02-02-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./15/2026	06-02-2026	KOTAK MAHINDRA PRIME LTD. Vs GUDDU BHARTI	Kushal Kumar	7009793548	Rishabh.eruditelegal@gmail.com	21-01-2026
				Commercial Suit	OMP (I) (COMM.)/45/2026	09-02-2026	SHIVALIK SMALL FINANCE BANK LIMITED Vs PRAMOD SALAR	PARVEEN	987 3062233	MKSLAWOFFICE6SO@GMALL.COM	05-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	OMP (I) (COMM.)/46/2026	09-02-2026	SHIVALIK SMALL FINANCE BANK LIMITED Vs HITENDRA S JADOUN	PARVEEN	987 3062233	MKSLAWOFFICE6SO@GMALL.COM	31-01-2026
				Commercial Suit	Misc DJ/156/2026	09-02-2026	M/S GANPATI TEXER PVT. LTD. Vs M/S I. I. INSPECTION AND EXPORT PVT. LTD.	Rajesh Kumar	9315286446	advocate.rajeskumar2171gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/105/2026	09-02-2026	M/S S. S. ENTERPRISES Vs M/S SKYLINE AIRCONDITIONING ENGINEERS PVT. LTD.	RAUSHAN KUMAR BACHCHAN	9868431579	goodfaithlawofficeS50@rediffmail.com	06-02-2026
				Execution Petition	Ex.COMM - Award by Arb. Comm./19/2026	10-02-2026	WINGS SECURITY AND ALLIED SERVICES PVT. LTD. Vs NUCON INDIA PVT. LTD.	Aditya Garg	98102 46585	adv_garg@yahoo.com	07-02-2026
				Commercial Suit	CS (COMM)/113/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	CS (COMM)/114/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	Misc DJ/162/2026	10-02-2026	M/s High Field Distillers And Bottles Pvt. Ltd. Vs Harish Chauhan	rajeev kumar tewari	9312276651	r.tewari88@gmail.com	05-02-2026
				Commercial Suit	OMP (I) (COMM.)/51/2026	11-02-2026	ARISTO SECURITIES PVT. LTD. Vs REINVENT AGROCHAIN PVT. LTD. AND ANR.	Mamta sarna	9716948836,	sumitsama@gmail.com	05-02-2026
				Commercial Suit	OMP (I) (COMM.)/52/2026	11-02-2026	ARISTO SECURITIES PVT. LTD. Vs REINVENT AGROCHAIN PVT. LTD. AND ANR.	Mamta sarna	9716948836,	sumitsama@gmail.com	05-02-2026
				Commercial Suit	OMP (I) (COMM.)/53/2026	11-02-2026	ARISTO SECURITIES PVT. LTD. Vs REINVENT AGROCHAIN PVT. LTD. AND ANR.	Mamta sarna	9716948836,	sumitsama@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/122/2026	11-02-2026	MNT RUBBER LLP Vs DO SUL PNEUS JOINVILLE LTDA, BRAZIL AND ORS.	Manoj Kumar	8750050160	advomk1984@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/126/2026	12-02-2026	M/S VYOM Vs M/S NEYSAA CREATIVES PVT. LTD.	Shalanki Prasad	8826571429	abhinav@asekhri.com	10-02-2026
				Commercial Suit	Misc DJ/209/2026	13-02-2026	EXCEL PACK PVT. LTD. Vs R.S FOODS INDUSTRIES AND ORS.	Rishabh Kapur	7042181838	mail@rishabhkapur.com	08-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				Commercial Suit	OMP (I) (COMM.)/59/2026	17-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs VIKAS PALSANIYA	Rahul Chauhan	9971891788	INFO@AUALECAL.COM	12-02-2026
				Commercial Suit	Misc DJ/251/2026	19-02-2026	M/S TELECOMMUNICATIONS CONSULTANTS INDIA LTD. Vs M/S CREDIBLE MANAGEMENT AND CONSULTANTS PVT. LTD.	Jasbir Bidhuri	9311331810	SIKRICO@SIKRILAW.COM	15-02-2026
				Commercial Suit	CS (COMM)/143/2026	21-02-2026	M/S JKM INFRA PROJECTS LIMITED Vs M/S HMM INFRA LIMITED	SHASHWAT TRIPATHI	9871383136	shashwat@aeddhaaslegal.com	18-02-2026
				Commercial Suit	CS (COMM)/145/2026	23-02-2026	GLOBUS TRANSITOS PVT. LTD. Vs INNOTEX (INDIA) PVT. LTD.	SHIVAM SHARMA	9654545855	legali@ishivamsharma.info	19-02-2026
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	Commercial Suit	CS (COMM)/84/2026	02-02-2026	THE JAMMU AND KASHMIR BANK LTD (THROUGH ITS AUTHORIZED	MANISH KUMAR	9312058331		05-01-2026	31-12-2025
				CS (COMM)/85/2026	02-02-2026	PUNJAB NATIONAL BANK Vs PIYUSH KUMAR BHAGAT	INDRA NARAIN	9311824970		16-12-2025	03-01-2026
				CS (COMM)/90/2026	03-02-2026	RAJ KAPOOR Vs SATYANARAYAN TIWARI	ANIS MOHAMMAD	9971412326,7011889400		30-01-2026	05-01-2026
				CS (COMM)/96/2026	04-02-2026	MOHAMMAD ARIF AND ETC. VS. AMYRA FASHIONS PRIVATE LIMITED	HARDEEP	9953087749		02-02-2026	08-01-2026
				CS (COMM)/108/2026	09-02-2026	STATE BANK OF INDIA VS. RAKESH TAMANG	SHIV K. TYAGI & ASSOCIATES	981159032,9643242952		05-02-2026	02-01-2026
				CS (COMM)/120/2026	11-02-2026	RAJIV MOHAN CHOWDHARY VS. M/S JUANA TECHNOLOGIES PVT.	NARENDER SINGH	9050985544		08-02-2026	07-01-2026
				OMP(I) COMM. 54/2026	11-02-2026	M/S SHRI JAGDISH JAN KALYAN EDUCATIONAL TRUST VS. THE DELHI	AKASH YADAV AND AISHWARYA JAIN	91-7217761566		01-02-2026	07-01-2026
				CS (COMM)/129/2026	13.02.2026	ARTEMIS MEDICARE SERVICES LIMITED VS. ANH TECHNOLOGIES PVT.	AMJAD HUSSAIN AND SUMNESH KUMAR	9953203450		06.02.2026	
				CS (COMM)/128/2026	12-02-2026	MEDIKART HEALTHCARE SYSTEMS PVT. LTD. VS. PREM SETHI AND	SHRIHAR TRIPATHI	91-9548888420		11-02-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				CS (COMM)/132/2026	16-02-2026	LOG ON LOGISTICS (I) PVT. LTD. VS. PARCELIT SUPPLY CHAIN SOLUTION	ADV. PUNIT KR. TYAGI, SATURN LAW FIRM	9716068183		10-02-2026	
					17-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs CHANDRA SHEKHAR JHA	ADV. RAHUL CHAUHAN	9971891788		12-02-2026	
				CS (COMM)/140/2026	20-02-2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS. SACHIN GUPTA	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	18-02-2026	
				CS (COMM)/146/2026	24-02-2026	GLOBUS TRASITORS PVT. LTD. VS. ASHOK JUNEJA (PROP. OF M/S DEWAN CHAND	SHIVAM SHARMA	9654545855		19-02-2026	
				EXECUTION (COMM.)/29/2026	04-02-2026	VIPIN ARORA VS. NIVA BUPA HEALTH INSURANCE COMPANY LIMITED	NANDWANI AND ASSOCIATES	9810528802		27-01-2026	
				Ex.COMM-Award by Arb. Comm./17/2026	09-02-2026	M/S WAVES AIRCON PVT. LTD. VS. M/S PARKSON ENGINEERING PVT.	MANOJ S. RAJPUT	9811554391	NA	03-02-2026	14-01-2026
				Ex.COMM-Award by Arb. Comm./18/2026	09-02-2026	TATA CAPITAL LIMITED VS. RINKU KUMAR SRIVASTAV	S.P. RANA	9953455007		04-02-2026	15-01-2026
				EX/68/2026	09-02-2026	RIGS INFRASTRUCTURE PRIVATE LIMITED VS. BCM LOGISTICS	KAUSHAL GAUTAM	9811101934		06-02-2026	15-01-2026
					17-02-2026	EQUITAS SMALL FINANCE BANK LTD Vs MOHD ANISH	RISHAB RAJ JAIN	9958737266		11-02-2026	15-01-2026
					18-02-2026	NTT DATA INFORMATION PROCESSING SERVICES PRIVATE	ADV. VIKAS TOMAR	9958002005		11-02-2026	09-01-2026
					18-02-2026	EMU LINES PVT. LTD. Vs LODESTAR CONTAINER LINES PVT. LTD.	NA	NA	NA	NA	14-01-2026
					19-02-2026	SAKET SACHDEVA Vs M/S SAMYAGYA ENGINEERS PVT LTD AND ORS	NA	NA	NA	NA	07-01-2026
				EXECUTION (COMM.)/44/2026	20-02-2026	RCPL LOGISTICS PVT LTD Vs ROYAL EXPORT	GAURAV PURI	9833947824		19-02-2026	NA

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				EXECUTION (COMM.)/45/2026	20-02-2026	RCPL LOGISTICS PVT LTD Vs ROYAL EXPORT	GAURAV PURI	9833947824		18-02-2026	12-01-2026
				EXECUTION (COMM.)/50/2026	27-02-2026	AURUM AUTOMOBILE PVT LTD Vs SUBIR BAJAJ	THE CHAMBERS OF SATYA RANJAN SWAIN	8860189238		24-02-2026	12-01-2026
				EXECUTION (COMM.)/52/2026	28-02-2026	INTAGE INDIA PVT LTD Vs AV INDUSTRIES	SUNIL TEWARI	9999184281		20-02-2026	08-01-2026
				EX/96/2026	28-02-2026	Rajesh Kumar Gupta Vs Zestha Projects Pvt Ltd	AMRESH KUMAR JHA AND PREETI KUMARI	8010322614		14-02-2026	17-01-2026
				CS.COMM------PENDING FOR REGISTRATION DUE TO NON -AVAILABILITY OF AMENDED MEMO AND NDOH-11.03.2026	20-02-2026	BIRLANU LTD. VS. IFCI LTD.	VARUN KUMAR	9810402535		20-02-2026	18-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(comm)	92/2026	03.02.2026	M/S APS Forex Services Pvt. Ltd. Vs Sanjivani Corporate Park Devlopers Ltd.	Sh Varinder Kumar Sharma	9811105127	ADVOCATEDELHI@GMAIL.COM	09.01.2026
				CS(comm)	97/2026	04.02.2026	Dharamjay Prasad Vs New Print India Pvt. Ltd.	Rajendra Yadav	9312046733	yadavrazen@gmail.com	24.01.2026
				CS(comm)	98/2026	04.02.2026	Subhash Parikh Vs Mr. Ajit Kumar Routh	Vijay Kumar	9818028004	kumarvijay1975@gmail.com	30.01.2026
				CS(comm)	100/2026	05.02.2026	Sugandha Kumari Prop of Raghav Packaging Vs New Print India Pvt Ltd	Rajendra Yadav	9312046733	yadavrazen@gmail.com	24.01.2026
				CS(comm)	116/2026	10.02.2026	Union Bank of India Vs Sh Vijay S/o Sh Banarsi	Lalit Kumar	9540009991	Advlalitkumar5100@gmail.com	07.02.2026
				CS(comm)	131/2026	13.02.2026	Alpha Seeds Pvt Ltd Vs M/S garden of the Earth Pvt Ltd	Abhay Sahai	9971067110	bcd1969@gmail.com	10.02.2026
				CS(comm)	142/2026	20.02.2026	State Bank of India Vs Sh Ram Singh	Dharmendra Singh	8800784740	shubhi1673@gmail.com	27.01.2026
				CS(comm)	153/2026	26.02.2026	M/S Goldsun Garments Vs Khao Gali Restaurents	NP Singh	8510005604	npsinghandassociates@gmail.com	20.02.2026
				Misc DJ	170/2026	10.02.2026	M/S Queen Distillers Vs harish Chauhan	Rajeev kr Tiwari	9811231910	r.tewari88gmail.com	05.02.2026
				Execution	35/2026	12.02.2026	Strive Biocorp Vs Clevergene Biocorp	Arun Kr. Vidhyarthei	9205318423	vidyarthiarun@gmail.com	12.01.2026
				Misc DJ	230/2026	16.02.2026	M/S AKG Steel Vs Pankaj Bagda	VK Goyal	9810597417	harshdhingra2227@gmail.com	29.01.2026
				Misc DJ	282/2026	25.02.2026	ISSGF India Vs Lyoyd Insulation	Aman Bajaj	8288879130	amanbajaj@akrandassociates.in	20.02.2026
				Contempt Petition	2/2026	18.02.2026	Adobe Inocrporated Vs Tushar Mittal	Arshia Behl	9818061242	aarshia@saikrishnaassociates.com	16.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				M- Execution	10/2026	26.02.2026	Kotak Mahindra Vs Rohit Kumar	Amit Kr Sinha	9990659331	kmpspartner@gmail.com	16.02.2026
				Execution	41/2026	19.02.2026	M/S Returnable Logistic Vs M/S Supertech	Kohli and Sobti	9910040471	kohlisobti@gmail.com	07.02.2026
				M- Execution	9/2026	18.02.2026	Sanjay Jain Vs Alpere Technologies	Amit Kumar Singh	9871291420	jurisprudence0112gmail.com	02.02.2026
				CS(comm)	139/2026	17.02.2026	Adobe Inocrporated Vs Tushar Mittal	Arshia Behl	9818061242	aarshia@saikrishnaassociates.com	14.02.2026
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	39 BlockIi		CS(COMM)86/2026	02.02.2026	NATIONAL HEART INSTITUTE V/S FEMSTAY LUXURY HOUSE	BIPUL KUMAR MISHRA	9818020554	bipulmishra2003@yahoo.com	30.12.2025
					EX(COMM)26/2026	03.02.2026	RANBIR SINGH V/S BONZO KIDS	komal shukla	8742971038	ADVOCATEKOMAL2@GMAIL.COM	03.02.2026
					EX(COMM)28/2026	03.02.2026	SARENS HEAVY LIFT PVT. LTD. V/S AHULWALIA	rajan gupta	9958050214	kansal.rajan@gmail.com	03.02.2026
					OMP(I)COMM 38/2026	03.02.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S LAL CHAND	RAHUL CHAUHAN	9971891788	info@aualegal.com	29.01.2026
					OMP(I)COMM 39/2026	03.02.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S AMAN KUMAR SINGH	RAHUL CHAUHAN	9971891788	info@aualegal.com	28.01.2026
					OMP(I)COMM/40/2026	03.02.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S HARSH CHAUDHARY	RAHUL CHAUHAN	9971891788	info@aualegal.com	28.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					EX(COMM)30/2026	04.02.2026	JATINDER SINGH ARNEJA V/S MUNICIPAL CORPORATION OF DELHI	mnanwani associates	9810528802	office2nandwani.co.in	04.02.2026
					CS(COMM)95/2026	04.02.2026	VINOD KHANNA V/S MTNL	B.S ARORA	9810206929	bsarora.adv@gmail.com	29.01.2026
					M-EX/08/2026	06.02.2026	KAMAL GUPTA V/S RAKESH BANSAL	Aarpit verma	9990055878	adv.arpitverma@gmail.com	12.12.2025
					CS(COMM)107/2026	09.02.2026	SB MOVERS AND LIFTERS PVT. LTD. V/S SADHBHAV ENGINEERING LTD.	TARUN SINGLA	9810202014	mcllawoffices@gmail.com	05.02.2026
					OMP (I)(COMM)49/2026	10.02.2026	ARISTO SECURITIES PVT. LTD. V/S REINVENT AGRO CHAIN PVT. LTD.	MAMTA SARNA	9716948836	sumitsarna@gmail.com	06.02.2026
					CS(COMM)111/2026	10.02.2026	M/S UNIQUE ADEPT SERVICES PVT. LTD.V/S M/S. PHONICS ARC PVT. LTD.	DIXIT MEHTA	8556059335	akke.ductuslegal@gmail.com	09.12.2025
					EX COM AWARD BY ARB. 23/2026	16.02.2026	JASBIR SINGH, PROPRIETOR MALIK CONST. V/S DELHI DEVELOPMENT AUTHORITY	STUTI JAIN	9810300955	skjainandassociates@gmail.com	11.02.2026
					OMP(I)COMM/57/2026	16.02.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S AMLAN DUTTA	RAHUL CHAUHAN	9971891788	info@aualegal.com	12.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP(I)COMM/58/2026	16.02.2026	CARS 24 FINANCIAL SERVICES PVT. LTD. V/S ATUL KUMAR	RAHUL CHAUHAN	9971891788	info@aualegal.com	12.02.2026
					EX COM AWARD BY ARB. 25/2026	17.02.2026	EQUITAS SMALL BANK FINANCE LTD.V/S RISHIPAL SINGH	Pprashant kumar	9958737266	rishab@rrjassociate.com	16.02.2026
					CS(COMM)136/2026	17.02.2026	STATE BANK OF INDIA V/S RAJESH GOSWAMI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	14.02.2026
					EX COM AWARD BY ARB. 32/2026	19.02.2026	M/S DREAMDOR VENTURES V/S MS. LENSKART SOLUTIONS PVT. LTD.	Suaha P. RAMAN	9910527653	advbirjuraman@gmail.com	19.02.2026
					CS(COMM)151/2026	26.02.2026	RAFBRIX PVT. LTD. V/S TRUTZ ORGANICS AND NATURAL PRODUCTS LTD.	DSNR LEGAL ADVOCATES	9711767111	info@dsnrlegal.com	15.12.2025
					EX/COMM/48/2026	27.02.2026	S.K. ENTERPRISES V/S KLIK INDIA	NARENDRA SHARMA	9212545556	narendra71574455@gmail.com	25.02.2026
					EX/COMM/49/2026	27.02.2026	ARUN HOSIERY MILLS V/S ARC MOTORS	MOHIT JOLLY	9810032399	mohitjollyadv@gmail.com	20.02.2026
36	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**EAST**	209	CS COMM 74	419/2026	05-02-2026	PUMA SE VS NIKHIL GOEL	SH GAUTAM BHASIN	9999306881	eludication.legal@outlook.com	04.02.26
			209	CS COMM 74	434/2026	05-02-2026	CANARA BANK VS ARYAN MISHRA	SH ESHU CHAUDHARY	9711275697	eshuadvocate@gmail.com	05.02.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			209	CS COMM 74	449/2026	06-02-2026	PACKWELL INDIA SERVICES VS OM CARD BOARD MFG COMPANY THRUMUKESH YADAV	SH SANJAY SHARMA	9560648176	sanjay557638@gmail.com	05.02.26
			209	CS COMM 74	473/2026	07-02-2026	STELLA INDUSTRIES LTD. VS SS ELEVATORS	SH D.P.BHATIA	9811191766	dpbhatia123@gmail.com	07.02.26
			209	CS COMM 74	474/2026	07-02-2026	HARJIT SINGH BEDI VS OPTIWISE TECHNOLOGIES PVT. LTD.	SH DEEPAK KOHLI	9811192957	kohli.deepak@hotmail.com	07.02.26
			209	CS COMM 74	478/2026	04-02-2026	MANJULA PANDIT VS AVNIALINA MANAGEMENT CONSULTANTS PVT.	SH VARUN GUPTA	9999802509	ravinder_adv@yahoo.com	09.02.26
			209	CS COMM 74	522/2026	12-02-2026	STATE BANK OF INDIA VS DINESH KUMAR MAHTO	MS SHUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.02.26
			209	OMP COMM 78	541/2026	17-02-2026	KIRPA RAM DECORATOR VS UNION OF INDIA	SH NAMAN GUPTA	9599780529		12.02.26
			209	CS COMM 74	544/2026	13-02-2026	JASPAL SINGH PROP VS NELL BIOCURE AND ANR	MS PRATISHTHA MAJUMDAR	9718082959	advpratishtha97@gmail.com	12.02.26
			209	CS COMM 74	549/2026	12-02-2026	THE INDIAN ASSOCIATION OF PHYSIOTHERAPISTS VS MEC 9 A UNIT OF UNIVERSAL CONFERENCES AND TRAVELS	SH SHAILESHWAR YADAV	6266131479		12.02.26
			209	CS COMM 74	555/2026	13-02-2026	SOURABH JAIN VS FARID AHMED	SH PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	13.02.26
			209	CS COMM 74	586/2026	18-02-2026	RAJSHI FINANCIAL INVESTMENT PVT. LTD.	SH SHIKHAR GARG	9319615151	office@samanvayalaw.com	18.02.26
			209	CS COMM 74	596/2026	25-02-2026	DM OFFICE SOLUTIONS PVT. LTD. VS MAHA DEVI PARAMESHWARIDAS JINDAL	SH MAYUR SRIVASTAVA	9811542620	mayursri@gmail.com	19.02.26
			209	CS COMM 74	601/2026	25-02-2026	STATE BANK OF INDIA VS PRIYA CHAUHAN	SH VIJAY PRAKASH	9810210832	vijayprakash.9682@gmail.com	20.02.26
			209	CS COMM 74	606/2026	20-02-2026	BANK OF MAHARASHTRA VS SARDAR JI DI BHATTI	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	20.02.26

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			209	CS COMM 74	680/2026	28-02-2026	SATIN CREDITCARE NETWORK LTD. THRU AR EKTA MANCHANDA VS NEW INDIA ASSURANCE CO. THRU	SH V VENKATESHWARAN	7838520499	venkatesh.rvcl@gmail.com	27.02.26
			209	CS COMM 74	688/2026	28-02-2026	YOGESH SHARMA VS LOVE SHARMA	SH. K.P.SINGH	9313505301	kpsinghadv74@gmail.com	27.02.26
			209	CS COMM 74	691/2026	28-02-2026	ELECTRO TECH NEPAL COMPANY PVT. LTD. VS URBANTEACH ENGINEERS	SH ANKUSH M KUMAR	9810244197	wagheyvi@yahoo.co.in	27.02.26
			209	CS COMM 74	707/2026	06-03-2026	SAJAL LAHOTI VS RM CONTROLS PVT. LTD.	SH RAJ KUMAR SHARMA	9212084750	rajsharma_del@yahoo.com	28.02.26
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	358/2026	02-02-2026	STATE BANK OF INDIA VS DEV ANAND GAUTAM	SH KRISHNA KR SHARMA	9958891040	advkrishna1411@gmail.com	02.02.26
			101	CS COMM 74	368/2026	02-02-2026	STATE BANK OF INDIA VS RISHIKESH KUMAR	MS SHUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	02.02.26
			101	CS COMM 74	374/2026	02-02-2026	PUNJAB NATIONAL BANK VS MOHINI BHANDARI	SH ALOK CHANDRA MAINA	8745891899	alokmaina46@gmail.com	02.02.26
			101	CS COMM 74	402/2026	04-02-2026	KARTIK PAPREJA VS M S CODENYX TECHNOLOGIES PVT. LTD.	SH SUMIT KUMAR KHATRI	9250778228	skkhatriadv@gmail.com	03.02.26
			101	CS COMM 74	412/2026	05-02-2026	SILVER SEAL ADHESIVE PVT. LTD. THRU SANDEEP GUPTA VS FIRELUBE OIL INDIA PVT. LTD.	SH NEELESH KUMAR	9999315110	neeleshjis8@gmail.com	04.02.26
			101	CS COMM 74	433/2026	06-02-2026	VISHV BOOKS PVT. LTD VS VIKAS KUMAR PROP MAA SARASWATI BOOK CORNER	MS RACHNA	9650569693	rachnakumar5984@gmail.com	05.02.26
			101	CS COMM 74	435/2026	06-02-2026	CANARA BANK VS NEERAJ SAXENA	SH ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	05.02.26
			101	CS COMM 74	459/2026	09-02-2026	VINOD GOEL VS MAHESH PRASAD	SH J.K. CHAWLA	9810521722	jkchawla.jke@gmail.com	06.02.26
			101	CS COMM 74	476/2026	10-02-2026	MUKESH GARG DIRECTOR SHIVIKA MULTIGRAPHICS PVT. LTD. VS AMBIKA GUPTA PROP 3A PACKAGING INC	SH SANJAY SHARMA	9560648176	sanjay557638@gmail.com	07.02.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			101	CS COMM 74	505/2026	10-02-2026	STATE BANK OF INDIA VS VIRENDER KUMAR	MS SHUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	10.02.26
			101	CS COMM 74	520/2026	12-02-2026	JM MOTORS PVT. LTD. VS HANIEF	SH ARYENDER SINGH	9818365842	aryender@gmail.com	11.02.26
			101	CS COMM 74	521/2026	11-02-2026	DILIP ROY VS ANSH ENTERPRISES	MS SEEMA PANDEY	7724013145	seemasharma106@1981gmail.com	11.02.26
			101	OMP COMM 78	577/2026	17-02-2026	GOVT. OF NCT OF DELHI VS NATIONAL BUILDERS, GOVT CONTRACTOR	SH RAVI KARAN VESHNAV	9811844696		17.02.26
			101	CS COMM 74	593/2026	19-02-2026	RAJIV NARULA VS BANKOF BARODA	SH GIRISH MISHRA	9810805039	delhioffice@gkmishra.in	19.02.26
			101	OMP COMM 73	603/2026	20-02-2026	SHEKHAR SUNDER GUNDIL VS PRANAV MEDITECH SOLUTIONS INDIA PVT. LTD.	SH SANJIVAN CHAKRABPORTY	8876274674	sanjivanch123@gmail.com	20.02.26
			101	CS COMM 74	604/2026	20-02-2026	BANK OF MAHARASHTRA VS NITYA INTERNATIONAL	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	20.02.26
			101	CS COMM 74	619/2026	25-02-2026	STATE BANK OF INDIA VS ROHAN CHAHAL PROP DEEPAK SEWING MACHINE CO	SH VIJAY PRAKASH	9810210832	vijayprakash.9682@gmail.com	21.02.26
			101	CS COMM 74	647/2026	25-02-2026	PUME SE VS ASHOK KUMAR	SH GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	25.02.26
			101	CS COMM 74	671/2026	26-02-2026	SANDEEP GERA VS ARUN KUMAR SINGH	SH HEMANT GOEL	9818378180	heman_sumedha2001@yahoo.co.in	26.02.26
			101	CS COMM 74	679/2026	28-02-2026	SATIN CREDITCARE NETWORK LTD. THRU AR EKTA MANCHANDA VS NEW INDIA ASSURANCE CO. THRU	SH V VENKATESHWARAN	7838520499	venkatesh.rvcl@gmail.com	27.02.26
			101	CS COMM 74	682/2026	28-02-2026	SATIN CREDITCARE NETWORK LTD. VS NEW INDIA ASSURANCE CO. LTD.	SH V VENKATESHWARAN	7838520499	venkatesh.rvcl@gmail.com	27.02.26
			101	CS COMM 74	690/2026	28-02-2026	SANJAY GOVIL VS BRIJ MOHAN GUPTA	SH DINESH KUMAR	9811215075	dineshadv1965@gmail.com	27.02.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	13/2026	07-02-2026	PUNJAB NATIONAL BANK Vs PARVEZ ALAM AND ORS.	SAYAK BANDYOPADHYAY	9818307300	sayank.law@gmail.com	03-02-2026
			---do--	C.S. (COMM)	14/2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	BHARAT PRAKASH	9268300000	-	04-02-2026
			---do--	C.S. (COMM)	15/2026	10-02-2026	M/S SKYTONE JEANS Vs M/S NEW MAHARAJA FASHIONS	AJEET KUMAR SRIVASTAVA	9810655629	trb.law10@gmail.com	09-02-2026
			---do--	C.S. (COMM)	16/2026	25-02-2026	STATE BANK OF INDIA Vs MS ALISHA HASHIM AND ANR.	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	25-02-2026
			---do--	C.S. (COMM)	17/2026	26-02-2026	BANK OF INDIA Vs SUNITA JAIN	DEOKANT TRIPATHI	9711332383	deokanttripathi2@gmail.com	24-02-2026
			---do--	EX. (COMM)	14/2026	02-02-2026	VIKAS GUPTA Vs MS RAFEEQ TRADING CO	P. N. SHARMA	9599710055	premnarain.sharma.37@gmail.com	31-01-2026
			---do--	EX. (COMM)	15/2026	06-02-2026	BANK OF MAHARASHTRA Vs SUNITA DEVI	RAKESH KUMAR	9891691568	rakesh.advct.@gmail.com	05-02-2026
			---do--	EX. (COMM)	16/2026	07-02-2026	M/S SURESH APPARELS Vs MOHD SHAKIR	R S KELA	9268300000	bharat.guptarkca@gmail.com	06-02-2026
			---do--	EX. (COMM)	17/2026	13-02-2026	ATUL JAIN Vs USHA BAJAJ	DUSHYANT SISODIYA	9810383906, 8527734300	sisodiya2004@rediffmail.com	09-02-2026
			---do----	EX. (COMM)	18/2026	13-02-2026	ANUJ JAIN Vs NARESH KUMAR	DUSHYANT SISODIYA	9810383906, 8527734300	sisodiya2004@rediffmail.com	09-02-2026
			---do----	EX. (COMM)	19/2026	13-02-2026	ANUJ JAIN Vs USHA BAJAJ	DUSHYANT SISODIYA	9810383906, 8527734300	sisodiya2004@rediffmail.com	09-02-2026
			---do----	EX. (COMM)	20/2026	13-02-2026	ANUJ JAIN Vs AMIT GOEL	DUSHYANT SISODIYA	9810383906, 8527734300	sisodiya2004@rediffmail.com	09-02-2026
			---do----	EX. (COMM)	21/2026	13-02-2026	MS MUNAZIR EMBROIDERY HOUSE Vs MANOJ KUMAR	SIDDHANT BANGA	9999369931	siddhantbanga04@gmail.com	11-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	EX. (COMM)	22/2026	13-02-2026	SH NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD AND ORS	MOMIN KHAN	9891158390	mominkhanadvocate1416@gmail.com	13-02-2026
			---do----	EX. (COMM)	23/2026	13-02-2026	SH NAUSHAD MALIK Vs BRIGHT WESTECH SOLUTION PVT LTD AND ORS	MOMIN KHAN	9891158390	mominkhanadvocate1416@gmail.com	13-02-2026
			---do----	EX. (COMM)	24/2026	20-02-2026	STATE BANK OF INDIA Vs KAMAL ASHRAD KHAN	ARUN UPADHYAY	9045375818	upadhyayarun137@gmail.com	19-02-2026
			---do----	EX. (COMM)	25/2026	24-02-2026	M/S DARPAN GLASS THROUGH ITS PROPRIETOR ABDUL GAFFAR MALIK Vs M/S THE TILES WHOLESALER	SALIM MALIK	9910595051	smalik5051@gmail.com	24-02-2026
			---do----	EX.(COMM) AWARD	07/2026	16-02-2026	KOTAK MAHINDRA BANK LTD Vs RAJESH BANSAL	ABHAYENDRA KUMAR RAI	8920723973	abhayendrarai@gmail.com	15-02-2026
			---do----	MISC DJ	38/2026	22-02-2026	M/S ARO EQUIPMENT PVT. LTD. Vs M/S INDIA PUC MART	SONU AND AVINASH SURI	9810424804	umeshsuriadvocate62@gmail.com	02-02-2026
			---do----	MISC DJ	42/2026	05-02-2026	KOTAK MAHINDRA PRIME LTD. Vs BHAWNA AND ORS.	AMIT KUMAR SINHA	011-42641454	-	05-02-2026
			---do----	MISC DJ	88/2026	16-02-2026	ASHOK NISCHAL Vs JITENDER SINGH	ABHAY MOHAN SHARMA	7011702973	advabhaymohan@gmail.com	12-02-2026
			---do----	MISC DJ	89/2026	16-02-2026	VIPIN KUMAR AGGARWAL Vs ZAHEEN BEGUM	ABHAY MOHAN SHARMA	7011702973	advabhaymohan@gmail.com	12-02-2026
			---do----	MISC DJ	105/2026	26-02-2026	KOTAK MAHINDRA BANK LTD Vs NASIM KHAN	MONTY SINGH AND MOHIT RANA	9999988060	advmontysingh@gmail.com	09-02-2026
			---do----	MISC DJ	106/2026	27-02-2026	KOTAK MAHINDRA PRIME LTD Vs KHUSHBU DHAMA	AMIT KUMAR SINHA	9990659331	-	25-02-2026
			---do----	OMP (I) (COMM)	02/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KULJEET KUMAR	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026
			---do----	OMP (I) (COMM)	03/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KARANVIR SINGH	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			---do----	OMP (I) (COMM)	04/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. IMRAN AND ANR.	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026
			---do----	OMP (I) (COMM)	05/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs HEMRAJ	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026
			---do----	OMP (I) (COMM)	06/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. ADEEB	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026
			---do----	OMP (I) (COMM)	07/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs AMIT	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	16-02-2026
39	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	**SHAHDARA**	301, New Court Building	CS (COMMERCIAL)	02-02-2026	CS (COMM)/61/2026	JAI AMBEY READYMADE GARMENTS Vs RAJIV KUMAR KHERIA	SH. ADITYA VERMA	9716968829	adityaverma@gmail.com	22.01.2026
			301, New Court Building	CS (COMMERCIAL)	03-02-2026	CS (COMM)/64/2026	Swastik Plastic Industries Vs White Alloy Industries Pvt Ltd	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	24.01.2026
			301, New Court Building	CS (COMMERCIAL)	04-02-2026	Execution (Comm.)/22/2026	Naman Apparels LLP Vs Shri Jaipal Vastra Bhandar Private Limited	PIYUSH KATYAL	8700925528	pivushkatyal98@gmail.com	31.01.2026
			301, New Court Building	CS (COMMERCIAL)	04-02-2026	CS (COMM)/67/2026	MS SWAGAT FASHION CO Vs MOHAMMAD AZAD	NITIN GARG	9811865967	GGLEGALCONSULTANTS@GMAIL.COM	02.02.2026
			301, New Court Building	CS (COMMERCIAL)	04-02-2026	CS (COMM)/68/2026	BANK OF BARODA Vs LAXMAN SINGH	VIJETA OHRI	9871048944	VIJETAOHRI@GMAIL.COM	28.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS/COMMERCIAL	06-02-2026	CS (COMM)/75/2026	PSJ INTERNATIONAL TRADING LLP VS VEDANTA NOTE BOOK INDUSTRIES Vs VEDANTA NOTE BOOK INDUSTRIES	SACHIN KUMAR JAIN	9136136336	ADVSKJAIN@GMAIL.COM	31.01.2026
			301, New Court Building	CS (COMMERCIAL)	07-02-2026	CS (COMM)/77/2026	SNEHLATA SHARMA Vs VISITORY CONSULTANTS COR PVT LTD	NARVEER DABAS	9868272621	NARVEERDABAS@YAHOO.COM	03.02.2026
			301, New Court Building	CS (COMMERCIAL)	11-02-2026	CS (COMM)/79/2026	B L AGRO INDUSTRIES LIMITED Vs SHYAM EDIBLE OILS	RAJESH SHARMA	9312400662	THECALTRADE@GMAIL.COM	04.02.2026
			301, New Court Building	CS (COMMERCIAL)	12-02-2026	Execution (Comm.)/25/2026	PREM ALIAS PREMWATI THROUGH SPA CHARANJEET SINGH Vs PRAVEEN KUMAR SINGH	H.REHMAN	9811238759	rehmanadv@gmail.com.	04.02.2026
			301, New Court Building	CS (COMMERCIAL)	12-02-2026	CS (COMM)/80/2026	M/S NEELKANTH PHARMA LOGISTICS PVT LTD Vs MANISH TIWARI	ASHISH UPPAL	9873124946	UPPAL.LAWYERS19@GMAIL.COM	09.02.2026
			301, New Court Building	CS (COMMERCIAL)	12-02-2026	MISC DJ/170/2026	ANGEL ONE LTD Vs pooja khera	RAHUL SAXENA	9873124946	VSRASSOCIATE@YAHOO.COM	03.02.2026
			301, New Court Building	CS (COMMERCIAL)	13-02-2026	CS (COMM)/85/2026	PRIDE OF INDIA PVT LTD Vs PEE GEE INTERNATIONAL	S.C. SINGHAL AND RACHIT GUPTA	9810061558	SCSINGHAL@REDIFFMAIL.COM	08.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	16-02-2026	CS (COMM)/86/2026	PANKAJ SACHDEVA Vs DHARMNATH	SIDHANTDHINGRA	9650677902,	SIDHANTDHINGRA@GMAIL.COM	5.02.2026
			301, New Court Building	CS (COMMERCIAL)	16-02-2026	CS (COMM)/87/2026	HARISH KUMAR GOEL Vs YOGESH KUMAR	M.L SHARMA	9810318865	MLSHARMA520@GMAIL.COM	09.02.2026
			301, New Court Building	CS (COMMERCIAL)	18-02-2026	OMP (COMM)/5/2026	GOVT OF NCT OF DELHI Vs SUDESH KUMAR	PRATYAKASH GUPTA	9911780606	LAWQUERY89@HOTMAIL.COM	17.02.2026
			301, New Court Building	CS (COMMERCIAL)	18-02-2026	Execution (Comm.)/27/2026	REENA VERMA Vs TASKAR GLOBAL PVT LTD	SACHIN VERMA	9555553050	advsach'nverma09Agmail.com	06.02.2026
			301, New Court Building	CS (COMMERCIAL)	18-02-2026	CS (COMM)/96/2026	MAHENDER KUMAR CHAWLA Vs Nitin Jain	Sachet Sharma	9871273111	advocatesachetsharma@gmail.com	15.02.2026
			301, New Court Building	CS (COMMERCIAL)	18-02-2026	MISC DJ/189/2026	PANKAJ JAIN Vs MOHAMMAD JAFAR	Aditya Jain	9810318865	adityaverma@gmail.com	27.01.2026
			301, New Court Building	CS (COMMERCIAL)	21-02-2026	CS (COMM)/105/2026	AYUSH GOYAL PROPRIETOR OF M/S AYUSH ENTERPRISES Vs NARESH KUMAR VERMA PROPRIETOR OF M/S MV ENTERPRISES	ANITA SHARMA	9811181737	advocate.anita312@gmail.com	15.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			301, New Court Building	CS (COMMERCIAL)	23-02-2026	CS (COMM)/108/2026	MS SWAGAT FASHION CO Vs SH SHASHI BHUSHAN RAJAK	LOVEKESH AGGARWAL	9891947575	LOVEKESH27@GMAIL.COM	19.02.2025
			302, New Court Building	CS (COMMERCIAL)	24-02-2026	CS (COMM)/112/2026	PRADEEP KUMAR Vs M/S SINDH GARMENTS	SIDHANTDHINGRA	9650677902	Sidhantdhingra@gmail.COM	12.02.2026
			303, New Court Building	CS (COMMERCIAL)	24-02-2026	CS (COMM)/113/2026	UNION BANK OF INDIA Vs Gaurav	Samarendra Kumar	99991142922	samarendraadv@yahoo.com	18.02.2026
			303, New Court Building	CS (COMMERCIAL)	24-02-2026	CS (COMM)/114/2026	Ankur Jain Vs Shree Mahalakshmi Apparels	PIYUSH KATYAL	8700925528	piyushkatyal98@gmail.com	22.02.2026
			303, New Court Building	CS (COMMERCIAL)	25-02-2026	Execution (Comm.)/37/2026	Vishal Sharma Vs MUBARAK HUSSAIN	PANKAJSINGHA	9891475320	pankajsinghal.advocate@gmail.com	22.02.2026
			303, New Court Building	CS (COMMERCIAL)	25-02-2026	CS (COMM)/116/2026	M/S BRIJBIHARI CONCAST LTD Vs M/S EMAAR ALLOYS PVT LTD	Ashish Chaudhary	9810567556	Ashishchaudhary@gmail.com	20.02.2026
			303, New Court Building	CS (COMMERCIAL)	26-02-2026	MISC DJ/240/2026	Rahul Gupta Vs Vinod Kumar Sharma	santosh kumar singh	9953061501	santoshadv@gmail.com	26.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			303, New Court Building	CS (COMMERCIAL)	27-02-2026	CS (COMM)/121/2026	M/S LION JEANS Vs MEGHNA AGGARWAL	SIDHANTDHINGRA	96506777902	Sidhantdhingra@gmail.COM	16.02.2026
			303, New Court Building	CS (COMMERCIAL)	28-02-2026	Execution (Comm.)/40/2026	NIKHIL JAIN Vs NAUNIDH DIET FOODS PVT LTD	SUNILKUMAR BHARDWAJ	9311603927	BHARDWAJSUNIL26@YAHOO.CO.IN	23.02.2026
			303, New Court Building	CS (COMMERCIAL)	28-02-2026	CS (COMM)/125/2026	M/S SHRI OM JEWELLERS Vs SH MAHESH KUMAR	Shri Ram Verma	729900208	Shriramvermaadv@gmail.com	26.02.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	02-02-2026	CS (COMM)/58/2026	SMT POONAM NAGPAL Vs MS FABCO CLOTHING CO	Himanshu Gupta	9999809802	gdclawyerschamber@gmail.com	31-01-2026
			ROOM NO 208	COMMERCIAL	03-02-2026	CS (COMM)/63/2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	Aditya Jain	7011185619	advaditya4248@gmail.com	03-02-2026
			ROOM NO 208	COMMERCIAL	03-02-2026	CS (COMM)/65/2026	M/s Suresh Apparels Vs NARESH KUMAR SHARMA	Bharat Gupta	9268300000	bharat.guptakca@gmail.com	03-02-2026
			ROOM NO 208	COMMERCIAL	03-02-2026	CS (COMM)/66/2026	M/s Suresh Apparels Vs ANURAG JAIN	Bharat Gupta	9268300000	bharat.guptakca@gmail.com	03-02-2026
			ROOM NO 208	COMMERCIAL	04-02-2026	CS (COMM)/69/2026	Bank of Baroda Vs Hitendra Kumar	Umesh Joshi	9910568669	advocateumesh2005@gmail.com	03-02-2026
			ROOM NO 208	COMMERCIAL	04-02-2026	Execution (Comm.)/23/2	BHATIA RASYAN UDYOG P LTS Vs AUTOLITE INDIA LTD	KISHORE KUMAR MALHOTRA	9811764624	kkmalhotra100@gmail.com	03-02-2026
			ROOM NO 208	COMMERCIAL	05-02-2026	Execution (Comm.)/24/2	PANKAJ SACHDEVA Vs TARUNA BANSAL	RAJESH KUMAR BANYAL	9810872353	Not mention	04-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	13-02-2026	CS (COMM)/82/2026	M/s Heilig Healthcare Pvt Ltd Vs M/s Louis and Clark Pharmaceutical LLP and Ors	MAYANK JOSHI	9873079397	thejusticeallyofficial@gmail.com	12-02-2026
			ROOM NO 208	COMMERCIAL	13-02-2026	CS (COMM)/83/2026	SH JITENDER KOHLI Vs UKAR HEALTHCARE PVT LTD AND ORS	SAROJ BAKSHI	98184 8301	duttasaroj09@gmail.com	11-02-2026
			ROOM NO 208	COMMERCIAL	13-02-2026	CS (COMM)/84/2026	CANARA BANK Vs VIBHANSHU SHAMI PROP TANMAY MOTORS	Sanjeev Chopra	9711142200	chopra6791@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL	16-02-2026	ARB. A (COMM)/2/2026	KOTAK MAHINDRA BANK Vs MANJEET SINGH	Abhayendra Rai	8920723973	abhayendrarai@gmail.com	15-02-2026
			ROOM NO 208	COMMERCIAL	16-02-2026	CS (COMM)/89/2026	Punjab and Sind Bank Vs Hema Bansal	VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	14-02-2026
			ROOM NO 208	COMMERCIAL	18-02-2026	CS (COMM)/98/2026	LDD Bioscience Pvt Ltd Vs Gupta Homeo Pharmacy	BHAVYAA BHARDWAJ	9650333602	legal@indialawpartners.com	17-02-2026
			ROOM NO 208	COMMERCIAL	18-02-2026	MISC DJ/191/2026	MUDIT GARG Vs ARM FINANCIAL MARKETING PRIVATE LIMITED				18-02-2026
			ROOM NO 208	COMMERCIAL	18-02-2026	CS (COMM)/99/2026	Vs ARM FINANCIAL MARKETING PRIVATE LIMITED	Kamini Pandey	8920069171	kaminid1989@gmail.com	16-02-2026
			ROOM NO 208	COMMERCIAL	18-02-2026	CS (COMM)/100/2026	M/S RKBOX MANUFACTURING CO Vs M/S SUDHARMA APPARELS	Mohit Taneja	7838971053	adv.mohit4@gmail.com	17-02-2026
			ROOM NO 208	COMMERCIAL	19-02-2026	CS (COMM)/103/2026	SHRI RAJEEV JAGGA Vs SHRI PIYUSH KUMAR VIG	Sriballabh Sharan	9650300173	sriballabh@gmail.com	18-02-2026
			ROOM NO 208	COMMERCIAL	21-02-2026	CS (COMM)/106/2026	BOBBY VERMA PROP OF M/S SHRI HARI	ANKUSH SHARMA	9911289414	advankushsharma97@gmail.com	20-02-2026
			ROOM NO 208	COMMERCIAL	21-02-2026	CS (COMM)/107/2026	DEEPAK MITTAL Vs MOHD FIROZ	MOLVI AIJAZ HUSSAIN	9682690231	molviaijaz77@gmail.com	20-02-2026
			ROOM NO 208	COMMERCIAL	23-02-2026	Execution (Comm.)/35/2	SH DHERAJ KUMAR Vs RASHID ALAM	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	21-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			ROOM NO 208	COMMERCIAL	23-02-2026	Execution (Comm.)/36/2	DHERAJ KUMAR Vs SH RAJU KUMAR SHARMA	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	21-02-2026
			ROOM NO 208	COMMERCIAL	23-02-2026	CS (COMM)/110/2026	M/S BRIJBIHARI CONCAST PVT LTD THROUGH ITS DIRECTOR/AR SH RAJIV AGARWAL Vs M/S SIMRIDHI SPONGE LIMITED	ASHISH CHAUDHARY	9810567556	Not mention	20-02-2026
			ROOM NO 208	COMMERCIAL	26-02-2026	MISC DJ/242/2026	M/S WARP FASHION PVT LTD Vs M/S BANSAL ENTERPRISES AND ANR	SUNIL OJHA(P),	8800972470	advocate.skojha@gmail.com	26-02-2026
			ROOM NO 208	COMMERCIAL	28-02-2026	Execution (Comm.)/41/2	M/S PIONEER PET INDUSTRIES Vs ASHOK GUPTA	RITU GUPTA	9811249331	legalteam.plc@gmail.com	27-02-2026
			ROOM NO 208	COMMERCIAL	28-02-2026	EX/53/2026	Rakesh Kumar Jain Vs Manish Kumar Girdhar	Aditya Jain	8383953944,	jain.adityaraj@yahoo.com	22-02-2026
			ROOM NO 208	COMMERCIAL	28-02-2026	CS (COMM)/126/2026	UNION BANK OF INDIA Vs MR NASIR HUSSAIN	sandeep tyagi	9811912208,	Candidlawcompanv@gmail.com	25-02-2026
			ROOM NO 208	COMMERCIAL	28-02-2026	CS (COMM)/127/2026	Anita Kaushik Vs Gyan Prakash Kaushik	Khatri & Assocates	9250778228,	skkhatriadv@gmail.com	28-02-2026
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**SHAHDARA**			CS(COMM) 57/2026	02.02.2026	PADMAVATI GARMENTS VS MBS COLLECTION	S K KAUSHIK	9910703213	kaushiksurender78@gmail.com	15.01.2026
					EX(COMM) 20/2026	02.02.2026	PADMAVATI GARMENTS VS KAKA BAZAR PVT LTD	S K KAUSHIK	9910703213	kaushiksurender78@gmail.com	15.01.2026
					CS(COMM) 59/2026	02.02.2026	BSES YAMUNA POWER LIMITED	PRASHANT KUMAR SHARMA	9999420408	adv.pks.1985@gmail.com	29.01.2026
					EX(COMM) 21/2026	02.02.2026	M/S RAKMAN INDUSTRIES LIMITED VS RUCHIKA JAIN	V N SHARMA	9811159874	vnsharmaadv@gmail.com	23.01.2026
					CS(COMM) 60/2026	02.02.2026	CANARA BANK VS MS ELMILLOR INDIA PVT LTD	ARUN YADAV	9910431437	arunyadav803@gmail.com	29.01.2026
					CS(COMM) 62/2026	03.02.2026	P P TEXOFAB PRIVATE LIMITED VS KANHAIYA GARMENTS	PUNEET KUMAR	9718302748	agochiya2000@gmail.com	30.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ 140/2026	03.02.2026	BANK OF BARODA VS MICHAEL	NAWAL KISHORE JAISWAL	8588821632	advocate.134@gmail.com	23.01.2026
					CS(COMM) 73/2026	05.02.2026	M/S SWAGAT FASHION CO VS UDAY KUMAR PANDEY	NITIN GARG	9811865967	gglegalconsultants@gmail.com	30.01.2026
					CS(COMM) 74/2026	05.02.2026	ARVIND KUMAR RASTOGI VS M/S JAI BHOLE GARMENTS	PSP LEGAL	9811506867	info@psplegal.org	04.02.2026
					CS(COMM) 76/2026	06.02.2026	THE SUPREME INDUSTRIES LTD VS RIKA INDUSTRIES LTD & ANR	SHRIHAR TRIPATHI	9548888420	legal@boostip.in	04.02.2026
					MISC DJ 155/2026	09.02.2026	M/S BIO CAB MARKETING VS. ELEGANT INFRACON PVT. LTD.	HONEY KAUSHIK	9899709664	honeykaushikadv@gmail.com	06.02.2026
					CS(COMM) 81/2026	12.02.2026	TAFSSER AHMAD VS NIYAZ SAHEB & ANR	NAZIM SALAM	9990130087	info.advnazim1996@gmail.com08.02.2026	08.02.2026
					EX(COMM)26/26	16.02.2026	STATE BANK OF INDIA Vs MOHD FAIZAN	Arun Upadhyay	9045375818	UPADHYAYARUN.137@GMAIL.COM	16.02.2026
					CS(COMM)88/26	16.02.2026	Bank of Baroda Vs Danish	Umesh Joshi	9910568669	advumeshioshi@gmail.com	14.02.2026
					CS(COMM) 90/2026	17.02.2026	VIHANN STEEL TRADING CORPORATIONVS VS MH METALS	KAUSHIK ASSOCIATES	8527982993	kaushikassociates2000@gmail.com	13.02.2026
					CS(COMM) 91/2026	17.02.2026	MS PREM PRINTERS VS MS SHIVAM TRADING CO	RAGHAV SABHARWAL	9999622437	law.advocates@gmail.com	09.02.2026
					CS(COMM) 92/2026	17.02.2026	MS SUPER AGENCIES VS SANTOSH KAUR	RONAK GUPTA	9821104506	ronakguptaadv@gmail.com	13.02.2026
					EX(COMM) 28/2026	18.02.2026	SACHIN CHANDAK VS M/S SAXENA MARINE TECH PVT LTD	ARUN SHEORAN	9899075634	arunsheoran1966@gmail.com	12.02.2026
					CS(COMM) 97/2026	18.02.2026	BLACK CAT SECURITAS AND ALLIED SERVICES PVT LTD VS M/S IMPERIA STRUCTURES LTD	RAJESH LATHIGARA	9810909184	zlathigara@yahoo.co.in	11.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ 190/2026	18.02.2026	SACHIN CHANDAK VS M/S SAXENA MARINE TECH PVT LTD	ARUN SHEORAN	9899075634	arunsheoran1966@gmail.com	13.02.2026
					EX(COMM) 29/2026	19.02.2026	SUKHDEEP SINGH VS SANDEEP MISHRA				14.01.2026
					EX(COMM) 30/2026	19.02.2026	ASHWININ THUKRAL VS LOKESH	U K SINGHAL	9599043045	legal@sigmalegal.in	10.02.2026
					CS(COMM) 102/2026	19.02.2026	MRS SANTOSHI SHARMA VS SAURABH SHARMA	VARUN SIKKA	98107777375	varunsikka.adv@gmail.com	13.02.2026
					EX(COMM) 31/2026	20.02.2026	STATE BANK OF INDIA VS ALKA PARVIN	ARUN UPADHAYAY	9045375818	upadhyayaarun137@gmail.com	19.02.2026
					CS(COMM) 104/2026	20.02.2026	MS SWAGAT FASHION CO VS SH SUNDER LAL CHOPRA	NITING GARG	9811865967	gglegalconsultants@gmail.com	19.02.2026
					EX(COMM) 34/2026	23.02.2026	DHEERAJ KUMAR VS KRISHNA PRASAD	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	21.02.2026
					EX(COMM) 33/2026	23.02.2026	DHEERAJ KUMAR VS SHAHNAWAJ RAJA	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	21.02.2026
					CS(COMM) 109/2026	23.02.2026	M/S NS INTERIOR CONTRACTS PVT LTD VS M/S LA ROCHE HOTELS VAND RESORTS & ORS	ZA SIDDIQUI	9205496159	zishanalamsiddiqui@gmail.com	21.02.2026
					MISC DJ 235/2026	25.02.2026	M/S PSJ INTERNATIONAL TRADING LLP VS M/S CHIRAG MODERN PAPER	NITIN KUMAR JAIN	9873600240	nkj-1979@yahoo.com	24.02.2026
					EX (COMM) 38/2026	25.02.2026	M/S SHIVA PAPER COMPANY VS M/S AR TRADERS	AKHILESH PANDEY	9211267295	advakhileshpandey9871@gmail.com	24.02.2026
					EX(COMM) 39/2026	25.02.2026	M/S BALAR MARKETING PVT LTD VS M/S JAISWAL LIGHT HOUSE	HIMANSHU GUPTA	9999809802	gdclawyerschamber@gmail.com	19.02.2026
					MISC DJ NO 237/2026	25.02.2026	SHAILENDER SINGH VS MCD	R L GAUTAM	8506000655	riggautam@gmail.com	25.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					MISC DJ NO 236/2026	25.02.2026	SHAILENDER SINGH VS MCD	R L GAUTAM	8506000655	riggautam@gmail.com	25.02.2026
					CS(COMM) 119/2026	26.02.2026	M/S KONCEPT ENTERTAINMENT VS M/S MUSKAN EK PAHAL SINGH	PRASHANT GUPTA	9899774414	prashantgupta61292@zohomail.com	23.02.2026
					CS(COMM) 122/2026	267.02.2026	JITENDER KUMAR GUPTA VS SUNIT KUMAR JAIN	SAURABH KUMAR KAUSHIK	9999221456	saurabh.kumar199307@gmail.com	09.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)70/2026	04-02-2026	SHOBHA RANI VS SUBHASH CHAND GUPTA	M. MAZHAR SIDDIQUI	8588833730	advocatemazhar10@gmail.com	31-01-2026
				COMMERCIAL	CS (COMM)/71/2026	04-02-2026	MS SWAGAT FASHION CO. Vs SH. RANJAN DAS	NITIN GARG	9811865967	gglegalconsultants@gmail.com	30-01-2026
				COMMERCIAL	CS (COMM)/72/2026	04-02-2026	M/S SWAGAT FASHION CO. Vs SH. SANTOSH KUMAR	NITIN GARG	9811865967	gglegalconsultants@gmail.com	30-01-2026
				COMMERCIAL	CS (COMM)/78/2026	10-02-2026	PRADEEP THROUGH SPA SHAKUNTALA Vs SHANKAR ALIAS BILLA	MANOJ SHUKLA	8810661366	bnwlawfirm@gmail.com	10-02-2026
				COMMERCIAL	Ex - Award by Arb/14/2026	13-02-2026	KOTAK MAHINDRA PRIME LTD Vs TARUN KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	31-01-2026
				COMMERCIAL	MISC DJ/185/2026	16-02-2026	MAPS Creation Private Limited Vs TEXMART CREATION PVT LTD	SAMRIDHI SAMRIDHI(P),	9654713565	info@kclcllp@gmail.com	02-02-2026
				COMMERCIAL	CS (COMM)/93/2026	17-02-2026	SHOBHIT BHUSHAN Vs Rahul Jain	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	13-02-2026
				COMMERCIAL	CS (COMM)/95/2026	17-02-2026	Ms Super Agencies Through its Partner Mr Priyank Agarwal Vs Gagan Deep Singh Proprietor of Businesstree Associates	Ronak Gupta(P),	9821104506	ronakgupta131998@gmail.com	13-02-2026
				COMMERCIAL	CS (COMM)/94/2026	17-02-2026	HAIR MASTERS SALON PVT LTD Vs SURESH VIJ	PARAS JAIN(P),	9899907794	advocate@paraslawchambers.com	13-02-2026
				COMMERCIAL	CS (COMM)/101/2026	18-02-2026	SH MUKESH AGGARWAL Vs SH AFZAL MALIK	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna@gmail.com	12-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
				COMMERCIAL	Execution (Comm)/32/2026	20-02-2026	MS ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	SAROJANAND JHA(P),	9971000692	sarojanand@vedantlegal.in	18-02-2026
				COMMERCIAL	CS (COMM)/111/2026	23-02-2026	M/S APOLLO METALEX LIMITED Vs M/S HIGH SKY CONSTRUCTIONS AND BUILDERS PVT LTD AND ORS	Gaurav Garg(P),	7838852227	gaurav85g@gmail.com	19-02-2026
				COMMERCIAL	CS (COMM)/115/2026	24-02-2026	CANARA BANK Vs MS RACHNA RATHOR LEGAL HEIR OF LATE SUDHIR RATHOR PROP OF M/S AARADHYA PLASTIC	Anurag Vashishtha(P),	9811343911	rbsamaiyar.adv@gmail.com	23-02-2026
				COMMERCIAL	CS (COMM)/117/2026	25-02-2026	STATE BANK OF INDIA Vs SH VAIBHAV TOMAR PROP OF M/S WAFCO	Gopal Chand Sharma(P),	8826969437	vijayprakash9682@gmail.com	21-02-2026
				COMMERCIAL	CS (COMM)/118/2026	25-02-2026	CANARA BANK Vs MR MAJID ALI PROP OF M/S AKSHA READYMADE GARMENTS AND FABRICATION WORKS	VISHAL KAUSHIK(P),	8178060031	phoughatvinay@gmail.com	19-02-2026
				COMMERCIAL	CS (COMM)/120/2026	26-02-2026	PUNJAB NATIONAL BANK Vs AAKASH TECHNOLOGIES THROUGH ITS PROPRIETOR SMT ASHA PANDEY	Nitin Jain(P),	9999650755	nitinjain.suzok@gmail.com	05-06-2025
				COMMERCIAL	CS (COMM)/123/2026	27-02-2026	STATE BANK OF INDIA Vs Mr Manjunatha M	Pankaj Kumar(P),	9440981792	advocatepankaj18@gmail.com	25-02-2026
				COMMERCIAL	CS (COMM)/124/2026	27-02-2026	BANK OF BARODA Vs MR MADAN LAL	RITWIK RAJ(P),	9205460591	bimal_advocate01@yahoo.com	22-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	406	Civil	CS (COMM)/77/2026	02-02-2026	AWL Agri Business Limited Vs Royal Green Oil Refineries Pvt Ltd	MAHANT	9899-996-299	dushyant@mahant.co	07-03-2026
					CS (COMM)/78/2026	03-02-2026	X Vs Y	Pramod Kumar Singh	9810481016	mail(a)thelegist.com	27-02-2026
					CS (COMM)/87/2026	05-02-2026	OM AGRO FOODS AND FEEDS PVT LTD Vs OM SHAKTI CATTLE FEEDS PVT LTD AND ORS	Dharmendra K Yadav	9650508945	advdk.vadav79@gmail.com	30-03-2026
					CS (COMM)/86/2026	05-02-2026	M/S SHRI RAM KRIPA ORGANICS PVT LTD Vs M/S RADHEY KRISHNA PLYWOOD AND ANR	G.G. GUPTA	8860211682	info@egouptaassociates.in	20-05-2026
					CS (COMM)/88/2026	05-02-2026	RAJESH KUMAR Vs M/S BALAJI PLASTIC UDYOG AND ANR	RAJIV BANSAL	8377998979	acuitylawassociates@gmail.com	18-05-2026
					CS (COMM)/85/2026	04-02-2026	NIRMAL GUPTA Vs GOVT OF NCT OF DELHI AND ORS	A&M LEGAL	9818616958	shantanu@anmlegal.in	21-04-2026
					CS (COMM)/90/2026	07-02-2026	M/S INDOGULF CROPSCIENCES LTD Vs M/S AGRIM WHOLESALE PVT LTD AND ORS	JurIvistaLLP	9717211123	intcQurisvista.in	25-03-2026
					CS (COMM)/91/2026	07-02-2026	Nagender Kumar Vs Surbhi Mishra	NEERAJ DAHIYA	9971767788		08-05-2026
					CS (COMM)/96/2026	09-02-2026	DEEPAK JAIN Vs ANU JAIN AND ANR	ShamimAhmad Khan	9810249560	Shamimkhang325@gmail.com	28-02-2026
					CS (COMM)/95/2026	09-02-2026	NEETU DAGA Vs ANU JAIN AND ANR	ShamimAhmad Khan	9810249560	Shamimkhang325@gmail.com	28-02-2026
					CS (COMM)/98/2026	10-02-2026	INDIAN BANK Vs M/S DEEPALI FOOTWEAR AND ANR	Anil kr. Singh	9868213110	anilsinghandcompay@gmail.com	28-02-2026
					CS (COMM)/102/2026	12-02-2026	MS ADIFLEX NARROW FABRICS PVT LTD Vs SONU KUMAR	Vinit Kaushik	8588957065	vineet1743@gmail.com	28-02-2026
					CS (COMM)/103/2026	13-02-2026	Sweetee Gupta Vs Swastik Perforators	RAHULCHAWDHOK	9810120315	advrahulchandhok@gmail.com	09-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/106/2026	16-02-2026	State Bank of India Vs TSIRILA	A. K. ROUT & ASSOCIATES	9015565892	akroutadvocate@gmail.com	25-05-2026
					CS (COMM)/105/2026	16-02-2026	M/S HIMADIRA INTERCEDERS INDIA PVT LTD Vs M/S ANAND CORPORATE SERVICE	Jeewan Chandra	9717110848	jeeprint9@gmail.com	28-02-2026
					CS (COMM)/104/2026	16-02-2026	M/S BEHARI LAL SONS Vs SHRI BALAJI POLYMERS PVT LTD	RAKESH KUMAR	9310707170	info @dsnlegal.com	25-05-2026
					CS (COMM)/109/2026	17-02-2026	State Bank of India Vs NEHA SHARMA	R.N.SINGH&ASSOCIATES	8076466594	advrnarayan@gmai1.com	19-05-2026
					CS (COMM)/113/2026	18-02-2026	SUNIL KUMAR GUPTA Vs MEEM AGRO FOODS PVT LTD	Vjay Laxmi Mewara	9131988405	panditmewara@gmail.com	28-05-2026
					CS (COMM)/112/2026	18-02-2026	SIDDHARTH GUPTA Vs Rekha Pravin Singh AND ANR	Vjay Laxmi Mewara	9131988405	panditmewara@gmail.com	28-03-2026
					CS (COMM)/115/2026	19-02-2026	SHAH TC DISTRIBUTION LLP Vs ALLIANCE BIOTECH	Nitendra Sharma	9987099702	dsaxena@legalprism.co.in	03-03-2026
					CS (COMM)/114/2026	19-02-2026	Union Bank of India Vs Deepak Kumar Aggarwal	Deepa Gupta	9312292558	advocate.deepa.cupta@gmail.com	25-05-2026
					CS (COMM)/118/2026	20-02-2026	Upgrid Solutions Private Limited Vs Naveen Sharma Sole Proprietor of Shri Krishan Enterprises	Kritika Tuteja /	9643008880	contact@aaalegal.pro	07-03-2026
					CS (COMM)/119/2026	21-02-2026	MEDIBOX PHARMA PVT LTD Vs Ms MANSI JHA	GS Charya	9810083261	gurbircharya@gmail.com	28-02-2026
					CS (COMM)/121/2026	23-02-2026	PUNJAB NATIONAL BANK Vs MUKESH KUMAR AND ANR	M.L. MEENA	9868501599	mlmeenadcl@gmail.com	18-05-2026
					CS (COMM)/122/2026	23-02-2026	State Bank of India Vs SUSHILA	AMIT CBAWLA & ASSOCIATES	9312965659	chawla8jl@gmail.com	28-02-2026
					CS (COMM)/123/2026	23-02-2026	State Bank of India Vs VINOD KUMAR	AMIT CBAWLA & ASSOCIATES	9312965659	chawla8jl@gmail.com	28-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/124/2026	23-02-2026	MEDIBOX PHARMA PRIVATE LIMITED Vs RISHABHNATH HEALTHCARE LLP	Lokender Singh Rathore	8750509178	progressivelawoffices.plo@gmail.so m	26-02-2026
					CS (COMM)/136/2026	26-02-2026	State Bank of India Vs HABIL HUSSAIN	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	01-06-2026
					CS (COMM)/135/2026	26-02-2026	State Bank of India Vs RASHID MIAH	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	01-06-2026
					CS (COMM)/134/2026	26-02-2026	State Bank of India Vs MUKESH KUMAR	ADAITA KUMAR ROUT(P),	9015565892	akroutadvocate@gmail.com	01-06-2026
					CS (COMM)/131/2026	26-02-2026	SHREE MAA VAISHNO GLOBAL SUPPLY PVT LTD Vs DEEPAK KUMAR Sole Proprietor of Power Automotive Defendant No 2	Chetan Lokur(P),	9999744848	chetanlokundrassociates@gmail.com	12-05-2026
					CS (COMM)/133/2026	26-02-2026	Upgrid Solutions Private Limited Vs Vivek Singh Sole Proprietor of Vivek EV Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	02-03-2026
					CS (COMM)/132/2026	26-02-2026	Upgrid Solutions Private Limited Vs Zahir Sole Proprietor of Taimur Charging Point	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	02-03-2026
					CS (COMM)/142/2026	27-02-2026	Rathi Polychem LLP and Anr Vs Shailesh Kumar	Ayush Goel(P),	703722544I	advpag garwa\@gmail. com	02-06-2026
					CS (COMM)/143/2026	27-02-2026	PUNJAB NATIONAL BANK Vs BRIJESH RAI	Ambrish(P),	9971790507	ambrish22 @gmail.com	30-03-2026
					CS (COMM)/144/2026	27-02-2026	MANN SINGH Vs MAMTA	HARISH KUMAR(P),			25-03-2026
					CS (COMM)/145/2026	27-02-2026	Max Scaffolding Systems Vs Metec Design and Construction Engineers India Private Limited	Arun Mohan Vashishth(P),	7983283119	ADVARUNVASHISHTH@GMAIL.COM	12-03-2026
					CS (COMM)/146/2026	27-02-2026	Reliance Thermoplast Vs Ramachandra Trimbak Neel	ANJALI NEHRA(P),	9873486348	VARUN_ MEHLAWAT@YAHOO.CO. IN	26-05-2026
					CS (COMM)/147/2026	27-02-2026	PSJ Biochem Diagnostic Pvt Ltd Vs RANJEET KUMAR PROP OF MAA PURNA DIAGNOSTIC AND SCIENTIFIC HOUSE	Sanjay kumar tyagi(P),	9868379840	advsanjaytyagi02@gmail.com	17-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM)/151/2026	28-02-2026	M/S SUN CONTROL SYSTEMS Vs M/S AARCITY INFRASTRUCTURE PVT LTD AND ORS	VIJAY MISHRA(P),	9136346788	vijaymishara649@gmail.com	24-03-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/79/26	03.02.26	XXXX Vs. XXXX	Pramod Kr. Singh	9718209970	aastha@thelegist.com	30.01.26
					CS(Comm.)/80/26	03.02.26	One 97 Communications Ltd. Ltd. Vs. Syscom Organic World (P) Ltd.	Raheel Kohli	9810771985	raheel@kohlilawoffices.com	30.01.26
					CS(Comm.)/81/26	03.02.26	Ashutosh Mani Tripathi Vs. Pradip Sanjay Dalvi	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	22.01.26
					CS(Comm.)/82/26	03.02.26	Parveen Kumar Vs. Vivek Rathi	Hardeep	8882998551	kaushiklegal@gmail.com	30.01.26
					CS(Comm.)/83/26	04.02.26	Naveen Rustagi Vs. The Club Food Service (P) Ltd.	O.P Aggarwal	9899695533	advopaggarwal@gmail.com	03.01.26
					CS(Comm.)/84/26	04.02.26	Shivang Edibles Oils Ltd. Vs. K. S Oils Ltd.	Sumit R. Sharma	9811209030	sumitsharma.v@gmail.com	30.01.26
					CS(Comm.)/89/26	06.02.26	Nitesh Bansal Vs. Ms. Ridhi Auto Industries (P) Ltd.	Ram Anugrah	9711232232	ramanugrahlegalcompany@gmai.com	22.12.25
					CS(Comm.)/92/26	07.02.26	Bank of Baroda Vs. Sanjay Goel	Sharma & Associates	9650501903	advhunnysharma28@gmail.com	03.02.26
					CS(Comm.)/93/26	07.02.26	Sushma Malhotra Vs. Sh. Shyam Choudhary	Sunil Choudhary	9818310262	suniladv1@hotmail.com	02.02.26
					CS(Comm.)/94/26	07.02.26	G.K Rangwala & Co. (P) Ltd. Vs. Sh. Bankey Bihari Chemicals	V.S Sharma	8802200600	adv.vssharma@gmail.com	02.02.26
					CS(Comm.)/97/26	09.02.26	Saheb Jaan @ Mohammad Saheb Jaan Vs. Harpal Singh Ahluwalia	Hanish Sehrawat	9911103142	hanishsehrawat1983@gmail.com	06.02.26
					CS(Comm.)/99/26	10.02.26	Krishan Jindal Vs. M/s Hyper X Energy (P) Ltd.	Bharat Bagga	9899584189	bharatbaggaadvocate123@gmail.com	05.02.26
					CS(Comm.)/100/26	11.02.26	PNB Vs. Deepak Aastha	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	06.02.26

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					CS(Comm.)/101/26	11.02.26	PNB Vs. Sh. Mohan Kr. Srivastava	Sudesh Kumari Sharma	9312520717	sharmasudesh590@gmail.com	06.02.26
					CS(Comm.)/108/26	16.02.26	STATE BANK OF INDIA VS BELENDER	ADAITA KUMAR ROUT	9999132159	akroutadvocate@gmail.com	12.02.26
					CS(Comm.)/107/26	16.02.26	SUMIT BANSAL VS SANTOSH KUMAR SINGH	RAHUL BANSAL	8010909016	rationale.ration@gmail.com	12.02.26
					CS(Comm.)/111/26	18.02.26	STATE BANK OF INDIA VS BENPHO KONYAK	Siddharth	NA	NA	16.02.26
					CS(Comm.)/110/26	18.02.26	M/S AKASH FOOTWEAR PVT LTD VS MANGTU RAM	KUSHAGRA BANSAL	9999448797	khshagrabansal@gmail.com	06.02.26
					CS(Comm.)/116/26	19.02.26	SILVER COLLECTIONS PVT LTD VS ORCHID ENT OUTFIT PVT LTD	NITIN MITTAL	9891188839	mittal782004@gmail.com	16.02.26
					CS(Comm.)/117/26	20.02.226	PUNJAB NATIONAL BANK VS SHRI SHARAD KUMAR GUPTA AND ANR.	M L Meena	9868501599	mlmeenaadci@gmail.com	18.02.26
					CS(Comm.)/120/26	21.02.26	MOGLI LABS INDIA PVT LTD VS SYSCOM ORGANIC WORLD PVT LTD.	Tarun Verma	9871495838	starunverma@gmmail.com	17.02.26
					CS(Comm.)/127/26	24.02.26	SAMEER GUPTA VS HARSH KUMAR SABERWAL	Neeraj Vashisth	9899222913	Sameer-nbp.yahoo.in	19.02.26
					CS(Comm.)/125/26	24.02.26	THE ALFA SERVICES Vs NARESH AGARWAL	Prashant Sagar	8882639476	prashantsagar1000@gmail.com	19.02.26
					CS(Comm.)/126/26	24.02.26	Pushpanjali Enterprises Vs ARAB TEC PROJECTS INDIA PVT LTD	UDAY SHANKAR	9990095975	nagendra10519770@gmail.com	23.02.26
					CS(Comm.)/130/26	25.02.26	IDBI BANK LTD VS ASHISH KASHYAP	Vivek Kumar	9811867703	kumarvivekadvocate@gmail.com	21.02.26
					CS(Comm.)/129/26	25.02.26	STATE BANK OF INDIA VS SUNITA	Kunal Malik	7503444555	advkunalmalik@gmail.com	20.02.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS(Comm.)/128/26	25.02.26	SRG ENTERPRISES VS CANDYAMAN CHAPPALS SALES CORPORATION	Arun Tyagi	8766293236	NA	03.02.26
					CS(Comm.)/141/26	26.02.26	STATE BANK OF INDIA VS SUDARSHAN PRASAD	Siddharth	9643524909	advsiddharth311992@gmail.com	19.02.26
					CS(Comm.)/140/26	26.02.26	MS EASYPROC SOLUTIONS PVT LTD VS RENU SHARMA	JAGRITI JAIN	8527506427	lawfirm@unsolvedlegal.com	24.02.26
					CS(Comm.)/139/26	26.02.26	PSJ BIOCHEM DIAGNOSTIC PVT LTD VS RAJEEV KUMAR	Sanjay kumar tyagi	9868379840	advsanjaytyagi02@gmail.com	24.02.26
					CS(Comm.)/138/26	26.02.26	PSJ BIOCHEM DIAGNOSTIC PVT LTD VS PRADEEP RAWAL	Sanjay kumar tyagi	9868379840	advsanjaytyagi02@gmail.com	24.02.26
					CS(Comm.)/137/26	26.02.26	PSJ BIOCHEM PVT LTD VS M/S SATYAVIJ HEALTH CARE LTD.	Sanjay kumar tyagi	9868379840	advsanjaytyagi02@gmail.com	24.02.26
					CS(Comm.)/150/26	27.02.26	MAX SCAFFOLDING SYSTEMS VS TITLIYAN	Arun Mohan Vashishth	7983283119	advarunvashishth@gmail.com	25.02.26
					CS(Comm.)/149/26	27.02.26	MS SAKSHI FOOTWEAR PVT LTD. VS MR. GEETANSH	CHARIT GOYAL	8595653336	advcharit01@gmail.com	25.02.26
					CS(Comm.)/148/26	27.02.26	MS SAKSHI FOOTWEAR PVT LTD. VS MRS BOBBY SINGH	CHARIT GOYAL	8595653336	advcharit01@gmail.com	25.02.26
					CS(Comm.)/152/26	28.02.26	STATE BANK OF INDIA VS VIRENDRA GIRI	ADAITA KUMAR ROUT	9999132 159	akroutadvocate@gmail.com	26.02.26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil	-		-	-	s	-	
					Execution (Comm.)/21/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs FRYO FOODS PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/22/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs RAMNAGINA FULCHAND YADAV	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/23/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs MATASHREE SNACKS PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/24/2026	02-02-2026	ASHWMEGH INDUSTRIES PVT LTD Vs RAJEEV BELLANI	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/25/2026	02-02-2026	ASHWMEGH SPICES PVT LTD Vs BINDU MAIZE MILLING PVT LTD	JYOTI		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/75/2026	02-02-2026	MS KRISHNA POLYCHEM Vs M/S M D CABLE AND HARNESS LLP	Praveen Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/76/2026	02-02-2026	VISHAL BOX COMPANY PVT LTD Vs M/S REHAAN INTERNATIONAL	RENY CHAUHAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/113/2026	02-02-2026	AXIS BANK ltd Vs SATENDRA SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/114/2026	02-02-2026	AXIS BANK ltd Vs RAKESH CONSTRUCTION CO	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/115/2026	02-02-2026	AXIS BANK ltd Vs JYOTI RAJPOOT	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/116/2026	02-02-2026	AXIS BANK LTD Vs MOHD SHAHID 4867	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/117/2026	02-02-2026	AXIS BANK LTD Vs RAVI DABAS 4365	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/118/2026	02-02-2026	AXIS BANK LTD Vs RAJKUMAR	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/80/2026	03-02-2026	DIVYASHIKA PLASTICS PVT LTD Vs KIRAN MALHOTRA	SUNIL SINGH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/81/2026	03-02-2026	PUNJAB NATIONAL BANK Vs ABHINAV VERMA	Vyomikaa Mutreja(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/82/2026	03-02-2026	M/S UNITY POLY LINKS Vs M/S M D CABLE AND HARNESS LLP	NITIN GARG(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/83/2026	03-02-2026	MS SL FASTENERS PVT LTD Vs M/S REAL ELEVATORS	Praveen Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/125/2026	03-02-2026	AXIS BANK LTD Vs GOURAV DHAMA 5830	ANUJ KUMAR SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/126/2026	03-02-2026	AXIS BANK LTD Vs ANIL KUMAR 1326	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/127/2026	03-02-2026	AXIS BANK LTD Vs FARMAN 6609	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/128/2026	03-02-2026	AXIS BANK LTD Vs KAMLESH KUMAR YOGI 4059	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/129/2026	03-02-2026	AXIS BANK LTD Vs RAJDEEP SINGH 7366	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/130/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs ARUN PATIL	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/131/2026	03-02-2026	AXIS BANK LTD Vs SIDDESH GOYAL 8935	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/132/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs HASIM MOBIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/133/2026	03-02-2026	AXIS BANK LTD Vs URBANDOOR INFRATECH PRIVATE LIMITED 4832	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/134/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs AMIT SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/135/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs KISHOR GAJANAN BAMDALE	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/136/2026	03-02-2026	AXIS BANK LTD Vs MAMTA SRIVASTAVA 4648	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/137/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs PRIYANKA ARORA	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/138/2026	03-02-2026	AXIS BANK ltd Vs WASEEM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/139/2026	03-02-2026	PIRAMAL FINANCE LIMITED Vs SAJID KHAN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/206/2026	03-02-2026	MEDI PHARMA DRUG HOUSE Vs PURECAL LABORATORIES PVT LTD	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/27/2026	04-02-2026	sanjay lohani Vs HARVINDER SINGH	Vineet Jindal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/84/2026	04-02-2026	CHHAVISH RAJA Vs LEKHRAJ	URVESH BHARDWAJ(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/85/2026	04-02-2026	MS Bhola Plastic Industries Pvt Ltd Vs MIS Nysaa Retails Venture Pvt Ltd	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/156/2026	04-02-2026	AXIS BANK LTD Vs VARINDERJIT SINGH 9361	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/157/2026	04-02-2026	AXIS BANK LTD Vs RAM VARAN 4638	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/158/2026	04-02-2026	AXIS BANK LTD Vs SANDEEP SHARMA 2408	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/159/2026	04-02-2026	AXIS BANK LTD Vs SAHIL GARG 4759	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/160/2026	04-02-2026	AXIS BANK LTD Vs BAKSHU LAL JAT 8364	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/161/2026	04-02-2026	AXIS BANK LTD Vs SAIF ALI 9346	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/162/2026	04-02-2026	AXIS BANK LTD Vs RAJESH KUMAR 8317	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/163/2026	04-02-2026	AXIS BANK LTD Vs VIPENDRA KUMAR 4320	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/164/2026	04-02-2026	AXIS BANK LTD Vs HARPAL SINGH 8339	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/165/2026	04-02-2026	AXIS BANK LTD Vs ROSHAN KUMAR 4670	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/166/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs SAM RAJ	Amit Rao(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/28/2026	05-02-2026	Subhash Chand Vs M/S T. AMSONS TRADING CO	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/86/2026	05-02-2026	M /S POLY CHEM THROUGH ITS PROPRIETOR ARUN JAIN Vs M/ S SANMATI CREATIONS THROUGH ITS PROPRIETOR MRS SAMTA JAIN AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/167/2026	05-02-2026	M/S PIRAMAL FINANCE LIMITED Vs RAVENDRA SINGH	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/168/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Dashrathsinh Bhupatsinh Vala	GAGAN JINDAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/169/2026	05-02-2026	PIRAMAL FINANCE LIMITED Vs Vikash Suresh Kumar	ANSHUMAN SRIVASTAVA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/87/2026	06-02-2026	Deepinder Singh Walia Prop of Bani Motors Vs Indusind Bank Ltd and Another	Bhanu Deepak Mishra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/88/2026	06-02-2026	CANARA BANK Vs HEMANT KUMAR TIWARI	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/89/2026	06-02-2026	M/S UMC MILLS PVT LTD Vs M/S PARIKALP AND NIMREX	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/170/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs IRSHAD IJJAT ALI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/171/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs JAGESH TYAGI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/172/2026	06-02-2026	PIRAMAL FINANCE LIMITED Vs Hanny Sharma	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/173/2026	06-02-2026	AXIS BANK LTD Vs INSAF MOHD	HITANKSHI BHATNAGAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/233/2026	06-02-2026	BANK OR BARODA Vs ARYAN FABRICATION AND ITS PROP	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/97/2026	07-02-2026	MANOJ KUMAR KHARAKIA CO Vs KAMAR INFRASTRUCTURE PVT LTD	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/198/2026	07-02-2026	PIRAMAL FINANCE LIMITED Vs AJAY KUMAR	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/98/2026	09-02-2026	Manish Kumar Kataria Vs Roshan Lal	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/199/2026	09-02-2026	AXIS BANK LTD Vs KHALIL AHMAD 6884	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/200/2026	09-02-2026	AXIS BANK LTD Vs MAHENDRA SINGH 2287	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/201/2026	09-02-2026	AXIS BANK LTD Vs ZUBER KHAN 6073	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/202/2026	09-02-2026	AXIS BANK LTD Vs MUNFIDA 3350	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/203/2026	09-02-2026	AXIS BANK LTD Vs RAM PHAL 6936	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/204/2026	09-02-2026	AXIS BANK LTD Vs TEJPAL 8030	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					OMP (I) (COMM.)/205/2026	09-02-2026	Kotak Mahindra Bank Ltd Vs AJAY KUMAR TIWARI 6336	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/206/2026	09-02-2026	Kotak Mahindra Bank Ltd Vs CHANDAN 9969	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/207/2026	09-02-2026	AXIS BANK LTD Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/208/2026	09-02-2026	AXIS BANK ltd Vs CHAUBEY CONSTRUCTION COMPANY	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/209/2026	09-02-2026	AXIS BANK ltd Vs JAYVEER SINGH	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/210/2026	09-02-2026	AXIS BANK LTD Vs SATISH KUMAR 9597	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/211/2026	09-02-2026	AXIS BANK LTD Vs SURESH SHARMA 9976	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/212/2026	09-02-2026	SHRIRAM FINANCE LIMITED Vs AMIR KHAN	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/213/2026	09-02-2026	AXIS BANK ltd Vs MITHLESH KUMAR KARNA	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/214/2026	09-02-2026	AXIS BANK ltd Vs VIRENDRA SINGH	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/215/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs john chand	Shreshth Jain(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/216/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs Karuskar Vishal Sureshbhai	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/217/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs AZNA KHAIS	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/218/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs Dayanand Mahadev Narute	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/219/2026	09-02-2026	PIRAMAL FINANCE LIMITED Vs DHIRAJ KESHARSINFH JADHAV	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/220/2026	09-02-2026	AXIS BANK LTD Vs WASIM 8093	C P RAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/29/2026	10-02-2026	MIJO AUTO GAS PVT LTD Vs MS ROMEX ENGINEERS AND ANR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/30/2026	10-02-2026	JAGDISH RAM GUPTA Vs Satya Pal Singh	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/99/2026	10-02-2026	RAMA ENGRAVURES Vs DEVI DAYAL GARG	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/221/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs SARTHAK JAIN	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/222/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Prahalad Sahni	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/223/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs PRADEEP DEVI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/224/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Mahendra Mewada	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/225/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs Mohammadsiddik Firozbhai Subedarwala	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/226/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs MOHD ASLAM	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/227/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs ROHAN NAYYAR	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/228/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs RAVI DIVAN	Anirudh Jamwal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/229/2026	10-02-2026	AXIS BANK LTD Vs SHIV SINGH 3790	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/230/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs RAJESH SIKDEV KARANDE	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/231/2026	10-02-2026	PIRAMAL FINANCE LIMITED Vs PREMCHAND BORASI	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/100/2026	11-02-2026	M/s Swastik Eco Cool Vs M/s Bhalla Scientific Industry	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/232/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Shyamlal Das	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/233/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Tarun Chawla	Kamal kishore kundra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/234/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Vivek Singh	MUKESH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/235/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Sasmita Sahoo	MAYANK MAHAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/236/2026	11-02-2026	PIRAMAL FINANCE LIMITED Vs Wajid Khan Pathan	MAYANK MAHAJAN(P),			
					Execution (Comm.)/31/2026	13-02-2026	Sanjeev Taneja NIKKO Vs ISHTAKHAR	MAYANK MAHAJAN(P),			
					CS (COMM.)/101/2026	13-02-2026	M/s Sanmati Roto Pack Vs M/s Radhika Confectionery	MAYANK MAHAJAN(P),			
					CS (COMM.)/102/2026	13-02-2026	MAHESH KUMAR SAXENA Vs KARAN	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/237/2026	13-02-2026	AXIS BANK LTD Vs PRITYANSHI SEHRA 7409	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/238/2026	13-02-2026	AXIS BANK LTD Vs BHARAT SINGH CHAUDHARY 3411	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/239/2026	13-02-2026	AXIS BANK LTD Vs VINAY 9784	NISHA NARAYANAN(P),			

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					OMP (I) (COMM.)/240/2026	13-02-2026	AXIS BANK LTD Vs SAIFULLAH SHEIKH 9834	Neeraj Gupta(P),			
					OMP (I) (COMM.)/241/2026	13-02-2026	AXIS BANK LTD Vs JYOTI 6189	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/242/2026	13-02-2026	AXIS BANK LTD Vs GAJANAND YADAV 6829	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/243/2026	13-02-2026	AXIS BANK LTD Vs MAHFOOJ ALAM 6269	MAYANK MAHAJAN(P),			
					CS (COMM.)/110/2026	16-02-2026	SERVOTECH RENEWABLE POWER SYSTEM LIMITED Vs SUNIL TARACHAND SONAWANE	RAJESH JANGRA(P),			
					CS (COMM.)/111/2026	16-02-2026	Just Quality Concrete Through Shri Samarjeet Das Vs Y N Construction Company Delhi Through Shri Yatinder Nagar	RAJESH JANGRA(P),			
					CS (COMM.)/112/2026	16-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs SAURABH SHARMA PROPRIETOR OF JAI GURU JI ENTERPRISES	RAJESH JANGRA(P),			

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					OMP (I) (COMM.)/276/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs ARVIND KUMAR MISHRA	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/277/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs BABU JAVED KHAN	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/278/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs ARBAZ KHAN	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/279/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs ANURADHA SHARMA	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/280/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs ANCHAL SAROHA	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/281/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs ANKIT ALEKAR	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/282/2026	16-02-2026	AXIS BANK LTD Vs RAGHUWAR SINGH 1234	RAJESH JANGRA(P),			

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					OMP (I) (COMM.)/283/2026	16-02-2026	AXIS BANK LTD Vs VISHAL LUTHRA 5432	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/284/2026	16-02-2026	AXIS BANK LTD Vs ARUN KUMAR SINGH 9468	VISHWA RANJAN KUMAR(P),			
					OMP (I) (COMM.)/285/2026	16-02-2026	AXIS BANK LTD Vs VIKAS BANSAL 5476	Rohit Taneja(P),			
					OMP (I) (COMM.)/286/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs JINU K GEORGE	ANSHUMAN SRIVASTAVA(P),			
					OMP (I) (COMM.)/287/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs GURPIAR SINGH	Sukhbir Singh Dahiya(P),			
					OMP (I) (COMM.)/288/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs HANIDER RAJESH	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/289/2026	16-02-2026	PIRAMAL FINANCE LIMITED Vs GAURAV PARDHAN	RAJESH JANGRA(P),			

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					CS (COMM.)/118/2026	17-02-2026	M/s Logpro Supply Chain Solutions Pvt Ltd Vs Kamlesh Jaysukhlal Bhuta proprietor of M/s Steel case	RAJESH JANGRA(P),			
					CS (COMM.)/119/2026	17-02-2026	BANK OF BARODA Vs VIKAS MANGLA Proprietor of M/s Ved Prakash Vikas Mangla	RAJESH JANGRA(P),			
					Ex.Comm - Award by Arb.Comm/22/2026	18-02-2026	KOTAK MAHINDRA PRIME LTD Vs KEWAL KRISHAN	RAJESH JANGRA(P),			
					Execution (Comm.)/33/2026	18-02-2026	M/S JYOBHA ENGINEERS PVT LTD Vs Koncept Prothetic Pvt Ltd	RAJESH JANGRA(P),			
					CS (COMM.)/121/2026	18-02-2026	M/s Dwarka Nath and Sons Vs Ankit Dalal	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/300/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs RAHUL SHAH	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/301/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Shajahan K T	MAYANK MAHAJAN(P),			

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					OMP (I) (COMM.)/302/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs DAUDAYAL AGARWAL	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/303/2026	18-02-2026	AXIS BANK LTD Vs NEELAM SONI 8009	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/304/2026	18-02-2026	AXIS BANK LTD Vs KAPIL CHOPRA 0522	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/305/2026	18-02-2026	AXIS BANK LTD Vs AAKASH AVANA 5754	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/306/2026	18-02-2026	AXIS BANK LTD Vs SANJAY BHAGAT 3346	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/307/2026	18-02-2026	AXIS BANK LTD Vs ZUBER KHAN 8845	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/308/2026	18-02-2026	AXIS BANK LTD Vs NEETU TARKAR 9840	MAYANK MAHAJAN(P),			

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					OMP (I) (COMM.)/309/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Narendra Singh	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/310/2026	18-02-2026	AXIS BANK LTD Vs MUNNA PRASAD 5872	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/311/2026	18-02-2026	AXIS BANK LTD Vs SAYAD MUNTAHA 0105	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/312/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Kamal Singh Dangi	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/313/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Lavkush Dubey	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/314/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Manoj Kumar	GAGAN JINDAL(P),			
					OMP (I) (COMM.)/315/2026	18-02-2026	AXIS BANK LTD Vs HARPREET SINGH 9931	Ritu Rana(P),			

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					OMP (I) (COMM.)/316/2026	18-02-2026	AXIS BANK LTD Vs PANKAJ SACHDEVA 5606	Sakshi Arora(P),			
					OMP (I) (COMM.)/317/2026	18-02-2026	AXIS BANK LTD Vs POOJA 5134	MAYANK MAHAJAN(P),			
					OMP (I) (COMM.)/318/2026	18-02-2026	AXIS BANK LTD Vs NARENDER NAGAR 4775	SANJAY AGGARWAL(P),			
					OMP (I) (COMM.)/319/2026	18-02-2026	AXIS BANK LTD Vs NEERAJ 8568	Arun Kumar Sharma(P),			
					OMP (I) (COMM.)/320/2026	18-02-2026	PIRAMAL FINANCE LIMITED Vs Neelkant Vashisht	Mandeep Bansal(P),			
					OMP (I) (COMM.)/321/2026	18-02-2026	Ashiba Finance Pvt Ltd Vs Ajay Pal	SHAILESH KUMAR(P),			
					CS (COMM.)/122/2026	19-02-2026	SHIV SHAKTI ENTERPRISES Vs SHREE SAI FOOD PRODUCTS	RAJESH JANGRA(P),			

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					OMP (I) (COMM.)/343/2026	19-02-2026	AXIS BANK LTD Vs RADHESHWAR MISHRA	RAJESH JANGRA(P),			
					OMP (COMM.)/7/2026	20-02-2026	Vicky Kumar Yadav Vs M/S HDB FINANCIAL SERVICES LTD	RAJESH JANGRA(P),			
					CS (COMM.)/124/2026	20-02-2026	BANK OF MAHARASHTRA Vs ASHOK	RAJESH JANGRA(P),			
					CS (COMM.)/125/2026	20-02-2026	S R PLASTO DRUMS Vs SURESH KUMAR GARG	RAJESH JANGRA(P),			
					CS (COMM.)/126/2026	20-02-2026	CANARA BANK Vs Roshan Kumar Pandey	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/346/2026	20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SANDHYA MALVIYA	Girish Gaur(P),			
					OMP (I) (COMM.)/347/2026	20-02-2026	PIRAMAL FINANCE LIMITED Vs YOGESH SHARMA	SUNIL MITTAL(P),			

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					OMP (I) (COMM.)/348/2026	20-02-2026	PIRAMAL FINANCE LIMITED Vs SUNNY RAWAT	Quaisar Ali(P),			
					OMP (I) (COMM.)/349/2026	20-02-2026	PIRAMAL FINANCE LIMITED Vs ZAKIR HUSSAIN	Quaisar Ali(P),			
					OMP (I) (COMM.)/350/2026	20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SHASHIDEVI JADOUN	Quaisar Ali(P),			
					OMP (I) (COMM.)/351/2026	20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs SAHIL SIWAN	Quaisar Ali(P),			
					Execution (Comm.)/34/2026	21-02-2026	DENA BANK BANK OF BARODA Vs M/S DURGA ENTERPRISES	Quaisar Ali(P),			
					Execution (Comm.)/35/2026	21-02-2026	BANK OF BARODA Vs M/S SHRINATH ENTERPRISES	Quaisar Ali(P),			
					Execution (Comm.)/36/2026	21-02-2026	BANK OF BARODA DENA BANK Vs M/S AMAR TILES	Quaisar Ali(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/37/2026	21-02-2026	BANK OF BARODA DENA BANK Vs M/S VINI PLASTICS,	Quaisar Ali(P),			
					Execution (Comm.)/38/2026	21-02-2026	BANK OF BARODA DENA BANK Vs M/S VIJAY KUMAR GOYAL TRADING CO	RAJESH JANGRA(P),			
					Execution (Comm.)/39/2026	21-02-2026	BANK OF BARODA DENA BANK Vs VIKRANT GSKET AND ANR	ACHAL KESHAV RAJGOPAL(P),			
					Execution (Comm.)/40/2026	21-02-2026	BANK OF BARODA DENA BANK Vs M/S BALAJI OVERSEAS	Abhishek Kaushik(P),			
					Execution (Comm.)/41/2026	21-02-2026	BANK OF BARODA DENA BANK Vs MAHAGAURI TEXTILES AND ANR	GAURAV MAHAJAN(P),			
					CS (COMM.)/128/2026	21-02-2026	MS ASPEN BIOMEDICAL PVT LTD Vs MS GENERAL PLASTIC INDUSTRIES LLP	Deepa Gupta(P),			
					CS (COMM.)/129/2026	21-02-2026	Atul Gupta Prop Krishna Trading Co Vs Sanjay Chopra	ANURAG MISHRA(P),			

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					OMP (I) (COMM.)/363/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAITRI TOURS AND TRAVELS	Virender kumar Puri(P),			
					Ex.Comm - Award by Arb.Comm/25/2026	23-02-2026	KOGTA FINANCIAL INDIA LIMITED Vs KULDEEP KASANA	RAJESH JANGRA(P),			
					CS (COMM.)/132/2026	23-02-2026	STATE BANK OF INDIA Vs GEETA	RAJESH JANGRA(P),			
					CS (COMM.)/133/2026	23-02-2026	RAM PAL MATHUR Vs FUTURE ENERGY	ACHAL KESHAV RAJGOPAL(P),			
					CS (COMM.)/134/2026	23-02-2026	Union Bank Of India Vs M/s Deepika Boutique	Quaisar Ali(P),			
					Execution (Comm.)/42/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S DURGA ENTERPRISES	Quaisar Ali(P),			
					Execution (Comm.)/43/2026	24-02-2026	BANK OF BARODA DENA BANK Vs PINTU MASSEY	Quaisar Ali(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm.)/44/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S MAHAGAURI TEXTILES	Quaisar Ali(P),			
					Execution (Comm.)/45/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S BALAJI OVERSEAS	Quaisar Ali(P),			
					Execution (Comm.)/46/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S VINI PLASTICS	Quaisar Ali(P),			
					Execution (Comm.)/47/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S SHRINATH ENTERPRISES	Quaisar Ali(P),			
					Execution (Comm.)/48/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S VIJAY KUMAR GOYAL TRADING CO AND ANR	Quaisar Ali(P),			
					Execution (Comm.)/49/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S AMAR TILES	Quaisar Ali(P),			
					Execution (Comm.)/50/2026	24-02-2026	BANK OF BARODA DENA BANK Vs M/S VIKRANT GSKET	JAGRITI JAIN(P),			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS (COMM.)/138/2026	24-02-2026	Mukesh Kumar Vs Rajiv Puri	JAGRITI JAIN(P),			
					CS (COMM.)/139/2026	24-02-2026	Naveen Mittal Trading as Shri Balaji Niwar Factory Vs Akash Sharma Proprietor of R K Enterprises	RAJESH JANGRA(P),			
					CS (COMM.)/140/2026	24-02-2026	STATE BANK OF INDIA Vs KELA DEVI	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/366/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HASIM ALI SHAH	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/367/2026	24-02-2026	SHRIRAM FINANCE LIMITED Vs PARUL DEVI	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/368/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ATMARAM DHAKOJI SALUNKHE	RAJESH JANGRA(P),			
					CS (COMM.)/142/2026	25-02-2026	RAMESH BANSAL MS LUPIN CROP SCIENCE INDIA THROUGH ITS AR MR IRSHAD Vs PRAMOD KUMAR PROP OF M/S PATEL KRISHI SURAKSHA KENDRA	ADAITA KUMAR ROUT(P),			

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					CS (COMM.)/143/2026	25-02-2026	RAMESH BANSAL MS LUPIN CROP SCIENCE INDIA THROUGH ITS AR MR IRSHAD Vs MAHENDRA SINGH PROP OF M/S GAYATRI AGRI CLINIC AGRI BUSINESS CENTRE	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/374/2026	25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DAULAT KHAN	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/375/2026	25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEPAL SINGH	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/376/2026	25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NIRMAL SINGH GURJAR	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/377/2026	25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAJKUMAR THAKUR	RAJESH JANGRA(P),			
					OMP (I) (COMM.)/378/2026	25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ZAID TOUR AND TRAVELS	RAJESH JANGRA(P),			
					CS (COMM.)/147/2026	26-02-2026	STATE BANK OF INDIA Vs VISHAL KUMAR	anshu shukla(P),			

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					Ex.Comm - Award by Arb.Comm/26/2026	27-02-2026	Juneja finance company Vs Subhash rathi	Kajol sahu(P),			
					Ex.Comm - Award by Arb.Comm/27/2026	27-02-2026	TATA CAPITAL LIMITED Vs RANJANA CHAKRADHARI	Shaan meena(P),			
					Execution (Comm.)/53/2026	27-02-2026	STATE BANK OF INDIA Vs Jagdish Prasad Swamy	anshu shukla			
					OMP (I) (COMM.)/387/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GOHIL AJAYKUMAR KAMLESHBHAI	RAJESH JANGRA(P)			
					OMP (I) (COMM.)/388/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MALBHAI CHANDUBHA ZALA	RAJESH JANGRA(P)			
					OMP (I) (COMM.)/389/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SABA ASIF KHAN	RAJESH JANGRA(P)			
					OMP (I) (COMM.)/390/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNIL KISAN KATAKE	RAJESH JANGRA(P)			

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					OMP (I) (COMM.)/391/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs TEJKARAN VERMA	RAJESH JANGRA(P)			
					OMP (I) (COMM.)/392/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KAVITA RUPESH GORE	RAJESH JANGRA(P)			
					OMP (I) (COMM.)/393/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SNAP MOBILITY	RAJESH JANGRA(P)			
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	302	Civil		02-02-2026	RAM BARAN Vs IRSHAD	Subhash Chandra(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		
						02-02-2026	VIMAL FACILITY INDIA PVT LTD Vs DTWELEVE SPACES PVT LTD	Kunal Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	M/S VIPUL OVERSEAS PVT LTD Vs LUHARI PAPERS TRADEX PRIVATE LIMITED	KUSHAGRA BANSAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	AXIS BANK LTD Vs SHREE GANESH STONE CRUSHER	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						02-02-2026	AXIS BANK LTD Vs JSK INFRA	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	AXIS BANK LTD Vs ASHOK JANGID 7466	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	AXIS BANK LTD Vs MO PRAVEJ 5376	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	AXIS BANK LTD Vs VED PAL SINGH 0642	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						02-02-2026	AXIS BANK LTD Vs MOHD SHADAB 2688	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs SATENDRA PRATAP SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs MOHD NAZIM 7830	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						03-02-2026	AXIS BANK LTD Vs DEZINIKS PRIVATE LIMITED 0675	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs DEVENDRA VAISHNAV 0295	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs RAGHAV KUMAR JHA 2820	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs NEERAJ GUPTA 4996	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	PIRAMAL FINANCE LIMITED Vs JASWINDER SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	PIRAMAL FINANCE LIMITED Vs MAYUR JAYWANT SHITOLE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	PIRAMAL FINANCE LIMITED Vs MUKESH SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						03-02-2026	AXIS BANK LTD Vs NIYAZ AHMAD 2642	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs SAILANDRA KUMAR 6010	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs BRAJ KUMAR 3265	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs ABDUL RAZZAQ 1853	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	AXIS BANK LTD Vs ARSHAD KHAN 0059	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	PIRAMAL FINANCE LIMITED Vs BARKAT BAGWAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						03-02-2026	PIRAMAL FINANCE LIMITED Vs ROBIN BHENWAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						04-02-2026	Sh Satya Pal Gupta Vs Public Works Department Govt of NCT of Delhi	Avinash Kumar Trivedi(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	STATE BANK OF INDIA Vs PRIYANKA RANI	JAWAHAR CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	BANK OF INDIA Vs NUTAN DEVI	KUMAR VISHWJEET(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	M/S BHOLA PLASTIC INDUSTRIES PVT LTD Vs M/S MAYASHEEL RETAIL INDIA PVT LTD	URVESH BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	AXIS BANK LTD Vs NAVIN KUMAR SINGH 9113	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	AXIS BANK LTD Vs MANI SHAKAR 4247	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	AXIS BANK LTD Vs PRABHAKAR ROY 2547	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						04-02-2026	AXIS BANK LTD Vs SHAMA QURESHI 4511	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs RAJINDER KUMAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs NEETESH MUDGAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs NAGJIBHAI LIMBASIYA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs BHARAT VALJIBHAI MATANG	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	PIRAMAL FINANCE LIMITED Vs SEEMA CHHAPRI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	KOTAK MAHINDRA INDIA PVT LTD Vs DEEPAK SAINI	ajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						04-02-2026	KOTAK MAHINDRA PRIME LTD Vs MUKESH SON OF OM PRAKASH	ajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						04-02-2026	KOTAK MAHINDRA PVT LTD Vs SAVITA D/O SURENDER PAL SINGH	ajay uppal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	BANK OF INDIA Vs NIDHI YADAV	KUMAR VISHWJEET(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	EARTHLINK CORPORATION Vs VARDHMAN ENGINEERING WORKS	Shagun Bhadana(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs Nasima Taj Abdul Ajim Ansari	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs UMAKANTBHAI JAYANTILAL PATNI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						05-02-2026	PIRAMAL FINANCE LIMITED Vs SONU HARI SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						05-02-2026	PIRAMAL FINANCE LIMITED Vs ARSHAD ABBAS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	NIKHIL MITTAL PROP OF AMBA TRADERS Vs PREETI GOYAL PROP OF DD SALES INDIA	Nikita Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	CANARA BANK Vs KAJAL GOSAIN Alias KAJAL GOSWAMI PROP OF Blue Planet Enterprises	ANSHUMAN SRIVASTAVA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	PIRAMAL FINANCE LIMITED Vs Dedraj Bhargav	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	PIRAMAL FINANCE LIMITED Vs Himanshu Chauhan	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	AXIS BANK LTD Vs HARENDER 3673	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						06-02-2026	AXIS BANK LTD Vs HASIN 3877	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						06-02-2026	AXIS BANK LTD Vs ANIL KUMAR 8381	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	EZEEBEE OVERSEAS PRIVATELTD Vs ARUN SANDEEP	Pulkit arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	MS Cholamandalam lnvestment Finance Company Ltd Vs Kaushal K	VIMAL KHURANA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	PIRAMAL FINANCE LIMITED Vs Khushboo Ashok Kumar Srivastava	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						07-02-2026	PIRAMAL FINANCE LIMITED Vs Ajmal T	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs ARSHJOT SINGH	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs ANKIT PATIDAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						09-02-2026	PIRAMAL FINANCE LIMITED Vs JYOTI YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Jogjnder Dilbag Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Abhishek Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs ANOOP JOSEPH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Ashley Robert Robert Anthony	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs ASRAF ALI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	PIRAMAL FINANCE LIMITED Vs Ayush Sharma	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						09-02-2026	Kotak Mahindra Bank Ltd Vs DEVI DEEN KUSHWAHA 6414	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	Kotak Mahindra Bank Ltd Vs ZAIDUDDIN 2710	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	Kotak Mahindra Bank Ltd Vs SATYAVRAT SHANKAR DEV ARYA 1492	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	Kotak Mahindra Bank Ltd Vs DEEPAK 9741	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	Kotak Mahindra Bank Ltd Vs SUNIL SINGH 8373	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs PARAMJIT KAUR	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						09-02-2026	AXIS BANK LTD Vs JABAR SINGH 0654	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						10-02-2026	AXIS BANK LTD Vs BANDIPORA COLLEGE OF INFORMATION TECHNOLOGY	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PUNJAB NATIONAL BANK Vs REENA PATHAK	PARAS AGGARWAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	UNION BANK OF INDIA Vs Nisha Rani Prop of M/s Nisha Traders	Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	SUMIT GARG TRADING AS MS SHIVA OIL MILLS Vs NAVBHARAT KANISHK	osho mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs OM PRAKESH PANDEY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs RAMAN YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs MAJEDKHA PATHAN	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						10-02-2026	PIRAMAL FINANCE LIMITED Vs Moti Ram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	PIRAMAL FINANCE LIMITED Vs VINAY	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						10-02-2026	M/S DOST FINCAP PVT LTD Vs KAPIL KUMAR	Banke Bihari Sharma(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						11-02-2026	M/s Swastik Eco Cool Vs M/s Bhalla Enterprises (Formerly M/s Ashoka Enterprises)	Anirudh Jamwal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						11-02-2026	PREM KUMAR Vs MOHAN LAL	DEV PRAKASH PACHAURI(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						11-02-2026	PIRAMAL FINANCE LIMITED Vs Sharad Balasaheb Gadakh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						12-02-2026	PARMOD GUPTA Vs RAJIV MIGLANI	SUBHASH CHAWLA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						13-02-2026	ZED ASSOCIATES PVT LTD THROUGH ITS DIRECTOR Vs TEJPAL YADAV	Rakesh Burman(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						13-02-2026	AXIS BANK LTD Vs ARTI 1244	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						13-02-2026	AXIS BANK LTD Vs SHAHJAD 3221	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						13-02-2026	AXIS BANK LTD Vs BHOOPESH GARG 6690	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						13-02-2026	AXIS BANK LTD Vs SOMENDRA KUMAR 4704	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	AHN GLOBAL LLP Vs GSA INDUSTRIES	Gaurav Chaudhary(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	M/S ASHWMEGH SPICES PVT LTD Vs UMESH MANEK	JYOTI ADVOCATE(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						16-02-2026	AXIS BANK LTD Vs ATA MOHD 4339	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	AXIS BANK LTD Vs NARENDRAPAL SINGH 0604	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PIRAMAL FINANCE LIMITED Vs JIJO POULOSE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PIRAMAL FINANCE LIMITED Vs DANISH NISAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs RAHUL KUMAR PROPRIETOR OF MAA DURGA CONFECTIONARY	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK Vs PRIYA DEVI	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	AXIS BANK LTD Vs MITLESH 2659	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						16-02-2026	AXIS BANK LTD Vs JITENDER KUMAR 3871	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						16-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs AARTI	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						17-02-2026	M/S JENITH FLEXIBLE PVT LTD Vs M/S R N FOODS AND BEVERAGES	Amit Tanwar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						17-02-2026	AXIS BANK LTD Vs SUJOY GUPTA	Rahul Chauhan(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Shrikishan Bhura Ram	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Sandeep Kumar Yadav	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Prabheesh Kt	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						18-02-2026	PIRAMAL FINANCE LIMITED Vs BIJOY N B	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Jitendra Singh	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Joginder Kumar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	PIRAMAL FINANCE LIMITED Vs Mohd Munawwar	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs BIMLA DEVI 2865	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs SURENDRA SINGH 2394	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs REKHA SINGH 6212	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						18-02-2026	AXIS BANK LTD Vs AMNESH KUMAR 4420	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs NANHEN 5827	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs MUKESH KUMAR 7841	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs RAKESH KUMAR 6447	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs SONU 7768	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs TARUN TEWATIA 0259	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						18-02-2026	AXIS BANK LTD Vs RAVI KUMAR 7656	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						19-02-2026	MR SANJEEV TANEJA Vs ASLAM	Amit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						19-02-2026	PIRAMAL FINANCE LIMITED Vs Santhosh E	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						19-02-2026	AXIS BANK LTD Vs SAHIL MALIK 0794	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	KOGTA FINANCIAL INDIA LIMITED Vs PRAVEEN KUMAR	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	KOGTA FINANCIAL INDIA LIMITED Vs RAJESH KUMAR	Abhishek Kaushik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	BANK OF MAHARASHTRA Vs RAVINDER	SHAILESH KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAMRATAN SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL		

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						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs KRISHAN MURARI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARJUN GURJAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs ANIKET ARJUN DANDEKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ANOOP SINGH	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABHISHEK GUPTA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	PIRAMAL FINANCE LIMITED Vs VIKKI THAKKAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	PIRAMAL FINANCE LIMITED Vs SURAJ SUDHIR GOGAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMCHANDRA SONU SONAWANE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs NEERAJ PATEL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						20-02-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs USHA BAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						21-02-2026	M S ATUL CHEMICALS Vs ORISON PLASTIC PRIVATE LTD	Abhishek Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						21-02-2026	SHRI SAI PAPER Vs SHIVAM LABELS	ADV HIMANSHI BHARDWAJ(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MAITRI TOURS AND TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAJANAN VIJAY WAKLE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						23-02-2026	ABHISHEK JAIN Vs SHIVAM BAJPAI	Purnima Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						23-02-2026	MR NEETU SHARMA Vs MS SONA GOLD AGROCHEM PVT LTD	AMAN SHARMA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						23-02-2026	NEW SINGHLA PLASTIC Vs S S PRINTERS	NARENDER KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAXMI RENT A CAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HAFIZ SAYED ALI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	K P RANA Vs DELHI DEVELOPMENT AUTHORITY	RAHUL MALHOTRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AFTAB ALAM IRAQUI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SOURABH DAYANAND DADAMODE	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs R S TOURS AND TRAVELS	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	GL SHOW INTERNATIONAL YHROUGH ITS SPA SHIVANSH GUPTA Vs MS GEETANJALI INDUSTRIES THROUGH ITS PROPRIETOR GEETA CHHIKARA	Amarjeet Rai(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						24-02-2026	STATE BANK OF INDIA Vs KAMLESH	ACHAL KESHAV RAJGOPAL(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	SHIV FIBRES PVT LTD THROUGH ITS AR MR PAWAN GOEL Vs AMIT MADAN PROP OF M/S FAN PACK INDIA	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	RAMESH BANSAL MS LUPIN CROP SCIENCE INDIA THROUGH ITS AR MR IRSHAD Vs GAURAV KANSAL PROP OF M/S KANSAL PESTICIDES	JAGRITI JAIN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	Ahata Industries Vs Royal Equipment Company	Sachin Mittal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RAM KUMAR SHARMA	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						25-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SURAJ NARAYAN THORAT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	SHRIRAM FINANCE SERVICES INDIA LTD Vs SARABJIT SINGH	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	SHRIRAM FINANCE LTD Vs Yasar Hussain Qureshi	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	SHRIRAM FINANCE INDIA LTD Vs Manju Pahadiya	ANURAG MISHRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	PIRAMAL FINANCE LTD Vs Prikshat Sharma	ANANJAY SINGH(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						26-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAIKAWAD AKSHAY SHASHIKANT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs IIS CAR RENT	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs AVTAR SINGH BOPARAI	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUNNY ENTERPRISES	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RUBI CHAYAL	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BHARAT SINGH GURJAR	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARI OM YADAV	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						27-02-2026	PUNJAB NATIONAL BANK THROUGH AR ANKESH KUMAR MANAGER Vs MUKESH SINGH PROPRIETOR MS NARUKA PAPER MART	VISHWA RANJAN KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

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						27-02-2026	kanishq flour mills ors Vs shiv shakti trading co	Mayank Singhal(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
						28-02-2026	M/S VISHWANATH AND COMPANY Vs M/S RAJ INDUSTRIES		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS COMM. 63/2026	02.02.2026	M/S QUICKSHIP GLOBAL EXPRESS PVT. LTD. VS M/S GOLDEN INTERNATIONAL SERVICES	MERIDIAN ATTORNEYS	8750998800	meridianattorneys@gmail.com	29.01.2026
			603	Commercial Suit	CS COMM. 64/2026	04.02.2026	JAI PRAKASH VS HAICHENG VIVO MOBILE PVT LTD	ADV BRIJENDER SINGH DULL	9810616615	brijenderdhull@gmail.com	02.02.2026
			603	Commercial Suit	CS COMM. 70/2026	05.02.2026	UBI VS DEEPAK ELECTRICALS	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	02.02.2026
			603	Commercial Suit	CS COMM. 73/2026	07.02.2026	M/S SHIV SHAKTI FOODS PRODUCTS VS M/S INDOSPIRITS BARS PVT LTD	ADV NC SHARMA	9999926425	ajayvats13@gmail.com	05.02.2026
			603	Commercial Suit	CS COMM. 76/2026	09.02.2026	PERFECT CONNECT LOGISTICS PVT LTD. VS S. N. LOGISTICS	JITENDER PANDEY	9818138452	adv.jeet@gmail.com	04.02.2026
			603	Commercial Suit	CS COMM. 79/2026	11.02.2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	education.legal@outlook.com	09.02.2026
			603	Commercial Suit	CS COMM. 80/2026	11.02.2026	PROZO INTEGRATED LOGISTICS PVT LTD. VS SAFILO INDIA PVT LTD	PRANAV GADI	9711161488	p.gadi@ghalawyers.com	09.02.2026
			603	Commercial Suit	CS COMM. 90/2026	16.02.2026	PEE PEE MANUFACTURING CO. PVT. LTD. VS RAJKUMARI	VISHAL GARG	9810171302		11.02.2026
			603	Commercial Suit	CS COMM. 92/2026	17.02.2026	YASHPAL SAROHA VS FASTTRACK TIEUP PVT LTD.	KATHPALIA ASSOCIATES	9818290355	DEEPTIKATHPALIA@REDIFFMAIL.COM	04.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	Commercial Suit	CS COMM. 94/2026	18.02.2026	JAMMU & KASHMIR BANK LTD. VS KALPANA THAKUR	UZMA ASHRAJ	9953459952	RAUZLEGAL@GMAIL.COM	13.02.2026
			603	Commercial Suit	CS COMM. 100/2026	19.02.2026	ROAD TO RECOMMENDATION VS ROAD 2 RECOMMENDATION	ALOK SAXENA	98114141931	LAW.ALOKSAXENA@GMAIL.COM	18.02.2026
			603	Commercial Suit	CS COMM. 103/2026	20.02.2026	SITARAM TRADERS VS SK ENTERPRISES	ADV AKSHAY SHARMA	8800646738	DUTT.AKSHAY88@GMAIL.COM	18.02.2026
			603	Commercial Suit	CS COMM. 104/2026	21.02.2026	M/S AL QUDDUS AGROS (OPC) PVT LTD Vs TEESA FOOD EXPORT	ADV SANA ANSARI	9818053386	ANSARI_RBS@YAHOO.COM	19.01.2026
			603	Commercial Suit	CS COMM. 105/2026	21.02.2026	SPIGEN INDIA PVT LTD VS DELAIR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	19.02.2026
			603	Commercial Suit	CS COMM. 110/2026	27.02.2026	SAMSONITE IP HOLDINGS VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	25.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 560/2026	02.02.2026	AXIS BANK LTD. VS UJAIR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 561/2026	02.02.2026	AXIS BANK LTD. VS SONU	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 562/2026	02.02.2026	AXIS BANK LTD. VS SHARDA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 564/2026	02.02.2026	AXIS BANK LTD. VS RAJEEV SHARMA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 566/2026	02.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GIRDHARI LAL SHARMA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 567/2026	02.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DEEPAK KUMAR	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 567/2026	02.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD ALAM	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 569/2026	02.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PUSHPENDRA SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 599/2026	03.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHALINI SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 601/2026	03.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS VIVEK KHUSHWAHA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	09.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 602/2026	03.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHUSHAN RAM	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	08.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 603/2026	03.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NANGADE SANGRAM RAJESH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	08.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 604/2026	03.02.2026	AXIS BANK LTD. VS SUNIL KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 605/2026	03.02.2026	AXIS BANK LTD. VS SHUBHAM GARG	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 606/2026	03.02.2026	AXIS BANK LTD. VS HARNAM SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 607/2026	03.02.2026	AXIS BANK LTD. VS ANUJ CHAUHAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 609/2026	04.02.2026	AXIS BANK LTD. VS FARUKH SHEKH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 610/2026	04.02.2026	AXIS BANK LTD. VS DEL CHAND	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 611/2026	04.02.2026	AXIS BANK LTD. VS VIVEK YADAV	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 612/2026	04.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURU SHARAN CHHABRA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	21.01.2026

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			603	PETITION U/S 9	OMP(I) COMM. 613/2026	04.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVAJI NIVRUTTI NAIK	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 614/2026	04.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS TANVI PAWAN SANAP	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	21.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 649/2026	05.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKUR HITESH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	31.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 650/2026	05.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PARWATI S	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	28.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 651/2026	05.02.2026	AXIS BANK LTD. VS HARNAM SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	20.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 652/2026	05.02.2026	AXIS BANK LTD. VS DEENU KHAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	20.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 653/2026	05.02.2026	M/S KOTAK MAHINDRA BANK LTD VS JAYBIR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 654/2026	05.02.2026	M/S KOTAK MAHINDRA BANK LTD VS DEEPAK	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 655/2026	05.02.2026	M/S KOTAK MAHINDRA BANK LTD VS SAKIR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 674/2026	06.02.2026	AXIS BANK LTD. VS BACHCHA LAL YADAV	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 675/2026	06.02.2026	AXIS BANK LTD. VS AMIR KHAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 676/2026	06.02.2026	AXIS BANK LTD. VS PRADEEP KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	31.12.2025
			603	PETITION U/S 9	OMP(I) COMM. 677/2026	06.02.2026	M/S KOTAK MAHINDRA BANK LTD VS ANIL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026

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			603	PETITION U/S 9	OMP(I) COMM. 678/2025	06.02.2026	M/S KOTAK MAHINDRA BANK LTD VS BHOLA SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 679/2026	06.02.2026	M/S KOTAK MAHINDRA BANK LTD VS GOVINDA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 680/2026	06.02.2026	M/S KOTAK MAHINDRA BANK LTD VS RAHUL	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 693/2026	10.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUMIT Parasar	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 694/2025	10.02.2026	M/S KOTAK MAHINDRA BANK LTD VS VIKRAM RAMESH KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	06.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 695/2026	10.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SANJAY	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 696/2026	10.02.2026	M/S KOTAK MAHINDRA BANK LTD VS ALIJAN	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 697/2026	10.02.2026	M/S KOTAK MAHINDRA BANK LTD VS RAHUL KUMAR JHA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 698/2026	10.02.2026	M/S KOTAK MAHINDRA BANK LTD VS VIRENDER KHATRI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	04.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 723/2025	11.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAM KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 724/2025	11.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SATYAPAL B	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 725/2026	11.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MALKHAN SINGH	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 726/2026	11.02.2026	AXIS BANK LTD. VS HARSH GAUTAM	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 727/2026	11.02.2026	AXIS BANK LTD. VS SANDEEP KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 729/2026	11.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS INDERPAL YADAV	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 730/2026	11.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS NEERAJ KUMAR`	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 743/2026	12.02.2026	AXIS BANK LTD. VS NARESH NARWANI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 744/2026	12.02.2026	AXIS BANK LTD. VS GOVIND SINGH SOLUTION PVT LTD	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 745/2026	12.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAVI GIRI	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	08.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 746/2026	12.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS VINOD VERMA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	07.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 747/2026	12.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KAMLESH KUMARI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 796/2026	13.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS ASHISH HOODA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 797/2026	13.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS MANNAVAR J	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	10.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 798/2026	13.02.2026	AXIS BANK LTD. VS BABLI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 799/2026	13.02.2026	AXIS BANK LTD. VS KULDEEP SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 800/2026	13.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS CHAHAT DHINGRA	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 801/2026	13.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHAWNA BHARTI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 804/2026	16.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KARAN SINGH	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 805/2026	16.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS DALVANI ASIFBHAI KASAMBHAI	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	04.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 806/2026	16.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS PADMESH J PATEL	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	04.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 803/2026	16.02.2026	AXIS BANK LTD. VS SANDEEP	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	27.01.2026
			603	PETITION U/S 9	OMP(I) COMM. 826/2026	17.02.2026	AXIS BANK LTD. VS HIMANSHU KEDAWAT	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 825/2026	17.02.2026	AXIS BANK LTD. VS VIJAY KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 827/2026	17.02.2026	AXIS BANK LTD. VS RAVI SAINI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 832/2026	18.02.2026	AXIS BANK LTD. VS KHURSHID AHMAD	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 833/2026	18.02.2026	AXIS BANK LTD. VS AJAY ATRI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 834/2026	18.02.2026	AXIS BANK LTD. VS MAHFOOZ ALAM ANSARI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 835/2026	18.02.2026	IDFC FIRST BANK LTD. VS VIRENDER SINGH	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	13.02.2026
			603	PETITION U/S 9	OMP(I) COMM 836/2026	19.02.2026	AXIS BANK LTD. VS KOMAL	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	PETITION U/S 9	OMP(I) COMM. 839/2026	19.02.2026	AXIS BANK LTD. VS UPDESH SINGH BHADURIYA	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 838/2026	19.02.2026	AXIS BANK LTD. VS DIPU KUMAR	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	03.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 837/2026	19.02.2026	IDFC FIRST BANK LTD. VS SANTOS BHAGVANDIN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	13.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 863/2026	20.02.2026	AXIS BANK LTD. VS RAJESH WARI	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 866/2026	20.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SONU KUMAR JHA	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 865/2026	20.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS BIPIN KUMAR	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.02.2026
			603	PETITION U/S 9	OMP(I)COMM 864/2026	20.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS RAM CRANE SERVICES	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	16.02.2026
			603	PETITION U/S 9	OMP(I)COMM 935/2026	28.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS PRABHU GOODS CARRIERS	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	26.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 936/2026	28.02.2026	M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD VS SUMAN S1	RAVI SHANKAR	9911883595	associatesrsgarg1@gmail.com	25.02.2026
			603	PETITION U/S 9	OMP(I) COMM. 937/2026	28.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MD. DANISH JAWED	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	17.02.2026
			603	PETITION U/S 9	OMP(I)COMM. 938/2026	28.02.2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SATENDRA KUMAR JAIN	ASHOK KUMAR	9013493108	advocateashok1@gmail.com	19.02.2026
			603	PETITION U/S 9	OMP(I) COMMM.939/2026	28.02.2026	AXIS BANK LTD. VS USMAN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	11.02.2026
			603	PETITION U/S 9	OMP(I) COMM 940/2026	28.02.2026	IDFC FIRST BANK LTD. VS HAKMUDEEN	AMIT KUMAR	8860939556	amitkumar.294@rediffmail.com	13.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			603	MISC APPLICATION	MISC DJ ADJ 208/2026	25.02.2026	RITA RIKH VS DR ARVIND KUMAR GAUTAM	ADV. ABHIMANYU LALL	9810808880	info@lallandassociates.com	18.02.2026
			603	EXECUTION PETITION	EX. COMM.45/2026	12.02.2026	INDUSIND BANK LTD. VS NITESH	PANKAJ KUMAR	9958732424	roy.pankaj@yahoo.co.in	05.02.2026
			603	EXECUTION PETITION	EX. COMM.35/2026	06.02.2026	PUNJAB NATIONAL BANK VS M/S DARAS OVERSEAS	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	06.02.2026
			603	EXECUTION PETITION	EX. COMM.34/2026	06.02.2026	PUNJAB NATIONAL BANK VS M/S RITIK PRIYA	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	05.02.2026
			603	EXECUTION PETITION	EX. COMM.30/2026	05.02.2026	EQUITAS SMALL FINANCE VS M/S HARSH LOGISTICS	ARUN KUMAR SHARMA	9990151720	gloriouslawassociates@gmail.com	03.02.2026
			603	EXECUTION PETITION	EX. COMM.41/2026	09.02.2026	ANH ENGINEERING SERVICES PVT. LTD. VS SYSKA MITERR PVT. LTD.	VIJENDRA KUMAR	8860100517	advocate.sanjeevbhaskar@gmail.com	03.02.2026
			603	EXECUTION PETITION	EX. COMM.46/2026	13.02.2026	APPALON OVERSEAS VS S S MOTA SINGH SENIOR SECONDARY MODEL SCHOOL JANAKPURI	KETAN MADAN	983140021	ketanmadan@gmail.com	12.02.2026
			603	EXECUTION PETITION	EX. COMM. 57 /2026	26.02.2026	YAKSHINI URBAN COOPEATIVE SOCIETY LTD. VS DILBAG SINGH	AARTI BANSAL	9971729922		19.01.2026
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH-WEST**	613	Commercial Suit	OMP (I)(COMM)/559/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR SHUKLA 1633	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/4/2026	02-02-2026	Kotak Mahindra Bank Limited Vs GAURAV A	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/647/2026	04-02-2026	AXIS BANK LTD Vs SUNIL MOHAN PASSI 1230	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/648/2026	04-02-2026	AXIS BANK LTD Vs MEENU MALHOTRA 6296	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	02-02-2026
			613	Commercial Suit	OMP (COMM)/4/2026	04-02-2026	SS Mota Singh Sr Sec Model School Vs Appalon Overseas	Aranya Moulick(P),	8826235642	aranya.moulick@moulicklawoffice.com	16-01-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/634/2026	04-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Rohit Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/635/2026	04-02-2026	AXIS BANK LTD Vs RAJEEV KUMAR 3807	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/637/2026	04-02-2026	AXIS BANK LTD Vs NAMAN GUPTA 9453	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	03-01-2026
			613	Commercial Suit	OMP (I)(COMM)/636/2026	04-02-2026	AXIS BANK LTD Vs RAJESH PALIWALI 3128	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	31-12-2025
			613	Commercial Suit	OMP (I)(COMM)/646/2026	04-02-2026	AXIS BANK LTD Vs RHYTHM SETHI 0537	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/664/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARIV KURESHI 1324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/663/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL 5241	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	07-01-2026
			613	Commercial Suit	OMP (I)(COMM)/656/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KUMAR SONI 4442	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/657/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOKA CONSTRUCTION CO 1999	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/658/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGAN ROHILA 0626	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	08-01-2026
			613	Commercial Suit	OMP (I)(COMM)/659/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPAL SINGH 6975	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	21-01-2026
			613	Commercial Suit	OMP (I)(COMM)/660/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIR KHAN 5990	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/662/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPREET KAUR 2690	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-12-2025

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			613	Commercial Suit	OMP (I)(COMM)/661/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUHAMMADALI A V 7292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-01-2026
			613	Commercial Suit	CS (COMM)/69/2026	05-02-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SINGHAL EXPORTS THROUGH ITS PROPRIETOR MS PRATIBHA SINGHAL	Meridian Attorneys(P),	870998800	meridianattorneys@gmail.com	29-01-2026
			613	Commercial Suit	CS (COMM)/68/2026	05-02-2026	HARJEET SINGH Vs MPURSE SERVICES PVT LTD	amarendra kumar dubey(P),	9260958246	globalvisionlawoffice@gmail.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/670/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/669/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHID K 7918	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/668/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/5/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	Arun Kumar Sharma(P),	9990151720	gloriouslawassociates@gmail.com	02-02-2026
			613	Commercial Suit	OMP (I)(COMM)/667/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHU SINGH RAJPUT 2774	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/666/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	28-01-2026
			613	Commercial Suit	OMP (I)(COMM)/665/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANTIBHAI THAKOR 2175	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/689/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Arun	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/686/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Gagan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/687/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Harpreet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	03-02-2026

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			613	Commercial Suit	OMP (I)(COMM)/688/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Rinku	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/691/2026	09-02-2026	AXIS BANK LTD Vs SANDEEP KUMAR 9243	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026
			613	Commercial Suit	CS (COMM)/75/2026	09-02-2026	RLG Systems India Private Limited Vs Prabhdev Industries Pvt Ltd	Aman Thukral	9811602513	legal@cbtlawoffices.com	06-02-2026
			613	Commercial Suit	CS (COMM)/76/2026	09-02-2026	Arham Energy Limited Vs MAGO THERMAL P LTD	Varun Kr. Jain	9891836353	adv.varunjain@gmaiil.com	06-02-2026
			613	Commercial Suit	CS (COMM)/74/2026	09-02-2026	MANOJ BHAMBHANI Vs KUGA PVC AND PLASTIC PRODUCTS AND ORS	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmil.com	05-02-2026
			613	Commercial Suit	OMP (I)(COMM)/690/2026	09-02-2026	AXIS BANK LTD Vs RAHUL ARODIYA 2072	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	
			613	Commercial Suit	OMP (I)(COMM)/708/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Karun Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
			613	Commercial Suit	OMP (I)(COMM)/701/2026	10-02-2026	AXIS BANK LTD Vs RAJARAM GURJAR 7814	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/702/2026	10-02-2026	AXIS BANK LTD Vs RAHUL DHABHAI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/703/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Poonam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/705/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Kuldeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	07-02-2026
			613	Commercial Suit	OMP (I)(COMM)/704/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Ranbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	06-02-2026
			613	Commercial Suit	OMP (I)(COMM)/706/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Karnail	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	07-02-2026

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			613	Commercial Suit	OMP (I)(COMM)/711/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amarjeet Earth Movers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
			613	Commercial Suit	OMP (I)(COMM)/710/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sudish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
			613	Commercial Suit	OMP (I)(COMM)/709/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashutosh Kumar Chauhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/7/2026	12-02-2026	Kotak Mahindra Bank Limited Vs MAYURI MAHINDERU	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	31-01-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/6/2026	12-02-2026	Kotak Mahindra Bank Limited Vs ANIL SINGH	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	31-01-2026
			613	Commercial Suit	OMP (I)(COMM)/735/2026	12-02-2026	Toyota Financial Ser India Ltd Vs RAJINDER KUMAR 9551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/736/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASLAM KHAN 2782	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/737/2026	12-02-2026	Toyota Financial Ser India Ltd Vs SOHAN LAL 9122	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/738/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/739/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MONIKA SHARMA 6264	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/740/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASHOK KUMAR 0118	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/741/2026	12-02-2026	AXIS BANK LTD Vs MO IKHLAK 8414	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/742/2026	12-02-2026	AXIS BANK LTD Vs NAVEEN DAGAR 4425	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026

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			613	Commercial Suit	ExCOMM - Award by Arb Comm/8/2026	12-02-2026	Kotak Mahindra Bank Limited Vs KAMAL JAISWAL	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	30-01-2026
			613	Commercial Suit	OMP (I)(COMM)/777/2026	13-02-2026	AXIS BANK LTD Vs RAMBIR 6464	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/787/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARVAD ALPESHBHAI BHEMABHAI 4734	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/788/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA DEVI TAK 3997	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/789/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH YADAV 6722	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	04-02-2026
			613	Commercial Suit	OMP (I)(COMM)/778/2026	13-02-2026	AXIS BANK LTD Vs JYOTI SAHNI 7325	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/779/2026	13-02-2026	AXIS BANK LTD Vs RISHI KUMAR 8138	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	30-12-2025
			613	Commercial Suit	OMP (I)(COMM)/780/2026	13-02-2026	AXIS BANK LTD Vs IMDAD KHAN 9467	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	20-01-2026
			613	Commercial Suit	OMP (I)(COMM)/781/2026	13-02-2026	AXIS BANK LTD Vs GURPREET SINGH 1668	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	27-01-2026
			613	Commercial Suit	OMP (I)(COMM)/782/2026	13-02-2026	Kotak Mahindra Bank Ltd Vs Prem Nath	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	09-02-2026
			613	Commercial Suit	OMP (I)(COMM)/783/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASIM I 7293	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/784/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 2371	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/785/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDER SAINI 1447	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	04-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/786/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANIKA GARG 0847	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	04-02-2026
			613	Commercial Suit	Execution (Comm)/47/2026	13-02-2026	Ms Kailash Technology Pvt Ltd Vs Digitech Call System Pvt Ltd	Ajay Pandey(P),	9312982075	avsgjurists@gmail.com	10-02-2026
			613	Commercial Suit	CS (COMM)/87/2026	13-02-2026	BANK OF BARODA Vs AMAR KUMAR	Sudha Shukla	9899913203	advsudhashukla@gmail.com	01-02-2026
			613	Commercial Suit	ExCOMM - Award by Arb Comm/9/2026	16-02-2026	Appalon Overseas DECREE HOLDER Vs SS MOTA SENIOR SECONDATY MODEL SCHOOL NARANG COLONY	KETAN MADAN(P),	9873140021	ketanmadan@gmail.com	11-02-2026
			613	Commercial Suit	OMP (I)(COMM)/820/2026	17-02-2026	IDFC FIRST BANK LTD Vs TASLIM AHMAD 8774	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/824/2026	17-02-2026	IDFC FIRST BANK LTD Vs PURAN CHAND SOLANKI 5003	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/823/2026	17-02-2026	IDFC FIRST BANK LTD Vs SACHIN SINGH 8422	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/822/2026	17-02-2026	IDFC FIRST BANK LTD Vs ADESH CHARAN 6313	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/819/2026	17-02-2026	AXIS BANK LTD Vs RANJEET KAUR 7771	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	11-02-2026
			613	Commercial Suit	OMP (I)(COMM)/821/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 9117	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
			613	Commercial Suit	OMP (I)(COMM)/847/2026	19-02-2026	IDFC FIRST BANK LTD Vs SUNNY TANWAR 3709	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/848/2026	19-02-2026	IDFC FIRST BANK LTD Vs SALMA IMRAN 0227	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/849/2026	19-02-2026	IDFC FIRST BANK LTD Vs KRISHNA NARAYAN PODAR 3872	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/871/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NHL DISTRIBUTION PVT LTD 6593	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/873/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT V 0551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	CS (COMM)/107/2026	23-02-2026	MOGLI LABS (INDIA) PVT LTD Vs neelam linens and garment india ltd	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	16-02-2026
			613	Commercial Suit	OMP (I)(COMM)/875/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDER KUMAR 9740	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/876/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHIRAJ RAMCHANDRA MALI 9769	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/862/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Waseem S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	16-02-2026
			613	Commercial Suit	OMP (I)(COMM)/878/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT SINGH 4173	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/884/2026	23-02-2026	Toyota Financial Ser India Ltd Vs ASHOK NEURUTIRAO PAIKRAO 2729	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/886/2026	23-02-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	19-02-2026
			613	Commercial Suit	OMP (I)(COMM)/887/2026	24-02-2026	Toyota Financial Ser India Ltd Vs SAURABH DAS GUPTA 8324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	19-02-2026
			613	Commercial Suit	Execution (Comm)/56/2026	24-02-2026	Asha Arora Vs M/S PS GLOBAL CONSUMER HEALTHCARE PVT LTD	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv(cgmail.com	22-02-2026
			613	Commercial Suit	OMP (I)(COMM)/890/2026	24-02-2026	FOOTPRINTS CHIDCARE PVT LTD Vs MANISH GUPTA	AARZOO ANEJA(P),	9540129000	no email	24-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/899/2026	26-02-2026	SURYODAY SMALL FINANC BANK Vs Mohamad Abdal Munshri	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	25-02-2026
			613	Commercial Suit	OMP (I)(COMM)/900/2026	26-02-2026	Toyota Financial Ser India Ltd Vs NANDRAM SINGH 8804	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	19-02-2026
			613	Commercial Suit	OMP (I)(COMM)/901/2026	26-02-2026	Toyota Financial Ser India Ltd Vs OMKAR PRAKASH OHAL 3526	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	19-02-2026
			613	Commercial Suit	OMP (I)(COMM)/902/2026	26-02-2026	Toyota Financial Ser India Ltd Vs SUNITA DEVI 9326	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	19-02-2026
			613	Commercial Suit	OMP (I)(COMM)/903/2026	26-02-2026	Toyota Financial Ser India Ltd Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/904/2026	26-02-2026	Toyota Financial Ser India Ltd Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/911/2026	27-02-2026	Toyota Financial Ser India Ltd Vs JAGMEET SINGH 7218	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	17-02-2026
			613	Commercial Suit	OMP (I)(COMM)/912/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AKASH NIVRUTI GOVARDHANE 9810	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	17-02-2026
			613	Commercial Suit	OMP (I)(COMM)/913/2026	27-02-2026	Toyota Financial Ser India Ltd Vs RANO B 6403	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/914/2026	27-02-2026	Toyota Financial Ser India Ltd Vs MOHAMMAD YUSUF 2470	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	17-02-2026
			613	Commercial Suit	OMP (I)(COMM)/915/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AMANDEEP SINGH 1066	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	21-02-2026
			613	Commercial Suit	OMP (I)(COMM)/845/2026	19-02-2026	AXIS BANK LTD Vs MOHIT DUHAN 3081	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	03-02-2026
			613	Commercial Suit	OMP (I)(COMM)/844/2026	19-02-2026	AXIS BANK LTD Vs SHREE DEVNARAYAN TRADING COMPANY	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	03-02-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			613	Commercial Suit	OMP (I)(COMM)/850/2026	19-02-2026	AXIS BANK LTD Vs NASEEM AHAMED KHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	11-02-2026
			613	Commercial Suit	OMP (I)(COMM)/846/2026	19-02-2026	AXIS BANK LTD Vs RAVI MOHAN SHARMA 8026	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	11-02-2026
			613	Commercial Suit	OMP (I)(COMM)/851/2026	19-02-2026	AXIS BANK LTD Vs HARBHAN SINGH 4409	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	11-02-2026
			613	Commercial Suit	OMP (I)(COMM)/852/2026	19-02-2026	AXIS BANK LTD Vs VIJAY KUMAR 7686	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	11-02-2026
			613	Commercial Suit	CS (COMM)/102/2026	19-02-2026	Upgrid Solutions Private Limited / Shadab Malik Sole Proprietor of Malik Charging Point	Ms. Kritika Tuteja	9643008880	contact@aaalegal.pro	13-02-2026
			613	Commercial Suit	OMP (I)(COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	08-02-2026
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	**SOUTH-WEST**	614	COMMERCIAL SUIT	CS (COMM)/61/2026	02-02-2026	UNION BANK OF INDIA Vs AMBIKA ENTERPRISES	MR. JITENDER GARG	9810197621	JITENDERGARGADV@GMAIL.COM	17.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/563/2026	02-02-2026	AXIS BANK LTD Vs BABY VERMA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	30.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/570/2026	02-02-2026	AXIS BANK LTD Vs ANITA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/571/2026	02-02-2026	AXIS BANK LTD Vs MOHD SALMAN KURESHI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/572/2026	02-02-2026	AXIS BANK LTD Vs RAKESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/573/2026	02-02-2026	AXIS BANK LTD Vs HARIOM SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/574/2026	02-02-2026	AXIS BANK LTD Vs LAKSHMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/575/2026	02-02-2026	AXIS BANK LTD Vs SHIVKANT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/576/2026	02-02-2026	AXIS BANK LTD Vs MOHD AMJAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/577/2026	02-02-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LTD Vs KAMAL KISHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/582/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VRIDHI CONTRACTOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/583/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKIR HUSSAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/584/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN MITTAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/585/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UDAY SINGH DHAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/586/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTALA PAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/587/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKANKSHA ASWANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/588/2026	03-02-2026	AXIS BANK LTD Vs SHIV SHANKAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/589/2026	03-02-2026	AXIS BANK LTD Vs AWADHESH SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/590/2026	03-02-2026	AXIS BANK LTD Vs SHAHZAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/591/2026	03-02-2026	AXIS BANK LTD Vs MANGATA BAJARD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/592/2026	03-02-2026	AXIS BANK LTD Vs GURPREET SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/593/2026	03-02-2026	AXIS BANK LTD Vs SURAJ THAPA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	ARBITRATION	OMP (I)(COMM.)/594/2026	03-02-2026	AXIS BANK LTD Vs BALRAM MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			614	COMMERCIAL SUIT	CS (COMM)/65/2026	04-02-2026	SISKO WORLDWIDE LOGISTICS INDIA PVT LTD Vs JOHNSON CONTROL (S) PTE LTD	MR. ASHISH YADAV	9311668810	UMBERILAWASSOCIATES@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/608/2026	04-02-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs IRFAN KHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	02.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/638/2026	04-02-2026	KOTAK MAHINDRA BANK Vs MAHINOOR TRANSPORTER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	21.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/639/2026	04-02-2026	AXIS BANK LTD Vs RATAN LAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	21.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/640/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YADAV VIRENDRA SINGH AMARSHING	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/641/2026	04-02-2026	AXIS BANK LTD Vs PRAJJWAL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	031.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/642/2026	04-02-2026	AXIS BANK LTD Vs JYOTI YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/643/2026	04-02-2026	AXIS BANK LTD Vs SONU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/644/2026	04-02-2026	AXIS BANK LTD Vs PUNEET PATNI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/645/2026	04-02-2026	AXIS BANK LTD Vs KEVADA RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	EXECUTION	Execution (Comm.)/31/2026	05-02-2026	RAJIV KUMAR Vs NEO BUS TECHNOLOGY THROUH IS PROPRIETOR MRS ALKA GUPTA	MR. RAJIV KUMAR	9899331004	ADVOCATERAJIVKUMAR@GMAIL.COM	03.02.2026
			614	EXECUTION	Execution (Comm.)/32/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	MR. ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASSOCIATES@GMAIL.COM	02.02.2026
			614	EXECUTION	Execution (Comm.)/33/2026	05-02-2026	punjab and sind bank Vs shahnawaj khan and anr	MS. SUNITA	9873591509	SUNITA_KASHYAP60@YAHOO.COM	02.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/671/2026	06-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SANDIP P	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/672/2026	06-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPAMALA DEVI SURENDRA KUMAR RAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/673/2026	06-02-2026	KOTAK MAHINDRA BANK LTD Vs RAVINDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/681/2026	06-02-2026	KOTAK MAHINDRA BANK Vs INDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/682/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/683/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH KUMARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/684/2026	06-02-2026	KOTAK MAHINDRA BANK Vs RATAN LAL BAIRWA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/685/2026	06-02-2026	AXIS BANK LTD Vs MANOJ KUMAR RATHOUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	EXECUTION	Execution (Comm.)/39/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs BABLU J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026
			614	EXECUTION	Execution (Comm.)/40/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs SHRI BHAGWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	28.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/692/2026	09-02-2026	AXIS BANK LTD Vs ROHITASH SAINI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	02.02.2026
			614	MISCELLANEOUS	MISC DJ ADJ/144/2026	10-02-2026	MCD Vs SATYA PRAKASH AND BROTHERS	MR. MOHIT CHAURASIA	9910085299	ADVMOHITCHAURASIA@GMAIL.COM	07.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/699/2026	10-02-2026	AXIS BANK LTD Vs NEETU SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/700/2026	10-02-2026	AXIS BANK LTD Vs CHETAN GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	04.02.2026
			614	ARBITRATION	ARB. A. (COMM.)/1/2026	11-02-2026	SUMIT Vs KOTAK MAHINDRA BANK LTD	MR. UTKRASH BATRA	8979893221	ADVUTKARSHBATRA@GMAIL.COM	02.02.2026
			614	EXECUTION	Execution (Comm.)/42/2026	11-02-2026	LFX TECHNOLOGIES Vs VISHWAGURU EDUCATIONAL ACADEMY	MS. KRISHNA GAUR	9650667111	K.GAUR@GNALAWYERS.COM	03.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/712/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs OMBIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/713/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs RAMESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/714/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SHANKAR LAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/715/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs GALAXY TENT AND CATERERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/716/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs VIJAY KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/717/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs TUSHAR V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/718/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs MOHD TAHSEEN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/719/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARHAD V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	04.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/720/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PHUL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/721/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/722/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			614	COMMERCIAL SUIT	CS (COMM)/82/2026	12-02-2026	BLUEWHEELZ MOBILITY SERVICES Vs SHADOWFAX TECHNOLOGIES	MR. HITESH KUMAR BHARDWAJ	9811829249	ADVHITESHKUMAR12@GMAILCOM	07.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/755/2026	12-02-2026	AXIS BANK LTD Vs ASHA PANWAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/756/2026	12-02-2026	AXIS BANK LTD Vs AKEEL KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/758/2026	12-02-2026	AXIS BANK LTD Vs DEEPAK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/767/2026	12-02-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/768/2026	12-02-2026	AXIS BANK LTD Vs AJAY KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/769/2026	12-02-2026	AXIS BANK LTD Vs MOHAMMAD AMMAR SIDDIQUI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/770/2026	12-02-2026	AXIS BANK LTD Vs VIKAS KUMAR JAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/771/2026	12-02-2026	AXIS BANK LTD Vs PRAMOD KUMAR GAUTAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/772/2026	12-02-2026	AXIS BANK LTD Vs ANUJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/773/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs VED PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/774/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN NAGAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/775/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs ALTIUS EDUCATION SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/776/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SONU M	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	09.02.2026
			614	COMMERCIAL SUIT	CS (COMM)/88/2026	13-02-2026	BANK OF BARODA Vs PUSHKAR DUTT VASHISHT	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	25.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/89/2026	13-02-2026	BANK OF BARODA Vs ASHUTOSH DWIVEDI	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	25.01.2026
			614	ARBITRATION	OMP (I)(COMM.)/802/2026	16-02-2026	AXIS BANK LTD Vs SURINDER SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/807/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs RAJENDRA SINGH RATHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/808/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs CCS REAL ESTATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/809/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ALAM VIJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/810/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs DOBARIYA ANIL KUMAR BATUKBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/811/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs KAVITA RAWAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026

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			614	ARBITRATION	OMP (I)(COMM.)/812/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ASHOK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/813/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs NITIN KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/814/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs AMIT KUMAR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/815/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs REKHA GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	16.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/816/2026	17-02-2026	KOTAK MAHINDRA BANK LTD Vs SHANKAR KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/817/2026	17-02-2026	KOTAK MAHINDRA BANK Vs RIYAZ KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/818/2026	17-02-2026	KOTAK MAHINDRA BANK Vs AFSAR ALI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	10.02.2026
			614	EXECUTION	Execution (Comm.)/51/2026	18-02-2026	PSA POLYMERS PVT LTD Vs RAJENDRA SINGH	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	22.01.2026
			614	EXECUTION	Execution (Comm.)/53/2026	19-02-2026	AMARDEEP KAUR Vs SANJEEV PUNJ	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	22.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/95/2026	19-02-2026	UPGRID SOLUTIONS PVT LTD Vs ADARSH DIXIT	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	13.02.2026
			614	COMMERCIAL SUIT	CS (COMM)/97/2026	19-02-2026	STATE BANK OF INDIA Vs AMIT KUMAR	MR. R.N. SINGH	8076466594	ADVRNARAYAN@GMAIL.COM	10.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/853/2026	20-02-2026	AXIS BANK LTD Vs RATNESH VAISHNAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/854/2026	20-02-2026	AXIS BANK LTD Vs MANISH KUMAR MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026

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			614	ARBITRATION	OMP (I)(COMM.)/855/2026	20-02-2026	AXIS BANK LTD Vs NEERAJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/856/2026	20-02-2026	AXIS BANK LTD Vs MOHAMMAD JAMIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/857/2026	20-02-2026	AXIS BANK LTD Vs DILNAZ KAUR LUTHRA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/858/2026	20-02-2026	AXIS BANK LTD Vs HIMANSHU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/859/2026	20-02-2026	AXIS BANK LTD Vs ASHOK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/860/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs BHUMI ENTERPRISES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/867/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SYED RIYAZ HAIDER ZAIDI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/868/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/869/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHAN LAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/870/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MD KARIM SHEIKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/872/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MILIND BHASKAR SAWANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/874/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SAURAV SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/877/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHD ANAS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	MISCELLANEOUS	M.Ex/16/2026	24-02-2026	THE BALUSSERY BENEFIT CHIT FUNDS Vs S.N. TRADING	MR. HARI OM	8383062575	ADV_HARIOM@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/891/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FAIYAZ KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/892/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs KHURSHIDA ABDUL RAHIM QURESHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/893/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs SUNIL KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/894/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AMAN KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/895/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AKBAR USMAN TAMBOLI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/896/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AJEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/897/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FIRDOUS TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/898/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs HEMA GIRI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	19.02.2026
			614	EXECUTION	Execution (Comm.)/59/2026	26-02-2026	AXIS BANK LTD Vs RAHUL DUBEY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	18.02.2026
			614	ARBITRATION	OMP (COMM.)/7/2026	27-02-2026	VIKASH HARDWARE Vs M/s AMRAPALI STEELS PVT LTD	MR. ABHAY SHANKAR	8292811099	ABHAYSHANKAR0279ROY@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/908/2026	27-02-2026	IDFC FIRST BANK LTD Vs DEVINDER PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/909/2026	27-02-2026	IDFC FIRST BANK LTD Vs SUBHASH RAMKISHOR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026

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			614	ARBITRATION	OMP (I)(COMM.)/910/2026	27-02-2026	IDFC FIRST BANK LTD Vs MUKESH MATHUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/916/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAFWAN ZAID DAIRE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/917/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY VIJAY DALVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/918/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAGADU BABAJI THORAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/919/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HANSRAJ MARSKOLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	18.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/920/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/921/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/922/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ PAWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/923/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/924/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/925/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUJATA SANJAY MATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/926/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA PANDEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/927/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			614	ARBITRATION	OMP (I)(COMM.)/928/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/929/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRAJIT H	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	OMP (I)(COMM.)/930/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARLEEN KAUR VOHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			614	ARBITRATION	MISC DJ ADJ/225/2026	28-02-2026	Ms EVERSHINE MARBLE Vs Ms Aermec HVAC Engineering Co	MR. DEVENDER SINGH	9818317222	DEVENDERSINGH55@REDIFFMAIL.COM	24.02.2026
			614	ARBITRATION	OMP(I)(COMM) 565/2026	02.02.2026	AXIS BANK LTD Vs. AMARJEET	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			614	ARBITRATION	OMP(I)(COMM)907/2026	27.02.2026	AXIS BANK LTD VS. ANIL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			614	ARBITRATION	OMP(I)(COMM) 905/2026	27.02.2026	AXIS BANK LTD Vs. ANKUSH RAWAT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			614	ARBITRATION	OMP(I)(COMM) 906/2026	27.02.2026	AXIS BANK LTD Vs. AMIT GOGIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			614	ARBITRATION	CS(COMM) 102/2026	19.02.2026	UPGRID SOLUTIONS PVT LTD VS. SHADAB MALIK	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	13.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	28/2026	02-02-2026	M/S VARIS DESIGN AND ENGINEERS Vs RELINE UV ASEAN PVT LTD	MR. HAIDAR ALI	9953614060	ADVHAIDARALI@GMAIL.COM	28.01.2026
			509	CS (COMM)	62/2026	02-02-2026	CANARA BANK Vs KRISHAN	CHITRA MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	25.01.2026
			509	OMP (I)(COMM.)	578/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND KUMAR 8650	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			509	OMP (I)(COMM.)	579/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA SIMRAN SHILPESHKUMAR 9369	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			509	OMP (I)(COMM.)	580/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET PANDEY 7267	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			509	OMP (I)(COMM.)	581/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			509	Execution (Comm.)	29/2026	03-02-2026	Concertina Coils Pvt Ltd Vs HAMARA GHARR	MOHIT AGGARWAL	9811449071	patronuslawoffices@gmail.com	30.01.2026
			509	OMP (I)(COMM.)	595/2026	03-02-2026	AXIS BANK LTD Vs MEHRIN JAHAN 6179	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			509	OMP (I)(COMM.)	596/2026	03-02-2026	AXIS BANK LTD Vs PRAFULL KALAL 6007	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	597/2026	03-02-2026	AXIS BANK LTD Vs KAPIL DEV 3882	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			509	OMP (I)(COMM.)	598/2026	03-02-2026	AXIS BANK LTD Vs SAPANA DEVI 0428	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			509	OMP (I)(COMM.)	600/2026	03-02-2026	AXIS BANK LTD Vs YASMEEN BANO 4127	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	31.12.2025
			509	OMP (I)(COMM.)	615/2026	04-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaypal Singh	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	27.01.2026
			509	OMP (I)(COMM.)	616/2026	04-02-2026	AXIS BANK LTD Vs UPENDRA KUMAR 3085	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	03.01.2026
			509	OMP (I)(COMM.)	617/2026	04-02-2026	AXIS BANK LTD Vs BHUP NARAYAN SINGH 8520	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			509	OMP (I)(COMM.)	618/2026	04-02-2026	AXIS BANK LTD Vs NATHU RAM 7683	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			509	OMP (I)(COMM.)	619/2026	04-02-2026	AXIS BANK LTD Vs RAVI KHOIWAL 9577	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			509	OMP (I)(COMM.)	620/2026	04-02-2026	AXIS BANK LTD Vs SORABH KUMAR 7539	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	621/2026	04-02-2026	AXIS BANK LTD Vs HARI NARAYAN KUMAWAT 4065	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			509	OMP (I)(COMM.)	622/2026	04-02-2026	AXIS BANK LTD Vs RAJPAL SINGH 1039	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.01.2026
			509	OMP (I)(COMM.)	623/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZUBAIR AHMED 7962	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	28.01.2026
			509	OMP (I)(COMM.)	624/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIPIN DUBEY 8710	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			509	OMP (I)(COMM.)	625/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DANISH AKHLAQUE 2890	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.01.2026
			509	OMP (I)(COMM.)	626/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RADHESHYAM SHARMA 1447	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	09.01.2026
			509	OMP (I)(COMM.)	627/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHUHAR SINGH 3976	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	08.01.2026
			509	OMP (I)(COMM.)	628/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM SINGH 9263	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	07.01.2026
			509	OMP (I)(COMM.)	629/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH AMULAKH FAFADIA 2400	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	21.01.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	630/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHNU D 4835	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.01.2026
			509	OMP (I)(COMM.)	631/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIV NARAYAN CHAWDA 2257	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.01.2026
			509	OMP (I)(COMM.)	632/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	31.01.2026
			509	OMP (I)(COMM.)	633/2026	04-02-2026	AXIS BANK LTD Vs DALCHAND SHARMA 6696	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	20.01.2026
			509	CS (COMM)	66/2026	05-02-2026	AGGARWAL TRADING CO Vs SHREE BANKE BIHARI OIL MILLS	ANSHUL KAUSHIK	9999309192		03.02.2026
			509	CS (COMM)	67/2026	05-02-2026	BANK OF MAHARASTRA Vs RAHUL	PRAVEEN KR. RAJPUT	9891273738	adv.pkrajput2012@gmail.com	02.02.2026
			509	Execution (Comm.)	36/2026	06-02-2026	Punjab National Bank Vs RAJESH KUMAR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	03.02.2026
			509	Execution (Comm.)	37/2026	06-02-2026	Punjab National Bank Vs SWAD HI SWAD	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.co	03.02.2026
			509	Execution (Comm.)	38/2026	06-02-2026	PUNJAB NATIONAL BANK Vs HUKUM CHAND AND ANR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	03.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	71/2026	06-02-2026	INDIAN BANK Vs PRIYA JHA PROPRIETOR OF M/S MAGNUM R STUDIO	ANKIT DAGAR	9811399499	advankitdagar@hotmail.com	15.01.2026
			509	CS (COMM)	78/2026	11-02-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	09.02.2026
			509	OMP (I)(COMM.)	728/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			509	OMP (I)(COMM.)	731/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHINDERPAL SINGH 8069	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			509	OMP (I)(COMM.)	732/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPATI PAWAR 7812	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			509	OMP (I)(COMM.)	733/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAMJIT KAUR 6093	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			509	OMP (I)(COMM.)	734/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAM SINGH 3338	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	03.02.2026
			509	Execution (Comm.)	43/2026	12-02-2026	Ms Ved Prakash Mithal and Sons Vs Union of India Executive Engineer W Division(Formerly known as AIIMS Project Division)	MAHUA KALRA	9810651177	rjkpmlasc@gmail.com	05.02.2026
			509	Execution (Comm.)	44/2026	12-02-2026	KOTAK MAHINDRA BANK Vs KALKA PRASAD GUPTA	ASHUTOSH KR. MISHRA	9560870099		09.10.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	81/2026	12-02-2026	INDIANNICA LEARNING PRIVATE LIMITED Vs VISHAL ENTERPRISES	SANDEEP CHATTERJEE	9310056626	legal@chatterjee-law.com	11.02.2026
			509	OMP (I)(COMM.)	748/2026	12-02-2026	AXIS BANK LTD Vs MANISH 3711	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	749/2026	12-02-2026	AXIS BANK LTD Vs RESHMA 0416	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	750/2026	12-02-2026	AXIS BANK LTD Vs SHER SINGH 3455	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	751/2026	12-02-2026	AXIS BANK LTD Vs RAJAT 3277	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	752/2026	12-02-2026	AXIS BANK LTD Vs SATINDER KAUR 5973	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	753/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manju Bai	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	07.02.2026
			509	OMP (I)(COMM.)	754/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	07.02.2026
			509	OMP (I)(COMM.)	757/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	08.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	OMP (I)(COMM.)	759/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Shawez Alam	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	08..02.2026
			509	OMP (I)(COMM.)	760/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Aman Prabhakar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	08..02.2026
			509	OMP (I)(COMM.)	761/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I)(COMM.)	762/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Savita	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I)(COMM.)	763/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I)(COMM.)	764/2026	12-02-2026	AXIS BANK LTD Vs ASHOK KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	765/2026	12-02-2026	AXIS BANK LTD Vs GOPAL CHOUHAN 5314	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	OMP (I)(COMM.)	766/2026	12-02-2026	AXIS BANK LTD Vs MAMTA SRIVASTAVA 6482	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	27.01.2026
			509	CS (COMM)	83/2026	13-02-2026	M/S U T TRANS LOGISTICS Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	11.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	84/2026	13-02-2026	M /S URBO TRANS LOGISTICS PVT LTD Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	09.02.2026
			509	CS (COMM)	85/2026	13-02-2026	PERFECT CONNECT LOGISTIC PVT LTD Through its Director Gourav Joshi Vs N S M Ventures Pvt Ltd Through its Director	JITENDER PANDEY	9625736165	ADV.JEET@GMAIL.COM	09.02.2026
			509	CS (COMM)	86/2026	13-02-2026	BANK OF BARODA Vs DHARA	SUDHA SHUKLA & AMIT PANCHAL	9899913023	ADVSUDHASHUKLA@GMAIL.COM	25.01.2026
			509	OMP (I)(COMM.)	790/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEPI KALLURAM 2013	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026
			509	OMP (I)(COMM.)	791/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANWAR JAGBIR SINGH 2826	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026
			509	OMP (I)(COMM.)	792/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL ZUMBAR DAREKAR 3834	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026
			509	OMP (I)(COMM.)	793/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH DEORAO BHAJE 0336	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026
			509	OMP (I)(COMM.)	794/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHASHI BHUSHAN S SHUKLA 2143	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026
			509	OMP (I)(COMM.)	795/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD AEJAZ ANSARI 0922	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	12.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)	48/2026	16-02-2026	Shyam Sunder Goel Vs RPG Steel Traders	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	12.02.2026
			509	CS (COMM)	91/2026	16-02-2026	Under Armour Vs Ashok Kumar	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	12.02.2026
			509	Execution (Comm.)	49/2026	17-02-2026	KOTAK MAHINDRA PRIME LTD Vs RAVINDER VERMA AND ANR	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	12.02.2026
			509	OMP (I)(COMM.)	828/2026	17-02-2026	AXIS BANK LTD Vs SUVAINDRA SINGH 7329	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			509	OMP (I)(COMM.)	829/2026	17-02-2026	IDFC FIRST BANK LTD Vs RAVI DHARM 6434	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			509	OMP (I)(COMM.)	830/2026	17-02-2026	IDFC FIRST BANK LTD Vs MUKESH KUMAR GAUTAM 4766	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			509	OMP (I)(COMM.)	831/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 0655	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.02.2026
			509	OMP (COMM.)	5/2026	18-02-2026	Ramesh Kumar Vs M/s SANGAM SUNRISE PRIVATE LIMITED through its director, Mr Bijender Kumar	MR. ABHISHEK KUMAR CHAUDHARY	9654771281	ADVABHISHEKCHAUDHARY@YAHOO.COM	13.02.2026
			509	CS (COMM)	93/2026	18-02-2026	MS FRANCHAISE AVS Vs CHARMI DAVE	MR. YOGESH KUMAR	7838600066	YOGESH00006@YAHOO.COM	15.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)	52/2026	19-02-2026	MRS BALJEET KAUR Vs VIKAS BHASIN	MR. VINOD MALHOTRA	9811343754	hcmalhotras7(ii),gmail.corn	13.02.2026
			509	CS (COMM)	96/2026	19-02-2026	Pawan Kumar Singhal Vs M/s Ekoliife Health Care Pvt Ltd	MR. YASHWANT GAHLOT	8588817406, 9891099883	gahlot.yash@gmail.com	16.02.2026
			509	CS (COMM)	98/2026	19-02-2026	STATE BANK OF I NDIA Vs JAY PRAKASH ARVIND GHADGHE	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	16.02.2026
			509	CS (COMM)	99/2026	19-02-2026	STATE BANK OF INDIA Vs ROHTASH KUMAR	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	16.02.2026
			509	CS (COMM)	101/2026	19-02-2026	MS ALP OVERSEAS PVT LTD THROUGH ITS AR COMPANY SECRETARY Vs MS GLOBAL AUTO MARKETING THROUGH ITS PROPRIETOR SHRI JITENDER PRASAD	MR. KULVINDER SINGH	9818143967	advomattoot&email.com	10.02.2026
			509	OMP (I)(COMM.)	840/2026	19-02-2026	AXIS BANK LTD Vs S K TRANSPORT 3912	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.02.2026
			509	OMP (I)(COMM.)	841/2026	19-02-2026	AXIS BANK LTD Vs SANJAY KUMAR MAURYA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.02.2026
			509	OMP (I)(COMM.)	842/2026	19-02-2026	AXIS BANK LTD Vs BHARAT SONI 7869	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.02.2026
			509	OMP (I)(COMM.)	843/2026	19-02-2026	IDFC FIRST BANK LTD Vs BHOLE KASHYAP 0722	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	03.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)	54/2026	21-02-2026	Sudhakar Vs Pankaj Singh	MR. ANKIT MIGLANI	7276358720	ankirruiqlani@tirrnta\\r,Iice.in	06.02.2026
			509	CS (COMM)	106/2026	21-02-2026	Upgrid Solutions Private Limited Vs Mohd Atif	MR. RUPESH GUPTA	9643008880	contact@aaalcgal.pro	09.02.2026
			509	OMP (I)(COMM.)	879/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARAD RAMJI SANKLA 2592	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	OMP (I)(COMM.)	880/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAKHAN T 7308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	OMP (I)(COMM.)	881/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARAT SINGH 3515	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	OMP (I)(COMM.)	882/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV YADAV 3507	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	OMP (I)(COMM.)	883/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHNUMA M 8939	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	OMP (I)(COMM.)	885/2026	23-02-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUMIT JAISWAL 2308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	13.02.2026
			509	Ex.COMM	10/2026	24-02-2026	TATA CAPITAL LTD Vs ANISH SHARMA	MR. S.P RANA	9953455007	sprana2013.sr@gmail.com	04.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	Execution (Comm.)	55/2026	24-02-2026	RAMAKANT PAREEK Vs BHARAT GUPTA	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	05.02.2026
			509	CS (COMM)	108/2026	24-02-2026	BIKANERVALA PVT LTD Vs AKRIBIZ BUSINESS SOLUTIONS PVT LTD	MANISH MALHOTRA	9971163669	malhotraadv@gmail.com	13.02.2026
			509	MISC DJ ADJ	198/2026	24-02-2026	Auro Logistics Vs Global Logistics	MR. ALOK KUMAR TIWARI	84708789029	legalfinitee@gmail.com	16.02.2026
			509	OMP (I)(COMM.)	888/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHANAWAJ K 1692	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			509	OMP (I)(COMM.)	889/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT LAL MEWARA 1186	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	17.02.2026
			509	CS (COMM)	109/2026	25-02-2026	Nava Healthcare Pvt Ltd Vs Vivek Singla Proprietor M/s Naresh Pharma	RATNESWAR DAS	9999514750	officelawsangels@gmail.com	17.02.2026
			509	Execution (Comm.)	58/2026	26-02-2026	Vijay Sngh Vs Himanshu Gera	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	17.02.2026
			509	OMP (COMM.)	06/2026	27-02-2026	HASHIM HUSSAIN AND SONS THROUGH ITS PARTNER PHOOL MIYAAN Vs True Crystal Biz Solutions Pvt Ltd Through Its Director Tarun Bansal	ANJALI SISODIA	8700688714	adv.anjalisisodia@gmail.com	13.02.2026
			509	Execution (Comm.)	60/2026	27-02-2026	Vijay Singh Vs Virender Kumar	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	16.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			509	CS (COMM)	111/2026	28-02-2026	PREMDEEP INFRA PROJECTS Vs REAL ELEVATORS	DEEPAK RIKHARI	9810541666	salvuslawassociates15@gmail.com	21.02.2026
			509	CS (COMM)	112/2026	28-02-2026	Union Bank of India Vs Neelam Rani	DHANANJAY KUMAR	9312872882	ADVOCATESHAYAMJHA@GMAIL.COM	24.02.2026
TOTAL							2723				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF FEBRUARY 2026.

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	**CENTRAL**	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-139/2026	02.02.2026	RAVI GUPTA VS MCD & ANR.	SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	29.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-166/2026	06.02.2026	H.S. CREATIONS VS. TRIPTI CREATIONS	TARUN SINGHAL	9999739937	advocatetanusinghal@gmail.com	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-174/2026	09.02.2026	ROHITASH SINGH RANA VS. H.N. ENTERPRISES	MUKESH AGGARWAL	9811365575	mukesh_aggarwalx25a@yahoo.co.in	11.07.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-175/2026	09.02.2026	PUNJAB NATIONAL BANK VS. SANJAY KUMAR	PARAS AGGARWAL	9810600656	Parasaggarwaladv@gmail.com	30.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-179/2026	10.02.2026	HARSH KIRAN TEXTILE PVT. LTD. VS, VALLABH SAREE EMPORIUM	GURMEET AHUJA	9810577633	GURMEETAHUJA@GMAIL.COM	23.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-185/2026	10.02.2026	RAMESH RATHI VS. KRISHAN GUPTA	SHUBHAM VASHISHTH	9312209463	Ashokchhaparia@gmail.com	21.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-251/2026	26.02.2026	POONAM RATHORE VS. AMIT JAIN	MUKESH KUMAR GAUTAM	9312725447	Adv.kiran74@gmail.com	18.02.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-261/2026	28.02.2026	PRAYAG POLYMERS VS. MANAS RANJAN PRADHAN	ARCHIT SINGHAL	9811156111	legal@sigmalegal.in	24.02.2026
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**CENTRAL**	306	CS (COMM)	CS (COMM)/150/2026	03.02.2026	M/S PARAS GRAPHICS VS. M/S SUPRA PRINT PACK INDIA PVT LTD & ORS	MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	15.01.2026
			306	CS (COMM)	CS (COMM)/163/2026	05.02.2026	ASHOK KUMAR @ ASHOK CHOUDHARY VS. ANIL CHAUDHARY	JOGINDER SUKHIJA	9810315334	jusjuris@gmail.com	12.01.2026
			306	CS (COMM)	CS (COMM)/165/2026	06.02.2026	GAURAV GUPTA VS. M/S J V FILMS	RAKESH CHAND	8076895471	jewarlyarakesh@gmail.com	28.01.2026
			306	CS (COMM)/	CS (COMM)/182/2026	11.02.2026	UNION BANK OF INDIA Vs BIJENDRA SINGH AND ANR	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	09.2.2026
			306	CS (COMM)/	CS (COMM)/201/2026	17.02.2026	VISHAL RANA Vs RAJ KUMAR	KARAN BIR SINGH	9654508456	japsoverses@gmail.com	13.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			306	CS (COMM)/	CS (COMM)/203/2026	17.02.2026	BINDIYA MIDHA Vs DIVYANSH MIDHA	SANJAY SHAH	9891111475	office@shahandshah.net	13.02.2026
			306	CS (COMM)/	CS (COMM)/210/2026	18.02.2026	O P GUPTA Vs RAHUL VERMA	VIKAS BHARDWAJ	8750203300	NA	16.02.2026
			306	CS (COMM)/	CS (COMM)/219/2026	20-02-2026	M/S DEV STAINLESS STEEL PVT LTD Vs M/S KDS COMPONENTS	Sagar singh(P),	9999763303	kadianlegalcounsultants@gmail.com	07.02.2026
			306	CS (COMM)/	CS (COMM)/223/2026	21-02-2026	UCO BANK Vs M/S MAGNETIC DEVICES AND ANR	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/224/2026	21-02-2026	UCO BANK Vs SHANZA RUBAB	MANOJ KUMAR(P),	9211938138	manojkumaradv81@gmail.com	NA
			306	CS (COMM)/	CS (COMM)/225/2026	21-02-2026	AMEETA MAHESHWARI Vs UMA DEVI	Ritwik Parikh(P),	9999320409	ritwikoff@outlook.com	20.02.2026
			306	CS (COMM)/	CS (COMM)/241/2026	24-02-2026	KUNTI SUBBA Vs M/S HIMALYAN OXY ENTERPRISE AND ORS	AKASH MISHRA	9310673258	advocatemishra367@gmail.com	24.11.2025
			306	CS (COMM)/	CS (COMM)/247/2026	25-02-2026	M/S QUED INSIGHT RESEARCH PVT LTD Vs M/S AUM RESEARCH PVT LTD AND ORS	JAG BIHARI CHOUDHARY	9911063692	info@legaldwar.com	20.02.2026
			306	CS (COMM)/	CS (COMM)/260/2026	28-02-2026	MALKANS TRAINING INSTITUTE PVT LTD AND ORS Vs TELEGRAM MESSENGER LLP AND ORS	Mujeeb Ur Rehman(P),	9873485820	nakul.gandhi@nglawchambers.com	23.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 146/2026 RECOVERY OF RS. 49,15,681/-	02.02.2026	NITIN KUMAR GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	28.01.2026 OF RS. 50370
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 155/2026 RECOVERY OF 17,40,248/-	04.02.2026	SAFEART INDUSTRIES PVT. LTD. VS VISHAL	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	23.01.2026 OF RS.19380
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 156/2026 TRADEMARK INFRINGEMENT	04.02.2026	NIKE INNOVATE C.V. VS ASHOK KUMAR	PARMOD KUMAR SINGH	9718209970	aastha@thelegist.com	31.01.2026 OF RS. 7500
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 167/2026 RECOVERY OF RS.	06.02.2026	M/S SIDDHARTH VS M/S R S TEXTILE	A.N. AGGARWAL	9811258052	rsaggarwalana@gmail.com	12.02.2026 OF RS. 1500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /2026 RECOVERY OF RS. 32,11,255/-	10.02.2026	TEAMASIA MARKETING PVT. LTD. VS M/S CREATIVE ENTERPRISES	NASIR AZIZ	9654426442	NASIRAZIZANDCOMPANY@GMAIL.COM	30.09.2025 OF RS. 34991
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ /2026 RECOVERY OF RS. 7,18,852.86/-	11.02.2026	UNION BANK OF INDIA VS RAHUL	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	09.02.2026 OF RS. 9376/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	**CS/COMM/ 188/2026 TRADEMARK INRINGEMENT**	12.02.2026	ADIDAS AG VS ASHOK KUMAR	AASTHA SHARMA	9718209970	aastha@thelegist.com	10.02.2026 of RS. 7500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 197/2026 TRADEMARK INFRINGEMENT	17.02.2026	ASK AUTOMOTIVE LIMITED VS ASHOK KUMAR (UNKNOWN)	AASTHA SHARMA	9718209970	aastha@thelegist.com	13.02.2026 OF RS. 7500/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 218/2026 UNDER SECTION 37	20.02.2026	SWASTIK AUDIOLINES PVT. LTD. VS SHREE SAI ENTERPRISE	AMIT RANA	9958574113	advocate.nehagund@gmail.com	27.01.2026 OF RS. 6010/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 231/2026 RECOVERY OF RS. /-	23.02.2026	PRASHANT SHARMA VS ORIENTAL INSURANCE COMPANY LTD.	RAKESH KUMAR	8376945663	NA	20.02.2026 OF RS. 6395/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 232/2026 RECOVERY OF RS. /-	23.02.2026	UNION BANK OF INDIA VS RAJWATI AND ANR.	DEEPA GUPTA	9312292558	advoate.deepa.gupta@gmail.com	20.02.2026 OF RS. 9913/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 256/2026 RECOVERY OF RS.26,82,126 /-	27.02.2026	M/S MLJ INDUSTRIES LTD. VS XIDA TECHNOLOGY PVT. LTD.	RAMA SHARMA	9911855122	RAMASHARMA4597@GMAIL.COM	02.02.2026 OF RS. 28550/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM/ 257/2026 RECOVERY OF RS. /-	27.02.2026	SURESH CHAND JAIN VS TEJBIR SINGH	SANJEEV KUMAR	9868005927	SANJEEV.KUMAR@KNOWLEX.IN	17.02.2026 OF RS. 7380/-
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)140/2026	02.02.2026	DAV COLLEGE TRUST V/S MR DAV INSTITUTES	VIVEK SRIVASTAVA	9210-107-303	THEJURALSOLUTIONS@GMAIL.COM	13.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)153/2026	03.02.2026	UNION BANK OF INDIA V/S MRS. VIMLA AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA GUPTA@GMAIL.COM	02.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO.304	RECOVERY	CS (COMM)162/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	31.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)161/2026	05.02.2026	ADIDAS AG V/S ASHOK KUMAR	PRAMOD KUMAR SINGH	9718-209-970	AASTHA@THELEGIST.COM	31.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)220/2026	20.02.2026	RAM CHARAN BANSAL CONSTRUCTION PVT LTD V/S DELHI JAL BOARD AND ANOTHER	SHIKHA GOEL	8287-634-805	NA	16.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)222/2026	20.02.2026	ARMY PACKERS V/S J.M.INC	PUSHKAR KANOJIA	7289-866-123	NA	11.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)229/2026	23.02.2026	AMAN AGGARWAL V/S RAJESH KUMAR AGGARWAL	DHARMENDER KR YADAV	9650-508-945	ADVDK.YADAV79@GMAIL.COM	21.01.2026
			ROOM NO.304	RECOVERY	CS (COMM)233/2026	23.02.2026	PANKAJ TIWARI V/S MCD AND ANR	SATYENDER KUMAR	98111-61525	SKSINGH16@gmail.com	16.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)242/2026	24.02.2026	SEEMA KARWA V/S SNC AGENCIES PVT LTD	RACHNA LAL	9868018764	ASHESHLAL@YMAIL.COM	13.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)243/2026	24.02.2026	RUBBER HOSE INDIA LLP V/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANAJAY24@GMAIL.COM	18.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)245/2026	24.02.2026	SUNIL KUMAR V/S DEEPIKA	ABHISHEK GUPTA	9718-062-229	THESUITSLAWFURM@GMAIL.COM	18.02.2026
			ROOM NO.304	RECOVERY	CS (COMM)259/2026	26.02.2026	S.V. ENTERPRISES V/S JAI MATA ENGINEERING	STEJ PRATAP	8750116605	TEJPRATAP14@GMAIL.COM	20.02.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/160/2026	04-02-2026	BINDAL SMELTING PVT LTD Vs M/S KRISHNA VISION ENERGY INNOVATION LLP AND OTHERS	AMIT TEWARI(P),	9818180025	ATANDA.ADV@GMAIl.COM	12-01-2026
			305	RECOVERY	CS (COMM)/149/2026	02-02-2026	M/S ENVOGUE FURNISHINGS INDIA PVT LTD Vs M/S LUXRAYS FURNISHING BOUTIQUE PRIVATE LIMITED	Vir Chand Yadav(P),	9811594839	vc.yadav.co@gmail.com	30-01-2026
			305	RECOVERY	CS (COMM)/154/2026	03-02-2026	NIKE INNOVATE CV ANR Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@uniteandunited.com	30-01-2026
			305	RECOVERY	CS (COMM)/159/2026	04-02-2026	UNION BANK OF INDIA Vs PRAHALAD MEENA AND ANOTHER	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	02-02-2026
			305	RECOVERY	CS (COMM)/169/2026	05-02-2026	XXXX Vs XXXX	aastha sharma(P),	9810481016	mail(a)thelegist.com,	30-01-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			305	RECOVERY	CS (COMM)/194/2026	13-02-2026	MS SVARA SALES CORPORATION Vs MS DADHI VALA MANUFACTURES CONSULTANTS PVT LTD	BHOPAL SINGH(P),	981816403?	bsinghkl62@gmail.com	17-11-2025
			305	RECOVERY	CS (COMM)/211/2026	18-02-2026	Dolly Sinha Vs The National Insurance Co Ltd	MUKESH AGGARWAL(P),	9811311360	Nsingh 1908@yahoo.co .in	10-02-2026
			305	RECOVERY	CS (COMM)/196/2026	16-02-2026	Bank of India Vs Vinesh Thakur	Vishwanath prasad Tiwari(P),	89901 82901}	vptiwariadvo ¢atewamatl com	10-02-2026
			305	RECOVERY	CS (COMM)/228/2026	21-02-2026	SAROJ BALA Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksinghll6@gmail.com	12-02-2026
			305	RECOVERY	CS (COMM)/248/2026	25-02-2026	SANJEEV KUMAR GOEL Vs JITENDER	RAMESH KUMAR DAHIYA(P),	:9910991243	: nikhildahiya77@gmail.com	17-02-2026
			305	RECOVERY	CS (COMM)/254/2026	26-02-2026	UNION BANK OF INDIA Vs OMKAR S\O RAJA RAM	KAMALJIT SINGH RANOT(P),	98584378G1	N/A	13-02-2026
			305	RECOVERY	CS (COMM)/263/2026	28-02-2026	M/S MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT LTD Vs IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	ROHIT AGRAWAL(P),	9899886971	info@jkgalawchambers.com;	11-02-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/164/2026	CS (COMM)/164/2026	05-02-2026	PAWAN KUMAR AGGARWAL PROP ANKIT TEXTILES Vs M/S SWARR AND ORS	J P GUPTA(P),	9868597298	mailmejpgupta@gmail.com	03.02.2026
			410	CS (COMM)/172/2026	CS (COMM)/172/2026	09-02-2026	M/S INDIAN FAB Vs MR MO GUFRAN KHAN	Siddhant Banga(P),	9999369931	SIDDHANTBANGA04@GMAIL.COM	19.01.2026
			410	CS (COMM)/180/2026	CS (COMM)/180/2026	11-02-2026	PARAMJEET SINGH Vs SHRI ARVINDER SINGH	Shalabh Gupta(P),	9818681699	shalabh.adv@gmail.com	29.01.2026
			410	CS (COMM)/187/2026	CS (COMM)/187/2026	12-02-2026	PUNJAB NATIONAL BANK Vs SH SURESH KUMAR	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv@gmail.com	30.01.2026
			410	CS (COMM)/190/2026	CS (COMM)/190/2026	13-02-2026	NIKE INNOVATE CV Through Its Authorised Representative Ms Sarita Singh Vs ASHOK KUMAR (UNKNOWN)	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	10.02.2026
			410	CS (COMM)/250/2026	CS (COMM)/250/2026	26-02-2026	GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD AND ANR Vs AMUL PAINTS INDIA AND ORS	Abhishek Singh(P),	9910291290	advocate@lai-law.com	04.02.2026
			410	CS (COMM)/249/2026	CS (COMM)/249/2026	26-02-2026	ANIL AGGARWAL Vs PRASHANT SOLANKI	ARCHIT SINGHAL(P),	9599043045	LEGAL@SIGMALEGAL.IN	20.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	COURT ROOM 302	CIVIL SUIT	EX(COMM) 73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. TARIQ FAROOQI	9811037869	mott2474@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND@ SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	30.01.2026
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 186/2026	11.02.2026	PRAVEEN CHATRATH VS. JITENDER KUMAR &ORS.	MADAN LAL SHARMA	9810693008	Madanlal.ml@gmail.com	10.07.2025
			COURT ROOM 302	CIVIL SUIT	CS (COMM) 189/2026	12.02.2026	NIKE INNOVATE C.V VS ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	aastha@thelegist.com	10.02.2026
			COURT ROOM 302	CIVIL SUIT	ARB. A. (COMM) 03/2026	17.02.2026	RAJA HINDUJA VS M/ GAMBIT LEASING & FINANCE PVT. LTD.	MANISH KAPOOR	9250505401	manish.legal@yahoo.com	18.09.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 208/2026	17.02.2026	MAHESH SHARMA VS SHREEJI INDUSTRIES AND TRADING & ANR	ANKIT GUPTA	9540502204	AvestaPartnersllp@gmail.com	03.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 113/2026	21.02.2026	UMESH TYAGI VS MCD & ANR	AKHIL RANA	7838798382	Adv.akhilrana@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 197/2026	23.02.2026	HDFC BANK LTD VS DEEPAK	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 240/2026	24.02.2026	VIVEK BANSAL VS VARCHASWA SHARMA	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	15.02.2026
			COURT ROOM 302	CIVIL SUIT	EX(COMM) 122/2026	24.02.2026	M/S V.G. MARKETING PVT LTD VS VIRENDER	ATUL RATHI	9810540219	atulgnrathi@hotmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM) 243/2026	25.02.2026	TATA CAPITAL LTD VS SHREE SANT CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 250/2026	26.02.2026	HDFC BANK LTD VS TEJVEER SINGH DOON	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 251/2026	26.02.2026	HDFC BANK LTD VS RAM PRASAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL

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			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 266/2026	27.02.2026	TATA CAPITAL LTD VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 267/2026	27.02.2026	TATA CAPITAL LIMITED VS SECURE VINTAGE LOGISTICS PVT LTD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 268/2026	27.02.2026	TATA CAPITAL LIMITED VS ATC LOGISTICS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL
					OMP(I) COMM 280/2026	28.02.2026	TATA CAPITAL LIMITED VS MS SUNITA SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
					EX(COMM) 129/2026	28.02.2026	ANIL KUMAR BANSAL VS VARUN YADAV RASULI	DHEERAJ JAGWANI	9971446999		NIL
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM)141/2026	02-02-2026	LOVESH GUPTAVsMunicipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmailc om	14060/- 28-01-2026
			308	RECOVERY	CS (COMM)142/2026	02-02-2026	STATE BANK OF INDIAVsKHUSBOO	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	15325/- 30-01-2026
			308	RECOVERY	CS (COMM)143/2026	02-02-2026	STATE BANK OF INDIAVs AJAY KUMAR	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	19670/- 30-01-2026
			308	RECOVERY	CS (COMM)170/2026	07-02-2026	WEBCLICK DIGITAL PRIVATE LIMITEDVsSHAHANWAZ AHMED	ANKUR SINGHAL	98-11-126091	ankursinghaladvocate@gmail.com	6640/- 05-02-2026
			308	RECOVERY	CS (COMM)171/2026	07-02-2026	MS PAWAN TEXTILESVsMS BHAGWATI SAREE KENDR	GURUSHARAN SING	9999216070	NA	7500/- 04-02-2026
			308	RECOVERY	CS (COMM) 183/2026	11-02-2026	union bank of india Vs KIRA	Deepa Gupta	9312292558	advocate.deepa.gupta@egmail.com	NOT FILED
			308	RECOVERY	CS (COMM) 192/2026	13-02-2026	SAWAN GUPTA Vs RHYTHM BOOK DISTRIBUTORS	VINAY MOHAN SHARMA	98181941670	VINAYSHARMA679@GMAIL.COM	7100/- 10.02.2026
			308	TRADE MARK	CS (COMM) 193/2026	13-02-2026	KRBL LIMITED Vs DIAT AGRO HOLDING PRIVATE LIMITED	Shravan Bansal	01204511311, 01204939659	unitedmark@unitedandunited.com	6700/- 27-02-2026
			308	RECOVERY	CS (COMM) 199/2026	17-02-2026	STATE BANK OF INDIA Vs Rajbir	Suchita Dixit	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	17670/- 14-02-2026
			308	TRADE MARK	CS (COMM) 200/2026	17-02-2026	Punjabi Chaap Corner Private Limited Vs Punjabee Chaap	Virender kumar Puri	9911569395	puries_1@yahoo.co.in	12300/-03-02-2026

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			308	RECOVERY	CS (COMM)262/2026	28-02-2026	Ms Hoshiyar Singh Suresh Chandra Sarees PvtLtdVsMs Sagar Creatio	Santosh Kumar Jha	9250277 81 8, 9899025078	Email : sk i haassociute(dgtnail. corn	5925/- 25-02-2026
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/157/2026	04-02-2026	Union Bank Of India Vs Kaushalya and Anr	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	02-02-2026
			307	Civil	CS (COMM)/176/2026	09-02-2026	M/s CBS PUBLISHERS AND DISTRIBUTORS PVT LTD Vs ANUJ SOOD Prop of M/s STUDENTS STORE	yogender gautam	9810668042	yogendergautam.legal@gmail.com	22-12-2026
			307	Civil	CS (COMM)/214/2026	19-02-2026	SAROJ BALA (Prop of M/s Balaji Enterprises) Vs Municipal Corporation of Delhi	satyendra kumar singh	9811161525	sksinghll6@gmail.com	12-02-2026
			307	Civil	CS (COMM)/217/2026	20-02-2026	PANKAJ TIWARI Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh	9811161525	sksinghll6@gmail.com	16-02-2026
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/195/2026	16-02-2026	PUNJABI-CHAAP CORNER PRIVATE LIMITED Vs PUNJABIS CHAAP CORNER	V K Puri	9911569395	puries_1@yahoo.co.in	03.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/204/2026	17-02-2026	UNION BANK OF INDIA Vs Ashok Kumar	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/205/2026	17-02-2026	UNION BANK OF INDIA Vs chanderpal through its legal heir	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	09.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/206/2026	17-02-2026	M/s CAXTON PRESS (P) LTD Vs M/s SURE SALES AUTOMATION PRIVATE LIMITED	Mayank Goel	9999340256	mnglawoffice@gmail,com	11.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/215/2026	19-02-2026	DEEPAK MIDHA Vs RAKESH MIDHA	Sanjay Shah	9891111475	adv.sanjayshah@gmail.com	13.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/216/2026	19-02-2026	M/s C B S PUBLISHERS AND DISTRIBUTORS Vs MR ANANT J PATIL	Yogender Gautam	9810668042	yogendergautam.legal@gmail.com	26.09.2025
			COURT ROOM 309	CS (COMM)	CS (COMM)/226/2026	21-02-2026	PUPINDER PAL SINGH Vs MUNICIPAL CORPORATION OF DELHI	Satyendra Kumar Singh	6811161525	sksingh116@gmail.com	19.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/234/2026	23-02-2026	RAKESH GUPTA Vs BHUPENDER KUMAR SHARMA	Arav Kapoor	9899426326	aravkapoor@outlook.com	18.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/235/2026	23-02-2026	UNION BANK OF INDIA Vs RAJU AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026

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			COURT ROOM 309	CS (COMM)	CS (COMM)/236/2026	23-02-2026	UNION BANK OF INDIA Vs SUNIL AND ORS.	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	20.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/244/2026	24-02-2026	STATE BANK OF INDIA Vs RAHUL SINGH	Aditya Kr Rout	9999132159	akroutadvocate@gmail.com	17.02.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/253/2026	26-02-2026	UCO BANK Vs M/s V K TRADERS AND ANR	Manoj Kumar	9211938138	manojkumaradv81@gmail.com	-
			COURT ROOM 309	CS (COMM)	CS (COMM)/221/2026	20-02-2026	M/s RAM CHARAN BANSAL CONSTRUCTION PVT LTD vs Delhi Jal Board	Shikha Goel	8287634805	-	16.02.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	144/2026	31-01-2026	SBI Vs Shivam Gahlot	suchita dixit	8896932838	agnihotrisuchita@gmail.com	02-02-2026
			401	CS (COMM)	147/2026	30-01-2026	KAMAL GUPTA Vs MCD	PANKAJ ROY Kotra			02-02-2026
			401	CS (COMM)	148/26		LOVESH GUPTA Vs MCD	SatyendraKumarSingh	9811161525	sksinghl16@gmail.com	02-02-2026
			401	CS (COMM)	151/26		CHAUDHARY CHEMICAL INDUSTRIES TH. ITS AR KARSAN CHAUDHARY Vs LIVPOWER TECH		7011020428	Email: saurabh.thejurist@gmail.com,	03-02-2026
			401	CS (COMM)	152/26		LEVI STRAUSS AND CO Vs ASHOK KUMAR & ORS	(UNITED & UNITED)	6201970125, 6201970125	E-mail: unitedmark@uniteandunited.com	03-02-2026
			401	CS (COMM)	173/26		M/S Amaira Solutions Vs M/S Spectrum System	(Sneh Vardhan & Pratibha Sinha)	91-11-23753142 +91-9711401792	pratibha.sinha155@gmail.com	09-02-2026
			401	CS (COMM)	191/26		XXXXXXX Vs XXXXXXX	The Legist	011-41720181		13-02-2026
			401	CS (COMM)	202/26		SBI Vs Harbir	suchita dixit	8896932838	agnihotrisuchita@gmail.com	17-02-2026
			401	CS (COMM)	212/26		M/S PNG ASIA Vs Z M TRADERS	SHOBHAM JAIN	9999309222; 8750021607	Email: -Contact@Utkrishthalaw.com ; Website- www.Utkrishthalaw.com	19-02-2026
			401	CS (COMM)	213/2026	17-02-2026	Yogesh Aggarwal v MCD	satyendra kumar singh	9811161525	: email:sksinghl16@gmaiL.com	19-02-2026
			401	CS (COMM)	230/2026		Union Bank of India Vs. Jatin & Ors.	Deepa Gupta	9312292558	, E-mail: advocate.deepa.gupta@gmail.com	23-02-2026

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			401	CS (COMM)	252/2026		M/s Mahendra Kumar Narendra Kumar & Brothers(MKNK) v M/s R.S Textiles & ors	AMARNATH AGGARWAL	9811258052	rsaggarwalana@gmaiLcom	26-02-2026
			401	CS (COMM)	255/2026		Balaji Enterprises v Colormagix Printopack Pvt. Ltd	SHIVANI AGGARWAL	9818956199		27-02-2026
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	ADV. RAVI	8527620044	Ravi@rsloadvocate.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/94/202	16-02-2026	Krishan kumar Vs MS Sadhna Media Pvt ltd	RAVINDER KUMAR	9910617978		NA
			COURT ROOM 402	CIVIL SUIT	Misc DJ/130/2026	16-02-2026	Johnson controls (India) pvt. Ltd Vs multitex filtration Engineers Ltd.	RUPESSH TYAGI	9818555542	rupesh@rplegalindia.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/207/2026	17-02-2026	M/s R P Singhal Builders Pvt Ltd Vs Municipal Corporation of Delhi	AMISH KUMAR TRIVEDI	9871441764	rps0087@gmail.com	13.02.2026
			COURT ROOM 402	CIVIL SUIT	Misc DJ/138/2026	18-02-2026	Manshu Arora Vs Ragini Gupta	BHARAT	7678588750	advocatebharat2882@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	Execution (Comm.)/110/20	20-02-2026	Unicorn Denmart Ltd Vs Trinity health Associates	GUNJAN KUMAR	9313350568		NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/191/20	21-02-2026	HDFC BANK LTD. Vs FARIDA KAMALUDDIN	ANISH BHOLA	9811452022	Anish bhola17vahoo.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/227/2026	21-02-2026	LAKHAN SINGH PAWAR Vs SAROJ HADKASIA,	SUNNY SACHDEVA		sunnydeva100@gmail.com	16.02.2026
			COURT ROOM 402	CIVIL SUIT	Ex.COMM - Award by Ar	23-02-2026	kotak mahindra prime ltd. Vs NAND KISHORE	SUNNY ARORA	9910574027		NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/237/2026	23-02-2026	Union Bank Of India Vs Sita Ram Dass and others	DEEPA GUPTA	9312292558	Advocatedeepagupta@gmail.com	23.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/238/2026	23-02-2026	Vivek Bansal Vs Davendra Kumar Varshney	HARDIK AGGARWAL	7859984398	advocatehardikaggarwal@gmail.com	15.02.2026
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/239/2026	23-02-2026	BANK OF BARODA Vs MOHD SAIFI	SHUDHA SHUKLA	9899913203	advShudhashukla@gmail.com	14.01.2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/226/20	24-02-2026	TATA CAPITAL LTD Vs SHYAM SUNDER	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA

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			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/227/26	24-02-2026	TATA CAPITAL LTD. Vs YASH CONSTRUCTION COMPANY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/228/26	24-02-2026	TATA CAPITAL LTD Vs CHANDESWAR KUMAR	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/229/26	24-02-2026	TATA CAPITAL LTD Vs POORA RAM CHAUDHARY	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/246/2026	25-02-2026	Khushboo Gupta Vs Chokhey Lal Fashion Pvt Ltd	RISHI KUMAR	8527606415	rishiawasthi@yahoo.co.in	17.02.2026
			COURT ROOM 402	CIVIL SUIT	M Ex/216/2026	27-02-2026	A One Machine Components Pvt Ltd Vs Nut House	K.K. MAKHIJA	9810387379		NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/258/2026	27-02-2026	ABC Vs XYZ	SHARWAN KUMAR BANSAL	6201970125	Unitedmark@uniteandunited.com	25.02.2026
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/261/26	27-02-2026	TATA CAPITAL LTD. Vs SECURE VINTAGE LOGISTICS PRIVATE LIMITED	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/262/26	27-02-2026	TATA CAPITAL LTD Vs UNICORN MOVERS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/263/26	27-02-2026	TATA CAPTIAL LTD Vs VINOD	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/281/26	28-02-2026	TATA CAPITAL LTD Vs RAJU MOTORS	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.)/282/26	28-02-2026	TATA CAPITAL LTD Vs SHOKIN ENTERPRISES	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/16/2026	16-02-2026	Tata projects Ltd. Vs BHARAT MOTORS LTD.	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/137/2026	09-02-2026	M/S Fincap Financial Corporation Ltd Vs Rohit Chugh and Ors	Mayank Sapre(P),	7292001202	mayanksapre@gmail.com	04-02-2026
				CS	CS (COMM)/147/2026	11-02-2026	M/S BEST ROADWAYS LIMITED Vs KAUSHAL SHARMA PROPRIETOR OF M/S TANISH TEXTILES	Rehana Ahmed(P),	8376927278	inayat513@gmail.com	05-02-2026
				CS	CS (COMM)/150/2026	11-02-2026	M/S CIVILMANTRA CONSAI LIMITED Vs SHARUN SHAJI	ANMOL(P),	8708160182	advocatepriyankah@gmail.com	14-11-2025

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				CS	CS (COMM)/149/2026	11-02-2026	Amit Kumar Goyal Proprietor of M/s Amit Plastic Vs Charanpaaduka Industries Private Limited	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	09-02-2026
				CS	CS (COMM)/148/2026	11-02-2026	M/S ALUTECH INDUSTRIES Vs PREETI TIWARI PROPRIETOR OF M/S VPAK INTERNATIONAL OLD	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gmail.com	17-12-2025
				CS	CS (COMM)/161/2026	13-02-2026	M/S GANPATI GARTEX PVT LTD Vs M/S JAHANPANAH CLOTHING PVT LTD	SATISH PRAKASH(P),	9873539952	office.suvigyalegal@gmail.com	17-12-2025
				CS	CS (COMM)/173/2026	17-02-2026	BANK OF MAHARASHTRA Vs INDIAN METALS	SUMAN KUMAR SINGH(P),	9540649131	advocatesuman82@amail.com	12-01-2026
				CS	CS (COMM)/171/2026	17-02-2026	Ms I Shilpi Net Solution P Limited through its AR Director namely Vs M/s Golden Plates Banquets Private Limited	C. Parkash(P),	9810654872	advocateep@gmail.com	05-02-2026
				CS	CS (COMM)/172/2026	17-02-2026	UNION BANK OF INDIA Vs SHALINI SHARMA PROPREITOR OF SHALINI ENTERPRISES	Arun Kumar Shukla(P),	93212400295	connect@snslegal.in	10-02-2026
				CS	CS (COMM)/192/2026	21-02-2026	M/s Lantern Pharmaceuticals Pvt Ltd Vs M/S Dadu Medical Centre Pvt Ltd	indira marla(P),	9810064103	arunbatta@gmail.com	27-01-2026
				CS	CS (COMM)/200/2026	23-02-2026	Sunrise International Vs Prabhunath Pandey Proprietor of M/s Surayansh Enterprises	Aditi singhal(P),	9582253870	advacliti40@gmail.com	13-02-2026
				CS	CS (COMM)/206/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs SHREE PARASVANATH OVERSEAS AND ORS	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	25-11-2025
				CS	CS (COMM)/214/2026	27-02-2026	M/s Eltecks India Pvt Ltd Vs MOHD WASEEM M/S NASEER ELECTRIC WORK	AADESH SARASWAT(P),	9999359053	aadesh9696@gmail.com	11-02-2026
15	**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**WEST**		CS(COMM)	120/2026	02.02.2026	STATE BANK OF INDIA VS. AARIF HUSSAIN	SWEETY SOOD	9811786067	msssoodadvocate@gmail.com	29.01.2026
				CS(COMM)	121/2026	02.02.2026	ACE ELECTRICALS VS. M2 SQUARE INDIA	NAIM JAHAN HEENA	7042446515	adv.afsana16@gmail.com	16.01.2026
				CS(COMM)	134/2026	07.02.2026	CANARA BANK VS. SACHIN SINGH	YUDHISHTER SHARMA	9891251777	303yudhishtersharma@gmail.com	09.12.2025
				CS(COMM)	136/2026	09.02.2026	TECHWOW SYSTEMS PVT LTD VS. MAXTRA TECHNOLOGIES PVT LTD	DALIP MISHRA	9350182381	mishradalip87@gmail.com	02.08.2026
				CS(COMM)	138/2026	10.02.2026	MAITRI ENVIORNMENT SOLUTION PVT LTD VS. SUPER MARCHE 37 TRADERS	SNIGDHA SINGH	8076618483	snigdhasinghssadvocacy2@gmail.com	03.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS(COMM)	140/2026	11.02.2026	MS RASS SALES SYSTEMS INDIA PVT LTD VS. MS ARTECH TRADE LINES	GAURAV MAHAJAN	9811688721	gauravmahajan23@yahoo.co.in	09.02.2026
				CS(COMM)	141/2026	11.02.2026	PARVIOM TECHNOLOGIES PVT LTD VS. PARAS TIEREA APARTMENT OWNERS ASSOCIATION	SHUBHAM	9582225106	shubham@clslegal.in	05.02.2026
				CS(COMM)	151/2026	12.02.2026	VIVEK KAPUR VS. ANIL MEHTA	PARMINDER SINGH	9811210962	psgoindi@gmail.com	11.02.2026
				CS(COMM)	165/2026	17.02.2026	BANK OF BARODA VS. DEVENDER	AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	31.01.2026
				CS(COMM)	175/2026	18.02.2026	BANK OF BARODA VS. HIMANSHI	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	11.02.2026
				CS(COMM)	176/2026	18.02.2026	RAKESH KUMAR VS. PARAS ENTERPRISES	KULDEEP SINGH RANA	9810326424		23.09.2025
				CS(COMM)	215/2026	27.02.2026	HAIR MASTERS SALON PVT LTD VS. SHIVANI ARORA	PARAS JAIN	9899907794	jain.paras52@gmail.com	14.02.2026
16	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**WEST**			ExCOMM Award by Arb Comm/20/2026	-02-02-2026	M/s Electraspark Electrical Vs M/S Hager stone international Pvt Ltd	AZHAR ALI(P),			31-01-2026
					Execution (Comm)/54/2026	02-02-2026	SUPER FINE MOULDING Through Its Proprietor Smt Neha Gupta Vs S P TIMBER Through its proprietor Sh Shri Prakash Gupta	SHALU KUMARI(P),			31-01-2026
					CS (COMM)/123/2026	02-02-2026	BANK OF BARODA Vs SURESH	rajnish kumar banyal(P),	9810872353	Not Mentioned	31-01-2026
					CS (COMM)/124/2026	02-02-2026	Ms Alutech Industries Vs Sawan Soni	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					CS (COMM)/122/2026	02-02-2026	Ms Alutech Industries Vs Ms Shyam Ji Metals	Aditya Laroyia(P),	9873539952	office.suvigyalegal@gamil.com	31-01-2026
					ExCOMM Award by Arb Comm/21/2026	-03-02-2026	Punjab National Bank Vs M/S Bijoria Footwears	Maj Dr Jagdish Chander Vashista(P),			31-01-2026
					Execution (Comm)/58/2026	04-02-2026	Sudhir Gupta Vs Mohita Wadhwa (Manu)	Samya Gupta(P),			03-02-2026
					OMP (I) (COMM)/454/2026	09-02-2026	HDFC BANK LTD Vs AHSAN PARVEJ	ADV. LALIT PANDEY(P),			07-02-2026

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					OMP (I) (COMM)/453/2026	09-02-2026	HDFC BANK LTD Vs ABHISHEK SINGH	ADV. LALIT PANDEY(P),			07-02-2026
					Misc DJ/156/2026	09-02-2026	Saraogi Super Sales Pvt Ltd Vs ASMA KHATOON	VARUN BEDI(P),			07-02-2026
					CS (COMM)/145/2026	11-02-2026	PRACHI INFRA AND ROADS PVT LTD Vs MADHURJYA SAIKIA	Ajay Kumar(P),	9891135775	ajay08071971@gamil.com	10-02-2026
					CS (COMM)/144/2026	11-02-2026	M/S PUNTA INDIA PVT LTD Vs M/S MICROTEK INTERNATIONAL PVT LTD	Kapil Yadav(P),	9811370721	legumpritum@gamil.com	10-02-2026
					OMP (I) (COMM)/461/2026	11-02-2026	HDFC BANK LTD Vs RAJKUMAR AHIRWAR	ADV. LALIT PANDEY(P),			10-02-2026
					ExCOMM Award by Arb Comm/26/2026	12-02-2026	KOTAK MAHINDRA BANK LIMITED Vs PRINCE RAJ	RITESH(P),			11-02-2026
					CS (COMM)/152/2026	12-02-2026	MS Krishna Decor Vs MS Creation wood craft	VARUN MALHOTRA(P),	Not Mentioned	Not Mentioned	11-02-2026
					CS (COMM)/157/2026	13-02-2026	Dreamz Overseas Private Limited Vs Vishnu Sharma	RAJESH GUPTA(P),	9868370570	RG.LEGALADVISOR@GAMIL.COM	12-02-2026
					CS (COMM)/156/2026	13-02-2026	MS Krishna Decor Vs MS Balance art constructions	VARUN MALHOTRA(P),	8377020112	ADVOCATEVARUNMALHOTRA01@GAMIL.COM	12-02-2026
					CS (COMM)/155/2026	13-02-2026	ESTEX TELECOM PRIVATE LIMITED Vs WAVELET COMUNICATIONS PRIVATE LIMITED	Vipul Kumar(P),	9811030089	VIPUL.RMLNLU@GMAIL.COM	12-02-2026
					CS (COMM)/162/2026	16-02-2026	canara bank Vs amzad ali prop m/s amzad ali garments	CHITRA MALHOTRA(P),	9212888057	CITRAMALHOTRASOBTI@GAMIL.COM	13-02-2026
					OMP (I) (COMM)/505/2026	17-02-2026	YES BANK LTD Vs KRISHAN SINGH	KARTIK KUMAR(P),			16-02-2026
					OMP (I) (COMM)/504/2026	17-02-2026	YES BANK LTD Vs SATTAR TRACTORS AND JCB	KARTIK KUMAR(P),			16-02-2026
					OMP (I) (COMM)/503/2026	17-02-2026	YES BANK LTD Vs SUNIL KUMAR	KARTIK KUMAR(P),			16-02-2026
					CS (COMM)/178/2026	18-02-2026	Orient Micro Abrasives Limited Vs Sachin Jain Proprietor of M/s Samyak Polymers	Nipun Gupta(P),	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	17-02-2026

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					CS (COMM)/177/2026	18-02-2026	Nikhil Udyog Through Its Proprietor Sh Anil Aggarwal Vs M/S Radhika Sales Delhi Through Its Proprietor Sh Sanjit Poddar Proprietor	Manoj Chouhan(P),	011-40511888	OZSPARTNERS@GAMIL.COM	17-02-2026
					M-Ex/108/2026	19-02-2026	HARSH SIKKA Vs DAVINDER SINGH	Dharam Dev(P),			18-02-2026
					OMP (I) (COMM)/516/2026	21-02-2026	HDFC BANK LTD Vs AJAY DABAS	ajay uppal(P),			21-02-2026
					CS (COMM)/191/2026	21-02-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs Prinsh Sharma	GAURAV MALHOTRA(P),	9999797229	MALHOTRA_GAURAV1976@YAHOO.CO.IN	21-02-2026
					CS (COMM)/197/2026	23-02-2026	Indian Bank Through its Manager Dharmender Singh Vs Advika Urban Packaging through mrs aditi sehrawat	Vinita Raghav(P),	9958703 81	VINITARAGHAVASSOCIATES@GMAIL.COM	21-02-2026
					OMP (I) (COMM)/524/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs SIDDHARTH ROY	SANJEEV PATHAK(P),			21-02-2026
					OMP (I) (COMM)/523/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs ANKIT KUMAR	SANJEEV PATHAK(P),			21-02-2026
					CS (COMM)/196/2026	23-02-2026	Gurdeep singh sehgal Vs KULVINDER KAUR	SARABJOT SINGH(P),			21-02-2026
					CS (COMM)/195/2026	23-02-2026	Gurdeep Singh Sehgal Vs MANPREET SINGH	SARABJOT SINGH(P),			21-02-2026
					OMP (I) (COMM)/536/2026	25-02-2026	Shriram Finance Ltd Vs VINAY KUMAR	Manoj Kumar(P),			24-02-2026
					CS (COMM)/205/2026	25-02-2026	Hariom Aggarwal Vs welkins India Incorporate and ors	Mamta sarna(P),	9716948836	Not Mentioned	24-02-2026
					OMP (I) (COMM)/535/2026	25-02-2026	HDFC BANK LIMITED Vs YOGESH KUMAR	MANISH SHANKER VERMA(P),			24-02-2026
					OMP (I) (COMM)/534/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs CITY CAR BAZAR Through its Proprietor JASPINDER SINGH	ADV. LALIT PANDEY(P),			24-02-2026
					OMP (I) (COMM)/573/2026	26-02-2026	HDFC BANK LIMITED Vs ANSHUMAN DHYANI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/572/2026	26-02-2026	HDFC BANK LIMITED Vs SADDAM HUSSAIN	MANISH SHANKER VERMA(P),			25-02-2026

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					OMP (I) (COMM)/576/2026	26-02-2026	HDFC BANK LIMITED Vs VINOD KUMAR	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/575/2026	26-02-2026	HDFC BANK LIMITED Vs BASANT SAHNI	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/570/2026	26-02-2026	HDFC BANK LTD Vs SURENDER SINGH	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/571/2026	26-02-2026	HDFC BANK LIMITED Vs SATPAL CHOUDHARY	MANISH SHANKER VERMA(P),			25-02-2026
					OMP (I) (COMM)/569/2026	26-02-2026	HDFC BANK LIMITED Vs RAGINI SINGH	MANISH SHANKER VERMA(P),			25-02-2026
					CS (COMM)/207/2026	26-02-2026	FAST TRANSPORT CARRIER PVT LTD Vs M J INTERNATIONAL	Uday Kumar(P),	8882303942	ADVUDAYKUMAR@GAMIL.COM	25-02-2026
					OMP (I) (COMM)/568/2026	26-02-2026	HDFC BANK LTD Vs RAJENDER KUMAR	ajay uppal(P),			25-02-2026
					OMP (I) (COMM)/593/2026	27-02-2026	HDFC BANK LIMITED Vs RAGHUNATH	MANISH SHANKER VERMA(P),			26-02-2026
					Execution (Comm)/89/2026	28-02-2026	PUMA SE Vs Anamika Bansal	xyz(P),			27-02-2026
					Execution (Comm)/88/2026	28-02-2026	JASVINDER KAUR Vs GIAN SINGH GODPAL	ABHINAV(P),			27-02-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		OMP (I) (COMM.)	OMP (I) (COMM.)/388/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs AMJAD ISHRAT	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/389/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs ARUN CHOPRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/390/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UMASHNKAR JANKI PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/391/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs UDIT RATHAUR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/392/2026	02-02-2026	IDFC FIRST BANK LIMITED Vs DILBAG SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	02.02.2026

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				OMP (I) (COMM.)	OMP (I) (COMM.)/400/2026	03-02-2026	AXIS BANK LIMITED Vs ASHISH	LALIT PANDEY	8130383143	Vinodkhanna-24@rediffmail.com	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/401/2026	03-02-2026	AXIS BANK LIMITED Vs MOHAMMAD SUHAIB RAFIK	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/411/2026	04-02-2026	AXIS BANK LTD Vs DEVI LAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/412/2026	04-02-2026	AXIS BANK LTD Vs RAAJ COSTRUCTION ENGINEERS AND DEVLOPERS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.02.2026
				CS (COMM)/133/2026	CS (COMM)/133/2026	06-02-2026	Hariom Steel Traders Vs Welkin India Incorporate	MAMATA SARANA	9716948836	SUMITSARNA @GMAIL.COM	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/413/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs HEMANT ASWANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/414/2026	06-02-2026	IDFC FIRST BANK LIMITED Vs KULDEEP SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/415/2026	06-02-2026	AXIS BANK LTD Vs RENU DHINGRA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	06.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/457/2026	09-02-2026	HDFC BANK LTD Vs MANSOOR ALI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/458/2026	09-02-2026	HDFC BANK LTD Vs MAN SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/473/2026	11-02-2026	AXIS BANK LTD Vs AABID SAIFI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/474/2026	11-02-2026	YES BANK LTD Vs MUKESH MANAK CHAND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/475/2026	11-02-2026	YES BANK LTD Vs LALIT	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/476/2026	11-02-2026	YES BANK LTD Vs MITHELESH KUMAR MISHRA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	10.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/486/2026	12-02-2026	YES BANK LTD Vs MUJAKKERA KHATOON	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026

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				OMP (I) (COMM.)	OMP (I) (COMM.)/487/2026	12-02-2026	YES BANK LTD Vs NIDHEESH PHULAN SINGH	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/488/2026	12-02-2026	YES BANK LTD Vs LALIT KUMAR KUSHWAHA	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/489/2026	12-02-2026	YES BANK LTD Vs INDER JEET RAJANAK	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/490/2026	12-02-2026	YES BANK LTD Vs HIMANSHU	S.L KATYAL	9811250543	MOHNISH.SHARMA@YESBANK.IN	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/491/2026	12-02-2026	YES BANK LTD Vs MEHTAAB KHAN	S.L KATYAL	9811250543	litigation@srcslegal.com	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/492/2026	13-02-2026	Yes Bank Ltd Vs ISHWAR GHISYEVAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	12.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/494/2026	13-02-2026	AXIS BANK LTD Vs HARSH LATA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/497/2026	16-02-2026	YES BANK LIMITED Vs ADESH KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/498/2026	16-02-2026	AXIS BANK LTD Vs SANTANDEEP SINGH SODHI 6193	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/502/2026	17-02-2026	AXIS BANK LTD Vs SUKHWANT SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/507/2026	18-02-2026	AXIS BANK LTD Vs DAVINDER SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14.02.2026
				CS (COMM)/201/2026	CS (COMM)/201/2026	23-02-2026	SANGEETA ARORA PROPERTYSHIP OF B S ADVERTISING COMPANY Vs RABHAS EXPORTS PRIVATE LIMITED	ANKUR SINHA	8552883399	ADVANKURSTNHAI@GMAILCOM	23.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/549/2026	25-02-2026	Shriram Finance Ltd Vs KUMAR PAL SINGH	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/550/2026	25-02-2026	Shriram Finance Ltd Vs ANUJ JAIN	MANOJ KUMAR	9811565635	MANOJKUMAR.ADV@YAHOO.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/551/2026	25-02-2026	TSC FINSERV PRIVATE LIMITED Vs KUBER ENTERPRISES Through its Proprietor ZAHEER SHAFIQ SHAIKH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026

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				OMP (I) (COMM.)	OMP (I) (COMM.)/552/2026	25-02-2026	HDFC BANK LIMITED Vs IMRAN KHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/553/2026	25-02-2026	HDFC BANK LIMITED Vs BRAJABANDHU GAYAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	25.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/554/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs DEEPAK PRASAD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/556/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs SANJEEV KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/559/2026	26-02-2026	AXIS BANK LIMITED Vs DEVILAL SO NEMICHAND	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/589/2026	26-02-2026	HDFC BANK LIMITED Vs SIKHA DEVI	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
				OMP (I) (COMM.)	OMP (I) (COMM.)/590/2026	26-02-2026	HDFC BANK LIMITED Vs JAY PRAKASH YADAV	MANISH VERMA	9650810426	msyermachambens@gmail.com	26.02.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/126/2026	CS (COMM)/126/2026	02-02-2026	CANARA BANK Vs DINESH SEHRAWAT	Ashok Kumar	9560396555	kakkarashok@rediffmail.com	29.01.2026
				CS (COMM)/131/2026	CS (COMM)/131/2026	03-02-2026	PRADEEP KARNANI PROP M/S SATYA SALES AGENCIES Vs SHIV SHAKTI TIMBER AND PLYWOOD	R. P. Saini	9999795396	advabhisheksaini@gmail.com	06.01.2026
				CS (COMM)/135/2026	CS (COMM)/135/2026	07-02-2026	MS DUROPLY INDUSTRIES LTD Vs JASWANT JAIN	J. K. Gahlyan	7015517635	jitenderkumarghahlyan@gmail.com	31.01.2026
				CS (COMM)/164/2026	CS (COMM)/164/2026	17-02-2026	STATE BANK OF INDIA Vs MUKESH	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	04.02.2026
				CS (COMM)/169/2026	CS (COMM)/169/2026	17-02-2026	M/s Navodayan Development India Pvt Ltd Vs Ajit Kumar	Devender Singh	9818317222	Not Provided	14.01.2026
				CS (COMM)/179/2026	CS (COMM)/179/2026	19-02-2026	M S GLADWIN TECHGEN PVT LTD Vs MR JAGJYOTI JAIN	Pramod Kumar Sharma	9899176633	pqpkjuris@gnail.com	16.02.2026
				CS (COMM)/181/2026	CS (COMM)/181/2026	19-02-2026	M S BAKSHI MARK PVT LTD Vs M S AKUMS DRUGS AND PHARMACEUTICALS LTD AND ORS	Rajesh Banati	9810294894	rajeshbanati@yahoo.co.in	28.01.2026
				CS (COMM)/185/2026	CS (COMM)/185/2026	20-02-2026	STATE BANK OF INDIA Vs RAZI KHAN PROP OF LIMITATION	Vijay Prakash	9810210832	advudaykumar@gmail.com	20.01.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/187/2026	CS (COMM)/187/2026	20-02-2026	Krishnan dairy private limited Vs Seema yadav	Jitender kumar garg	9810511644	advjiten@yahoo.com	08.03.2021
				CS (COMM)/209/2026	CS (COMM)/209/2026	26-02-2026	MS ELTECKS INDIA PVT LTD Vs RUMIT KHAJURIA	Vijay Lakshmi Jain	9811373999	advvijaylakshmijain@gmail.com	11.02.2026
				CS (COMM)/210/2026	CS (COMM)/210/2026	26-02-2026	Ms Alutech Vs PAVNEET KHURANA	Uday Kumar	8882303942	advudaykumar@gmail.com	17.12.2025
				CS (COMM)/211/2026	CS (COMM)/211/2026	26-02-2026	Ms Alutech Industries Vs Vivek Kumar Sabharwal	Sanjeev Singh	9811129304	Sanjeev.singh@singhnassociates.com	17.12.2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/127/2026	CS (COMM)/127/2026	02-02-2026	BANK OF BARODA Vs jagmohan dhameer	RAJESH KUMAR BANYAL	9810872353		31-01-2026
				CS (COMM)/128/2026	CS (COMM)/128/2026	02-02-2026	HARKESH KUMAR Vs ASHOK KUMAR / JOHN DOE	GAUTAM PANJWANI	9891212667	GAUTAMPANJWANI12@GMAIL.COM	30-01-22026
				M-Ex/41/2026	M-Ex/41/2026	03-02-2026	Chirag Madhok Prop M2 Industries Vs mohd Faizan				
				Execution (Comm.)/57/2026	Execution (Comm.)/57/2026	04-02-2026	Ms Professional Impex Private Limited Vs Ms Shirdi Industries Limited				
				OMP (I) (COMM.)/402/2026	OMP (I) (COMM.)/402/2026	04-02-2026	AXIS BANK LTD Vs ASHWARESH KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	
				OMP (I) (COMM.)/403/2026	OMP (I) (COMM.)/403/2026	04-02-2026	IDFC FIRST BANK LIMITED Vs HIMANSHU VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	31-01-2026
				OMP (I) (COMM.)/423/2026	OMP (I) (COMM.)/423/2026	06-02-2026	AXIS BANK LIMITED Vs SATYA PRAKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/424/2026	OMP (I) (COMM.)/424/2026	06-02-2026	AXIS BANK LIMITED Vs HARPAL MEENA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/425/2026	OMP (I) (COMM.)/425/2026	06-02-2026	AXIS BANK LIMITED Vs CHAMPA LAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/426/2026	OMP (I) (COMM.)/426/2026	06-02-2026	AXIS BANK LIMITED Vs USHA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				OMP (I) (COMM.)/427/2026	OMP (I) (COMM.)/427/2026	06-02-2026	AXIS BANK LIMITED Vs RITESH JAIN	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				OMP (I) (COMM.)/428/2026	OMP (I) (COMM.)/428/2026	06-02-2026	AXIS BANK LIMITED Vs SANDEEP SHARMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	03-02-2026
				Ex.COMM - Award by Arb./25/2026	Ex.COMM - Award by Arb./25/2026	09-02-2026	TATA CAPITAL LIMITED Vs Mahender Kumar				
				OMP (I) (COMM.)/452/2026	OMP (I) (COMM.)/452/2026	09-02-2026	HDFC BANK LTD Vs MISHKINA MISHKINA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	07-02-2026
				OMP (COMM.)/3/2026	OMP (COMM.)/3/2026	11-02-2026	INSTITUTE OF HUMAN BEHAVIOUR ALLIED SCIENCES Vs Alert Pest Control	TUSHAR SANNU AHIYA	9911991166	ADV.TUSHARSANNU@GMAIL.COM	09-02-2026
				CS (COMM)/142/2026	CS (COMM)/142/2026	11-02-2026	STATE BANK OF INDIA Vs SUMER SINGH	MANOJ PANDEY			09-02-2026
				CS (COMM)/143/2026	CS (COMM)/143/2026	11-02-2026	CENTRAL BANK OF INDIA Vs CHARANJEET KAUR	ANUJ JAIN			07-02-2026
				CS (COMM)/153/2026	CS (COMM)/153/2026	12-02-2026	ASHA DEVI PROP OF APS DRUG HOUSE Vs Prayag Hospital and Research Centre Pvt Ltd	ANKIT KUMAR	9015505737	ADV.AANKITARYA@GMAIL.COM	10-02-2026
				CS (COMM)/158/2026	CS (COMM)/158/2026	13-02-2026	MS Krishna Decor Vs MS Creation Wood Craft	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	12-02-2026
				CS (COMM)/159/2026	CS (COMM)/159/2026	13-02-2026	State Bank of India Vs Manoj Kumar	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/166/2026	CS (COMM)/166/2026	17-02-2026	MS Krishna Decor Vs MS Decorium	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	15-02-2026
				CS (COMM)/167/2026	CS (COMM)/167/2026	17-02-2026	MS Krishna Decor Vs MS Rituz Cucine	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				CS (COMM)/168/2026	CS (COMM)/168/2026	17-02-2026	MS Krishna Decor Vs MS FUAO Interio Pvt ltd	GAGANPREET SINGH CHAWLA	9988661698	GAGANPREETSINGH1993@GMAIL.COM	14-02-2026
				OMP (I) (COMM.)/500/2026	OMP (I) (COMM.)/500/2026	17-02-2026	YES BANK LTD Vs MKS EARTH MOVERS	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				OMP (I) (COMM.)/501/2026	OMP (I) (COMM.)/501/2026	17-02-2026	YES BANK LTD Vs RAGAV VINOD	KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	14-02-2026
				CS (COMM)/183/2026	CS (COMM)/183/2026	19-02-2026	MS Krishna Decor Vs MS Innaya Sales	VARUN MALHOTRA	8377020112	ADVOCATEARUNMALHOTRA@GMAIL.COM	19-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				CS (COMM)/186/2026	CS (COMM)/186/2026	20-02-2026	BANK OF INDIA Vs M/S KARMAN AUTOMOBILES AND ANR	STHAVI ASTHANA	9711116034	STHAVIASTHANA@GMAIL.COM	19-02-2026
				OMP (I) (COMM.)/517/2026	OMP (I) (COMM.)/517/2026	21-02-2026	AXIS BANK LIMITED Vs MANOJ KUMAR MAURYA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/518/2026	OMP (I) (COMM.)/518/2026	21-02-2026	AXIS BANK LIMITED Vs RAMESHWAR SO CHATURI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/519/2026	OMP (I) (COMM.)/519/2026	21-02-2026	AXIS BANK LIMITED Vs PADAM SINGH NEGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/520/2026	OMP (I) (COMM.)/520/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs JAHEER SHABBEER	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/521/2026	OMP (I) (COMM.)/521/2026	21-02-2026	IDFC FIRST BANK LIMITED Vs UTTAM KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	20-02-2026
				OMP (I) (COMM.)/522/2026	OMP (I) (COMM.)/522/2026	21-02-2026	HDFC BANK LTD Vs SANDEEP MISHRA	AJAY UPPAL			19-02-2026
				CS (COMM)/198/2026	CS (COMM)/198/2026	23-02-2026	SATISH CHANANA Vs PRABHJYOT SINGH	PANKAJ NANDA	9643787853	ADVOCATEPANKAJNANDA@GMAIL.COM	20-02-2026
				OMP (I) (COMM.)/528/2026	OMP (I) (COMM.)/528/2026	23-02-2026	IDFC FIRST BANK LIMITED Vs HARSHIT VERMA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	21-02-2026
				OMP (I) (COMM.)/539/2026	OMP (I) (COMM.)/539/2026	25-02-2026	HDFC BANK LTD Vs SACHIN BHATI	AJAY UPPAL			23-02-2026
				OMP (I) (COMM.)/574/2026	OMP (I) (COMM.)/574/2026	26-02-2026	HDFC BANK LIMITED Vs SHUBHAM KUMAR SHARMA	MANISH SHANKER VERMA			24-02-2026
				OMP (I) (COMM.)/577/2026	OMP (I) (COMM.)/577/2026	26-02-2026	IDFC FIRST BANK LIMITED Vs MAHENDER GUPTA	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	24-02-2026
				OMP (I) (COMM.)/578/2026	OMP (I) (COMM.)/578/2026	26-02-2026	HDFC BANK LTD Vs PAPPU SAGGAN	AJAY UPPAL			25-02-2026
				OMP (I) (COMM.)/579/2026	OMP (I) (COMM.)/579/2026	26-02-2026	HDFC BANK LTD Vs RAHUL UPADHYAY	AJAY UPPAL			25-02-2026
				OMP (I) (COMM.)/580/2026	OMP (I) (COMM.)/580/2026	26-02-2026	HDFC BANK LIMITED Vs SUMAN KUMAR YADAV	MANISH SHANKER VERMA			25-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Execution (Comm.)/84/2026	Execution (Comm.)/84/2026	27-02-2026	Equitas Small Finance Bank Ltd Vs UDAY SINGH				
				CS (COMM)/212/2026	CS (COMM)/212/2026	27-02-2026	Amrit Humifresh Preservation Pvt Ltd Vs Khusro Ahmad	ASHIMA GUPTA	9717173272	SINGHALAWCHAMBERS@GMAIL.COM	25-02-2026
				CS (COMM)/213/2026	CS (COMM)/213/2026	27-02-2026	Sita Ram And Company Pvt Ltd Vs SANOBER FAZLANI	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	26-02-2026
				OMP (I) (COMM.)/591/2026	OMP (I) (COMM.)/591/2026	27-02-2026	AXIS BANK LIMITED Vs ABRAR ALI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	25-02-2026
				OMP (I) (COMM.)/592/2026	OMP (I) (COMM.)/592/2026	27-02-2026	IDFC FIRST BANK LIMITED Vs VIRENDER SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	27-02-2026
				CS (COMM)/216/2026	CS (COMM)/216/2026	28-02-2026	ROHIT JAIN Vs MS SUPER MARCHE 37 TRADERS LLP THROUGH ITS PARTNERS ROHIT BATRA	MANOHAR PRATAP	9871234547	AORMPSC@GMAIL.COM	27-02-2026
20	**SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01**	**NEW DELHI**	1	Case Type	80/2026	03.02.2026	M/S SKY BARGE FREIGHT PRIVATE LIMITED VS. M/S VVM EXIM PRIVATE LIMITED	LALIT MOHAN	8860833820	SVFASSOCIATES@GMAIL.COM	26.12.2025
			1	CS(COMM)	79/2026	03.2.2026	STATE BANK OF INDIA V.S ANSHUL KAMBOJ	KRISHNA KR. SHARMA	9958891040	ADVKRISHNA1411@GMAIL.COM	24.09.2025
			1	CS(COMM)	81/2026	04.02.2026	SANJILA BII VS. NKG INFRASTRUCURE	MOHSHIN KHAN	9899205186	MKSOCIALISM@GMAIL.COM	21.01.2026
			1	OMP(COMM)	19/2026	04.02.2026	UNION OF INDIA VS. M/ PARMAR ELECRICALS	ASHUTOSH	9654585892	ASHUTOSHSARASWAT@GMAIL.COM	24.01.2026
			1	CS(COMM)	83/2026	05.02.2026	STATE BANK OF INDIA VS. MR. ARVIND SHARMA	ANSHU SHUKLA	9210043774	ADVOCATEANSHU@GMAIL.COM	19.01.2026
			1	CS(COMM)	82/2026	05.02.2026	CANARA BANK VS LAND OF DEVELOPER & ORS.	SAURABH KUSHWAHA	8882449168, 7248077378	SK.LAWNEXUS@GMAIL.COM	14.01.2026
			1	OMP(COMM)	24/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. QUADROX GROWTH PRIVATE LIMIETD	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	19.01.2026
			1	OMP(COMM)	23/2026	07.02.2026	SHANGRILA CORPORATE SERVICES VS. ECLL PRIVATE LIMITED	KANIKA SINGH	9654847544	KANIKASINGH@KSRCHAMBERS.COM	19.01.2026
			1	CS(COMM)	90/2026	07.02.2026	M/S WHITE LIGHT UNIVERSE VS. M/S ALLIANCE FABTECH PRIVATE LIMITED	PRATEEK KUMAR	8076963580	ADVPRATEEKKUMAR7@GMAIL.COM	03.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	89/2026	07.02.2026	SHREE MULTISOFT INFOCOM PVT LTD. VS. SHREE SHOBNATH YOUTH DEVELOPMENT	SANDEEP KUMAR AND NITIN SHARMA	9873907160, 9911556980	ADVNITINSHARMA.IN@GMAIL.COM	16.01.2026
			1	CS(COMM)	94/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. MR. SEEMA UMESH PANDEY	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	28.01.2026
			1	CS(COMM)	93/2026	09.02.2026	MOVIN EXPRESS PRIVATE LIMITED VS. DENALI FOODS PRIVATE LIMITED	JEEVESH MEHTA	9811617186	JEEVESH@MAVENLEGAL.NET	28.01.2026
			1	CS(COMM)	92/2026	09.02.2026	BISWANATH HOSIERY MILLS LLIMITED VS. FAST RETAILING CO. LTD.	SUSHANT SINGH	9811777625	SUSHANTLAW@GMAIL.COM	06.02.2026
			1	CS(COMM)	104/2026	10.02.2026	FOCUS LIGHTING AND FIXTURES LIMITED VS. ROYALUX LIGHTING PVT. LTD.	FEBIN MATHEW VARGHESE	9953418874	FEBIN@FANDDLEGAL.COM	28.01.2026
			1	CS(COMM)	103/2026	10.02.2026	M/S BERRIO LOGISTICS INDIA PVT. LTD. VS M/S SOLITUDE FLAME PVT. LTD.	MANISH KUMAR, SIMMI KAUR BAGGA	9891481175	MANISHK.SATYA@GMAIL.COM	22.01.2026
			1	CS(COMM)	102/2026	10.02.2026	PUNJAB NATIONAL BANK VS. VIJAY KR. SINGHQ	INDRA NARAIN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	30.01.2026
			1	OMP(COMM)	27/2026	11.02.2026	UNION OF IDNIA V.S BANSAL SPINNING MILLS PVT. LTD.	MS. RUBY	9958899011	RUBYGAUTAMADV@GMAIL.COM	17.01.2026
			1	CS(COMM)	112/2026	12.02.2026	STATE BANK OF INDIA V.S RAJBIR	RAJEEV SAGAR	9810021846	SAGARANDSAGAR@LIVE.COM	08.01.2026
			1	CS(COMM)	120/2026	13.02.2026	RAVINDER KUMAR VS. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	PRATEEK CHOIUDHARY	9205659812	CHOUDHARYANDCHOUDHARY@HOTMAIL.COM	29.01.2026
			1	CS(COMM)	119/2026	13.02.2026	THE FEDERAL BANK LTD. VS. ASIT RAY	KIRAN MAHAJAN	9810472145	KIRANMAHAJAN60@YAHOO.COM	01.09.2025
			1	CS(COMM)	126/2026	17.02.2026	KRESS MACHINERY PVT. LTD. VS. RESHMI C.S.	VARUN CHAWLA	9971195999	VARUN@LEGALCARE.CO.IN	11.02.2026
			1	OMP(COMM)	30/2026	17.02.2026	RENU LAMBA VS. KARAN MUNJAL & ANR.	ABHISHEK GAUTAM, MONIKA SINGHAL	99811830085, 9717303741	ABNHISHEKGAUTAM51@GMAIL.COM	16.01.2026
			1	OMP(COMM)	29/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	16.02.2026
			1	OMP(COMM)	28/2026	17.02.2026	SARASWATI SHISHU MNDIR VS. EXTRAMARKS EDUCATION PV T. LTD.	ADV. VADLAMANI SESHAGIRI	9208366830	NOT AVAILABLE	16.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			1	CS(COMM)	125/2026	16.02.2026	THE FEDERAL BANK LTD. VS. DINESH KUMAR	KIRAN MAHAJAN	9810472145	KIRANAMAHAJAN60@YAHOO.COM	20.05.2025
			1	CS(COMM)	124/2026	16.02.2026	M/S SAGAR INTERNATIONAL LTD. VS. M/S WINDOW MAGIC INDIA PVT. LTD.	AYUSH GUPTA	9818402326	AYUSH@GUPTALEGAL.IN	27.01.2026
			1	CS(COMM)	127/2026	18.02.2026	MUKESH TANWAR VS. MANOJ SURI	SITA RAM TANWAR	9810651595, 9899509929	TANWARNASSOCIATES@GMAIL.COM	10.02.2026
			1	CS(COMM)	128/2026	18.02.2026	ALTF SPACES PVT. LTD. VS. M/S LIMIT INFINITY PVT. LTD.	ABHAY PRATAP SINGH	7011215316	ABHAY@GNSLEGAL.IN, OFICE@GNSLEGAL.IN	23.10.2024
			1	OMP(COMM)	31/2026	19.02.2026	MINISTRY OF ROAD TRANSPORT AND HIGHWAYS NEW DELHI VS M/S HMBS TEXTILES PRIVATE LIMITED	SHUBHRANSHU PADHI	9971512668	SHUBHRANSHU.PADHI@GMAIL.COM	06.02.2026
			1	CS(COMM)	131/2026	20.02.2026	MANOHAR FILAMENT PVT. LT. VS. M/S ARASU TEXPORTS	RAKESH KUMAR	991028068	RKSHARMA54@GMAIL.COM	09.08.2023
			1	CS(COMM)	135/2026	20.02.2026	M/S MICO GLASS INDUSTRIEES PVT. LTD. VS. NATIONAL GLASS COMPANY	NISHANT NEGI, AMAN ABBICHARU CHOUDHARY, ANUJ GOYAL	9811038966, 7506722118	NISHANT@NGLAW.IN, AMAN@NGLAW.IN	16.02.2026
			1	CS(COMM)	137/2026	20.02.2026	BHIWADI CYLINDERS PRIVATE LIMITED VS. MR. MANDAR JOSHI	PRAVEEN MAHAJAN	9810620827	ADVOCATEMAHAJAN27@GMAIL.COM	07.02.2026
			1	CS(COMM)	138/2026	20.02.2026	HERO INVESTCORP PVT. LTD. AND ANR. VS. ASHOK KUMAR	KUNAL SHARMA	9999757185	IP.KUNALKHANNA@GMAIL.COM	18.02.2026
			1	EX.COMM	33/2026	20.02.2026	LEO ISPAT LTD. VS. UNILEC ENGINEERS LTD.	SS WANI AND ASSOCIATES	8750618722	SSWANIASSOCIATES@GMAIL.COM	06.02.2026
			1	CS(COMM)	140/2026	21.02.2026	SYED ABID ANIS VS. UNION OF INDIA	A. K. MISHRA	9650732474	ADVOCATE_AKMISHRA@YAHOO.COM	27.09.2025
			1	CS(COMM)	142/2026	24.02.2026	JAQUOR AND COMPANY LTD. VS. INDRA DUTTA PROPRIETOR OF M/S SANITRUST	ADITYA GAUR AND ASSOCIATES	9999397097	ADVADITYAGAUR@GMAIL.COM	10.02.2026,
			1	OMP(MISC)COMM	05/2026	27.02.2026	SUNDEEP ARORA VS. DELHI TRANSCO LIMITED	FIZA CHOPRA	8130653733	CHOPRAANDCHOPRALAWFIRM@GMAIL.COM	05.02.2026
			1	OMP(COMM)	39/2026	27.02.2026	M/S DEEPAK & CO. VS. UNION OF INDIA	ROMA BEDI AND ASSOCIATES	9958077975	ADVOCATEROMABEDI@GMAIL.COM	23.02.2026
			1	CS(COMM)	156/2026	27.02.2026	M/S VERMILLION COMMUNICATION PVT. LTD. VS. S. C. SHAH & COMPANY	ISHAAN MUKHERJEE	9654399090	ADVISHAANMUKHERJEE@GMAIL.COM	13.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	91/2026	09-02-2026	Skyways Air Services Limited Vs GENWORKS HEALTH PRIVATE LIMITED	Abhishek Kumar(P),	9891138990	advocate.abhishekkumar@gmail.com	04.02.2026
			25	CS (COMM)	106/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fanddlegal.com	03.02.2026
			25	CS (COMM)	105/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED Vs ROYALUX LIGHTING PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874		04.02.2026
			25	CS (COMM)	109/2026	11-02-2026	MOKAPRESSO ENTERPRISES PVT LTD Vs KAPOOR DIESELS GARAGE PVT LTD	Kushal Kumar(P),		Rishabh.eruditelegal@gmail.com	07.02.2026
			25	CS (COMM)	113/2026	12-02-2026	BMEG PVT LTD Vs Absolute Legends Sports Pvt Ltd	SUMER NATH KHANNA(P),	9899287408	NOT PROVIDED	06.02.2026
			25	CS (COMM)	115/2026	12-02-2026	M/S G M STONES Vs MODERN CONSTRUCTION COMPANY (DELHI) AND ORS	Raghav Kumar(P),		adv.adityaladha@gmail.com	09.02.2026
			25	CS (COMM)	123/2026	16-02-2026	GIANTLOK INDIA PRIVATE LIMITED Vs PUNEET BALI AND ANR	Samrat Singh Kang(P),	7987224188		11.02.2026
			25	CS (COMM)	132/2026	20-02-2026	STATE BANK OF INDIA Vs SHIV KUMAR	RUCHI KHURANA(P),	9811170646	ruchikhuranaadvocate@gmail.com	09.02.2026
			25	CS (COMM)	133/2026	20-02-2026	STATE BANK OF INDIA Vs SEEMA GOYAL	RUCHI KHURANA(P),	9811170646		11.02.2026
			25	CS (COMM)	134/2026	20-02-2026	BANK OF INDIA Vs NEHA KUMARI	Sumit kumar(P),	8826307745	sumitkumar.cnlu271@gmail.com	10.02.2026
			25	CS (COMM)	145/2026	25-02-2026	HINDUSTAN MEDIA VENTURES LTD Vs RAJENDRA PRATAP SINGH	puneet bajaj(P),		baiai.baiail28@gmail.com	18.02.2026
			25	CS (COMM)	148/2026	27-02-2026	BANK OF BARODA Vs M/S SHOVA POWER ENTERPRISES	Ravi Agrawal(P),	97I7I38I86	NOT PROVIDED	02.02.2026
			25	CS (COMM)	151/2026	27-02-2026	DEUTSHCE BANK AG Vs MAGO THERMAL PVT LTD AND ORS	SURUCHI SURI(P),	9971357074		20.02.2026
			25	CS (COMM)	152/2026	27-02-2026	Deutsche Bank AG Vs M/S Ankit Poly Plast Packers and Ors	SURUCHI SURI(P),	9971357074		19.02.2026
			25	CS (COMM)	153/2026	27-02-2026	SOMANY CEREMICS LTD Vs AADIDEVA INFRATECH PVT LTD	Karan Jain(P),	9810367549	advocatekj@gmail.com	12.02.2026

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22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/75/2026	02-02-2026	GAUTAM KUMAR VS MUSHAHID ALI	PRINCE KUMAR(P),	9313356961	princekumar312@gmail.com	12-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/74/2026	02-02-2026	GAUTAM KUMAR VS ASAP OFFSET PRIVATE LIMITED	PRINCE KUMAR(P),	9990899799	advocategautamkumar1@gmail.com	12-01-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/15/2026	02-02-2026	UNION OF INDIA VS B M SONS	FIRDOUSE QUTBWANI(P),	9718043116	firdousewani.lawz@gmail.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/76/2026	02-02-2026	R J TAPHOUSE PRIVATE LIMITED VS BALAJI HOSPITALITY SERVICES	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/73/2026	02-02-2026	STROLAR MOUNTING SYSTEMS PVT LTD VS LIFE INSURANCE CORPORATION OF INDIA LIC	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	16-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/72/2026	02-02-2026	STATE BANK OF INDIA VS AJAY OBEROI SOLE PROP AVEES PRODUCT INDIA	VARUN CHANDIOK(P),	9818365119	not available	26-01-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/17/2026	03-02-2026	M/S ASHT ADHATU FERRO METALS PVT LTD AND ORS VS M/S REBA LOGISTICS PRIVATE LIMITED	SACHIN MITTAL(P),	9810166992	mail.smalawyers@gmail.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/84/2026	05-02-2026	UNICORN DENMART LIMITED VS BHARAT KUMAR SINGH	GUNJAN KUMAR(P),	9313350568	advgkumar@gamil.com	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/86/2026	06-02-2026	ATUL KAPOOR HUF VS M/S BIRYANI MALL	DR MANISH TANWAR(P),	9818010102	manishadvo@gmail.com	24-12-2025
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/22/2026	07-02-2026	SHANGRILA CORPORATE SERVICES PVT LTD VS ELI RESEARCH INDIA PVT LTD	SPARSH BAGGA(P),	NOT AVAILABLE	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/87/2026	07-02-2026	JOGINDER SINGH VS NEWCON ENGINEERS PVT LTD AND ORS	VINEETA KUMARI(P),	9811196195	not available	19-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/98/2026	09-02-2026	STATE BANK OF INDIA VS RAKESH SHARMA	VARUN CHANDIOK(P),	9818365119	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/99/2026	09-02-2026	MOVIN EXPRESS PRIVATE LIMITED VS ASIAN PAINTS PPG PVT LTD	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/101/2026	09-02-2026	MOVIN EXPRESS PVT LTD VS BRIO HOSPITALITY PRIVATE LIMITED	JEEVESH MEHTA(P),	9811617186	jeevesh@mavenlegal.net	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/100/2026	09-02-2026	RENU VS CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PVT LTD THROUGH ITS DIRECTORS AND ANR	TARUN KUMAR(P),	9810683336	tarunjuris@gmail.com	12-08-2025

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			20	SUIT FOR RECOVERY	CS (COMM)/97/2026	09-02-2026	BANK OF BARODA VS DAMYANTI SHARMA PROPRIETOR SHRI HARI INCORP	VIJETA OHRI(P),	9971048944	not available	15-12-2025
			20	SUIT FOR RECOVERY	CS (COMM)/96/2026	09-02-2026	VIKRAM SINGH VS FIBER AIR INFRUS SERVICES PVT LTD	AMARENDRA KUMAR DUBEY	8802637088	globalvisionlawoffice@gmail.com	24-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/108/2026	10-02-2026	FOCUS LIGHTING AND FIXTURES LIMITED VS ROYALUX LIGHTING PRIVATE LIMITED	FEBIN MATHEW VARGHESE(P),	9953418874	not available	28-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/107/2026	10-02-2026	PUNJAB NATIONAL BANK VS RAHIL ZOAIB SIDDIQUE	INDRA NARAIN(P),	9311824970	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/111/2026	11-02-2026	VISHWINDER NATH GUPTA VS ANSAL CH1 FLAT OWNERS ASSOCIATION	DIVIANI K VERMA(P),	NOT AVAILABLE	not available	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/114/2026	12-02-2026	FUTURE FOCUS INFOTECH PVT LTD VS IDC TECHNOLOGIES SOLUTIONS INDIA PVT LTD	UTTAM KUMAR(P),	9990143407	advuttamsingh@gmail.com	06-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/116/2026	13-02-2026	MS AMD INDUSTRIES LTD VS MS B9 BEVERAGES LIMITED AND ANR	VIDIT GUPTA(P),	9910995511	adv_viditgupta@yahoo.com	03-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/121/2026	16-02-2026	THE FEDRAL BANK LTD VS MAYANK SHARMA AND ANR	KIRAN MAHAJAN(P),	9810472145	not available	29-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/122/2026	16-02-2026	M/S SAGAR INTERNATIONAL LTD VS M/S WINDOW MAGIC INDIA PRIVATE LIMITED	AYUSH GUPTA(P),	9818402326	ayush@gupatlegal.in	20-01-2026
			20	SUIT FOR TRADEMARKS	CS (COMM)/57/2026	17-02-2026	ZYDUS WELLNESS PRODUCTS VS. OMKAR AGENCY	RAHUL BHUJBAL	NOT AVAILABLE	not available	10-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/136/2026	20-02-2026	UNION BANK OF INDIA VS S N ENTERPRISES	ARUN KUMAR SHUKLA(P),	9810650028	not available	10-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/139/2026	21-02-2026	UNION BANK OF INDIA VS KISHORE KUMAR GOYAL AND ORS	JITENDRA GARG(P),	NOT AVAILABLE	not available	30-01-2026
			20	SUIT FOR RECOVERY	CS (COMM)/141/2026	23-02-2026	KANWAR ENTERPRISES PVT LTD VS UNITED INDIA INSURANCE CO LTD SERVICE HUB	RAJEEV SHRIVASTAVA(P)	9911792701	rajeevadv.shrivastava@gmail.com	16-02-2026
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/34/2026	23-02-2026	UNION OF INDIA VS TEWATIA CONSTRUCTION PVT LTD	SAURAV SINGH YADAV(P),	8954377855	sauravyadavri@gmail.com	17-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/144/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS M S DOWN LIGHT	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	09-02-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/143/2026	24-02-2026	JAQUAR AND COMPANY PVT LTD VS ASTHA SANITATION PVT MARKET LTD AND ORS	ADITYA GAUR(P),	9999397097	jurist.adityagaur@gmail.com	09-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/154/2026	27-02-2026	BANK OF BARODA VS MAHARAJA ENTERPRISES	RAVI AGRAWAL(P),	9718786478	advocateravidelhi@gmail.com	22-12-2025
			20	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/36/2026	27-02-2026	DEVELOPMENT COMMISSIONER (MSME) VS SAKET INFRADEVELOPERS PVT LTD AND ANR THROUGH DIRECTGOR	ANMOL SINGH(P),	7838186821	anmol.singh16@ymail.com	20-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/150/2026	27-02-2026	REALISTIC REALTORS PVT LTD VS REAL INTELLECT AND ANR	BHARAT GUPTA(P),	9013534938	bharat.gupta@outlook.in	06-09-2025
			20	SUIT FOR RECOVERY	CS (COMM)/149/2026	27-02-2026	GEDOIS INDIA PVT LTD VS EXPOVAN	DHRUV CHAWLA(P),	9971897143	dhruvchawla1@gmail.com	12-02-2026
			20	SUIT FOR RECOVERY	CS (COMM)/158/2026	28-02-2026	PUNJAB NATIONAL BANK VS RAFIQUE BEG	INDRA NARAIN(P),	9311824970	not available	20-02-2026
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	12, New Court Block-I	CIVIL CASES	CS (COMM)/81/2026	10/02/2026	Union Bank of India Vs Shivani Malhotra	Jitendra Garg(P),	9810197621	jitendragargadv@gmail.com	05.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/88/2026	13/02/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SUPARNA CASHEW INDUSTRIES AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/87/2026	13/02/2026	SUMIT GUPTA Vs M S J D JADIA INFRASTRUCTURES PVT LTD AND ORS	JABHINAV GUPTA(P),	8950490320	counsel.piyush@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/95/2026	18/02/2026	STATE BANK OF INDIA Vs SAMARJIT DAS	ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	06.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/94/2026	18/02/2026	Upgrid Solutions Private Limited Vs Bharath Kumar S Sole Proprietor of Shivsarolakshmi Swaping Station	Kritika Tuteja(P),	9643008880	contact@aaalegal.pro	22.01.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/106/2026	24/02/2026	Max Healthcare Institute Limited Vs Maxilife Hospital Private Limited	Kruttika Lakshmi(P),	9999947699	raunaq@ira.law	16.02.2026
			12, New Court Block-I	CIVIL CASES	CS (COMM)/113/2026	27/02/2026	Mark Shield Vs Mohammad Awais	ANSHUMAN(P),	9911373783	info@markshield.in	16.02.2026
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	CS (COMM) 82/2026	10.02.2026	IMPERIAL BOOKS AND STATIONERS VS URBAN BAE	ADITYA MALHOTRA	9971274278	aditya@malhotraandmalhotra.com	03.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 85/2026	11.02.2026	SHUBHAM GOLDIEE MASALE VS R B FOOD	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	24-01-2026

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25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/76/2026	06-02-2026	RISHRASH GLOBAL LLP Vs SATKRITI INFOTAINMENT PVT LTD AND ORS	Jeet Sigh Arora(P)	9811765540	jsarora.58@gmail.com	03-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/89/2026	13-02-2026	Webkul Software Pvt Ltd Through AR Vs Yash Gupta	Ganesh Ojha(P)	7488278079	Not provided	06-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/96/2026	18-02-2026	E HOME MAKERS SOLUTIONS PVT LTD Vs OYO Hotels and Homes Pvt Ltd	Prabhat Kumar Rai(P)	9724243214	prabhatrai1994@gmail.com	Nil
			17, New Court Block-I	Commercial	CS (COMM)/97/2026	18-02-2026	WELLVERSED HEALTH PRIVATE LIMITED Vs DAILY SUPPS HUB Through its Proprietor Deepak And ORS	KUNAL KHANNA(P)	9999757185	ip.kunalkhanna@gmail.com	14-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/98/2026	18-02-2026	Union Bank of India Vs Meet	Jitendra Garg(P)	9810197621	jitendergargadv@gmail.com	12-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/99/2026	19-02-2026	Manash Lifestyle Private Limited Vs BRAND WOULD COSMETIC AND ANR	NAGESHWAR KUMHAR(P)	9818823289	info@dayandkumhar.com	14-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/108/2026	25-02-2026	Ms Gupta Timber Traders Pvt Ltd Vs Thomas and Company Pvt Ltd	Sanjeev Kumar(P)	9810499372	neerajdevgaur@gmail.com	07-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/111/2026	26-02-2026	SUKRITI DOORS AND HARDWARE PRIVATE LIMITED Vs SURENDER GUPTA SOLE PROPRIETOR OF CANON FASTNERS	RISHI VADHERA(P),	9811021471, 9811966330	Not provided	04-02-2026
			17, New Court Block-I	Commercial	CS (COMM)/115/2026	28-02-2026	VIRENDER KUMAR Vs SHANTI DEVELOPERS	P. Pankaj(P)	9810024127	pankaj24127@yahoo.com	13-02-2026
26	Sh. Ajay Kumar Jain, District Judge (Commercial Court) (Digital)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/74/2026	02/02/2026	PUNJAB NATIONAL BANK Vs TUSHAR KASANA	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	29.01.2026
			29, New Court Block-II	Commercial	CS (COMM)/77/2026	07/02/2026	HP ADHESIVE LIMITED Vs TEJARAM N AND ANR	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.co.in	03.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/92/2026	16/02/2026	SUPERHOUSE LTD Vs KUNDAN VEER SINGH BHULLAR	SANJEEV PANDA(P),	9811964302	advsanpan@gmail.com	05.04.2018
			29, New Court Block-II	Commercial	CS (COMM)/101/2026	20/02/2026	M/S INSTA FINTECH PVT LTD Vs VIJENDER KUMAR JAIN AND ANR	ARABINDA NAYAK	8527665316	arabindanayakadvocate@yahoo.com	20.08.2025 and 17.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/102/2026	21/02/2026	OFB TECH LIMITED Vs INTRALINKS INC	SANYAM KHETARPAL(P),	9873674225	sanyam@khetarpal.co.in	11.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/104/2026	23/02/2026	BANK OF BARODA Vs REKHA VIRGOTRA AND ANR	QUAISAR ALI	9999802592, 9540049758	aliquaisar110@gmail.com	07.12.2025

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	89/2026	03-02-2026	STATE BANK OF INDIA Vs SURESH KUMAR	DHARMENDRA SINGH	8800784740	subhi1673@gmail.com	23-01-2026
				CS(COMM)	106/2026	09-02-2026	ASHOK KAICKER Vs THE RELIANCE INFRATEL LIMITED AND ANR.	AKSHAY BHAMBRI	9953788988	adv.akbhambri@gmail.com	31-07-2025 & 19-01-2026
				CS(COMM)	110/2026	10-02-2026	REPELLERS INDIA LLP Vs SANGHVI BEAUTY AND TECHNOLOGIES PVT. LTD.	VIKAS MAINI	9811428913	banatiankit@gmail.com	21-01-2026
				CS(COMM)	124/2026	12-02-2026	M/s JINDAL POLYTUBES PRIVATE LIMITED Vs M/s YASH ENTERPRISES AND ANR.	AYUSH GUPTA	9871930393	advayush@gmail.com	30-01-2026
				CS(COMM)	127/2026	12-02-2026	M/s ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY Sole Proprietor of M/s HI-TECH ALUMINIUM	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	05-02-2026
				CS(COMM)	135/2026	17-02-2026	STATE BANK OF INDIA Vs GEETA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	14-02-2026
				CS(COMM)	137/2026	17-02-2026	COBBLE STONE PRIVATE LIMITED Vs COBBLESTONE MELLON PRIVATE LIMITED AND ORS.	NAGESHWAR KUMHAR	9818823289	info@deyandkumhar.com	01-02-2026
				CS(COMM)	148/2026	25-02-2026	PRAKRATIK SAMVARDHAN PVT. LTD Vs DINESH KUZHIKKATTIPURATH (Sole Proprietor of Glass Fab Systems)	ABHINAV GARG	9810196968	adv.abhinavgarg@gmail.com	11-02-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/87/2026	02.02.2026	THE JAMMU AND KASHMIR BANK LTD THROUGH ITS AUTHORIZED OFFICER Vs ALTAF AHMED SHAH PROPERITER OF M/S SHAWL POINT	HARI SHANKER(P),	9643638381	RATHIJIGYASA12@GMAIL.COM	24.12.2025
					CS (COMM)/88/2026	03.02.2026	THE JAMMU AND KASHMIR BANK LTD Vs MEHFOOZ AHMED	yogesh kumar(P),	9582433933	KAYNLEGAL@GMAIL.COM	29.01.2026
					CS (COMM)/115/2026	10.02.2026	UNION BANK OF INDIA Vs GAJVI MEENA	Sunil Choudhary(P),	9540009991	N/A	06.02.2026
					CS (COMM)/121/2026	11.02.2026	RAJIV MOHAN CHOWDHARY Vs M/S Mesna Design Private Limited	CHAITANYA KAMAL(P),	9050985544	N/A	03.02.2026
					CS (COMM)/141/2026	20.02.2026	M/S TIRTH AGRO TECHNOLOGY PVT LTD Vs Mr Manjibhai Babubhai Pipaliya and Ors	SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	11.02.2026
					CS (COMM)/144/2026	21.02.2026	RCPL LOGISTICS PVT LTD Vs GBKC GLOBAL PVT LTD	Gaurav Puri(P),	9833947824	ADVGAURAVPURI@GMAIL.COM	18.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
					CS (COMM)/154/2026	28.02.2026	PUNJAB NATIONAL BANK Vs RAMANDEEP SINGH DANG	Indra Narain(P),	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	26.02.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/91/2026	03-02-2026	M/S ALI SHAH THROUGH ITS PARTNERS Vs ALI SHAH CRAFTS PRIVATE LIMITED	SHIVENDRA PRATAP SINGH(P),	9953394364	shivendra@theacmeco.com	28.01.2026
					CS (COMM)/94/2026	04-02-2026	STATE BANK OF INDIA Vs SATISH KUMAR	NITESH KUMAR(P),	+91 9971441188	-	27.01.2026
					CS (COMM)/101/2026	06-02-2026	SAJID MALIK Vs SHAKHAN DEVELOPERS (OPC) PVT LTD	Jaideep Kumar Bhola(P),	9811211146	advikbholagéemail.com	04.02.2026
					CS (COMM)/109/2026	09-02-2026	M/S SHYAM SPECTRA PVT LTD Vs NIMITAYA PROMOTERS PRIVATE LIMITED	Surendra Kumar(P),	9910860320	surendra.law(g)smail.com	06.02.2026
					CS (COMM)/123/2026	11-02-2026	ONESTO LABS PRIVATE LIMITED Vs ASHOK KUMAR	MD SAZID RAYEEN(P),	8750905558	litigation@ashwathhlegal.com	09.02.2026
					CS (COMM)/125/2026	12-02-2026	STATE BANK OF INDIA Vs MD AZHARUDDIN	Rajeev Sagar(P),	9810021846	sagarandsagar@live.com	11.02.2026
					CS (COMM)/133/2026	16-02-2026	DIAMOND ELECTRICAL STORE Vs DEKTRON INDIA PVT LTD	ATUL SINGH RAMAN(P),	886000643	-info@4seeingip.com	07.02.2026
					CS (COMM)/138/2026	17-02-2026	THE JAMMU AND KASHMIR BANK LTD Vs MOHD MANZAR HASSAN	ANURAG SHARMA(P),	9953459952, 9953202352	rauzlegal@gmail.com	12.02.2026
					CS (COMM)/147/2026	25-02-2026	UNITED METALIK (P) LTD Vs RETIRED PARAMILITARY CANTEEN	Amit Bhatnagar(P),	9811208191	G3ALEGAL@GMAIL.COM	23.02.2026
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (I) (COMM)/33/2026	02-02-2026	CARS FINANCIAL SERVICES PVT LTD Vs Akrit Mishra	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	23-12-2025
				Arbitration and Conciliation Act	OMP (COMM)/11/2026	02-02-2026	Lava International Ltd Vs M/S Rally Infra Pvt Ltd	Pradeep Bhardwaj(P),	9810226434	dattacoadvocates@gmal.com	--
				Commercial suit	CS (COMM)/93/2026	03-02-2026	Intec Infonet Pvt Ltd Vs Oil India Limited	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	30-01-2026
				Commercial suit	CS (COMM)/99/2026	05-02-2026	United Metalik (P) Ltd Vs Mr Dineshwar Kumar Giri	Ajay Kumar Arora(P),	9811208191	G3ALEGAL@GMAIL.COM	22-12-2025
				Commercial suit	CS (COMM)/102/2026	06-02-2026	M/S PINE PHARMA PRIVATE LIMITED Vs M/S KURUKSHETRA NURSING HOME AND SUPER SPECIALITY HOSPITAL	SONU SINGH(P),	9811667443	bharatsareen@yahoo.in	03-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial suit	CS (COMM)/103/2026	07-02-2026	Mr TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD	Sonu Vivek(P),	870037263	advocateamit@mail.com	04-02-2026
				Commercial suit	CS (COMM)/104/2026	07-02-2026	MR AJAY CHAUHAN Vs M/S GRAFIX SOLUTIONS	Ashish Kumar(P),	9818668876	shambhavi1721@gmail.com	--
				Commercial suit	CS (COMM)/118/2026	10-02-2026	M/S RECAZ CHEMICALS (INDIA) PVT LTD Vs Mr Aditya Motiyan Proprietor of M/s SK Engineers	Deepak Gautam(P),	9999204626	advocatenks393@gmail.com	06-02-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/50/2026	10-02-2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ANR	Mamta sarna(P),	9650941688	sumitsarna@gmail.com	16-01-2026
				Commercial suit	CS (COMM)/119/2026	10-02-2026	M/S LEELA TAXI SERVICES PVT LTD Vs CHIEF SECRETARY GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	Rupendra Kumar Karn(P),	9933027865	rk@karnassociates.com	06-02-2026
				Commercial suit	CS (COMM)/117/2026	10-02-2026	UNION BANK OF INDIA Vs MADAN MOHAN MEENA AND ANR	Sunil Choudhary(P),	9540009991	not provided	06-02-2026
				Execution Petition	ExCOMM Award by Arb Comm/22/2026	12-02-2026	M/S BANWARI LAL ARORA AND SONS Vs M/s Shri Shyam Traders and Anr	RISHABH GUPTA(P),	8586834657	rishabhgupta.office@gmail.com	20-01-2026
				Execution Petition	ExCOMM Award by Arb Comm/21/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in	13-01-2026
				Commercial suit	CS (COMM)/130/2026	13-02-2026	M/S ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY (SOLE PROPRIETOR OF M/S HI TECH TRADING CO)	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	05-06-2026
				Execution Petition	EXECUTION (COMM)/36/2026	13-02-2026	M/s Guru Kripa Home Appliances Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	04-02-2026
				Execution Petition	EXECUTION (COMM)/37/2026	13-02-2026	M/s Vikas Pipes Industries Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	04-02-2026
				Commercial suit	CS (COMM)/134/2026	16-02-2026	NOKIA CORPORATION Vs MR VIJAYKUMAR MAVJIBHAI DODIYA PROP M/S JAYNATH SCALE AND ANR	Naqeeb Nawab(P),	7042934488	info@zeusip.com	06-02-2026
				Execution Petition	EXECUTION (COMM)/39/2026	17-02-2026	JAY GARG Vs CHEKKINTAKATH ABOOBAKKAR SIDDIK PROP OF M/S ZANTA MARKETING	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.in	09-02-2026
				Execution Petition	ExCOMM Award by Arb Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	rishab@rrjassociate.com	31-01-2026
				Arbitration and Conciliation Act	OMP (I) (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	--

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				Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjani Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	17-05-2025
				Commercial suit	CS (COMM)/149/2026	25-02-2026	UNION BANK OF INDIA Vs M/S RS ENTERPRISE	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	23-08-2025
				Commercial suit	CS (COMM)/150/2026	25-02-2026	MAHADEV ENTERPRISES THROUGH ITS AUTHORIZED REPRESENTATIVE Vs DUSTERS TOOTAL SOLUTIONS SERVICES	Nitish Dubey(P),	8521597838	office.nitish24@gmail.com	12-02-2026
				Commercial suit	CS (COMM)/152/2026	26-02-2026	SH HINDIVINE HEALTH CARE PRIVATE LIMITED Vs ARTEMIS LITE HOSPITAL AND ANR	SUNNIRUDH KUMAR(P),	9873928163	heychandra72@gmail.com	17-02-2026
				Commercial suit	CS DJ/212/2026	28-02-2026	SHIV KUMAR PROPRIETOR OF M/S SHREE SHYAM STEEL AND ACCESSORIES Vs M/S IMPERIA DECOR INDUSTRIES	VIPUL GARG(P),	9971165648	vipuolgr.29@gmal.com	23-02-2026
32	**MS. NEELAM SINGH LD. DJ COMM-05, SOUTH EAST DISTRICT, SAKET COURT, DELHI**	**SOUTH-EAST**	22	Commercial Suit	CS (COMM)/83/2026	02-02-2026	MITA INDIA PRIVATE LIMITED Vs SANSIDDHI TECHNOCAST PRIVATE LIMITED AND ORS.	lakshay sawhney	9811870224	sslaw3l6@gmail.com	14-01-2026
				Commercial Suit	CS (COMM)/105/2026	09-02-2026	M/S S. S. ENTERPRISES Vs M/S SKYLINE AIRCONDITIONING ENGINEERS PVT. LTD.	RAUSHAN KUMAR BACHCHAN	9868431579	goodfaithlawoffices5o@rediffmail.com	05-02-2026
				Commercial Suit	CS (COMM)/113/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	CS (COMM)/114/2026	10-02-2026	M/S SHYAM SPECTRA PVT. LTD. Vs NIMITAYA PROMOTERS PVT. LTD.	Surendra Kumar	9910860320	surendra.law@gmail.com	06-02-2026
				Commercial Suit	CS (COMM)/122/2026	11-02-2026	MNT RUBBER LLP Vs DO SUL PNEUS JOINVILLE LTDA, BRAZIL AND ORS.	Manoj Kumar	8750050160	advomk1984@gmail.com	---
				Commercial Suit	CS (COMM)/126/2026	12-02-2026	M/S VYOM Vs M/S NEYSAA CREATIVES PVT. LTD.	Shalanki Prasad	8826571429	abhinav@asekhri.com	---

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				Commercial Suit	CS (COMM)/143/2026	21-02-2026	M/S JKM INFRA PROJECTS LIMITED Vs M/S HMM INFRA LIMITED	SHASHWAT TRIPATHI	9871383136	shashwat@aeddhaaslegal.com	18-02-2026
				Commercial Suit	CS (COMM)/145/2026	23-02-2026	GLOBUS TRANSITOS PVT. LTD. Vs INNOTEX (INDIA) PVT. LTD.	SHIVAM SHARMA	9654545855	legali@ishivamsharma.info	02-01-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/84/2026	02-02-2026	THE JAMMU AND KASHMIR BANK LTD (THROUGH ITS AUTHORIZED OFFICER) Vs MR. MEHRAJ UD DIN GHONKA PROPRIETER	MANISH KUMAR	9312058331	advmanishdedha@gmail.com	26-12-2025
				Commercial Suit	CS (COMM)/85/2026	02-02-2026	PUNJAB NATIONAL BANK Vs PIYUSH KUMAR BHAGAT	INDRA NARAIN	9311824970	associatenarayan29@gmail.com	29-01-2026
				Commercial Suit	CS (COMM)/90/2026	03-02-2026	RAJ KAPOOR Vs SATYANARAYAN TIWARI	ANIS MOHAMMAD	9971412326,7011889400	mohd.anish962@gmail.com	18-03-2025 &27-03-2025
				Commercial Suit	CS (COMM)/96/2026	04-02-2026	MOHAMMAD ARIF AND ETC. VS. AMYRA FASHIONS PRIVATE LIMITED	HARDEEP	9953087749	Hardeepvatsadv@gmail.com	29-01-2026
				Commercial Suit	CS (COMM)/108/2026	09-02-2026	STATE BANK OF INDIA VS. RAKESH TAMANG	SHIV K. TYAGI & ASSOCIATES	9811590032,9643242952	shivktyagi1@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/120/2026	11-02-2026	RAJIV MOHAN CHOWDHARY VS. M/S JUANA TECHNOLOGIES PVT. LTD. AND ANR.	NARENDER SINGH	9050985544	info@juanatech.com	11-02-2026
				U/S 9	OMP(I) COMM./54/2026	11-02-2026	M/S SHRI JAGDISH JAN KALYAN EDUCATIONAL TRUST VS. THE DELHI PUBLIC SCHOOL SOCIETY	AKASH YADAV AND AISHWARYA JAIN	91-7217761566	advaishwaryajain@gmail.com	NA
				Commercial Suit	CS (COMM)/129/2026	13.02.2026	ARTEMIS MEDICARE SERVICES LIMITED VS. ANH TECHNOLOGIES PVT. LTD. AND ANR.	AMJAD HUSSAIN AND SUMNESH KUMAR	9953203450	amjadhussain527@gmail.com	05-02-2026
				Commercial Suit	CS (COMM)/128/2026	12-02-2026	MEDIKART HEALTHCARE SYSTEMS PVT. LTD. VS. PREM SETHI AND ORS.	SHRIHAR TRIPATHI	91-9548888420	Legal@boostip.in	06-02-2026
				Commercial Suit	CS (COMM)/132/2026	16-02-2026	LOG ON LOGISTICS (I) PVT. LTD. VS. PARCELIT SUPPLY CHAIN SOLUTION PVT. LTD. AND ORS.	ADV. PUNIT KR. TYAGI, SATURN LAW FIRM	9716068183	advpunittyagi06@gmail.com	28-01-2026
				U/S 9	OMP(I) COMM./60/2026	17-02-2026	CARS24 FINANCIAL SERVICES PVT. LTD. Vs CHANDRA SHEKHAR JHA	ADV. RAHUL CHAUHAN	9971891788	INFO@AUALEGAL.COM	NA
				Commercial Suit	CS (COMM)/140/2026	20-02-2026	M/S TIRTH AGRO TECHNOLOGY PRIVATE LIMITED VS. SACHIN GUPTA PROPRIETOR OF SHAKTIMAN METALS AND ANR.	SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in And unitedip@unitedworld.co.in	12-02-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/146/2026	24-02-2026	GLOBUS TRASITORS PVT. LTD. VS. ASHOK JUNEJA (PROP. OF M/S DEWAN CHAND KRISHAN LAL & CO.)	SHIVAM SHARMA	9654545855	legal@shivamsharma.info	14-12-2025
				Commercial Suit	CS.COMM------ PENDING FOR REGISTRATION DUE TO NON-AVAILABILITY OF AMENDED MEMO AND	20-02-2026	BIRLANU LTD. VS. IFCI LTD.	VARUN KUMAR	9810402535	varun.kumar@karanjawala.in	NA
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(comm)	116/2026	10.02.2026	Union Bank of India Vs Sh Vijay S/o Sh Banarsi	Lalit Kumar	9540009991	Advlalitkumar5100@gmail.com	07.02.2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	51/2026	11-02-2026	SBI VS VIRENDER KUMAR	SUCHITA DIXIT	8896932838	AGNIHOTRISUCHITA@GMAIL.COM	09-02-2026
			101	CS COMM	66/2026	25-02-2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	24-02-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	13/2026	07-02-2026	PUNJAB NATIONAL BANK Vs PARVEZ ALAM AND ORS.	SAYAK BANDYOPADHYAY	9818307300	sayank.law@gmail.com	03-02-2026
			--do--	C.S.(COMM)	14/2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	BHARAT PRAKASH	9268300000	-	04/02/26
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/61/2026	02-02-2026	JAI AMBEY READYMADE GARMENTS Vs RAJIV KUMAR KHERIA	Aditya Varma			22.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/64/2026	03-02-2026	Swastik Plastic Industries Vs White Alloy Industries Pvt Ltd	Lovekesh Aggarwal			19.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/67/2026	04-02-2026	MS SWAGAT FASHION CO Vs MOHAMMAD AZAD	Nitin Garg			28.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/68/2026	04-02-2026	BANK OF BARODA Vs LAXMAN SINGH	Vijeta Ohri			28.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/75/2026	06-02-2026	PSJ INTERNATIONAL TRADING LLP VS VEDANTA NOTE BOOK INDUSTRIES Vs VEDANTA NOTE BOOK INDUSTRIES	Sachin Kumar Jain			09.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/77/2026	07-02-2026	SNEHLATA SHARMA Vs VISITORY CONSULTANTS COR PVT LTD	Narveer Dabas			02.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/79/2026	11-02-2026	B L AGRO INDUSTRIES LIMITED Vs SHYAM EDIBLE OILS	Rajesh Sharma			04.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/80/2026	12-02-2026	M/S NEELKANTH PHARMA LOGISTICS PVT LTD Vs MANISH TIWARI	Ashish Uppal			03.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/85/2026	13-02-2026	PRIDE OF INDIA PVTS LTD Vs PEE GEE INTERNATIONAL	S.C. Singhal			22.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/86/2026	16-02-2026	PANKAJ SACHDEVA Vs DHARMNATH	Sidhantdhingra			09.01.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/87/2026	16-02-2026	HARISH KUMAR GOEL Vs YOGESH KUMAR	M L Sharma Sharma			04.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/96/2026	18-02-2026	MAHENDER KUMAR CHAWLA Vs Nitin Jain	Sachet Sharma			15.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/105/2026	21-02-2026	AYUSH GOYAL PROPRIETOR OF M/S AYUSH ENTERPRISES Vs NARESH KUMAR VERMA PROPRIETOR OF M/S MV ENTERPRISES	Anita Sharma			13.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/108/2026	23-02-2026	MS SWAGAT FASHION CO Vs SH SHASHI BHUSHAN RAJAK	Nitin Garg			13.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/112/2026	24-02-2026	PRADEEP KUMAR Vs M/S SINDH GARMENTS	SIDHANT DHINGRA			16.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/113/2026	24-02-2026	UNION BANK OF INDIA Vs Gaurav	Samarendra Kumar			17.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/114/2026	24-02-2026	Ankur Jain Vs Shree Mahalakshmi Apparels	Piyush Katyal			19.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/116/2026	25-02-2026	M/S BRIJBIHARI CONCAST LTD Vs M/S EMAAR ALLOYS PVT LTD	Ashish Chaoudhary			18.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/121/2026	27-02-2026	M/S LION JEANS Vs MEGHNA AGGARWAL	Sidhant Dhingra			20.02.2026
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/125/2026	28-02-2026	M/S SHRI OM JEWELLERS Vs SH MAHESH KUMAR	Shriram Verma			24.02.2026
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	**SHAHDARA**	ROOM NO 208	COMMERCIAL	CS (COMM)/58/20	02-02-2026	SMT POONAM NAGPAL Vs MS FABCO CLOTHING CO	Himanshu Gupta			Courts fee not filed, disposed off as withdrawn

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/63/2	03-02-2026	Pravesh Kumar Jain Vs Utsav Kurtis And Anr	Aditya Jain			11-11-2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/65/2	03-02-2026	M/s Suresh Apparels Vs NARESH KUMAR SHARMA	Bharat Gupta			01/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/66/2	03-02-2026	M/s Suresh Apparels Vs ANURAG JAIN	Bharat Gupta			01/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/69/2	04-02-2026	Bank of Baroda Vs Hitendra Kumar	Umesh Joshi			03/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/82/2	13-02-2026	M/s Heilig Healthcare Pvt Ltd Vs M/s Louis and Clark Pharmaceutical LLP and Ors	MAYANK JOSHI			13-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/83/2	13-02-2026	SH JITENDER KOHLI Vs UKAR HEALTHCARE PVT LTD AND ORS	SAROJ BAKSHI			28/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/84/2	13-02-2026	CANARA BANK Vs VIBHANSHU SHAMI PROP TANMAY MOTORS	SANJEEV CHOPRA			09/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/89/2	16-02-2026	Punjab and Sind Bank Vs Hema Bansal	VIKRAM GOLA			13/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/98/2	18-02-2026	LDD Bioscience Pvt Ltd Vs Gupta Homeo Pharmacy	BHAVYAA BHARDWAJ			17-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/99/2	18-02-2026	MS Aggarwal Stahl Impex Vs MS Rajendra Tools and Equipments	Kamini Pandey			16-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/100/	18-02-2026	M/S RKBOX MANUFACTURING CO Vs M/S SUDHARMA APPARELS	Mohit Taneja			13-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/103/	19-02-2026	SHRI RAJEEV JAGGA Vs SHRI PIYUSH KUMAR VIG	Sriballabh Sharan			16-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/106/	21-02-2026	BOBBY VERMA PROP OF M/S SHRI HARI	ANKUSH SHARMA			04/02/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/107/	21-02-2026	DEEPAK MITTAL Vs MOHD FIROZ	MOLVI AIJAZ HUSSAIN			11-02-2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/110/	23-02-2026	M/S BRIJBIHARI CONCAST PVT LTD THROUGH ITS DIRECTOR/A R SH RAJIV AGARWAL Vs M/S SIMRIDHI SPONGE LIMITED THROUGH	ASHISH CHAUDHARY			20/02/2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			ROOM NO 208	COMMERCIAL	CS (COMM)/126/	28-02-2026	UNION BANK OF INDIA Vs MR NASIR HUSSAIN	sandeep Tyagi			30/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/127/	28-02-2026	Anita Kaushik Vs Gyan Prakash Kaushik	Khatri & Assocates			27/02/2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 57/2026	02.02.2026	PADMAVATI GARMENTS VS MB COLLECTION	S K KAUSHIK	08.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 59/2026	02.02.2026	BSES YAMUNA POWER LIMITED	PRASHANT KUMAR SHARMA	17.12.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 60/2026	02.02.2026	CANARA BANK VS MS ELMILLOR INDIA PVT LTD	ARUN YADAV	29.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 62/2026	03.02.2026	P P TEXOFAB PRIVATE LIMITED VS KANHAIYA GARMENTS	PUNEET KUMAR	15.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 73/2026	05.02.2026	M/S SWAGAT FASHION CO VS UDAY KUMAR PANDEY	NITIN GARG	28.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 74/2026	05.02.2026	ARVIND KUMAR RASTOGI VS M/S JAI BHOLE GARMENTS	PSP LEGAL	28.01.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 76/2026	06.02.2026	THE SUPREME INDUSTRIES LTD VS RIKA INDUSTRIES LTD & ANR	SHRIHAR TRIPATHI	02.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 81/2026	12.02.2026	TAFSSER AHMAD VS NIYAZ SAHEB & ANR	NAZIM SALAM	10.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM)88/26	16.02.2026	Bank of Baroda Vs Danish	Umesh Joshi	14.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 90/2026	17.02.2026	VIHANN STEEL TRADING CORPORATION VS VS MH METALS	kaushik associates	13.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 91/2026	17.02.2026	MS PREM PRINTERS VS MS SHIVAM TRADING CO	RAGHAV SABHARWAL	09.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 92/2026	17.02.2026	MS SUPER AGENCIES VS SANTOSH KAUR	RONAK GUPTA	12.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	BLACK CAT SECURITAS AND ALLIED SERVICES PVT LTD VS M/S IMPERIA STRUCTURES	RAJESH LATHIGARA	10.02.2026

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					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 102/2026	19.02.2026	MRS SANTOSHI SHARMA VS SAURABH SHARMA	VARUN SIKKA	05.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 104/2026	20.02.2026	MS SWAGAT FASHION CO VS SH SUNDER LAL CHOPRA	NITIN GARG	13.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 109/2026	23.02.2026	M/S NSZA INTERIOR CONTRACTS PVT LTD VS M/S LA ROCHE HOTELS VAND RESORTS &	SIDDIQUI	03.09.2025
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 119/2026	26.02.2026	M/S KONCEPT ENTERTAINMENT VS M/S MUSKAN EK PAHAL SINGH	PRASHANT GUPTA	23.02.2026
					303, New Court Building	CS(COMMERCIAL)	CS(COMM) 122/2026	267.02.2026	JITENDER KUMAR GUPTA VS SUNIT KUMAR JAIN	SAURABH KUMAR KAUSHIK	18.02.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)70/2026	04-02-2026	SHOBHA RANI VS SUBHASH CHAND GUPTA	M. MAZHAR SIDDIQUI	8588833730	advocatemazhar10@gmail.com	16/01/2024
				COMMERCIAL	CS (COMM)/71/2026	04-02-2026	MS SWAGAT FASHION CO. Vs SH. RANJAN DAS	NITIN GARG	9811865967	gglegalconsultants@gmail.com	28/01/2026
				COMMERCIAL	CS (COMM)/72/2026	04-02-2026	M/S SWAGAT FASHION CO. Vs SH. SANTOSH KUMAR	NITIN GARG	9811865967	gglegalconsultants@gmail.com	28/01/2026
				COMMERCIAL	CS (COMM)/78/2026	10-02-2026	PRADEEP THROUGH SPA SHAKUNTALA Vs SHANKAR ALIAS BILLA	MANOJ SHUKLA	8810661366	bnwlawfirm@gmail.com	17/06/2025
				COMMERCIAL	Ex - Award by Arb/14/2026	13-02-2026	KOTAK MAHINDRA PRIME LTD Vs TARUN KUMAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24/12/2025
				COMMERCIAL	MISC DJ/185/2026	16-02-2026	MAPS Creation Private Limited Vs TEXMART CREATION PVT LTD	SAMRIDHI SAMRIDHI(P),	9654713565	info@kclcllp@gmail.com	02/09/2025
				COMMERCIAL	CS (COMM)/93/2026	17-02-2026	SHOBHIT BHUSHAN Vs Rahul Jain	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	09/02/2026
				COMMERCIAL	CS (COMM)/95/2026	17-02-2026	Ms Super Agencies Through its Partner Mr Priyank Agarwal Vs Gagan Deep Singh Proprietor of Businesstree Associates	Ronak Gupta(P),	9821104506	ronakgupta131998@gmail.com	12/02/2026
				COMMERCIAL	CS (COMM)/94/2026	17-02-2026	HAIR MASTERS SALON PVT LTD Vs SURESH VIJ	PARAS JAIN(P),	9899907794	advocate@parasla wchambers.com	12/02/2026
				COMMERCIAL	CS (COMM)/101/2026	18-02-2026	SH MUKESH AGGARWAL Vs SH AFZAL MALIK	Padam Kumar Khanna(P),	9818539988	padamkumarkhanna@gmail.com	10/02/2026

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				COMMERCIAL	Execution (Comm)/32/2026	20-02-2026	MS ASHA MALIK AND ANR Vs MOHAMMAD AHMAD	SAROJANAND JHA(P),	9971000692	sarojanand@vedantlegal.in	18.02.2026
				COMMERCIAL	CS (COMM)/111/2026	23-02-2026	M/S APOLLO METALEX LIMITED Vs M/S HIGH SKY CONSTRUCTIONS AND BUILDERS PVT LTD AND ORS	Gaurav Garg(P),	7838852227	gaurav85g@gmail.com	11.02.2026
				COMMERCIAL	CS (COMM)/115/2026	24-02-2026	CANARA BANK Vs MS RACHNA RATHOR LEGAL HEIR OF LATE SUDHIR RATHOR PROP OF M/S AARADHYA PLASTIC	Anurag Vashishtha(P),	9811343911	rbsamaiyar.adv@gmail.com	04/02/2026
				COMMERCIAL	CS (COMM)/117/2026	25-02-2026	STATE BANK OF INDIA Vs SH VAIBHAV TOMAR PROP OF M/S WAFCO	Gopal Chand Sharma(P),	8826969437	vijayprakash9682@gmail.com	04/02/2026
				COMMERCIAL	CS (COMM)/118/2026	25-02-2026	CANARA BANK Vs MR MAJID ALI PROP OF M/S AKSHA READYMADE GARMENTS AND FABRICATION WORKS	VISHAL KAUSHIK(P),	8178060031	phoughatvinay@gmail.com	12/02/2026
				COMMERCIAL	CS (COMM)/120/2026	26-02-2026	PUNJAB NATIONAL BANK Vs AAKASH TECHNOLOGIES THROUGH ITS PROPRIETOR SMT ASHA PANDEY	Nitin Jain(P),	9999650755	nitinjain.suzok@gmail.com	21/05/2025
				COMMERCIAL	CS (COMM)/123/2026	27-02-2026	STATE BANK OF INDIA Vs Mr Manjunatha M	Pankaj Kumar(P),	9440981792	advocatepankaj18@gmail.com	25/02/2026
				COMMERCIAL	CS (COMM)/124/2026	27-02-2026	BANK OF BARODA Vs MR MADAN LAL	RITWIK RAJ(P),	9205460591	bimal_advocate01@yahoo.com	12/02/2026
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**NORTH-WEST**	NIL								
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH**	NIL								
46	**SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	**NORTH**	NIL								
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH-WEST**	603	Commercial Suit	CS COMM. 63/2026	02.02.2026	M/S QUICKSHIP GLOBAL EXPRESS PVT. LTD. VS M/S GOLDEN INTERNATIONAL SERVICES	MERIDIAN ATTORNEYS	8750998800	meridianattorneys@gmail.com	21.01.2026
			603	Commercial Suit	CS COMM. 64/2026	04.02.2026	JAI PRAKASH VS HAICHENG VIVO MOBILE PVT LTD	ADV BRIJENDER SINGH DULL	9810616615	brijenderdhull@gmail.com	08.08.2023
			603	Commercial Suit	CS COMM. 70/2026	05.02.2026	UBI VS DEEPAK ELECTRICALS	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	02.06.2025

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			603	Commercial Suit	CS COMM. 73/2026	07.02.2026	M/S SHIV SHAKTI FOODS PRODUCTS VS M/S INDOSPIRIT BARS PVT LTD	ADV NC SHARMA	9999926425	ajayvats13@gmail.com	23.01.2026
			603	Commercial Suit	CS COMM. 76/2026	09.02.2026	PERFECT CONNECT LOGISTICS PVT LTD. VS S. N. LOGISTICS	JITENDER PANDEY	9818138452	adv.jeet@gmail.com	04.02.2026
			603	Commercial Suit	CS COMM. 79/2026	11.02.2026	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	education.legal@outlook.com	22.09.2025
			603	Commercial Suit	CS COMM. 80/2026	11.02.2026	PROZO INTEGRATED LOGISTICS PVT LTD. VS SAFILO INDIA PVT LTD	PRANAV GADI	9711161488	p.gadi@ghalawyers.com	06.11.2025
			603	Commercial Suit	CS COMM. 90/2026	16.02.2026	PEE PEE MANUFACTURING CO. PVT. LTD. VS RAJKUMARI	VISHAL GARG	9810171302		11.02.2026
			603	Commercial Suit	CS COMM. 92/2026	17.02.2026	YASHPAL SAROHA VS FASTTRACK TIEUP PVT LTD.	KATHPALIA ASSOCIATES	9818290355	DEEPTIKATHPALIA@REDIFFMAIL.COM	08.01.2026
			603	Commercial Suit	CS COMM. 94/2026	18.02.2026	JAMMU & KASHMIR BANK LTD. VS KALPANA THAKUR	UZMA ASHRAJ	9953459952	RAUZLEGAL@GMAIL.COM	12.02.2026
			603	Commercial Suit	CS COMM. 100/2026	19.02.2026	ROAD TO RECOMMENDATION VS ROAD 2 RECOMMENDATION	ALOK SAXENA	98114141931	LAW.ALOKSAXENA@GMAIL.COM	19.02.2026
			603	Commercial Suit	CS COMM. 103/2026	20.02.2026	SITARAM TRADERS VS SK ENTERPRISES	ADV AKSHAY SHARMA	8800646738	DUTT.AKSHAY88@GMAIL.COM	18.02.2026
			603	Commercial Suit	CS COMM. 104/2026	21.02.2026	M/S AL QUDDUS AGROS (OPC) PVT LTD Vs TEESA FOOD EXPORT	ADV SANA ANSARI	9818053386	ANSARI_RBS@YAHOO.COM	19.01.2026
			603	Commercial Suit	CS COMM. 105/2026	21.02.2026	SPIGEN INDIA PVT LTD VS DELAIR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	14.11.2025
			603	Commercial Suit	CS COMM. 110/2026	27.02.2026	SAMSONITE IP HOLDINGS VS ASHOK KUMAR	GAUTAM BHASIN	9999306881	EDUCATION.legal@outlook.com	24.02.2026
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH-WEST**	613	Commercial Suit	OMP (I) (COMM)/559/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DILIP KUMAR SHUKLA 1633	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM -Award by Arb Comm/4/2026	02-02-2026	Kotak Mahindra Bank Limited Vs GAURAV A	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/647/2026	04-02-2026	AXIS BANK LTD Vs SUNIL MOHAN PASSI 1230	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/648/2026	04-02-2026	AXIS BANK LTD Vs MEENU MALHOTRA 6296	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/4/2026	04-02-2026	SS Mota Singh Sr Sec Model School Vs Appalon Overseas	Aranya Moulick(P),	8826235642	aranya.moulick@moulicklawoffice.com	NA
			613	Commercial Suit	OMP (I) (COMM)/634/2026	04-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Rohit Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/635/2026	04-02-2026	AXIS BANK LTD Vs RAJEEV KUMAR 3807	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/637/2026	04-02-2026	AXIS BANK LTD Vs NAMAN GUPTA 9453	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/636/2026	04-02-2026	AXIS BANK LTD Vs RAJESH PALIWALI 3128	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/646/2026	04-02-2026	AXIS BANK LTD Vs RHYTHM SETHI 0537	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/664/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JARIV KURESHI 1324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/663/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMARJIT SINGH DHALIWAL 5241	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/656/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJ KUMAR SONI 4442	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/657/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASHOKA CONSTRUCTION CO 1999	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/658/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGAN ROHILA 0626	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/659/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPAL SINGH 6975	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/660/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIR KHAN 5990	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/662/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JASPREET KAUR 2690	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/661/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUHAMMADALI A V 7292	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/69/2026	05-02-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SINGHAL EXPORTS THROUGH ITS PROPRIETOR MS PRATIBHA SINGHAL	Meridian Attorneys(P),	870998800	meridianattorneys@gmail.com	21-01-2026
			613	Commercial Suit	CS (COMM)/68/2026	05-02-2026	HARJEET SINGH Vs MPURSE SERVICES PVT LTD	amarendra kumar dubey(P),	9260958246	globalvisionlawoffice@gmail.com	19-01-2026
			613	Commercial Suit	OMP (I) (COMM)/670/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUKUMAR VAZRADHAR PALYEKAR 6972	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/669/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAHID K 7918	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/668/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL KUMAR 1188	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	ExCOMM - Award by Arb Comm/5/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	Arun Kumar Sharma(P),	9990151720	glorioushlawassociates@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/667/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAGHU SINGH RAJPUT 2774	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/666/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LOKESH SANJEEVA SHETTY 0069	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/665/2026	05-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANTIBHAI THAKOR 2175	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/689/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Arun	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/686/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Gagan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/687/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Harpreet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/688/2026	06-02-2026	Kotak Mahindra Bank Ltd Vs Rinku	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/691/2026	09-02-2026	AXIS BANK LTD Vs SANDEEP KUMAR 9243	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/75/2026	09-02-2026	RLG Systems India Private Limited Vs Prabhdev Industries Pvt Ltd	Aman Thukral	9811602513	legal@cbtlawoffices.com	11-09-2025
			613	Commercial Suit	CS (COMM)/76/2026	09-02-2026	Arham Energy Limited Vs MAGO THERMAL P LTD	Varun Kr. Jain	9891836353	adv.varunjain@gmaiil.com	29-01-2026
			613	Commercial Suit	CS (COMM)/74/2026	09-02-2026	MANOJ BHAMBHANI Vs KUGA PVC AND PLASTIC PRODUCTS AND ORS	Rakesh Kumar(P),	9711771000	rakesh.advocate18@gmil.com	28-01-2026
			613	Commercial Suit	OMP (I) (COMM)/690/2026	09-02-2026	AXIS BANK LTD Vs RAHUL ARODIYA 2072	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/708/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Karun Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/701/2026	10-02-2026	AXIS BANK LTD Vs RAJARAM GURJAR 7814	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/702/2026	10-02-2026	AXIS BANK LTD Vs RAHUL DHABHAI	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/703/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Poonam	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/705/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Kuldeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/704/2026	10-02-2026	Kotak Mahindra Bank Ltd Vs Ranbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/706/2026	10-02-2026	KOTAK MAHINDRA BANK LIMITED Vs Karnail	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/711/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amarjeet Earth Movers	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/710/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sudish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/709/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashutosh Kumar Chauhan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/7/2026	-12-02-2026	Kotak Mahindra Bank Limited Vs MAYURI MAHINDERU	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA

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			613	Commercial Suit	ExCOMM - Award by Arb Comm/6/2026	12-02-2026	Kotak Mahindra Bank Limited Vs ANIL SINGH	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/735/2026	12-02-2026	Toyota Financial Ser India Ltd Vs RAJINDER KUMAR 9551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/736/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASLAM KHAN 2782	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/737/2026	12-02-2026	Toyota Financial Ser India Ltd Vs SOHAN LAL 9122	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/738/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MANJIT SINGH 3592	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/739/2026	12-02-2026	Toyota Financial Ser India Ltd Vs MONIKA SHARMA 6264	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/740/2026	12-02-2026	Toyota Financial Ser India Ltd Vs ASHOK KUMAR 0118	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/741/2026	12-02-2026	AXIS BANK LTD Vs MO IKHLAK 8414	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/742/2026	12-02-2026	AXIS BANK LTD Vs NAVEEN DAGAR 4425	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	ExCOMM - Award by Arb Comm/8/2026	12-02-2026	Kotak Mahindra Bank Limited Vs KAMAL JAISWAL	Arvind Gupta(P),	9811317311	advoeatearvindgupta@gmail.eom	NA
			613	Commercial Suit	OMP (I) (COMM)/777/2026	13-02-2026	AXIS BANK LTD Vs RAMBIR 6464	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/787/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARVAD ALPESHBHAI BHEMABHAI 4734	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/788/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA DEVI TAK 3997	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/789/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UMESH YADAV 6722	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/778/2026	13-02-2026	AXIS BANK LTD Vs JYOTI SAHNI 7325	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/779/2026	13-02-2026	AXIS BANK LTD Vs RISHI KUMAR 8138	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/780/2026	13-02-2026	AXIS BANK LTD Vs IMDAD KHAN 9467	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/781/2026	13-02-2026	AXIS BANK LTD Vs GURPREET SINGH 1668	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/782/2026	13-02-2026	Kotak Mahindra Bank Ltd Vs Prem Nath	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/783/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASIM I 7293	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/784/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHIWADI DELHI TAXI 2371	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/785/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVINDER SAINI 1447	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/786/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANIKA GARG 0847	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/47/2026	13-02-2026	Ms Kailash Technology Pvt Ltd Vs Digitech Call System Pvt Ltd	Ajay Pandey(P),	9312982075	avsgjurists@gmail.com	NA
			613	Commercial Suit	CS (COMM)/87/2026	13-02-2026	BANK OF BARODA Vs AMAR KUMAR	Sudha Shukla	9899913203	advsudhashukla@gmail.com	14-01-2026
			613	Commercial Suit	ExCOMM -Award by Arb Comm/9/2026	16-02-2026	Appalon Overseas DECREE HOLDER Vs SS MOTA SENIOR SECONDATY MODEL SCHOOL NARANG COLONY	KETAN MADAN(P),	9873140021	ketanmadan@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/820/2026	17-02-2026	IDFC FIRST BANK LTD Vs TASLIM AHMAD 8774	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/824/2026	17-02-2026	IDFC FIRST BANK LTD Vs PURAN CHAND SOLANKI 5003	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/823/2026	17-02-2026	IDFC FIRST BANK LTD Vs SACHIN SINGH 8422	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/822/2026	17-02-2026	IDFC FIRST BANK LTD Vs ADESH CHARAN 6313	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/819/2026	17-02-2026	AXIS BANK LTD Vs RANJEET KAUR 7771	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/821/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 9117	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/847/2026	19-02-2026	IDFC FIRST BANK LTD Vs SUNNY TANWAR 3709	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/848/2026	19-02-2026	IDFC FIRST BANK LTD Vs SALMA IMRAN 0227	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/849/2026	19-02-2026	IDFC FIRST BANK LTD Vs KRISHNA NARAYAN PODAR 3872	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/871/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NHL DISTRIBUTION PVT LTD 6593	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/873/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT V 0551	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/107/2026	23-02-2026	MOGLI LABS (INDIA) PVT LTD Vs neelam linens and garment india ltd	Tarun Verma(P),	9871495838	cstarunverma@gmail.com	16-02-2026
			613	Commercial Suit	OMP (I) (COMM)/875/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHARMENDER KUMAR 9740	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/876/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DHIRAJ RAMCHANDRA MALI 9769	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/862/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Waseem S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/878/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT SINGH 4173	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/884/2026	23-02-2026	Toyota Financial Ser India Ltd Vs ASHOK NEURUTIRAO PAIKRAO 2729	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/886/2026	23-02-2026	M/s Cholamandalam Investment and Finance Co Ltd Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/887/2026	24-02-2026	Toyota Financial Ser India Ltd Vs SAURABH DAS GUPTA 8324	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/56/2026	24-02-2026	Asha Arora Vs M/S PS GLOBAL CONSUMER HEALTHCARE PVT LTD	PARAS AGGARWAL(P),	9810600656	parasaggarwaladv(c gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/890/2026	24-02-2026	FOOTPRINTS CHIDCARE PVT LTD Vs MANISH GUPTA	AARZOO ANEJA(P),	9540129000	no email	NA
			613	Commercial Suit	OMP (I) (COMM)/899/2026	26-02-2026	SURYODAY SMALL FINANC BANK Vs Mohamad Abdal Munshri	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/900/2026	26-02-2026	Toyota Financial Ser India Ltd Vs NANDRAM SINGH 8804	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/901/2026	26-02-2026	Toyota Financial Ser India Ltd Vs OMKAR PRAKASH OHAL 3526	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/902/2026	26-02-2026	Toyota Financial Ser India Ltd Vs SUNITA DEVI 9326	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/903/2026	26-02-2026	Toyota Financial Ser India Ltd Vs TEJ NARAYAN SINGH 9082	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/904/2026	26-02-2026	Toyota Financial Ser India Ltd Vs THAKOR MAHESHKUMAR PRATAPJI 2763	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/911/2026	27-02-2026	Toyota Financial Ser India Ltd Vs JAGMEET SINGH 7218	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/912/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AKASH NIVRUTI GOVARDHANE 9810	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/913/2026	27-02-2026	Toyota Financial Ser India Ltd Vs RANO B 6403	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/914/2026	27-02-2026	Toyota Financial Ser India Ltd Vs MOHAMMAD YUSUF 2470	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/915/2026	27-02-2026	Toyota Financial Ser India Ltd Vs AMANDEEP SINGH 1066	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/845/2026	19-02-2026	AXIS BANK LTD Vs MOHIT DUHAN 3081	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA

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			613	Commercial Suit	OMP (I) (COMM)/844/2026	19-02-2026	AXIS BANK LTD Vs SHREE DEVNARAYAN TRADING COMPANY	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
			613	Commercial Suit	OMP (I) (COMM)/850/2026	19-02-2026	AXIS BANK LTD Vs NASEEM AHAMED KHAN	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/846/2026	19-02-2026	AXIS BANK LTD Vs RAVI MOHAN SHARMA 8026	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/851/2026	19-02-2026	AXIS BANK LTD Vs HARBHAN SINGH 4409	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (I) (COMM)/852/2026	19-02-2026	AXIS BANK LTD Vs VIJAY KUMAR 7686	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/102/2026	19-02-2026	Upgrid Solutions Private Limited / Shadab Malik Sole Proprietor of Malik Charging Point	Ms. Kritika Tuteja	9643008880	contact@aaalegal.pro	21-02-2026
			613	Commercial Suit	OMP (I) (COMM)/707/2026	10-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/61/2026	02-02-2026	UNION BANK OF INDIA Vs AMBIKA ENTERPRISES	MR. JITENDER GARG	9810197621	JITENDERGARG ADV@GMAIL.COM	15.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/563/2026	02-02-2026	AXIS BANK LTD Vs BABY VERMA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/570/2026	02-02-2026	AXIS BANK LTD Vs ANITA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/571/2026	02-02-2026	AXIS BANK LTD Vs MOHD SALMAN KURESHI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/572/2026	02-02-2026	AXIS BANK LTD Vs RAKESH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/573/2026	02-02-2026	AXIS BANK LTD Vs HARIOM SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/574/2026	02-02-2026	AXIS BANK LTD Vs LAKSHMI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/575/2026	02-02-2026	AXIS BANK LTD Vs SHIVKANT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/576/2026	02-02-2026	AXIS BANK LTD Vs MOHD AMJAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/577/2026	02-02-2026	MAHINDRA AND MAHINDRA FINANCUAL SERVICES LTD Vs KAMAL KISHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/582/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VRIDHI CONTRACTOR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/583/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKIR HUSSAIN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/584/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NITIN MITTAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/585/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs UDAY SINGH DHAKAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/586/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTALA PAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/587/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKANKSHA ASWANI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/588/2026	03-02-2026	AXIS BANK LTD Vs SHIV SHANKAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/589/2026	03-02-2026	AXIS BANK LTD Vs AWADHESH SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/590/2026	03-02-2026	AXIS BANK LTD Vs SHAHZAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/591/2026	03-02-2026	AXIS BANK LTD Vs MANGATA BAJARD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/592/2026	03-02-2026	AXIS BANK LTD Vs GURPREET SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/593/2026	03-02-2026	AXIS BANK LTD Vs SURAJ THAPA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/594/2026	03-02-2026	AXIS BANK LTD Vs BALRAM MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			614	COMMERCIAL SUIT	CS (COMM)/65/2026	04-02-2026	SISKO WORLDWIDE LOGISTICS INDIA PVT LTD Vs JOHNSON CONTROL (S) PTE LTD	MR. ASHISH YADAV	9311668810	UMBERILAWASSOCIATES@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/608/2026	04-02-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs IRFAN KHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/638/2026	04-02-2026	KOTAK MAHINDRA BANK Vs MAHINOOR TRANSPORTER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/639/2026	04-02-2026	AXIS BANK LTD Vs RATAN LAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/640/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YADAV VIRENDRA SINGH AMARSHING	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/641/2026	04-02-2026	AXIS BANK LTD Vs PRAJJWAL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/642/2026	04-02-2026	AXIS BANK LTD Vs JYOTI YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/643/2026	04-02-2026	AXIS BANK LTD Vs SONU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/644/2026	04-02-2026	AXIS BANK LTD Vs PUNEET PATNI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/645/2026	04-02-2026	AXIS BANK LTD Vs KEVADA RAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	EXECUTION	Execution (Comm.)/31/2026	05-02-2026	RAJIV KUMAR Vs NEO BUS TECHNOLOGY THROUH IS PROPRIETOR MRS ALKA GUPTA	MR. RAJIV KUMAR	9899331004	ADVOCATERAJIVKUMAR@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/32/2026	05-02-2026	Equitas Small Finance Bank Ltd Vs Harsh Logistics	MR. ARUN KUMAR SHARMA	9990151720	GLORIOUSLAWASSOCIATES@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/33/2026	05-02-2026	punjab and sind bank Vs shahnawaj khan and anr	MS. SUNITA	9873591509	SUNITA_KASHYAP60@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/671/2026	06-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs SANDIP P	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/672/2026	06-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPAMALA DEVI SURENDRA KUMAR RAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/673/2026	06-02-2026	KOTAK MAHINDRA BANK LTD Vs RAVINDER SINGH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/681/2026	06-02-2026	KOTAK MAHINDRA BANK Vs INDER	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/682/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/683/2026	06-02-2026	KOTAK MAHINDRA BANK Vs SUDESH KUMARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/684/2026	06-02-2026	KOTAK MAHINDRA BANK Vs RATAN LAL BAIRWA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/685/2026	06-02-2026	AXIS BANK LTD Vs MANOJ KUMAR RATHOUR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/39/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs BABLU J	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/40/2026	07-02-2026	KOTAK MAHINDRA PRIME LTD Vs SHRI BHAGWAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/692/2026	09-02-2026	AXIS BANK LTD Vs ROHITASH SAINI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	MISCELLANEOUS	MISC DJ ADJ/144/2026	10-02-2026	MCD Vs SATYA PRAKASH AND BROTHERS	MR. MOHIT CHAURASIA	9910085299	ADVMOHITCHAURASIA@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/699/2026	10-02-2026	AXIS BANK LTD Vs NEETU SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/700/2026	10-02-2026	AXIS BANK LTD Vs CHETAN GUPTA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	ARB. A (COMM.)/1/2026	11-02-2026	SUMIT Vs KOTAK MAHINDRA BANK LTD	MR. UTKRASH BATRA	8979893221	ADVUTKARSHBATRA@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/42/2026	11-02-2026	LFX TECHNOLOGIES Vs VISHWAGURU EDUCATIONAL ACADEMY	MS. KRISHNA GAUR	9650667111	K.GAUR@GNALAWYERS.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/712/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs OMBIR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/713/2026	11-02-2026	KOTAK MAHINDRA BANK LTD Vs RAMESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/714/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs SHANKAR LAL	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/715/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs GALAXY TENT AND CATERERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/716/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs VIJAY KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/717/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs TUSHAR V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/718/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs MOHD TAHSEEN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/719/2026	11-02-2026	CHOLAMANDALAM INVESTMENT AND FIN. CO. LTD Vs FARHAD V	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/720/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PHUL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/721/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/722/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/82/2026	12-02-2026	BLUEWHEELZ MOBILITY SERVICES Vs SHADOWFAX TECHNOLOGIES	MR. HITESH KUMAR BHARDWAJ	9811829249	ADVHITESHKUMAR12@GMAILCOM	30.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/755/2026	12-02-2026	AXIS BANK LTD Vs ASHA PANWAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/756/2026	12-02-2026	AXIS BANK LTD Vs AKEEL KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/758/2026	12-02-2026	AXIS BANK LTD Vs DEEPAK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/767/2026	12-02-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/768/2026	12-02-2026	AXIS BANK LTD Vs AJAY KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/769/2026	12-02-2026	AXIS BANK LTD Vs MOHAMMAD AMMAR SIDDIQUI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/770/2026	12-02-2026	AXIS BANK LTD Vs VIKAS KUMAR JAIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/771/2026	12-02-2026	AXIS BANK LTD Vs PRAMOD KUMAR GAUTAM	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/772/2026	12-02-2026	AXIS BANK LTD Vs ANUJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/773/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs VED PRAKASH	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/774/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs SACHIN NAGAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/775/2026	12-02-2026	KOTAK MAHINDRA BANK LTD Vs ALTIUS EDUCATION SOCIETY	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/776/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs SONU M	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/88/2026	13-02-2026	BANK OF BARODA Vs PUSHKAR DUTT VASHISHT	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/89/2026	13-02-2026	BANK OF BARODA Vs ASHUTOSH DWIVEDI	MS. SUDHA SHUKLA	7428671466	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			614	ARBITRATION	OMP (I) (COMM.)/802/2026	16-02-2026	AXIS BANK LTD Vs SURINDER SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/807/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs RAJENDRA SINGH RATHORE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/808/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs CCS REAL ESTATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/809/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ALAM VIJAY SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/810/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs DOBARIYA ANIL KUMAR BATUKBHAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/811/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs KAVITA RAWAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/812/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs ASHOK KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/813/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs NITIN KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/814/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs AMIT KUMAR SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/815/2026	17-02-2026	TOYOTA FINANCIAL SERVICES Vs REKHA GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/816/2026	17-02-2026	KOTAK MAHINDRA BANK LTD Vs SHANKAR KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/817/2026	17-02-2026	KOTAK MAHINDRA BANK Vs RIYAZ KHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/818/2026	17-02-2026	KOTAK MAHINDRA BANK Vs AFSAR ALI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/51/2026	18-02-2026	PSA POLYMERS PVT LTD Vs RAJENDRA SINGH	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	MA
			614	EXECUTION	Execution (Comm.)/53/2026	19-02-2026	AMARDEEP KAUR Vs SANJEEV PUNJ	MR. R.L. BHAGAT	9999653611	RLBA.JURIST@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/95/2026	19-02-2026	UPGRID SOLUTIONS PVT LTD Vs ADARSH DIXIT	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	21.01.2026
			614	COMMERCIAL SUIT	CS (COMM)/97/2026	19-02-2026	STATE BANK OF INDIA Vs AMIT KUMAR	MR. R.N. SINGH	8076466594	ADVRNARAYAN@GMAIL.COM	02.02.2026
			614	ARBITRATION	OMP (I) (COMM.)/853/2026	20-02-2026	AXIS BANK LTD Vs RATNESH VAISHNAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/854/2026	20-02-2026	AXIS BANK LTD Vs MANISH KUMAR MEENA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/855/2026	20-02-2026	AXIS BANK LTD Vs NEERAJ KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/856/2026	20-02-2026	AXIS BANK LTD Vs MOHAMMAD JAMIN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/857/2026	20-02-2026	AXIS BANK LTD Vs DILNAZ KAUR LUTHRA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/858/2026	20-02-2026	AXIS BANK LTD Vs HIMANSHU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/859/2026	20-02-2026	AXIS BANK LTD Vs ASHOK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/860/2026	20-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE Vs BHUMI ENTERPRISES	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/867/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SYED RIYAZ HAIDER ZAIDI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/868/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHIT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/869/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHAN LAL	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/870/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MD KARIM SHEIKH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/872/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MILIND BHASKAR SAWANT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/874/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs SAURAV SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/877/2026	21-02-2026	TOYOTA FINANCIAL SERVICES Vs MOHD ANAS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	MISCELLANEOUS	M.Ex/16/2026	24-02-2026	THE BALUSSERY BENEFIT CHIT FUNDS Vs S.N. TRADING	MR. HARI OM	8383062575	ADV_HARIOM@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/891/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FAIYAZ KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/892/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs KHURSHIDA ABDUL RAHIM QURESHI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/893/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs SUNIL KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/894/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AMAN KUMAR SHARMA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/895/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AKBAR USMAN TAMBOLI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/896/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs AJEET SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/897/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs FIRDOUS TOURS AND TRAVELS	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/898/2026	25-02-2026	TOYOTA FINANCIAL SERVICES Vs HEMA GIRI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/59/2026	26-02-2026	AXIS BANK LTD Vs RAHUL DUBEY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM.)/7/2026	27-02-2026	VIKASH HARDWARE Vs M/s AMRAPALI STEELS PVT LTD	MR. ABHAY SHANKAR	8292811099	ABHAYSHANKAR0279ROY@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/908/2026	27-02-2026	IDFC FIRST BANK LTD Vs DEVINDER PAL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/909/2026	27-02-2026	IDFC FIRST BANK LTD Vs SUBHASH RAMKISHOR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/910/2026	27-02-2026	IDFC FIRST BANK LTD Vs MUKESH MATHUR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/916/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAFWAN ZAID DAIRE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/917/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AKSHAY VIJAY DALVI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/918/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DAGADU BABAJI THORAT	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (I) (COMM.)/919/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HANSRAJ MARSKOLE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/920/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DINESH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/921/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/922/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAROJ PAWAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/923/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/924/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAKUNTLA SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/925/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUJATA SANJAY MATE	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/926/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NISHA PANDEY	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/927/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/928/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHUPINDER SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/929/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INDRAJITH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (I) (COMM.)/930/2026	27-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARLEEN KAUR VOHRA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	MISC DJ ADJ/225/2026	28-02-2026	Ms EVERSHINE MARBLE Vs Ms Aermec HVAC Engineering Co	MR. DEVENDER SINGH	9818317222	DEVENDERSINGH55@REDIFFMAIL.COM	NA
			614	ARBITRATION	OMP(I)(COMM) 565/2026	02.02.2026	AXIS BANK LTD Vs. AMARJEET	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP(I) (COMM)907/2026	27.02.2026	AXIS BANK LTD VS. ANIL BHARDWAJ	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			614	ARBITRATION	OMP(I)(COMM) 905/2026	27.02.2026	AXIS BANK LTD Vs. ANKUSH RAWAT	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP(I)(COMM) 906/2026	27.02.2026	AXIS BANK LTD Vs. AMIT GOGIA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	CS(COMM) 102/2026	19.02.2026	UPGRID SOLUTIONS PVT LTD VS. SHADAB MALIK	MS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	21.01.2026

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50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	Execution (Comm.)	28/2026	02-02-2026	M/S VARIS DESIGN AND ENGINEERS Vs RELINE UV ASEAN PVT LTD	MR. HAIDAR ALI	9953614060	ADVHAIDARALI@GMAIL.COM	NA
			509	CS (COMM)	62/2026	02-02-2026	CANARA BANK Vs KRISHAN	CHITRA MALHOTRA	9212888057	chitramalhotrasoti@gmail.com	09.01.2026
			509	OMP (I) (COMM.)	578/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANAND KUMAR 8650	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	579/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANA SIMRAN SHILPESHKUMAR 9369	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	580/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET PANDEY 7267	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	581/2026	02-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BALA GUPTA 7120	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	29/2026	03-02-2026	Concertina Coils Pvt Ltd Vs HAMARA GHARR	MOHIT AGGARWAL	9811449071	patronuslawoffices@gmail.com	NA
			509	OMP (I) (COMM.)	595/2026	03-02-2026	AXIS BANK LTD Vs MEHRIN JAHAN 6179	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	596/2026	03-02-2026	AXIS BANK LTD Vs PRAFULL KALAL 6007	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	597/2026	03-02-2026	AXIS BANK LTD Vs KAPIL DEV 3882	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	598/2026	03-02-2026	AXIS BANK LTD Vs SAPANA DEVI 0428	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	600/2026	03-02-2026	AXIS BANK LTD Vs YASMEEN BANO 4127	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	615/2026	04-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaypal Singh	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	616/2026	04-02-2026	AXIS BANK LTD Vs UPENDRA KUMAR 3085	VARUN TYAGI	7503464768	varuntyagi1426@gmail.com	NA
			509	OMP (I) (COMM.)	617/2026	04-02-2026	AXIS BANK LTD Vs BHUP NARAYAN SINGH 8520	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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			509	OMP (COMM.)	(I)618/2026	04-02-2026	AXIS BANK LTD Vs NATHU RAM 7683	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)619/2026	04-02-2026	AXIS BANK LTD Vs RAVI KHOIWAL 9577	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)620/2026	04-02-2026	AXIS BANK LTD Vs SORABH KUMAR 7539	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)621/2026	04-02-2026	AXIS BANK LTD Vs HARI NARAYAN KUMAWAT 4065	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)622/2026	04-02-2026	AXIS BANK LTD Vs RAJPAL SINGH 1039	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	(I)623/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZUBAIR AHMED 7962	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)624/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIPIN DUBEY 8710	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)625/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DANISH AKHLAQUE 2890	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)626/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RADHESHYAM SHARMA 1447	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)627/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHUHAR SINGH 3976	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)628/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKRAM SINGH 9263	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)629/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DIPESH AMULAKH FAFADIA 2400	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)630/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VISHNU D 4835	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)631/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIV NARAYAN CHAWDA 2257	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (COMM.)	(I)632/2026	04-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHEETAL PRAKASH SHINDE 5210	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

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			509	OMP (I) (COMM.)	633/2026	04-02-2026	AXIS BANK LTD Vs DALCHAND SHARMA 6696	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	CS (COMM)	66/2026	05-02-2026	AGGARWAL TRADING CO Vs SHREE BANKE BIHARI OIL MILLS	ANSHUL KAUSHIK	9999309192	SDSINGLA.23@GMAIL.COM	19.01.2026
			509	CS (COMM)	67/2026	05-02-2026	BANK OF MAHARASTRA Vs RAHUL	PRAVEEN KR. RAJPUT	9891273738	adv.pkrajput2012@gmail.com	18.01.2026
			509	Execution (Comm.)	36/2026	06-02-2026	Punjab National Bank Vs RAJESH KUMAR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	NA
			509	Execution (Comm.)	37/2026	06-02-2026	Punjab National Bank Vs SWAD HI SWAD	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.co	NA
			509	Execution (Comm.)	38/2026	06-02-2026	PUNJAB NATIONAL BANK Vs HUKUM CHAND AND ANR	SAURAV BHASIN	9899331166	Sauravbhasin10@gmail.com	NA
			509	CS (COMM)	71/2026	06-02-2026	INDIAN BANK Vs PRIYA JHA PROPRIETOR OF M/S MAGNUM R STUDIO	ANKIT DAGAR	9811399499	advankitdagar@hotmail.com	15.01.2026
			509	CS (COMM)	78/2026	11-02-2026	PUMA SE Vs ASHOK KUMAR	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	01.08.2025
			509	OMP (I) (COMM.)	728/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAVNEET NAGI 6756	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	731/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHINDERPAL SINGH 8069	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	732/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPATI PAWAR 7812	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	733/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAMJIT KAUR 6093	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	734/2026	11-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARAM SINGH 3338	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	43/2026	12-02-2026	Ms Ved Prakash Mithal and Sons Vs Union of India Executive Engineer W Division(Formerly known as AIIMS Project Division)	MAHUA KALRA	9810651177	rjkpmlasc@gmail.com	NA
			509	Execution (Comm.)	44/2026	12-02-2026	KOTAK MAHINDRA BANK Vs KALKA PRASAD GUPTA	ASHUTOSH KR. MISHRA	9560870099	ADVOCATEASHOK.1@GMAIL.COM	NA

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			509	CS (COMM)	81/2026	12-02-2026	INDIANNICA LEARNING PRIVATE LIMITED Vs VISHAL ENTERPRISES	SANDEEP CHATTERJEE	9310056626	legal@chatterjee-law.com	11.02.2026
			509	OMP (I) (COMM.)	748/2026	12-02-2026	AXIS BANK LTD Vs MANISH 3711	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	749/2026	12-02-2026	AXIS BANK LTD Vs RESHMA 0416	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	750/2026	12-02-2026	AXIS BANK LTD Vs SHER SINGH 3455	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	751/2026	12-02-2026	AXIS BANK LTD Vs RAJAT 3277	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	752/2026	12-02-2026	AXIS BANK LTD Vs SATINDER KAUR 5973	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	753/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manju Bai	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	754/2026	12-02-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	757/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Tasleem Naseeb Khan	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	759/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Shawez Alam	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	760/2026	12-02-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Aman Prabhakar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	761/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	762/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Savita	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	763/2026	12-02-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA
			509	OMP (I) (COMM.)	764/2026	12-02-2026	AXIS BANK LTD Vs ASHOK KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	765/2026	12-02-2026	AXIS BANK LTD Vs GOPAL CHOUHAN 5314	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	766/2026	12-02-2026	AXIS BANK LTD Vs MAMTA SRIVASTAVA 6482	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	CS (COMM)	83/2026	13-02-2026	M/S U T TRANS LOGISTICS Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	09.02.2026
			509	CS (COMM)	84/2026	13-02-2026	M /S URBO TRANS LOGISTICS PVT LTD Vs M/S SHRI KRISHNA ENTERPRISES	M.W. REHMAN	9891852810	wasiaadvocate2@gmail.com	09.02.2026
			509	CS (COMM)	85/2026	13-02-2026	PERFECT CONNECT LOGISTIC PVT LTD Through its Director Gourav Joshi Vs N S M Ventures Pvt Ltd Through its Director	JITENDER PANDEY	9625736165	ADV.JEET@GMAIL.COM	04.02.2026
			509	CS (COMM)	86/2026	13-02-2026	BANK OF BARODA Vs DHARA	SUDHA SHUKLA & AMIT PANCHAL	9899913023	ADVSUDHASHUKLA@GMAIL.COM	14.01.2026
			509	OMP (I) (COMM.)	790/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SEPI KALLURAM 2013	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	791/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANWAR JAGBIR SINGH 2826	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	792/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL ZUMBAR DAREKAR 3834	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	793/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANTOSH DEORAO BHAJE 0336	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	794/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHASHI BHUSHAN S SHUKLA 2143	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	795/2026	13-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHAMMAD AEJAZ ANSARI 0922	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Execution (Comm.)	48/2026	16-02-2026	Shyam Sunder Goel Vs RPG Steel Traders	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	NA
			509	CS (COMM)	91/2026	16-02-2026	Under Armour Vs Ashok Kumar	GAUTAM BHASIN	9898989888	eludication.legal@outlook.com	12.02.2026
			509	Execution (Comm.)	49/2026	17-02-2026	KOTAK MAHINDRA PRIME LTD Vs RAVINDER VERMA AND ANR	RAVI SHANKAR GARG ,SUMIT KUMAR	9958683230	associatesrsgarg2@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)	828/2026	17-02-2026	AXIS BANK LTD Vs SUVAINDRA SINGH 7329	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	829/2026	17-02-2026	IDFC FIRST BANK LTD Vs RAVI DHARM 6434	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	830/2026	17-02-2026	IDFC FIRST BANK LTD Vs MUKESH KUMAR GAUTAM 4766	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	831/2026	17-02-2026	IDFC FIRST BANK LTD Vs BTN LOGISTICS 0655	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (COMM.)	5/2026	18-02-2026	Ramesh Kumar Vs M/s SANGAM SUNRISE PRIVATE LIMITED through its director, Mr Bijender Kumar	MR. ABHISHEK KUMAR CHAUDHARY	9654771281	ADVABHISHEKCHAUDHARY@YAHOO.COM	NA
			509	CS (COMM)	93/2026	18-02-2026	MS FRANCHAISE AVS Vs CHARMI DAVE	MR. YOGESH KUMAR	7838600066	YOGESH00006@YAHOO.COM	14.10.2025
			509	Execution (Comm.)	52/2026	19-02-2026	MRS BALJEET KAUR Vs VIKAS BHASIN	MR. VINOD MALHOTRA	9811343754	hcmalhotras7(ii),gmail.corn	NA
			509	CS (COMM)	96/2026	19-02-2026	Pawan Kumar Singhal Vs M/s Ekoliife Health Care Pvt Ltd	MR. YASHWANT GAHLOT	8588817406, 9891099883	gahlot.yash@gmail.com	16.02.2026
			509	CS (COMM)	98/2026	19-02-2026	STATE BANK OF I NDIA Vs JAY PRAKASH ARVIND GHADGHE	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	24.01.2024
			509	CS (COMM)	99/2026	19-02-2026	STATE BANK OF INDIA Vs ROHTASH KUMAR	MR. R.N. SINHA	9868523230, 8076466594E	mail:advrnaravan@gmail.com	02.02.2026
			509	CS (COMM)	101/2026	19-02-2026	MS ALP OVERSEAS PVT LTD THROUGH ITS AR COMPANY SECRETARY Vs MS GLOBAL AUTO MARKETING THROUGH ITS PROPRIETOR SURI	MR. KULVINDER SINGH	9818143967	advomattoot&email.com	30.01.2026
			509	OMP (I) (COMM.)	840/2026	19-02-2026	AXIS BANK LTD Vs S K TRANSPORT 3912	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	841/2026	19-02-2026	AXIS BANK LTD Vs SANJAY KUMAR MAURYA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	842/2026	19-02-2026	AXIS BANK LTD Vs BHARAT SONI 7869	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			509	OMP (I) (COMM.)	843/2026	19-02-2026	IDFC FIRST BANK LTD Vs BHOLE KASHYAP 0722	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	Execution (Comm.)	54/2026	21-02-2026	Sudhakar Vs Pankaj Singh	MR. ANKIT MIGLANI	7276358720	ankirruiqlani@tirrnta\\r,Iice.in	NA
			509	CS (COMM)	106/2026	21-02-2026	Upgrid Solutions Private Limited Vs Mohd Atif	MR. RUPESH GUPTA	9643008880	contact@aaalcgal.pro	21.01.2026
			509	OMP (I) (COMM.)	879/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHARAD RAMJI SANKLA 2592	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	880/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LAKHAN T 7308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	881/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BHARAT SINGH 3515	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	882/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAURAV YADAV 3507	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	883/2026	21-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KHUSHNUMA M 8939	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	885/2026	23-02-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SUMIT JAISWAL 2308	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	Ex.COMM	10/2026	24-02-2026	TATA CAPITAL LTD Vs ANISH SHARMA	MR. S.P RANA	9953455007	sprana2013.sr@gmail.com	NA
			509	Execution (Comm.)	55/2026	24-02-2026	RAMAKANT PAREEK Vs BHARAT GUPTA	MR. PARAS AGGARWAL	9810600656	PARASAGGARWALADV@GMAIL.COM	NA
			509	CS (COMM)	108/2026	24-02-2026	BIKANERVALA PVT LTD Vs AKRIBIZ BUSINESS SOLUTIONS PVT LTD	MANISH MALHOTRA	9971163669	malhotraadv@gmail.com	05.02.2026
			509	MISC DJ ADJ	198/2026	24-02-2026	Auro Logistics Vs Global Logistics	MR. ALOK KUMAR TIWARI	84708789029	legalfinitee@gmail.com	NA
			509	OMP (I) (COMM.)	888/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHANAWAJ K 1692	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	OMP (I) (COMM.)	889/2026	24-02-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT LAL MEWARA 1186	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			509	CS (COMM)	109/2026	25-02-2026	Nava Healthcare Pvt Ltd Vs Vivek Singla Proprietor M/s Naresh Pharma	RATNESWAR DAS	9999514750	officelawsangels@gmail.com	17.02.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES
			509	Execution (Comm.)	58/2026	26-02-2026	Vijay Sngh Vs Himanshu Gera	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	NA
			509	OMP (COMM.)	06/2026	27-02-2026	HASHIM HUSSAIN AND SONS THROUGH ITS PARTNER PHOOL MIYAAN Vs True Crystal Biz Solutions Pvt Ltd Through Its Director Tarun Bansal	ANJALI SISODIA	8700688714	adv.anjalisisodia@gmail.com	NA
			509	Execution (Comm.)	60/2026	27-02-2026	Vijay Singh Vs Virender Kumar	SAMEER SIDHAR	9444446565	ADVSAMEERSIDHAR@GMAIL.COM	NA
			509	CS (COMM)	111/2026	28-02-2026	PREMDEEP INFRA PROJECTS Vs REAL ELEVATORS	DEEPAK RIKHARI	9810541666	salvuslawassociates15@gmail.com	16.02.2026
			509	CS (COMM)	112/2026	28-02-2026	Union Bank of India Vs Neelam Rani	DHANANJAY KUMAR	9312872882	ADVOCATESHAYAMJHA@GMAIL.COM	17.02.2026
TOTAL					976						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF FEBRUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301	RECOVERY	CS COMM-1031/2025	19.09.2025	UCO BANK VS. S.G. ENTERPRISES	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	11.12.2025
			301	RECOVERY	CS COMM-267/2025	05.03.2025	A TO Z CHEMICALS VS. MEENA MEHTA	SARTHAK AHUJA	9873300964	lovekesh27@gmail.com	21.01.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			cs (comm) 910/2025	13-11-2025	Lakshmi Kant Goyal Vs Saurav Kapoor	Rahul Bansl	8447946432	rational.ratio@gamil.com	12-11-2025
					cs (comm) 71/2026	17-01-2026	Rajkamal Plywood India Vs M/s Empathy Infra & Engneering	Atul Kharbanda	981133939	r.a.g:chambers@gamil.com	16-01-2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL								
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL								
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS – COMM	956 / 2025	17.12.2025	STATE BANK OF INDIA VS. SANJAY	SH. GOPAL CHAND SHARMA	9810210832	05.02.2026	
				CS – COMM	69 / 2026	30.01.2026	STATE BANK OF INDIA VS. RUBY	MS. SHALINI UPADHYAY	NOT PROVIDED	18.02.2026	
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/37/26	19/01/26	SHIV SHAKTI SANCHAR PVT LTD VS NKG INFRASTRUCTURE LTD AND ANR	RAHUL MIGLANI	NOT AVAILABLE	46066	
				SUIT FOR RECOVERY	CS (COMM)/819/24	30/09/24	SBI VS. LATE BUDHESH KUMAR	VARUN CHANDOK	9818365119	46071	
				SUIT FOR RECOVERY	CS (COMM)/521/25	11/07/25	M/S PROFESSIONAL IMPEX PVT LTD VS M/S BRIGHT BEGINNINGS PVT LTD. INBOX	ANIL KUMAR GUPTA	9891231684	46073	
				SUIT FOR RECOVERY	CS (COMM)/114/26	12/02/26	FUTURE FOCUS INFOTECH PVT. LTD VS. IDC TECHNOLOGIES SOLUTIONS INDIA PVT. LTD	UTTAM KUMAR	9310415145	46076	
				SUIT FOR RECOVERY	CS(COMM)/761/25	26/09/25	MANOJ KUMAR VS. MEDIA PARTNERS	AMIT KUMAR	9312267089	46079	
				SUIT FOR RECOVERY	CS(COMM)/479/24	04/06/24	AIR INDIA SATS AIRPORT SERVICES PVT. LTD. VS. LANMEI AIRLINES CAMBODIA CO. LTD.	MOHIT SETH	8457902716	46080	
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 64/2026	29.01.2026	LOTUS HERBALS PRIVATE LTD VS LOTUS MENS PARLOUR	VAIBHAV VUTTS	9971576500	email@vutts.com	28.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 195/2025	17.04.2025	STATE BANK OF INDIA VS PREETI DEVI	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	16.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 335/2024	12.07.2024	AKG SHUTTERING VS KDP BUILDWELL PRIVATE LTD	GURSAT SINGH	9811105891	gursat@gsvlegal.com	27.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 44/2026	22.01.2026	SAHIL SAGAR Vs M/S WORTHY GLOBAL PVT LTD THROUGH ITS DIRECTOR MR SARTH JAIN	GAJINDER KUMAR	9810124482	GAJINDERK@GMAIL.COM	12.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 496/2025	30-10-2025	Global Medilife Solution Vs Abdul Salam Wani	RAJIV BAJAJ(P),	7048945800	parveenmalik63@gmail.com	24.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 52/2026	28.01.2026	MD MUSTAK, SOLE PROPRIETOR M/S KGN VS NAVIN M RAHEJA, MANAGING DIRECTOR M/S RAHEJA DEVELOPERS	GAURAV MAKKAR	9540909916	gauravmakkar78@gmail.com	17.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 53/2026	28.01.2026	MD MUSTAK, SOLE PROPRIETOR M/S KGN VS NAVIN M RAHEJA, MANAGING DIRECTOR M/S RAHEJA DEVELOPERS	GAURAV MAKKAR	9540909916	gauravmakkar78@gmail.com	18.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 59/2026	29.01.2026	STATE BANK OF INDIA VS HARI MOHAN	TIRATH LAL YADAV	9643228307	NOT PROVIDED	19.03.2026
			6, New Court Block-I	Commercial	CS (COMM) 175/2025	08.04.2025	BALESH KHARI VS PAWAN DHANPATRAI MALHOTRA	ADITYA SINGH	9971919212	adityasinghl.adv@gmail.com	25.03.2025
			6, New Court Block-I	Commercial	CS (COMM) 38/2026	19.01.2026	WELCOME INDIA VISIT PVT LTD VS NEETU SINGH RATHOR	PRATYAKSH RAJ	9911142220	advocatesamyakjain@gmail.com	17.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 79/2026	07.02.2026	PUNJAB NATIONAL BANK VS RINKI SAINI	INDRA NARAIN	9311824970	associatenarayan29@gmail.com	24.11.2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			6, New Court Block-I	Commercial	CS (COMM) 84/2026	11.02.2026	RISHABH KANT AGGARWAL VS MCD	VIKAS SHARMA	9810566116	ADVOCATEVIKASSHARMA1@GMAIL.COM	20.01.2026
			6, New Court Block-I	Commercial	CS (COMM) 78/2026	07.02.2026	GANNAMASTER AGRO INDUSTRIES PVT LTD VS JAYKISHAN CROP CARE PVT LTD	KIRATRAJ SADANA	9205179872	kiratraj@aparlaw.com	04.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM)/8990/2025	08.12.2025	Axis Bank ltd Vs Gafur Mohammad	Rahul Chauhan	9971891788	info@aualegal.com	06.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 709/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS JITENDER	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 710/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS CHANAN SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 711/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS ZORA SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 714/2026	17.02.2026	YES BANK LTD VS MOHIT OBERAI	ANANJAY SINGH	7455023130	asaplegalandadvocate@gmail.com	10.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 713/2026	17.02.2026	CNH INDUSTRIAL CAPITAL PVT LTD VS NARINDER KUMAR 90505	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 849/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS KUNNATH ABDUL SHEREEF	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 852/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS SATISH GARG	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 855/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS PREMPAL	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 856/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS POOJA FULZELE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 857/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS DEEPAK DHIMAN	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 858/2026	20.02.2026	M/S PIRAMAL FINANCE LTD VS DHONDIRAM MANE	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 5/2026	05.01.2026	PNB VS RAJGEER YADAV	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	26.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 4/2026	05.01.2026	M/S LUCKY GENERATORS PVT LTD VS JAI MAHAKAAL STONE CRUSHER	ABHINAY GUPTA	9999886478	guptaabhinay@gmail.com	24.12.2025
			6, New Court Block-I	Commercial	CS (COMM) 107/2026	24.02.2026	STATE BANK OF INDIA VS SEPOY RAVINDER KUMAR	A.K. ROUT	9999132159	akroutadvocate@gmail.com	11.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 110/2026	26.02.2026	TEE EM BUILDERS PVT LTD VS AMLAAN ORGANICS PVT LTD	ANUJ KUMAR & SACHIN	9999183119	anuj@agcpartners.co.in	24.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 80/2026	09.02.2026	AAGAM WORLDWIDE INDUSTRIES VS ARISINFRA SOLUTIONS PVT LTD	SURESH KUMAR	9312056371	sureshadv5@yahoo.com	05.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 85/2026	11.02.2026	SHUBHAM GOLDIEE MASALE VS R B FOOD	SHRAVAN KUMAR BANSAL	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	24-01-2026

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			6, New Court Block-I	Commercial	CS (COMM) 100/2026	20.02.2026	UNION BANK OF INDIA VS LILA	JITENDRA GARG	9810197621	jitendergargadv@gmail.com	13.02.2026
			6, New Court Block-I	Commercial	CS (COMM) 23/2026	13.01.2026	MEENA TANWAR VS MUNICIPAL CORPORATION OF DELHI	ASHU ARORA	9910800124	ashuarora@gmail.com	12.01.20206
25	SH. SANDEEP YADAV	SOUTH	NIL								
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/9406/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Dharmesh Narayan	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9408/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs Jasakaran Vijay	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9411/2025	26-12-2025	Cnh Industrial Capital India Pvt Ltd Vs UDAY JIVABHAI MORI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9118/2025	12-12-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs M N CONSTRUCTIONS	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8645/2025	29-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJBIR SINGH	sagar aggarwal	9266434371	legal12@arenesslaw.com	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9177/2025	16-12-2025	AXIS BANK LTD Vs VIKASH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9317/2025	22-12-2025	AXIS BANK LTD Vs DHEERAJ SHARMA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	03.02.2026

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			29, New Court Block-II	Commercial	OMP (COMM)/1/2026	03-01-2026	DR ER RAJAINDERR JAINA ALIAS RAJENDER JAINA Vs ARUN KESHARWANI	SHAGUN MEHTA(P),	9891111129	lawyershagun189@gmail.com	03.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/504/2024	04-11-2024	Sanjeev Kumar Vs Ascence consultancy sevices pvt Ltd	SATENDER KUMAR VASHISTHA	9811685334	NOT PROVIDED	03.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8201/2025	07-11-2025	AXIS BANK LTD Vs MOTA RAM	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8200/2025	07-11-2025	AXIS BANK LTD Vs KAILASH CHANDR SO NAND LAL	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8198/2025	07-11-2025	AXIS BANK LIMITED Vs MAGAN LAL ROAT	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8199/2025	07-11-2025	AXIS BANK LTD Vs GHOLI DEVI	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8197/2025	07-11-2025	AXIS BANK LTD Vs DHAN SINGH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8195/2025	07-11-2025	AXIS BANK LTD Vs KALU SINGH	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8204/2025	07-11-2025	AXIS BANK LTD Vs MOHAN SO SONYA	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8587/2025	28-11-2025	AXIS BANK LTD Vs LAL SINGH RATHORE	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	05.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/9389/2025	26-12-2025	YES BANK LTD Vs YUSUF CHAHAT	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9179/2025	16-12-2025	AXIS BANK LTD Vs SHASHI BHUSHAN KUMAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9176/2025	16-12-2025	AXIS BANK LTD Vs PUNIT	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9050/2025	10-12-2025	AXIS BANK LTD Vs MOHD BILAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9049/2025	10-12-2025	AXIS BANK LTD Vs SANJAY SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/31/2026	03-01-2026	AXIS BANK LTD Vs GULSHER	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/32/2026	03-01-2026	AXIS BANK LTD Vs PRAKASH CHAND MEENA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/36/2026	03-01-2026	AXIS BANK LTD Vs SUKHCHAIN SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/61/2026	05-01-2026	AXIS BANK LTD Vs ARVIND BABU	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/37/2026	03-01-2026	AXIS BANK LTD Vs VIKAS	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/38 /2026	03-01-2026	AXIS BANK LTD Vs KISHAN LAL	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/70 /2026	06-01-2026	AXIS BANK LTD Vs SARMILA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/40 /2026	03-01-2026	AXIS BANK LTD Vs ABDUL RASHID	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/93 90/2025	26-12-2025	YES BANK LTD Vs SEEMA SEEMA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/92 00/2025	17-12-2025	AXIS BANK LTD Vs VAIBHAV CHAUHAN	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/32 /2026	16-01-2026	AARK PHARMACUTICALS LTD Vs NEELKANTH DRUG HOUSE	Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	07.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/93 31/2025	23-12-2025	AXIS BANK LTD Vs RAKESH KUMAR	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/93 71/2025	24-12-2025	YES BANK LTD Vs SURENDER KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/93 73/2025	24-12-2025	YES BANK LTD Vs SHIBATA PNENMETICS INDUSTRIES	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/86 46/2025	29-11-2025	AXIS BANK LTD Vs PRAKASH CHANDRA DHAKAR	Vibhor Mathur(P),	9971680687	support@arvlawchambers.co.in	10.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/8945/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs VISHAL UPADHAYAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/169/2026	13-01-2026	Cnh Industrial Capital India Pvt Ltd Vs LALMATI DEVI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/405/2026	23-01-2026	YES BANK LTD Vs TAHIRA TAHIRA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/168/2026	13-01-2026	Cnh Industrial Capital India Pvt Ltd Vs BEANT SINGH GILL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/170/2026	13-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Pravin Kumar	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9374/2025	24-12-2025	YES BANK LTD Vs SUKHINDER RANA	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8944/2025	06-12-2025	PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED Vs SHOBHIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8618/2025	29-11-2025	Axis Bank Ltd Vs YASAR KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/9409/2025	26-12-2025	PIRAMAL FINANCE LIMITED Vs VISHWAJIT OM PRAKASH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	10.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/74/2026	02-02-2026	PUNJAB NATIONAL BANK Vs TUSHAR KASANA	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	10.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/432/2026	29-01-2026	AXIS BANK LTD Vs MOHAMMAD MURTAZA	SUNITA SINGH	9871040589, 8920586266	indolexlaw@gmail.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/5/2026	03-02-2026	UDIT GOGOI Vs VRENTIN TECH PVT LTD	FEBIN MATHEW VARGHESE(P),	9953418874	febin@fandldlegal.com	11.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/209/2026	14-01-2026	Cnh Industrial Capital India Pvt Ltd Vs AJMAL SAB	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/207/2026	14-01-2026	Cnh Industrial Capital India Pvt Ltd Vs DHIRENDRA KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/195/2026	14-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Chikkegowda Siddegowda	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/196/2026	14-01-2026	Cnh Industrial Capital India Pvt Ltd Vs Sangeeta Tigga	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/301/2026	16-01-2026	PIRAMAL FINANCE LIMITED Vs BALWAN SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/340/2026	17-01-2026	ORIX LEASING AND FINANCIAL SERVICE INDIA LIMITED Vs SUNIL SURESH SHETE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/329/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs VIPIN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/330/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs DEEPA VERMA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/332/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs VIVEK LAXMANBHAI MOTIYANI	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/333/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs ANIL TANAJI JADHAV	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/334/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs SANDEEP KUMAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/336/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs PAWAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/337/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs GAURAV KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/338/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs HIRAMAN VISHWANATH DAWARE	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/339/2026	17-01-2026	PIRAMAL FINANCE LIMITED Vs JAHANGEER ALAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.02.2026
			29, New Court Block-II	Commercial	OMP (COMM)/53/2025	29-10-2025	BHAIRAV PANDEY Vs MOTILAL OSWAL FINANCIAL SERVICES, LTD	Anish Dhingra(P)	9818266660	advdhingra@gmail.com	17.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/468/2026	31-01-2026	AXIS BANK LTD Vs VIKRAM KUMAR KOHLI	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/469/2026	31-01-2026	AXIS BANK LTD Vs JAGDISH SINGH	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			29, New Court Block-II	Commercial	OMP (I) (COMM)/514/2026	04-02-2026	AXIS BANK LTD Vs KRISHNA YADAV	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/513/2026	04-02-2026	AXIS BANK LTD Vs VAKAUL MUSTAFA	avinash kumar(P),	9811182985, 011-45596482	avinash.adv@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	CS (COMM)/92/2026	16-02-2026	SUPERHOUSE LTD Vs KUNDAN VEER SINGH BHULLAR	SANJEEV PANDA(P),	9811964302	advsanpan@gmail.com	19.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/538/2026	05-02-2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD Vs KULDEEP DHARAMBIR AND ORS	SAGAR AGGARWAL	9266434371	legal12@arenesslaw.com	23.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/516/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs FAHIMUDDIN SIRAZUDDIN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/517/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs NITISH KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/515/2026	04-02-2026	PIRAMAL FINANCE LIMITED Vs VIMAL KUMAR MISHRA	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/482/2026	02-02-2026	PIRAMAL FINANCE LIMITED Vs GURMEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/483/2026	02-02-2026	PIRAMAL FINANCE LIMITED Vs HARJEET SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	27.02.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/8644/2025	29-11-2025	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs GURMEET SINGH	sagar aggarwal	9266434371	legal12@arenesslaw.com	27.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/563/2025	16-12-2025	ALASHORE MARINE EXPORTS VS MINISRY OF FOOD	ASHEESH GUPTA	9560284991	kgconsorsllp@gmail.com	05.01.2026
			40, New Court Block-II	Commercial	OMP/I/COMM/4/2026	31-12-2025	DR. E. R. RAJENDER JAIN VS LAKSHMI NARAIN	AVINASH KUMAR	1141513189	avinash.adv@gmail.com	05-02-2026
			40, New Court Block-II	Commercial	CS/COMM/2/2026	06-01-2026	ANTARAASSISTED CARE VS VANDANA MENTION	LAXMAN KUMAR	8595650338	INFL@GSLO.IN	05-02-2026
			40, New Court Block-II	Commercial	CS/COMM/68/2026	31-01-2026	SMALL FARMER AGRI BUSINESS VS KUIPUZA	NITISH KUMAR	9810197092	DSADV13@GMAIL.COM	10-02-2026
			40, New Court Block-II	Commercial	CS/COMM/70/2026	02-02-2026	M/S JAINSONS DEPATMENTAL STORE VS M/S SARONY PALATE	PUNEET DHAWAN	9811700978	advocate.puneet31@gmail.com	10-02-2026
			40, New Court Block-II	Commercial	CS/COMM/105/2026	23-02-2026	SMALL FARMERS AGRI BUSINESS VS RAM KISHAN	DALIP SINGH	9810197092	DSADV13@GMAIL.COM	27-02-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/63/2026	23.01.2026	MANDEEP PAL MANKOO VS. OYO HOTELS	GURSAT SINGH VACHHER	9811105891	GURSAT@GSVLEGAL.COM	02.02.2026
					OMP(COMM)/1/2026	06.01.2026	MAHARISHI VALMIKI VS. M/S SARVESHE SECURTIY	FIRDOUS QUTBWANI	9818040003	GOVIND.RISHI@ACUMENJURIS.COM	02.02.2026
					CS/COMM/1070/2025	22.12.2025	M/S RX INFOTECH VS. A P	Rohit Khankriyal	9911315304	ascentlawfirm@gmail.com	04.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
					CS/COMM/748/2025	17.09.2025	M/S KBC COMPUTECH VS. M/S KUSUMA BABULAL	GAURA VHARNAL	9873377366	GAURAVHARNAL@HOTMAIL.COM	09.02.2026
					CS/COMM/955/2025	27.11.2025	COMAC INDIA VS. FORBES ELITE	KUNAL KUKREJA	9871236226	whitcandblacklawyers@gmail.com	09.02.2026
					CS/COMM/982/2025	03.12.2025	M/S ALLIANCE QUARRIES VS. RAHUL SUBHWAL	DINESH KUMAR CHAWLA	9868503817	DINESHKCHAWLA@GMAI.COM	11.02.2026
					CS/COMM/15/2026	10.02.2026	UNION BANK OF INDIA VS. GAJVI MEENA	Sunil Choudhary (P),	9540009991	N/A	19.02.2026
					CS/COMM/42/2026	16.01.2026	UNION BANK OF INDUIA VS. SANA PRAVEEN	AKHIL GUPTA	9811085046	GUPTA26A@YAHOO.CO.IN	23.02.2026
30	**SH. VRINDA KUMARI**	**SOUTH-EAST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Arbitration and Conciliation Act	OMP (I) (COMM)/33/2026	02-02-2026	CARS FINANCIAL SERVICES PVT LTD Vs Akrit Mishra	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	--
				Arbitration and Conciliation Act	OMP (COMM)/11/2026	02-02-2026	Lava International Ltd Vs M/S Rally Infra Pvt Ltd	Pradeep Bhardwaj(P),	9810226434	dattacoadvocates@gmal.com	--
				Commercial suit	CS (COMM)/93/2026	03-02-2026	Intec Infonet Pvt Ltd Vs Oil India Limited	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	--
				Commercial suit	CS (COMM)/99/2026	05-02-2026	United Metalik (P) Ltd Vs Mr Dineshwar Kumar Giri	Ajay Kumar Arora(P),	9811208191	G3ALEGAL@GMAIL.COM	--
				Commercial suit	CS (COMM)/102/2026	06-02-2026	M/S PINE PHARMA PRIVATE LIMITED Vs M/S KURUKSHETRA NURSING HOME AND SUPER SPECIALITY HOSPITAL	SONU SINGH(P),	9811667443	bharatsareen@yahoo.in	--
				Commercial suit	CS (COMM)/103/2026	07-02-2026	Mr TAJINDER SINGH SANDHU Vs KARUR VYSYA BANK LTD	Sonu Vivek(P),	870037263	advocateamit@mail.com	--
				Commercial suit	CS (COMM)/104/2026	07-02-2026	MR AJAY CHAUHAN Vs M/S GRAFIX SOLUTIONS	Ashish Kumar(P),	9818668876	shambhavi1721@gmail.com	--
				Commercial suit	CS (COMM)/118/2026	10-02-2026	M/S RECAZ CHEMICALS (INDIA) PVT LTD Vs Mr Aditya Motiyan Proprietor of M/s SK Engineers	Deepak Gautam(P)	9999204626	advocatenks393@gmail.com	--
				Arbitration and Conciliation Act	OMP (I) (COMM)/50/2026	10-02-2026	ARISTO SECURITIES PVT LTD Vs REINVENT AGROCHAIN PVT LTD AND ANR	Mamta sarna(P),	9650941688	sumitsarna@gmail.com	--
				Commercial suit	CS (COMM)/119/2026	10-02-2026	M/S LEELA TAXI SERVICES PVT LTD Vs CHIEF SECRETARY GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI	Rupendra Kumar Karn(P),	9933027865	rk@karnassociates.com	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Commercial suit	CS (COMM)/117/2026	10-02-2026	UNION BANK OF INDIA Vs MADAN MOHAN MEENA AND ANR	Sunil Choudhary (P),	9540009991	not provided	--
				Execution Petition	ExCOMM - Award by Arb Comm/22/2026	12-02-2026	M/S BANWARI LAL ARORA AND SONS Vs M/s Shri Shyam Traders and Anr	RISHABH GUPTA(P),	8586834657	rishabhgupta.office@gmail.com	--
				Execution Petition	ExCOMM - Award by Arb Comm/21/2026	12-02-2026	AXIS BANK LTD Vs VIJAY SINGH	VIMAL KHURANA(P),	9953286200	nikhil.sharma@firstassociates.in	--
				Commercial suit	CS (COMM)/130/2026	13-02-2026	M/S ORNATE MERCANTILE PRIVATE LIMITED Vs JAI GOVINDRA RAY (SOLE PROPRIETOR OF M/S HI TECH TRADING CO)	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	--
				Execution Petition	EXECUTION (COMM)/36/2026	13-02-2026	M/s Guru Kripa Home Appliances Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	--
				Execution Petition	EXECUTION (COMM)/37/2026	13-02-2026	M/s Vikas Pipes Industries Vs M/s Anand Jyoti Industries	kk tyagi(P),	9810497887	officialkktyagi@gmail.com	--
				Commercial suit	CS (COMM)/134/2026	16-02-2026	NOKIA CORPORATION Vs MR VIJAYKUMAR MAVJIBHAI DODIYA PROP M/S JAYNATH SCALE AND ANR	Naqeeb Nawab(P),	7042934488	info@zeusip.com	--
				Execution Petition	EXECUTION (COMM)/39/2026	17-02-2026	JAY GARG Vs CHEKKINTAKATH ABOOBAKKAR SIDDIK PROP OF M/S ZANTA MARKETING	MUKESH KUMAR(P),	9810682372	shekhawatilegal@yahoo.in	--
				Execution Petition	ExCOMM - Award by Arb Comm/31/2026	18-02-2026	M/S EQUITAS SMALL FINANCE BANK LTD Vs M/S APEX TRANSPORT COMPANY AND ORS	Aakash Tyagi(P),	9958737266	rishab@rrjassociate.com	--
				Arbitration and Conciliation Act	OMP (I) (COMM)/64/2026	18-02-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs VIKAS PALSANIYA	Rahul Chauhan(P),	9971891788	INFO@AUALEGAL.COM	--

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
				Execution Petition	EXECUTION (COMM)/46/2026	23-02-2026	M/s KCT Trading (P) Ltd Vs Anjani Verma Prop/Authorized Representative of Ashita Print Services	Naveen Sharma(P),	9810833833	naveensharmalegal@gmail.com	--
				Commercial suit	CS (COMM)/149/2026	25-02-2026	UNION BANK OF INDIA Vs M/S RS ENTERPRISE	Aditya Madan(P),	9810128667	adityamadanlaw@gmail.com	--
				Commercial suit	CS (COMM)/150/2026	25-02-2026	MAHADEV ENTERPRISES THROUGH ITS AUTHORIZED REPRESENTATIVE Vs DUSTERS TOOTAL SOLUTIONS SERVICES PVT LTD	Nitish Dubey(P),	8521597838	office.nitish24@gmail.com	--
				Commercial suit	CS (COMM)/152/2026	26-02-2026	SH HINDIVINE HEALTH CARE PRIVATE LIMITED Vs ARTEMIS LITE HOSPITAL AND ANR	SUNNIRUDH KUMAR(P),	9873928163	heychandra72@gmail.com	--
				Commercial suit	CS DJ/212/2026	28-02-2026	SHIV KUMAR PROPRIETOR OF M/S SHREE SHYAM STEEL AND ACCESSORIES Vs M/S IMPERIA DECOR INDUSTRIES	VIPUL GARG(P),	9971165648	vipuolgr.29@gmal.com	--
32	**MS. NEELAM SINGH**	**SOUTH-EAST**	NIL								
33	**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								
34	**MS. NIRJA BHATIA, DJ, DIGITAL-07, SOUTH EAST DISTRICT,**	**SOUTH-EAST**	30	CS (comm)	68/2026	27.01.2026	Sh. Nitin Chauhan Vs M/S Sunglow Trading FZCO & Anr.	Ashish Dass	8851275976	advocateashishdass@gmail.com	09.02.2026
				CS (comm)	57/2026	21.01.2026	State Bank of India Vs Hemraj	Rohit Kumar	7015807331	rohitvakeel177@gmail.com	13.02.2026
				CS (comm)	14/2026	07.01.2026	Ms. Mamta Vs M/S Svastik Infotech LLP & Others.	Sh R N Dubey	9811179209	rndubeyandassociates202@gmail.com	15.01.2026

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				CS (comm)	80/2026	30.01.2026	State Bank of India Vs Satyavir	Rani Bhardwaj	9643680913	rbhardwajassociate@gmail.com	12.03.2026
				CS (comm)	805/2025	04.10.2025	Gurdashmesh Cycles Pvt. Ltd Vs Alphavector India Pvt Ltd.	Vibhor Garg	9811352998	vibhor@bavlegal.in	11.03.2026
				CS (comm)	726/2025	10.09.2025	Prakritik Samvardhan Pvt Ltd. Vs Belu Devi	Abhinav Garg	9810196968	adv.abhinavgarg@gmail.com	27.02.2026
				CS (comm)	655/2025	11.08.2025	Contrans Cargo Pvt Ltd. Vs Indo Office Solutions Pvt Ltd.	Sh Sahil Mahajan	9015668564	ABHIMANYU@ASPARTER.IN	13.03.2026
				CS (comm)	1071/2025	22.12.2025	Canara Bank Vs Anita	Fahad Khan	9219701292	fahadadvocatekhan2gmail.com	26.02.2026
				CS (comm)	2/2026	03.01.2026	GNV Commodities Pvt Ltd. Vs Payal Debdas	Sh Harish Kumar	8285202359	harish@bahamilegalservices.com	12.03.2026
				CS (comm)	705/2025	01.09.2025	M/S Krishan Kariye LLP Vs M/S Punjabi By Nature	Vipin Yadav	9625323394	vipinyadav3@gmail.com	16.03.2026
				CS (comm)	100/2026	05.02.2026	Sugandha Kumari Vs New Print India Pvt. Ltd.	Rajendra Yadav	9312046733	yadavrazen@gmail.com	18.03.2026
				CS (comm)	97/2026	04.02.2026	Dharamjay Prasad Vs New Print India Pvt.Ltd.	Rajendra Yadav	9312046733	yadavrazen@gmail.com	17.03.2026
				CS (comm)	98/2026	04.02.2026	Subhash Parekh Vs Ajit Kumar Routh	Vijay Kumar	9818028004	kumarvijay1975@gmail.com	12.03.2026

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				CS (comm)	116/2026	10.02.2026	Union Bank of India Vs Vijay	Lalit Kumar	9540009991	Advlalitkumar5100@gmail.com	09.03.2026
				CS (comm)	1030/2025	13.12.2025	Vijay Agarwal Vs DC Projects Through its Partner & Others	Pawan Kumar Mittal	9873938816	mittalpko8@Gmail.com	11.03.2026
				CS (comm)	752/2025	18.09.2025	Rakesh Jaina Vs M/S IN T Solutions	Akshay Dhawan	9968305242	adv.dhawan18@gmail.com	26.02.2026
				CS (comm)	131/2026	13.02.2026	Alpha Seeds Vs M/S Garden of the Earth Pvt Ltd.	Abhay Sahai	9971067110	bcd1969@gmail.com	19.03.2026
				CS (comm)	57/2026	21.01.2026	State Bank of India Vs HemRaj	Rohit Kumar	7015807331	rohitvakeel177@gmail.com	21.02.2026
				CS (comm)	12/2026	06.01.2026	Messers Shivanya Leather Exports Pvt Ltd. Vs Pradeep Kur. Gupta	Linkon Goswami	9999081393	linkongoswami@gmail.com	25.03.2026
				CS (comm)	8/2026	05.01.2026	Optimal Media Solutions Vs I3RC Insight Pvt Ltd.	Devashish Bhadauria	7838743919	info@bhadauriaassociates.com	24.03.2026
				CS (comm)	945/2025	22.11.2025	State Bank of India Vs Raj Kumar	Varun R Chandiok	9818365119	CHANDIOK@GMAIL.COM	30.03.2026
				CS (comm)	417/2022	18.04.2022	Manu Sawhney vs M/s Athlesis EOK & Others	Arjun Dewan	9810700027	arjun.dewan85@gmail.com	07.03.2026
				CS (comm)	25/2026	12.01.2026	State Bank of India Vs Kiran Kishore	Rohit Kumar	7015807331	rohitvakeel77@gmail.com	18.03.2026

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				CS (comm)	142/2026	20.02.2026	State Bank of India Vs Ram Singh	Dharmendra Singh	8800784740	shubhi1673@gmail.com	01.04.2026
35	**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH-EAST**	NIL								

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36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	344/2025	03-12-2025	BHARTI GOYAL V/S NAVEEN GUPTA	MOHIT BHARDWAJ	9811070701	-	02-02-2026
			101	CS COMM	32/2026	27-01-2026	STATE BANK OF INDIA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	03-02-2026
			101	CS (COMM)	211/2025	25-07-2025	M/S DESIGN ALIYA V/S M/S CLUTHCHES & JUTTIS	MRIDULA AGNIHOTRI	8510007205	mridulagnihotri1998@gmail.com	05-02-2026
			101	CS COMM	37/2026	02-02-2026	STATE BANK OF INDIA V/S MR. RISHIKESH KUMAR	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	06-02-2026
			101	CS (COMM)	15/2026	09-01-2026	BANK OF MAHARASHTRA V/S M/S LUBA CABLES & ORS.	RAKESH KUMAR	9891691568	rakesh.advoct@gmail.com	09-02-2026
			101	CS COMM	38/2026	02-02-2026	STATE BANK OF INDIA V/S DEV ANAND GAUTAM	KRISHNA KR. SHARMA	9958891040	advkrishna1411@gmail.com	09-02-2026
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	CS (COMM)	09/2026	19-01-2026	KAPIL GOEL Vs MEHTAB ALI	MAYANK SARIN and NARENDER BHANDARI	9313362890	mayanksarin49@gmail.com	03-02-2026
			---do----	CS (COMM)	150/2025	09-12-2025	RUVIENT PRIVATE LIMITED Vs MOCKBOARD EDUTECH PRIVATE LIMITED	ALOK SHARMA	9953433853	aloksharma@live.com	05-02-2026
			---do----	MISC (DJ)	431/2025	22-12-2025	BANK OF BARODA Vs AJAY KUMAR PANDEY	CHITRA SINGH	-	-	10-02-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			---do----	CS (COMM)	14/2026	07-02-2026	M/S SURESH APPARELS Vs RASMI	BHARAT PRAKASH	9268300000	-	16-02-2026
			---do----	OMP (I) (COMM)	02/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KULJEET KUMAR	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	OMP (I) (COMM)	03/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs KARANVIR SINGH	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	OMP (I) (COMM)	04/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. IMRAN AND ANR.	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	OMP (I) (COMM)	05/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs HEMRAJ	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	OMP (I) (COMM)	06/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs MD. ADEEB	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	OMP (I) (COMM)	07/2026	18-02-2026	ESAF SMALL BANKING FINANCE LTD. Vs AMIT	ROSHAN LAL SAINI	9312210067	lawyersaini@yahoo.com	21-02-2026
			---do----	CS (COMM)	15/2026	10-02-2026	M/S SKYTONE JEANS Vs M/S NEW MAHARAJA FASHIONS	AJEET KUMAR SRIVASTAVA	9810655629	trb.law10@gmail.com	23-02-2026
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 255/25	23.04.2025	CANARA BANK VS M/S ANKIT GARMENTS	AMIT GUPTA	9810224624	AMITGUPTAADV366@GMAIL.COM	02.02.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 668/25	26.11.2025	M/S PIONEER PAINTS PVT LTD VS KUSMEET KAUR	DINESH KUMAR	9811215075	DINESHADV1965@GMAIL.COM	02.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 558/2025	15.09.2025	GH AGENCIES VS LAKDEO RAJ JUNEJA	KUSHAL AGGARWAL	9910131155	AGGARWALKUSHAL99@GMAIL.COM	18.02.2026
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) NO. 666/2025	24.11.2025	BANK OF BARODA VS MOHD. ISTIKYAQ	V.P TIWARI	9990182901	VPTIWARIADVOCATE@GMAIL.COM	03.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/729/2025	23-04-2025	DEEPANKAR SHARMA Vs RAJESH TANEJA				05-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	01-12-2025	Canara Bank Vs Ravinder Kumar	Amit gupta(P),	9810224624	amitguptaadv366@gmailcom	05-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	10-10-2025	CENTRAL BANK OF INDIA Vs RAZIA AND ANR	KAMAL MEHTA(P),	9868249232	kamal77mehta@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	30-01-2026	BANK OF BARODA Vs SHALU	VIJETA OHRI	9971048944	vijetaohri@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	19-12-2025	BANK OF BARODA Vs RAJ NARAYAN SHARMA	AMIT PANCHAL (P),	9899913203	advavinashkumar2020@gmail.com	09-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	04-02-2026	Bank of Baroda Vs Hitendra Kumar	Umesh Joshi	9910568669	advocateumesh2005@gmail.com	13-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	01-12-2025	Ruchi Collection Pvt Ltd Vs Shri Khatu Shyam Megawee MartAe LLP	Avinash Kumar Singh(P),	9871550208	advavinashkumar2020@gmail.com	16-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	26-12-2025	BSES YAMUNA POWER LTD Vs SANJAY KUMAR	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	18-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	13-12-2025	M G Books Vs Modern Book Distributors	Ajit Bidhuri(P),	9599338558	seemasingh advocate38@gmail.com	18-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/	22-01-2026	RAVI KHURANA Vs NEETU MAKHIJA	SIDHANT DHINGRA	9650677902	sidhantdhingra@advocatesidhantdhingra.com	20-02-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/84/2026	13-02-2026	CANARA BANK Vs VIBHANSHU SHAMI	Sanjeev Chopra	9711142200	chopra6791@gmail.com	23-02-2026
			ROOM NO 208	COMMERCIAL CIVIL	CS (COMM)/643/2025	10-11-2025	Nita Devi Shrimal Vs Sanjay Khanna	Shreshth Jain	9871206484	shreshth@lawkins.in	27-02-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 50/2026	24.01.2026	STATE BANK OF INDIA VS VIJAY KUMAR YADAV	AK ROUT	9999132159	akroutadvocate@gmail.com	02.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	MISC DJ 140/2026	03.02.2026	BANK OF BARODA VS MICHAEL	GEETANJALI SHARMA	8447833470	advocate.134@gmail.com	04.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 62/2026	03.02.2026	P P TEXOFAB PVT LTD VS M/S KANHAIYA GARMENTS	PUNEET KUMAR	9718302748	AGOCHIYA2000@GMAIL.COM	04.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 60/2026	02.02.2026	CANARA BANK VS M/S ELMILLOR INDIA PVT LTD	ARUN YADAV	9625735051	arunyadav803@gmail.com	04.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 56/2026	31.01.2026	BIKARAM PRASAD VS M/S KALPANA ELECTRICALS	S S K GULATI	9811073252	skgulati133@gmail.com	06.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 49/2026	24.01.2026	M/S BIOCON ELECTRIC PVT LTD VS MOHD MUSHFIQ	AMAREN DRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	10.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 17/2026	13.01.2026					10.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 52/2026	28.01.2026	M/S PANKAJ SHIRTS VS M/S KHATU SHYAM MEGA MART LLP	KUSHAGRA GOEL	9711443294	goellawoffices@gmail.com	13.02.2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 88/2026	16.02.2026	BANK OF BARODA VS DANISH	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	16.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 90/2026	17.02.2026	M/S VIHAAN STEEL TRADING CORPORATION VS M/S M H METAL	KAUSHIK ASSOCIATES	8527982993	kaushikassociates2000@gmail.com	20.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 97/2026	18.02.2026	M/S BLACK CATE SECURITAS AND ALLIED SERVICES PVT LTD	RAJESH LATHIGARA	9810909184	zlathigara@yahoo.co.in	20.02.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 104/2026	20.02.2026	M/S SWAGAT FASHION CO VS SUNDER LAL CHOPRA	NITIN GARG	9811865967	gargnitin3310@gmail.com	23.02.2026
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	**SHAHDARA**	NIL								
43	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**NORTH-WEST**	NIL								

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE OF PROCESS
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	NIL								
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					218						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF FEBRUARY 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	OMP (I) Comm	11
					OMP (COMM)	1
					ARB. A. COMM	1
					Misc. DJ	1
					Execution (Comm)	9
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	14
					OMP (I) (COMM)	9
					OMP (COMM)	1
					M/DJ	2
					EXECUTION	5
					M.EXECUTION	4
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	14
					OMP (I) Comm	14
					OMP (COMM)	1
					Execution (Comm)	4
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	12
					OMP (COMM)	1
					EX. (COMM)	8
					M-EX	1
					OMP (I) (COMM)	18
					MISC. DJ	6
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	12

					MISC. DJ	1
					EXECUTION	3
					OMP (I) (COMM)	5
					OMP (COMM.)	1
6	**TIS HAZARI COURT**	**CENTRAL**	**SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**789**	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	24
7	**TIS HAZARI COURT**	**CENTRAL**	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**		CS(COMM) +COUNTER CLAIM	7
					OMP(I) COMM + OMP(COMM)	5
					EXECUTION	6
					MISC. DJ	2
8	**TIS HAZARI COURT**	**CENTRAL**	**SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS (COMM)	12
					EXECUTION	14
					OMP (I) (COMM)	11
					MISC. DJ	2
					RP(CIVIL)	2
9	**TIS HAZARI COURT**	**CENTRAL**	**SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	EXECUTION (COMM)	1
					Mis DJ	1
10	**TIS HAZARI COURT**		**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CIVIL	0
11	**TIS HAZARI COURT**		**SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	TOTAL CASES E-FILED IN THE MONTH AND RBT	27
12	**TIS HAZARI COURT**		**SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS(COMM)	s
					OMP(I)COMM	8
					EXECUTION (COMM	6
					MISC DJ	1

					OMP (COMM.)	2
13	**TIS HAZARI COURT**		**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	CS(COMM) + COUNTER CLAIM	7
					OMP(I) COMM	9
					EXECUTION / EX. AWARD BY ARBITRATOR	4
					MISC. DJ + MISC EX	4
TOTAL						245
14	**TIS HAZARI COURT**	**WEST**	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**789**	cs	15
					OMP (I)	38
					OMP (comm)	0
					Arbtration Case	0
					Misc DJ	2
					Contempt Petition	0
					Execution	5
					M-Ex	2
					Ex Arb Comm	2
15			**MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02**	**790**	CS COMM	16
					OMP COMM	0
					OMP I COMM	29
					EXECUTION COMM	9
					MISC DJ	2
16		**WEST**	**SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**791**	CS (COMM)	18
					OPM(I)/ARBITRATION/MISC COMM	35
					MISC DJ	2
					COUNTER CLAIM	0

					EXECUTION	11
17			SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	19
					Execution (comm)	11
					OMP (COMM)	0
					OMP (I) (COMM)	44
					ARB. A (COMM)	0
					MISC. DJ	2
18			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	12
					EX (COMM)	6
					OMP(I)(COMM)	36
					MISC(DJ)	7
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	17
					OMP(I)(COMM)	38
					EXECUTION (COMM)	5
					EXE. COMM AWARD	1
					MISC DJ/ CIV DJ	0
					Misc.- EX	1
					OMP (COMM)	1
TOTAL						386
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	33
					TRADE MARK	5
					ARBITRATION U/S 9	9
					ARBITRATRATION U/S 34	14
					OTHER ARBITRATION CASES	2

					MISC. DJ/ COUNTER CLAIM	14
					EXECUTION(COMM)	18
21			**SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)**	**24**	CS (COMM)	17
					EX(COMM)	11
					OMP (COMM)	4
					OMP (I) (COMM)	13
					OMP (MISC) / (COMM)	1
					MISC. DJ	2
22			**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**		SUIT FOR RECOVERY	32
					SUIT FOR TRADEMARKS	2
					EXECUTION PETITION	13
					OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	5
					PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT	2
					APPLICATION U/S 151 OF CPC	1
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	6
TOTAL						204
23	**SAKET COURT**	**SOUTH**	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**614**	CS (COMM)	**15**
					ARB (COM)	1
					OMP (I) (COMM.)	112
					EX COMM AWARD	4
					OMP (I) COMM.	96
24	**SAKET COURT**	**SOUTH**	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**503**	CS (COMM)	16
				503	EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	99
25			**SH. SANDEEP YADAV**	**614**	CS (COMM)	9

					OMP (COMM)	1
					OMP (I) COMM.	119
26			**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**503**	CS (COMM)	6
					OMP (COMM)	1
					OMP (I) COMM.	104

27			**SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)**		CS (COMM)	11
					EX. COMM.	1
					OMP (I) COMM.	115
TOTAL						712
28	**SAKET COURT**	**SOUTH-EAST**	**MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)**	**18 BLOCK 1**	COMMERCIAL	18
29	**SAKET COURT**		**SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.**	**14**	COMMERCIAL	35
30	**SAKET COURT**		**DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)**	**20**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	**SAKET COURT**		**MS. ANU GROVER BALIGA**	**21**	Commercial Suit, & Execution Petition	25
32	**SAKET COURT**		**MS. NEELAM SINGH**	**22**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	25
33	**SAKET COURT**		**MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)**	**23**	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	**SAKET COURT**		**MS. NIRJA BHATIA, DJ(DIGITAL)-07SOUTH EAST DISTRICT,**	**30**	--	-
35	**SAKET COURT**		**MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)**	**39**	CS (COMM)-11 EX-10-, MISC. DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0	23
TOTAL						114
36	**KARKARDOOMA**	**EAST**	**SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**209**	CS(COMM-74)	18
					OMP(COMM)-73	0
					OMP (COMM)-78	1
					OMP (COMM)-75	0
					ARB.A COMM	0
37	**KARKARDOOMA**	**EAST**	**MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)**	101	CS(COMM-74)	20
					OMP(COMM-73)	1
					OMP (COMM)-78	1

TOTAL						39
38	**KARKARDOOMA**	**NORTH-EAST**	**SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01**	**74**	CS (COMM)	5
					OMP (I) (COMM)	6
					MISC. DJ	6
					EXECUTION PETITON	12
					EXECUTION (COMM) AWARD BY ARB. COMM.	1
TOTAL						30
39	**KARKARDOOMA**	**SHAHDARA**	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	**57**	CS(Comm)	20
					EXECUTION	5
					MISC.DJ CASE	3
					ARBT. A(COMM)	0
					OMP(COMM)	1
					RESTORED/RBT	2
40			**MS. KIRAN BANSAL**	**56**	CS(Comm)	18
				56	EX COMM	6
				56	OMP COMM	1
				56	MISC DJ	2
41			**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	**303**	CS(Comm)	18
					EXECUTION	11
					MISC.DJ CASE	6
					RESTORED/RBT	1
42			**SH. PAWAN KUMAR MATTO DJ (COMM-04)**		CS(COMM)	15
					Ex	2
					misc Case	1
TOTAL						112

43	**ROHINI COURT**	**NORTH-WEST**	**SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT**	**758**	CS(COMM)	42
					OMP	56
					MISC DJ	5
					EX	11
					COUNTER CLAIM/CONTEMP PETIION	1
44			**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**	**759**	CS(COMM)	44
					OMP(Comm.)/OMP (I)(Comm.)	54
					MISC DJ/RTI	3
					EX	15
TOTAL						231
45	**ROHINI COURT**	**NORTH**	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**760**	CS(COMM.)	39
					OMPi(COMM)& OMP (Comm)	145
					EXECUTION	33
					Misc. Application DJ	2
46		**NORTH**	**SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**		CS(COMM.)	24
					OMPi(COMM)& OMP (Comm)	95
					EXECUTION	7
					MISC DJ/ARB	2
TOTAL						347
47	**DWARKA COURTS**	**SOUTH WEST**	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	603	CS (COMM)	15

					ARB (COM)	1
					OMP (I) (COMM.)	112
					EX COMM AWARD	4
48	**DWARKA COURTS**		**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	613	CS (COMM)	8
					OMP (COM)	1
					OMP (I) (COMM.)	113
					EX COMM AWARD	5
49	**DWARKA COURTS**		**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**	614	CS (COMM)	5
					OMP (COM)	1
					ARB (COM)	1
					OMP (I) (COMM.)	110
					EX COMM AWARD	6
50	**DWARKA COURTS**		**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**509**	CS (COMM)	22
					OMP (COM)	3
					OMP (I) (COMM.)	89
					EX COMM AWARD	6
TOTAL						502
GRAND TOTAL						**2420**

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF FEBRUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OFT EVIDENCE	AFFIDAVIT OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE
1	**MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01**	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-708/2025	01.07.2025	VIVEK KUMAR GUPTA VS. AIRCON AUTOMATION INDIA PVT. LTD.	FRAMED ON 26.12.2025	03.03.2026	06.03.2026	11.03.2026	24.03.2026	24.03.2026	--
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-731/2025	02.07.2025	J.D. SALES CORPORATION VS. ZAKOOPI INFRATECH PVT. LTD.	FRAMED ON 22.12.2025	23.02.2026	06.03.2026	07.03.2026	-----	-----	-------
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-1055/2025	26.09.2025	PREM COLOR CHEM PVT. LTD. VS. GOKUL MAULI SUGARS LTD.	20.02.2026	18.03.2026	23.03.2026	28.03.2026	-------	-------	-------
2	**SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02**	CENTRAL	306	CS (COMM)	962/2025	02.09.2025	M/S B R AGROTECH LTD VS. VIVEK SINGLA	02.02.2026	13.02.2026 06.03.2026	13.02.2026 06.03.2026	24.02.2026 17.03.2026	30.03.2026	06.04.2026	
			306	CS (COMM)	1352/2025	20.12.2025	RADHEY SHYAM VS. MCD	09.02.2026	18.02.2026 03.03.2026	18.02.2026 03.03.2026	23.02.2026 09.03.2026	17.03.2026	17.03.2026	
			306	CS (COMM)	1224/2025	20.11.2025	M/S R K GOEL ABHEY KUMAR JAIN VS. MCD	17.02.2026	28.02.2026 16.03.2026	28.02.2026 16.03.2026	03.03.2026 24.03.2026	04.04.2026	08.04.2026	
			306	CS (COMM)	348/2025	28.03.2025	RAMESH BRIJ LAL SANATANI VS. VISHAL AGGARWAL	19.02.2026	28.02.2026 20.03.2026	28.02.2026 20.03.2026	13.03.2026 27.03.2026	06.04.2026	15.04.2026	
			306	CS (COMM)	1216/2025	18.11.2025	FAIZAN BAIG Vs MOHAMMAD MUHEET ALAM	24.02.2026	12.03.2026 10.04.2026	12.03.2026 10.04.2026	24.03.2026 13.04.2026	30.04.2026	07.05.2026	
3	**MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03**	CENTRAL	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
4	**MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04**	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM.)-1190/2025	14.11.2025	DEEPU JINDAL VS. MCD & Anrs.	06.02.26	PE-10.03.2026 AND 11.03.2026 DE-23.03.2026 AND 24.03.2026	BEFORE PE-10.03.2026	BEFORE DE-23.03.2026	BEFORE 09.04.2026	09.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)-1238/2025	24.11.2025	YOGESH AGGARWAL VS. MCD	09.02.25	PE- 16.03.2026 AND 17.03.2026 DE-06.04.2026 AND 07.04.2026	BEFORE PE-16.03.2026	BEFORE DE-06.04.2026	BEFORE 14.04.2026	14.04.2026	NA
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)571/2021	24.07.2023	SANA HERBAL PVT LTD V/S MOHSIN DELHIVI AND ANR	16.02.26	PE- 12.03.2026 AND 13.03.2026 AND DE-25.03.2026 AND 27.03.2026	BEFORE PE-12.03.2026	BEFORE DE-25.03.2026	BEFORE 06.04.2026	06.04.2026	NA
5	**SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05**	CENTRAL	NIL											
6	**SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	CENTRAL	410	CS (COMM)	608/2025	27.05.2025	M/S. S.K. CONSTRUCTION VS. DELHI JAL BOARD	04.02.26	PE-11.03.2026 & 25.03.2026 DE 08.04.2026 & 15.04.2026	&11.03.2026	08.04.2026	15.04.2026	15.04.2026	NA
			410	CS (COMM)	1098/2025	15.10.2025	YOGESH AGGARWAL VS. MCD	09.02.26	PE-16.03.2026 DE 23.03.2026	16.03.2026	23.03.2026	06.04.2026	06.04.2026	NA
			410	CS (COMM)	675/2025	05.06.2025	LALIT KUMAR VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	16.02.26	PE-23.03.2026 & 30.03.2026 DE 06.04.2026 & 13.04.2026	&23.03.2026	06.04.2026	20.04.2026	20.04.2026	NA
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	CENTRAL	302	CS(COMM)	583/2025	21.05.2025	VIKAS SHARMA VS GAGAN PHARMACEUTICALS AND ORS.	03.02.26	17.02.2026	17.02.2026	23.02.2026	06.03.2026	23.03.2026	NIL
			302	CS(COMM)	1248/2024	14.11.2024	PARVEEN KUMAR SHARMA VS MCD	22.09.25	27.02.2026	27.02.2026	27.02.2026	18.03.2026	27.03.2026	11.03.2026(DE)
			302	CS(COMM)	817/2025	18.07.2025	Narender Kumar Sahu vs M/s Mil Overseas Export PVT. LTD.	17.02.26	17.02.2026	16.03.2026	16.03.2026	07.04.2026	13.04.2026	NIL
8	**SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT**	CENTRAL	308 EXTENSION BLOCK THC DELHI	TRADE MARK	CS COMM-830/2025	22-07-2025	LEVI STRAUSS AND CO. VS.MUKESH TIWARI	NIL	NIL	NIL	NIL	NIL	NIL	CASE DECIDED ON 20.02.2026
9	**SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09**	CENTRAL	NIL											
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	CENTRAL	307	Civil	CS/Comm./1153/2025	04/11/25	SH. ASHOK ARORA Vs. MUNICIPAL CORPORATION OF DELHI	----	----	----	----	----	----	----

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			307	Civil	CS/Comm./1096/2025	14/10/25	ANIL KUMAR PROP. OF M/S A.K AND CO. Vs. MUNICIPAL CORPORATION OF DELHI	----	----	----	----	----	----	----
			307	Civil	CS/Comm./1204/2025	17/11/25	BANK OF BARODA Vs. MOHD. MEHRAJ	----	----	----	----	----	----	----
			307	Civil	CS/Comm./10/2025	04/01/25	SPONTANEOUS COMMUNICATION PVT. LTD. Vs. VAISHNO COMMUNICATION AND ANR.	----	----	----	----	----	----	----
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL											
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL												
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	civil suit	CS(COMM)-1276/2025	29.11.2025	ASHA GOEL VS MCD							
			402	civil suit	CS(COMM)-777/2025	07.07.2025	SHAH RUKH KHAN VS A TO Z CHEMICALS	YES						
			402	civil suit	CS(COMM)-600/2025	23.05.2025	HARKESH LUTHRA (SINCE DECEASED) VS YOGESH DOGRA	YES						
			402	civil suit	CS(COMM)-1045/2025	18.09.2025	M/s AKZONOBEL INDIA LIMITED Vs Krishna Trading Company							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (COMM)/832/2025	09-10-2025	STATE BANK OF INDIA Vs RUCHI OBERAI PROP OF HARI TRADERS	09-02-2026	Nil	Nil	Nil	Nil	Nil	Nil
				cs	CS (COMM)/831/2025	09-10-2025	STATE BANK OF INDIA Vs KAVITA PROP OF VAISHNO IMPEX	10-02-2026	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL											
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL											
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL											
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL											
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	1	CS(COMM)	717/2023	23.12.2023	CANARA BANK VS. SATNAM SINGH	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 04.04.2026
				CS(COMM)	718/2023	23.12.2023	CANARA BANK VS. SANJAY SINGH SAITHALA	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ . 09.04.2026
				CS(COMM)	719/2023	23.12.2023	CANARA BANK VS. VIRENDRA SAH	16.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 09.04.2026
				CS(COMM)	566/2024	19.07.2024	HAHNEMANN SCIENTIFIC LABORATORY INDIA PVT. LTD. VS. MEERA RASTOGI	23.02.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 02.05.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM) 537/24	26.11.2024	CANARA BANK Vs. Yogesh Chhabra	02.02.2026	NIL	NIL	NIL	NIL	NIL	12.02.2026
			12, New Court Block-I	Civil Suit	CS (COMM) 176/25	08.04.2025	STATE BANK OF INDIA Vs. SOMBIR KUMAR	10.02.2026	23.03.2026	NIL	Nil	NIL	NIL	NA
			12, New Court Block-I	Civil Suit	CS (COMM) 289/25	01.07.2025	Ramkesh Vs. Municipal Corporation of Delhi	12.02.2026	02.03.2026	NIL	Nil	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 469/2024	07.10.2024	MAX SMART SUPER SPECIALITY HOSPITAL VS JOHN JAMES	09.02.2026	01.04.2026	01.04.2026	05.05.2026	20.07.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 142/2024	20.03.2024	VEDANGSOFT PVT LTD VS DRIVEROAD SOLUTION	13.02.2026	15.04.2026	15.04.2026	25.05.2026	30.07.2026	-	-
			6, New Court Block-I	Commercial	CS (COMM) 456/2025	06.10.2025	BANK OF INDIA VS SHALINI BHAMBRI & ORS	28.02.2026	17.04.2026	17.04.2026	29.05.2026	09.07.2026	-	-

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS COMM/353/2024	23-07-2024	NB Marketing Pvt Ltd vs. Raj Kumar Garg Prop of AMH Wellness	12-02-2026	Within two weeks	Within two weeks	PE on 06/03/2026 & 17/03/2026 and DE on 27/03/2026 &	Wiithin two weeks after closure of DE	46129	-
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 242/2025	06.05.2025	M/S VED TRADERS VS WALNUT HEALTH CARE PVT. LTD.	02.02.2026	-	-	-	-	-	25.03.2026
			29, New Court Block-II	Commercial	CS (COMM.) 116/2025	07.03.2025	STATE BANK OF INDIA VS RAVINDER & ORS.	03.02.2026	-	-	-	-	-	18.03.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024	-	09-10-2024	-	-	Final Arguments	11-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	06-03-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	IENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	20-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	-	20-04-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS(COMM)	1033/2025	15-12-2025	STATE BANK OF INDIA Vs RAJ KUMAR	05-02-2026	20-02-2026	20-02-2026	26-02-2026	26-02-2026	24-02-2026	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/780/2025	23.09.2025	M/S UNILINE ENERGY SYSTEM	VS	M/S HEXXAG EO SYSTEMS	06.02.2026	Within 15 days	25.02.2026	__	__	__
				CS/COMM/491/2025	05.06.2025	SUNCARE FORMULATION PVT LTD.	VS	MAKKEM HEALTHCARE PVT LTD.	10.02.2026	Within 15 days	20.02.2026	__	__	__
				CS/COMM/507/2025	09.06.2025	SUNCARE FORMULATION PVT LTD.	VS	MAKKEM HEALTHCARE PVT LTD.	10.02.2026	Within 15 days	20.02.2026	__	__	__
				CS/COMM/938/2022	14.09.2022	YOKOHMA INDIA PVT. LTD	VS	INDIA BIZ COM	16.02.2026		01.04.2026	__	__	__
				CS/COMM/683/2025	23.08.2025	INDIA BIZ COMM	VS	YOKOHMA INDIA PVT LTD.	16.02.2026	Within 15 days	01.04.2026	__	__	__

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
				CS/COMM/168/2025	24.02.2025	ROCK ASIA PVT LTD.	VS	SHIKHA BHARDWAJ	17.02.2026	Within 15 days	13.03.2026	__	__	__
				CS/COMM/882/2025	03.11.2025	ABRARI GADJET TRADING	VS	YOGESH CHANDOLA	20.02.2026	Within 15 days	13.03.2026	__	__	__
				CS/COMM/3698/2024	20.09.2024	M/S VIKAS PUBLISHING HOUSE	VS	M/S ANJANEYA BOOK HOUSE	21.02.2026	Within 15 days	16.03.2026	__	__	__
				CS/COMM/601/2025	24.07.2025	BHUSHAN DEALMARK	VS	GUNEET SINGH SETHI	27.02.2026	Within 15 days	25.03.2026	__	__	__
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	MS. NEELAM SINGH	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, SOUTH EAST DISTRICT,	SOUTH-EAST	NIL											
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	226/2025	13-08-2025	AJAY GUPTA VS. ASHWANI SHARMA	16-02-2026	NIL	NIL	NIL	NIL	NIL	P.E.-16-03-2026, 18-03-2026,19-03-2026, DE-27-03-2026, 01-04-2026,02-
			209	RECOVERY	257/2025	15-09-2025	PANKAJ GUPTA VS. LOCKSISH DIGITECH INDIA PVT.LTD.	13-02-2026	NIL	NIL	NIL	NIL	NIL	P.E-23-03-2026, 24-03-2026,25-03-2026, D.E. 06-04-2026, 07-04-2026, 08-
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL											
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL											

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
39	**SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01**	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS(COMM) 608/2025	16.10.2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs. SILKI GODHAPROP SIVI COLLECTION	NIL	Not Filed	Not Filed	Not Filed	NO	NO	PE 27.02.2026 AND 28.02.2026 DE 12.03.2026 AND
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 436/2025	12.07.2025	RAJU SINGH VS. RAMESH KUMAR SHARMA	NIL	Not Filed	Not Filed	Not Filed	NO	NO	P.E. - 19.03.2026 & 20.03.2026 D.E. 07.04.2026 &
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 52/2025	23.01.2025	SHRI SURENDER KUMAR MISHRA Vs. MD ASIF	NIL	Not Filed	Not Filed	Not Filed	NO	NO	25.02.2026 AND DE 09.03.2026 FA 25.03.2026
40	**MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)**	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 656/2025	18-11-2025	Manju jain Prop. Pf MS Ikon Wires Vs. Ashok Gulati	03/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10–03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 526/2024	08-10-2024	Shiv Kumar Gandhi Vs. Sanvie Retail Pvt.	10/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/10–03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 724/2025	23-12-2025	Canara Banak Vs. Naman Grover	16/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/16-03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 207/2025	05-04-2025	Anchal Aggarwal Vs. Punnet Gupta	17/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 91/2025	07-02-2025	Ayush jain Vs. Encana Internation and Others	21/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 707/2025	15-12-2025	State Bank of Indaia Vs. Bhubnesh Sharma	23/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 587/2024	18-11-2024	Campus Eai India Pvt. Vs. Hashstudio	24/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-04-2026
			ROOM NO 208	COMMERCIAL	CS COMM 518/2025	22-08-2025	State Bank of Indaia Vs. Navratan Mal Bafna Proprietor	24/02/2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-03-2026
			ROOM NO 208	COMMERCIAL	CS COMM 139/2025	05-03-2025	Balaji Trading Vs. M/s Sahil Cable Industry	24-02-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-04-2026
41	**SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT**	SHAHDARA	NIL											
42	**SH. PAWAN KUMAR MATTO DJ (COMM-04)**	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/ 519/2025	SHIV KUMAR VS M/S ASS ENTERPRISES	03-02-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-04-2026	

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
				COMMERCIAL	CS(COMM)/358/2025	AJAY KUMAR VS MOHD. NADEEM	12/02/2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 27-04-2026	
				COMMERCIAL	CS(COMM)/573/2025	RAJBIR AGARWAL PROP. OF M/S RAJ CHEMICALS VS M/S CONTINUO US DYEING	25-02-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-05-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	21/2020	08-01-2020	SHERAWALI DEVELOPERS LLP Vs M/S MAJESTY HOMES AND ORS.							
					701/22	27-08-2022	ABHISHEK GARG Vs MOHD IMRAN							
					738/23	27-09-2023	STATE BANK OF INDIA Vs MR. NAVEEEN GUPTA PROP. OF M/S BHARAT PRODUCT INDIA							
					806/22	14-10-2022	AMIT AGGARWAL Vs DAVENDER EGG FARM							
					833/22	02-11-2022	MOHAN INFINITY Vs IMPACT CABLES AND ANR							
					177/23	03-08-2021	ZAKIR HUSSAIN Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					642/23	05-09-2023	PROMOD KUMAR GANDHI Vs SANJAY GANDHI							
					30/20	20-01-2020	M/S RAJDHANI FLOUR MILLS LTD Vs RAKESH KUMAR							
					191/24	26-03-2024	Monika Vs National Insurance Company Limited							
					503/22	7-6-2022	CROCS INC Vs RAJASTHAN FOOTWEAR AND ORS							
					350/23	03-05-23	UNEX PROFILES Vs SPEED ENTERPRISES AND ANR.							
					687/22	22-08-22	MAHENDER PAL MAGGON Vs BOSCH LIMITED							

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					862/22	10-11-22	BOSCH LTD Vs MAHENDER PAL MAGGON							
					284/23	17-4-23	SANJEEV GOEL Vs MS V S YARNS PVT LTD							
					207/21	17-3-21	PRITAM KUMAR MITTAL AND ORS.. Vs SAURABH TANWAR AND ANR							
					543/21	16-10-21	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					120/22	22-2-22	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					121/22	22-2-22	M/S PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					122/22	22-2-22	M/S/ PANNU CAR RENTAL PVT LTD Vs THE NEW INDIA ASSURANCE CO,. LTD.							
					148/23	24-2-23	M/S AAKAR PIPING SOLUTIONS PVT. LTD. Vs SH. SANJEEV SHARMA							
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**		205	Civil	CS(Comm.)/ 605/25	21.08.25	Century Plastic Industries Vs. Shree Lakhmi Chand Engineering Works							05.02.26
					CS (Comm) 103/24	22.02.24	Oum Lamitech Pvt Ltd Vs Premier Laminates, Partnership Concern							12.02.26
					CS (Comm) 104/24	22.02.24	Oum Lamitech Pvt Ltd Vs S Desu							12.02.26
					CS(Comm) 244/25	05.04.25	ABHAY JAIN Vs Ashiana Ispat Limited							16.02.26
					CS(Comm) 606/25	22.08.25	MADHAV KRG LIMITED Vs SATINDER KAUR							20.02.26
					CS(Comm) 516/25	12.07.25	The Supreme Industries Ltd Vs Ashok Kumar							27.02.26

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					CS(Comm) 227/23	25.03.23	M/S ELECTROWEIGH SOLUTION Vs M/S SHIV GANGA STONE CRUSHER AND ANR.							28.02.26
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM. 553/2025	17.10.2025	M/S KRISHNAVI INDIA VS M/S ANKUR EXPORTS	07.02.26	16.02.2026	16.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 626/2025	14.11.2025	CANARA BANK VS DHAIRYA NATH JHA	11.02.26	11.03.2026	11.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 590/2025	31.10.2025	DYNAMIC AIR AND SEA CARGO VS JASWINDER SINGH	21.02.26	28.03.2026	28.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 244/2025	17.05.2025	M/S SERVITOR INTELLIGENCE VS FEEDING BILLIONS PVT LTD	23.02.26	28.02.2026	28.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 613/2025	11.11.2025	AJIT KUMAR VS M/S MSD FAMILY RESTAURANT AND ORS	24.02.26	06.03.2026	06.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM. 337/2025	01.07.2025	UCO BANK VS UDIT	25.02.26	02.03.2026	02.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 352/2025	01.07.2025	UCO BANK VS UDIT	25.02.26	02.03.2026	02.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 642/2025	20.11.2025	CANARA BANK VS RAHUL KUMAR	27.02.26	17.03.2026	17.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 312/2025	03.06.2025	SHYAM LAL VS KAMAL ADHIKARI	27.02.26	12.03.2026	12.03.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM. 470/2025	02.09.2025	PUNJAB NATIONAL BANK VS HIMANSHI YADAV	28.02.26	13.03.2026	13.03.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02		613	Commercial Suit	CS (COMM)/352/2023	45138	Quality Test House Vs Sonal Fabricators P. Ltd/	02-02-2026	PE – 06/04/26 & 07/04/26 DE – 13/04/26 & 14/04/26 F.A – 20/04/26	...	...	...	.....	...

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS (COMM)/162/2025	28-03-2025	Kavya Enterprises Vs National Const. Co.	10-02-2026	PE – 13/03/26 DE – 27/03/26 F.A – 01/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/359/2025	05-07-2025	Amit Chaurasia Vs Rishabh Bhandari	17-02-2026	PE – 20/03/26 & 23/03/26 DE – 28/03/26 & 30/03/26 F.A – 06/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/227/2025	06-05-2025	PNB Vs Deepak Kr. Sharma	25-02-2026	PE – 20/03/26 DE – 01/04/26 F.A – 07/04/26	...	...	...	.....	...
			613	Commercial Suit	CS (COMM)/644/2025	13-12-2024	SBI Vs Bijoy Pandit	27-02-2026	PE – 27/03/26 DE – 10/04/26 F.A – 17/04/26	...	...	...	.....	...
49	**SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03**		614	Commercial Suit	CS(COMM) 04/2023	02.01.2023	PAWAN CHAUHAN Vs. ASIAN CONSTRUCTION COMPAN	04.02.2026	PE – 23.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 656/2025	29.11.2025	UNION BANK OF INDIA Vs. MS PACE GLOBAL PROPPARVEEN YADAV	08.02.2026	PE-24.02.2026 DE-16.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 317/2024	01.07.2024	Neeraj Kumar Vs. Larson And Toubro Ltd	13.02.2026	PE-03.03.2026 DE-10.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 342/2025	02.07.2025	SHREE SHYAM CORPORATE SERVICE Vs. TURBO MEGHAAIRWAYS	18.02.2026	PE-09.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 371/2025	14.07.2025	TSM BUILDWELL PVT LTD Vs. KAMLADITYYA CONSTRUCTION	19.02.2026	PE- 07.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 447/2025	21.08.2025	MANOJ MALHOTRA Vs. GOLDWYN LTD UNIT III	19.02.2026	PE-10.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 33/2025	18.01.2025	DR ANJUNA DHIR Vs. AIR FORCE AND NAVAL OFFICERSCGHS	20.02.2026	PE-27.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM)112/2025	04.03.2025	Vinod Kumar Sharma Vs. Kundarah Trading Corporation Pvt Ltd	13.02.2026	PE-17.03.2026 DE-24.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 167/2024	21.03.2024	NISHANT OBEROI Vs. WEALTH WALLET	23.02.2023	PE-02.03.2026 DE-17.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 168/2025	01.04.2025	Dr. Joginder Solanki Vs. Ace Welfare Pvt. Ltd. Ace Hospital	24.02.2026	PE-19.03.2026 DE-30.03.2026	NIL	NIL	NIL	NIL	NIL

SR.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			614	Commercial Suit	CS(COMM) 484/2023	10.10.2022	UNION BANK OF INDIA Vs. RIWAJ CLOTH HOUSE ANDDESIGNER BOUTIQUE	26.02.2026	PE-19.03.2026 DE-02.04.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 703/2025	26.12.2025	M/s Sky Seater Tours And Travels Pvt Ltd Through its Director Rakesh Rai Vs.DHEERAJ DOGRA	17.02.2026	PE-24.03.2026 DE-17.04.2026	NIL	NIL	NIL	NIL	NIL
50	**SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04**	**SOUTH WEST**	509	COMMERCIAL SUIT	59/2025	06.02.2025	Gee Key Fabrics Vs. Divine Creations	02.02.2026	PE- 23.02.2026	NIL	NIL	NIL	_	_
			509	COMMERCIAL SUIT	271/2025	24.05.2025	Nainital Bank Ltd. Vs. Parul	04.02.2026	PE-03.03.2026	NIL	NIL	NIL	_	_
			509	COMMERCIAL SUIT	354/2025	03.07.2025	LIC Housing Finance Ltd. Vs. Ajay Ratra	17.02.2026	PE-27-03-2026	NIL	NIL	NIL	_	_
			509	COMMERCIAL SUIT	281/2025	27.05.2025	DR PRADYUMN KUMAR Vs. INDUE PREFEB PVT LTDTHROUGH ITS DIRECTOR	16.02.2026	PE30.03.2026	NIL	NIL	NIL	_	_
			509	COMMERCIAL SUIT	268/2025	24.05.2025	Bank Of Baroda Vs. Mrs. Guddi	19.02.2026	PE—27.03.2026	NIL	NIL	NIL	_	_

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF FEBRUARY 2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-556/2025	17.05.2025	COL. S.C. CHOPRA VS. NATIONAL INSURANCE CO. LTD.	RAJAT TANWAR AND SHANKAR CHHABRA	9716087533 and 9868155555	21.02.2026	280	YES	Contested	-------	------	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-279/2025	06.03.2025	RAJ KUMAR GOEL VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND AKASH CHATTERJEE	9811161525 and 9999347660	25.02.2026	356	YES	Contested	----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS. MUNICIPAL CORPORATION OF DELHI	ANURAG KAUSHIK AND ARMAN MONGA	9871441764 and 9891826827	28.02.2026	604	YES	Contested	-------	---------	RECOVERY
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/1592/2022	01-07-2022	M/S MODERN MART PVT LTD. Vs PANKAJ GUPTA	ANKIT KUMAR GUPTA	9868543391	06.02.2026	1316	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/864/2025	30-07-2025	PREM NARAYAN KOTHARI Vs RAMAN KUMAR CHAUDHARY	SANJAY SHAH	9891111475	18.02.2026	203	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/498/2025	06-05-2025	DR ROSHAN LAL AGGARWAL AND SONS PVT LTD Vs MAYANK GUPTA	PANKAJ GUPTA	9811022227	20.02.2026	290	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/950/2023	01-07-2023	HARJEET SHAH SINGH Vs MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	21.02.2026	966	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/990/2023	06-07-2023	AIS HOLIDAYS PRIVATE LIMITED Vs YORKERS HOLIDAYS SERVICES PVT LTD	VIKAS KHATAK	999 650796	27-02-2026	967	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 55/24	09.01.2024	ORANGE EDUCATION PVT. LTD. VS PARTHA MAJUMDAR	NAVEEN KUMAR TRIPATHI	9810419936	11.02.2026	764	YES	DISMISSED		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1138/24	18.10.2024	PRATHAM TRADING VS POOJA CREATION	ANJALI NEGI	9717818148	18.02.2026	488	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1090/25	13.10.2025	BHANU VERMA VS MCD	SATYENDRA KUMAR SIGH	9811161525	19.02.2026	129	YES	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi													
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 1158/25	06.11.2025	SAILENDER SINGH VS MCD	SATYENDRA KUMAR SIGH	9811161525	21.02.2026	107	YES	DECREE			

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			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 288/25	10.03.2025	SUNIL MISHRA VS JAGDISH KUMAR	RAJENDRA KUMAR	9811868168	24.02.2026	351	YES	DISMISSED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	RECOVERY	CS (COMM)/863/2025	30-07-2025	VIKAS BANSAL Vs Municipal Corporation of Delhi	TALIB KHAN	9971515733	02-02-2026	187 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/433/2025	24-04-2025	M/S LUCKY BRASS PVT LTD Vs HEMANT	VARUN SHUKLA	9555444582	04-02-2026	286 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/800/2025	15-07-2025	Ashok kumar rana Vs Municipal Corporation of Delhi	SATYENDER KUMAR SINGH	9811161525	04-02-2026	204 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/140/2025	31-01-2025	KRISHAN MURARI TRIPATHI Vs NAVEEN KUMAR KHANDELWAL	DEEPAK KUMAR	8178674311	07-02-2026	372 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/916/2025	12-08-2025	PREM BHARDWAJ PROP OF M/S PREM BROS Vs MUNICIPAL CORPORATION OF DELHI	ABHINAV SHOKEEN	8010610730	09-02-2026	181 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1047/2025	24-09-2025	RADHEY SHYAM Vs MUNICIPAL CORPORATION OF DELHI	AASHUTOSH GUPTA	9891626827	10-02-2026	139 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/543/2025	16-05-2025	AMIT KHANNA Prop Of M/s Saarthak Trading Co Vs DIMPY ANAND Prop of M/s Reven Casual	VIKAS BHATIA	9811379676	11-02-2026	271 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/1039/2025	20-09-2025	ZARAR AHMAD Vs MUNICIPAL CORPORATION OF DELHI AND Anr	AASHUTOSH GUPTA	9891626827	18-02-2026	151 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304	RECOVERY	CS (COMM)/327/2025	22-03-2025	M/s RAM CHARAN BANSAL CONSTRUCTION PVT LTD Vs DELHI JAL BOARD	VAIBHAV GUPTA	9971336611	21-02-2026	336 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2197/2022	19-09-2022	ICICI BANK Vs TRIPIT KUMAR CHOUDHARY	ALOK KUMAR	9810127735	27-02-2026	1257 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2700/2022	17-12-2022	M/S SHREE AMBIKA IMPEX LTD.THROUGH DIRECTOR /AUTHORISED SIGNATORYSH. MADAN	JITENDER KUMAR GAHYAN	9968237035	27-02-2026	1168 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/2023/2022	23-08-2022	ASHA MIGLANI AND ORS. Vs NAVEEN GUPTA AND ANR.	RAVJYOT SINGH	9871110002	28-02-2026	1123 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1108/2023	01-08-2023	SUNIL MIGLANI Vs NAVNEET GUPTA	RAVJYOT SINGH	9871110002	28-02-2026	942 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/501/2024	23-04-2024	M/s Super Agencies Vs M/s Meher Enterprises	RONAK GUPTA	7503656701	28-02-2026	676 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	**SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI**	**CENTRAL**	410	CS (COMM)/1373/2023	CS (COMM)/1373/2023	18.10.2023	ASHOK KUMAR VS. M/S. EMPYREAN SKYIENL PROJECTS PVT. LTD.	SH. SUDHIR KUMAR	9711318851	25.02.2026	861 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	**SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07**	**CENTRAL**	NIL													
8	**SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHU AND ANR	ARUN YADAV	9910431437	10-02-2026	389 DAYS	YES	Contested /DECREE	NIL	NIL	
			308 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/701/2025	01-07-2025	M/s R K Goel Abhey Kumar Jain Vs Municipal Corporation of Delhi	AVINASH KR. TRIVEDI	9871441764	02-02-2026	212 DAYS	YES	Contested /DECREE	NIL	NIL	
9	**SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09**	**CENTRAL**	NIL													
10	**SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	307	Civil	MISC./DJ/91/2026	30/01/26	AJAY KUMAR Vs. LUXUR CABLES PVT. LTD. AND ORS.	Manish Batra	9811217760	09/02/26	10		CONTESTED			
11	**SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	NIL													
12	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	401	CS (COMM)	918/2025	12-08-2025	CANARA BANK Vs BAL KRISHAN AND ORS			02-02-2026						
			401	CS (COMM)	743/2025	03-07-2025	M/S SUNIL KUMAR ARUN KUMAR AND SONS Vs KKR PRODUCTS AND MARKETING PVT. LTD.			03-02-2026						
			401	CS (COMM)	862/2021	09-03-2021	UNION BANK OF INDIA Vs SHAILENDRA VERMA AND ANR			05-02-2026						
			401	CS (COMM)	/975/2025	06-09-2025	RAJEEV SHARMA PROP. LAXMI STEELS INDIA Vs RAJU SHANKAR SINGH PROPRIETOR REAL TRADING			09-02-2026						

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
			401	CS (COMM)	/94/2025	20-01-2025	MEENAKSHI TRADERS Vs M K TRADERS			11-02-2026						
			401	CS (COMM)	173/2026	09-02-2026	M/S Amaira Solutions Vs M/S Spectrum System			11-02-2026						
			401	CS (COMM)	1142/2025	01-11-2025	BANK OF BARODA Vs SANDEEP KUMAR DUBEY			21-02-2026						
			401	CS (COMM)	184/2025	09-01-2025	BANK OF MAHARASHTRA Vs WHITE MEAT AND COMPANY			23-02-2026						
			401	CS (COMM)	1365/2022	30-05-2022	MIYUSH GARG Vs BHAGIRATH MUTHA AND CO			24-02-2026						
			401	CS (COMM)	984/2025	08-09-2025	PRACHI INDIA PVT LTD Vs ARJUN SINGH PROPRIETOR OF M/S NEW VIDYA MANDIR			24-02-2026						
			401	CS (COMM)	1175/2025	11-11-2025	ZARAR AHMAD Vs MUNICIPAL CORPORATION OF DELHI			25-02-2026						
			401	CS (COMM)	935/2024	30-08-2024	AB MOTOSS EV PRIVATE LIMITED Vs SILVELINE POWER STATION PRIVATE LIMITED			26-02-2026						
			401	CS (COMM)	1209/2024	29-10-2024	CANARA BANK Vs ANUJ VATS			28-02-2026						
			401	Misc DJ	/89/2026	30-01-2026	V G MARKETING PVT LTD Vs M/S PAWAN TRADERS			05-02-2026						
13	**SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT**	**CENTRAL**	402	CIVIL SUIT	CS COMM- 172/2025	07-02.2025	UCO BANK VS VINOD KUMAR	CML DAS	9178148174	27-02-2026	383	YES	CONTESTED/DECREE			
14	**SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)**	**WEST**			CS (COMM)/800/2024	13/09/2024	SHEETAL HANDA AND ANR // Vs AMIT ARORA	DEV PRAKASH PACHAURI(P),		46267	514	Yes	DECREE	nil	nil	
					CS (COMM)/809/2024	18/09/2024	M/S AQUALITE INDUSTRIES PRIVATE LIMITED Vs GAZI MINHAZAL ABEDIN (PROPRIETOR OF M/S	ARCHIT SINGHAL(P),		19/02/2026	519	Yes	DECREE	nil	nil	
					Counter Claim/1/2025	15/01/2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications Through	Praveen Kumar(P),		26/02/2026	407	Yes	DISMISSED	nil	nil	
					CS (COMM)/792/2024	45605	M/S AXIS COMMUNICATIONS Vs MADAN LAL PROP OF NEW DURGA TRAVELS AND ORS	RAM KISHOR SINGH(P),		26/02/2026	533		DECREE			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	811/2022	07-10-2022	M/S MINOCHA ENTERPRISES PVT. LTD. TRHOUGH ITS A.R. VIJAY KUMAR TIWARI Vs THROUGH ITS	JUSNEET SINGH KOHLI		28.02.2026	1218 Days	yes	CONTESTED	NIL	NIL	
				(CS COMM)	598/2023	11.08.2023	SITA RAM AND COMPANY PVT. LTD. Vs BANSAL INTERIO	Mayank Kumar		05.02.2026	882 Days	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/256/2023	45000	M/S ODITI APPLIANCES LLP Vs M/S MALHOTRA ENTERPRISES			28/02/26	1081		Contested			
					CS (COMM)/56/2024	45313	Saraogi Super Sales Pvt Ltd Vs Kabita Bhuwania Prop Jagadamba Readymade			18/02/26	758		Contested			
					CS (COMM)/61/2024	45315	M/s Eastern Bearing Pvt Ltd Vs M/s United Petrochem Pvt Ltd			28/02/26	766		Contested			
					CS (COMM)/538/2024	45474	M/s Purple United Sales Pvt Ltd Vs M/s Boots Bazaar			12/02/26	591		Contested			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/231/2024	11/03/24	AMARJIT SINGH VS ADVANTAGE COMPUTERS	Surender Kr.Sharma	9811363645	02/02/26	693	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/808/2023	30/10/23	M/S SHREE MADHAV QUICK RESOLUTION SERVICES PVT LTD Vs STATE BANK OF INDIA	S.K Chaturvedi	9811756975	12/02/26	836	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/43/2023	07/01/23	STATE OF BANK OF INDIA Vs JITENDER SINGH DHAWAN	Kaushal Kumar Nirmal	9810435722	16/02/26	1136	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/364/2023	01/05/23	SMT SHASHI BAJAJ Vs VANITA BATHLA	Roshan Santhalia	9560622223	16/02/26	1022	NA	DECREE	Nil	Nil	
				CS (COMM)	Counter Claim/32/2023	14/07/23	REAHU POLYMERS PVT LTD Vs GTS EXPORTS PVT LTD	Bhuvanesh Sehgal	9810149006	23/02/26	955	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/121/2023	31/01/23	M/S GTS EXPORTS PVT LTD Vs REHAU POLYMERS PVT LTD	SONAL ANAND	9811101222	23/02/26	1119	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/302/2024	03/04/24	COIM INDIA PVT LTD Vs M/S NIKHIL FOOTWEARS AND ORS	DINESH MINOCHA	9810089936	25/02/26	693	NA	DECREE	Nil	Nil	
				CS (COMM)	CS (COMM)/212/2024	01/03/24	CAMPUS ACTIVEWEAR LIMITED Vs NARESH GOYAL PROPRIETOR OF M/S ANKUR SHOE SALES	ZEESHAN HASHMI	9999312535	26/02/26	727	NA	DECREE	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/429/2019	CS (COMM)/429/2019	12-09-2019	OM LOGISTICS LTD Vs GUPTA INFOTECH AND ANR			24-02-2026			DECREE			

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				CS (COMM)/494/2021	CS (COMM)/494/2021	21-10-2021	M/S FRANCO LEONE LTD (FORMERLY KNOWN AS FRANCO LEOME SHOES PVT LTD Vs Kalpesh Eknath Fake			28-02-2026			DECREE			
				CS (COMM)/387/2022	CS (COMM)/387/2022	26-05-2022	M S SYNERGY RETAILERS PRIVATE LIMITED Vs M/S ARJUN CONTINENTAL PVT LTD			16-02-2026			DECREE			
				CS (COMM)/342/2024	CS (COMM)/342/2024	18-04-2024	Sandeep Kumar Jain Vs Rajkumar Sharma			12-02-2026			DECREE			
				CS (COMM)/524/2024	CS (COMM)/524/2024	01-07-2024	Surinder Mohan Jindal Vs Krishan Lal			24-02-2026			DECREE			
				CS (COMM)/853/2024	CS (COMM)/853/2024	01-10-2024	SANTOSH KUMAR RANA Vs MANOJ KUMAR BIRLA AND ANR			18-02-2026			DECREE			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/163/2024	CS (COMM)/163/2024	15-02-2024	Naresh Kumar Goyal Vs Mansha Active Private Limited Through Director Manoj Dua, 2) Manoj Dua Managing Director			06-02-2026		YES	DECREE			
				CS (COMM)/226/2024	CS (COMM)/226/2024	07-03-2024	Mohan Meakin Limited Vs Harvinder And Company			13-02-2026		YES	DECREE			
				CS (COMM)/678/2024	CS (COMM)/678/2024	06-08-2024	Asha Singh Vs Kawal Preet Kaur			21-02-2026		YES	DECREE			
				CS (COMM)/821/2024	CS (COMM)/821/2024	20-09-2024	ROYAL SUNDARAM GENERAL INSURANCE CO LTD Vs SHRI KRISHNA TRADERS			05-02-2026		YES	PARTLY DECREED/DISMISSED			
				Counter Claim/12/2025	Counter Claim/12/2025	03-04-2025	MS KAWAL PREET KAUR Vs MS ASHA SINGH			21-02-2026		YES	DISMISSED			
				CS (COMM)/394/2025	CS (COMM)/394/2025	13-05-2025	APS OBEROI Vs REMSOCONTROLTECHNOLOGIESPVTLTD			07-02-2026		YES	DECREE			
				CS (COMM)/653/2025	CS (COMM)/653/2025	02-08-2025	DILEEP SHARMA PROP OF SILVER LINE INCORPORATION Vs RAVINDER SHARMA PROP OF OM PLASTIC			23-02-2026		YES	DECREE			
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	801/2024	24.09.2024	LALIT KUMAR ARORA VS. SKYLARK CABLES AND CORDS (P) LTD.	ASHISH SAREEN	9999040028	02.02.2026	496	YES	DECREED	NIL	NIL	CIVIL SUIT
				CS(COMM)	02/2025	03.01.2025	B S THAKUR SOLE PROP OF DYNATEC VERSUS CENTRAL PUBLIC WORKS	AMIT SINHA AND ASSOCIATES	9811560077	04.02.2026	397	YES	DISMISSED	NIL	NIL	CIVIL SUIT
				CS(COMM)	188/2019	13.08.2019	LUCKY EXPORTS VS. SYNDICATE BANK	ALOK KUMAR AGGARWAL	9013182867	19.02.2026	2382	YES	DECREED	NIL	NIL	CIVIL SUIT

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				OMP(COMM)	3/2023	09.01.2023	SURI INTERNATIONAL VS. UNION OF INDIA	ASHISH KHORANA	9818306115	03.02.2026	1121	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	31/2022	02.03.2022	R K STOCKHOLDING PRIVATE LIMITED VS. JATALIA FINANCE COMPANY LTD.	J. P. PATHAK	8588965838	06.02.2026	1437	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	63/2023	29.04.2023	M/S SIMTECH INTERNATIONAL VS. UNION OF INDIA	SATYA LAW CHAMBERS	9873632138	07.02.2026	1015	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	108/2023	07.08.2023	RAJENDRA PRASAD MITTAL VS. ASHOK WADIA	PRATEEK GUPTA	9414472011	07.02.2026	915	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	213/2019	04.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2259	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	214/2019	04.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2259	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	237/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	238/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	239/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	240/2019	23.12.2019	PRASAR BHARTI BROADCASTING CORPORATE OF INDIA VS. M/S APLAB LIMITED	S M ARIF	9811447278	09.02.2026	2240	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	108/2020	22.12.2020	CHETAN SAPRA VS. NEGOLICE INDIA LIMITED	AMIT BHATNAGAR	9811734395	10.02.2026	1876	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	263/2024	12.12.2024	ST. CRISPIN SENIOR SECONDARY VS. MICRO COMPUTER SERVICES	ASHWIN ROMY	7025087486	11.02.2026	426	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	86/2023	05.07.2023	SANJAY RUSTOGI VS. M/S DUET INDIA HOTELS JAIUR PVT. LTD.	MOHIT SINGH	8802956587	12.02.2026	953	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	103/2023	28.07.2023	DUET INDIA HOTELS JAIPUR PVT. LTD. VS. SANJAY RUSTAGI	APOORVABHU MESH	9013326116	12.02.2026	930	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	136/2021	22.12.2021	NEW INDIA ENGINEERS THROUGH SHRI SURSH CHAND GARG VS. DELHI URBAN SHELTER IMPROVEMENT BOARD	SANJAY BANSAL	9810959432	16.02.2026	1517	NO	DISMISSED	NIL	NIL	U/S 34

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				OMP(COMM)	44/2023	23.03.2023	DELHI URBAN SHELTER IMPROVEMENT BOARD DUSIB VS. NEW INDIA ENGINEERS	JITIN SINGH	8802956587	16.02.2026	1061	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	99/2019	03.06.2019	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH VS. M/S FRONTIER INFORMATION	ABHINAV HANSARIA	9810349842	17.02.2026	2451	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	23/2020	14.02.2020	S S AHLUWALIA SINCE DECESED THROUGH LRS VS. GENERAL M ANAGER NORTHER RAILWAY	MANJIT SINGH AHLUWALIA	9810057359	18.02.2026	2196	NO	ALLOWED	NIL	NIL	U/S 34
				OMP(COMM)	19/2021	08.02.2021	SATPAL BHASIN VS. SANDEEP SINGH	RAMAN SAMBHLOK	9654858332	21.02.2026	1839	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	244/2019	24.12.2019	BHARAT SANCHAR NIGAM LIMITED VS. M/S AKSH OPTIFIBRE	L B RAI	9810614546	23.02.2026	2253	NO	DISMISSED	NIL	NIL	U/S 34
				OMP(COMM)	19/2020	07.02.2020	M/S PARAGON CONSTRUCTION (INDIA) PVT. LTD. VS. YYOUNG WOMEN'S CHRISTIAN ASSOCIATION OF DELHI	AMIT CHOUDHARY	9899167855	28.02.2026	2213	NO	ALLOWED	NIL	NIL	U/S 34
21	**SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)**	**NEW DELHI**	25	CS (COMM.)	408 / 2021	28.09.2021	UDAYAN KUMAR PROP. M/S S DESIGN A VS. MR. V. K. JAIN	MR. MAYANK GOYAL	9810329623	06.02.2026	1593	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	90 / 2024	30.01.2024	CANARA BANK VS. ANAND PRAKASH	MR. KUMAR VISHAWAJIT	9718909886	17.02.2026	750	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	**MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03**	**NEW DELHI**	20	SUIT FOR RECOVERY	CS (COMM.)/828/2022	11/10/2022	BONANZA COMMODITY BROKERSPVT. LTD Vs NEW INDIA ASSURANCE CO. LTD	Sh. Shishir Mathur	9810038657	07/02/2026	1215	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/833/2022	11/10/2022	BONANZA PORTFOLIO LIMITED Vs THE NEW INDIA ASSURANCE CO. LTD	Sh. Shishir Mathur	9810038657	07/02/2026	1215	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/657/2022	28/07/2022	K.L.J. POLYMERS AND CHEMICALS LIMITED Vs SHREE VARDHMAN POWER PRIVATE LIMITED	Sh. Vikas Sharma	9811789616	18/02/2026	1301	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/439/2023	02/08/2023	REVEX INDUSTRIES PVT LTD. Vs SUSHILA DEVI	Sh. Bharat Gupta	9013534938	26/02/2026	939	YES	DECREED	NIL	NIL	SUIT FOR RECOVERY
23	**MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	OMP (COMM.)/6/2023	25-01-2023	NATIONAL INSURANCE CO. Vs M/S BINDRA ALBUMS	Sh. Laxmi Chauhan	9810112000	05-02-2026	1107	NA	Dismissed	NA	NA	Petition U/s 34 of Arbitration & Conciliation		
			CS (COMM)/11/2025	10-01-2025	Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises) Vs Dharamraj Contracts(I) Pvt Ltd	Sh. Amit Sharma	9958299393	12-02-2026	398	Yes	DECREED	NA	NA	Suit for Recovery		
			CS (COMM)/537/2024	27-11-2024	CANARA BANK Vs Yogesh Chhabra	Sh. Nilendu Vatsyayan	9999050853	13-02-2026	443	Yes	DECREED	NA	NA	Suit for Recovery		

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			CS (COMM)/534/2022	09-09-2022	BORDERFREE CUISINES LLP Vs DINESH KALRA	Sh. Udit Mehr	9654926809	20-02-2026	1260	Yes	DECREED	NA	NA	Suit for Recovery		
			CS (COMM)/85/2023	16-02-2023	DINESH KALRA AND OTHERS Vs BORDERFREE CUISINES LLP	Sh. Jai Sahai	9811122114	20-02-2026	1100	Yes	DECREED	NA	NA	Suit for Recovery		
24	**MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)**	**SOUTH**	6, New Court Block-I	Commercial	CS (COMM) 296/2023	16/05/2023	AGFA HEALTHCARE INDIA PVT LTD VS FOCUS IMAGING & RESEARCH & ORS	TEJAS PATEL	41550331	09-02-2026	1000	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 621/2022	03/11/2022	DEEPAK VS DR SATISH CHANDRA MISHRA	DHANANJAI JAIN	9560562050	12-02-2026	1197	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 573/2023	18/10/2023	STATE BANK OF INDIA VS HANSRAJ	RANI BHARDWAJ	9643680913	13-02-2026	849	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 470/2023	07/08/2023	SIEMENS INDUSTRY VS NILESH DAHANUKAR	SAIKRISHNA	9810621272	19-02-2026	927	-	CONTESTED	-	-	-
			6, New Court Block-I	Commercial	OMP (COMM) 26/2024	07/09/2024	HIMALAYAN FOOD PARK PVT LTD VS BRIGHT LIFECARE PVT LTD	K.B. SHANKAR	9999055597	24-02-2026	535	-	DISMISSED	-	-	-
25	**SH. SANDEEP YADAV**	**SOUTH**	17, New Court Block-I	Commercial	CS DJ/774/2019	20-12-2019	M/S AMRITA TRAVELS VS CENTRE FOR DEVELOPMENT OF TELEMATICS AND ORS.	ANIL DAGAR	9811570337	28-02-2026	2262	Yes	CONTESTED	NA	NA	Suit for Recovery
			17, New Court Block-I	Commercial	OMP (COMM.)/37/2024	14-11-2024	M/S VISHAL ICE COLD STORAGE THROUGH PARTNERS Vs Small Farmers Agri Business Consortium Through SUSHIL KUM	R.K. BURMAN	9350520408	20-02-2026	463	NA	CONTESTED	NA	NA	Petition U/s 34
			17, New Court Block-I	Commercial	CS (COMM)/145/2019	17-07-2019	M/S SMG INTERIORS AND ORS. Vs M/S ORAVEL STAYS PVT. LTD.	YATINDER GARG	9717139079	23-02-2026	2413	Yes	CONTESTED	NA	NA	Suit for Recovery
26	**SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04**	**SOUTH**	29, New Court Block-II	Commercial	OMP (COMM.) 02/2024	20.01.2024	SIMENTECH INDIA PVT. LTD. VS BHARAT HEAVY ELECTRICALS LTD.	SWATI KHANNA	9013893954, 7428556824	10.02.2026	752	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	OMP (COMM.) 04/2024	25.01.2024	RUDRA SRIVASTAVA VS NEERAJ BHATIA AND ORS.	ARJUN MALIK	9810017346	25.02.2026	762	NIL	Contested	NIL	NIL	PETITION U/S 34 OF ARBITRATION & CONCILIATI
			29, New Court Block-II	Commercial	CS (COMM.) 486/2024	19.10.2024	PUNEET BANSAL VS M/S ROYAL GOLF LINK CITY PROJECT PVT. LTD.	ADITYA PRAKASH ARORA	9953744141	27.02.2026	496	YES	Contested	NIL	NIL	Suit for recovery

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 648/2023	14-12-2023	UMLESH SHARMA VS CHONGPI MISAO	AYUSH GUPTA	9818402326	17-02-2026	796	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 634/2022	10-11-2022	SHAKIR VS PREMIER CARWORLD P. LTD.	ANKUR SINGHAL	9811126091	19-02-2026	1197	YES	DECREED	-	-	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 314/2020	22-10-2020	SANJAY KUMAR GARG VS SHARAD GARG	ARPIT SINGH	1126843455	28-02-2026	1955	-	DECREED	-	-	TRADEMARKS
			40, New Court Block-II	Commercial	CS (COMM) 241/2024	14-05-2024	M/S WIREWORKS VS M/S INNOVATIONE INDIA PROJECTS	SUDHINDRA TRIPATHI	9540787097	28-02-2026	655	-	DECREED	-	-	SUIT FOR RECOVERY
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP(COMM.)	106/2023	20.11.2023	G RAJESH AND ANR VS M/S SBFC FINANCE LIMITED	NAVNEET & MS. SWETA	9900228403	27.02.2026	830	--	ALLOWED	--	--	
				CS (COMM)	998/2023	20.10.2023	PARUL VIJAY GANGLANI Vs M/S NINTH DIMENSION	DEEPAK SHARMA & RAMESH RAWAT	9520729127	28.02.2026	862	--	DISMISSED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	OMP (COMM.)/111/2023	45271	M/s Bhardwaj India Pvt Ltd Vs M/s Revacure Lifesciences Llp	VIPIN CHAUDHARY	N/A	46070	ALLOWED	YES	DECREED	-	-	-	
				CS (COMM)/322/2024	45408	ABS TOUR AND TRAVELS Vs SNV AVIATION PVT. LTD.	ABHINAY SHARMA	N/A	46077	DECREED	YES	PETITION ALLOWED	-	-		
				CS (COMM)/1005/2023	45224	M/S SINGER INDIA LTD. Vs M/S DURGA BAI MAHILA SISU VIKASA KENDRAM	MOHIT NAGAR	N/A	46081	DECREED	YES	DECREED	-	-		
				CS (COMM)/405/2024	45434	Rajesh Sharma Vs Vad Compusoft Pvt Ltd	KUSHAGRA BANSAL	N/A	46081	DECREED	YES	DECREED	-	-		
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/349/2020	44162	MOON STEELS AND GENERAL INDUSTRIES PVT LTD Vs INDIAN OVERSEAS BANK	Randeep Sachdeva(P),	8181811881	13.02.2026	1904	YES	Contested	--	--	--
				COMMERCIAL SUIT	CS (COMM)/391/2019	43735	TRANSLINE TECHNOLOGIES LTD Vs MUNICIPAL CORPORATION OF DELHI	AMIT KUMAR SINGH(P),	9871291420	28.02.2026	2346	YES	Contested	--	--	--

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				COMMERCIAL SUIT	CS (COMM)/975/2023	45213	MANSI FREIGHT SYSTEMSTHROUGH ITS PROPRIETOR SH DHEERAJ KAPOOR Vs CONSOLE SHIPPING INDIA PRIVATE LIMITED	VIVYA NAGPAL(P),	9891360105	46049	836	836	YES	Contested	--	--
31	MS. SUNENA SHARMA	SOUTH-EAST	NIL													
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/174/2020	02-07-2020	M/S WEBKUL SOFTWARE PVT. LTD. Vs ANAND KUMAR PRAJAPATI	AMARDEEP SONI	-	20-02-2026	2059	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/3761/2024	07-10-2024	MR. ABHISHEK RAWAT Vs M/S HARSH ENTERPRISES AND ORS.	Vishal Sharma	-	07-02-2026	488	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS DJ/209502/2026	03-05-2016	M/S TATA INTERNATIONAL LIMITED VS. PREM NARANG	DHEERAJ KUMAR GARG	9313972988,0 9968443127	10-02-2026	3571	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS DJ/784/2019	07-09-2019	RANJEET SINGH VERMA PROPREITOR OF VAISHNAVI VIDYUT VS. D4N TECHNOLOGIES PVT. LTD.	ADV. SANADEEP SHARAMA ASSOCIATES	9851898514	23-02-2026	2361	YES	CONTESTED/DISMISSED	---	---	
				COMMERCIAL CASE	CS (COMM)/1069/2023	24-11-2023	BHUSHAN DEALMARK PRIVATE LIMITED VS. MSA CONSTRUCTION PVT. LTD.	Advocate Shakeel Sarwar Wani	+91-8750618722	13-02-2026	812	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3763/2024	07-10-2024	M/S DIVULGE SOLUTIONS PVT. LTD. VS. M/S GAMIX DIGITAL PVT. LTD.	ANKIT RAJ, ALI MOHAMMED KHAN	9968368407	05-02-2026	487	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3869/2024	21-11-2024	SHELLZ INDIA LTD. VS. SNNR PVT. LTD.	SARVENDRA M. TRIPATHI, DIVYANSHU PRIYAM	9811781179	20-02-2026	457	YES	CONTESTED/DECREED	---	---	
				COMMERCIAL CASE	CS (COMM)/3880/2024	25-11-2024	KBC COMPUTECH PRIVATE LIMITED VS. S R COMPUTECH PRIVATE LIMITED	ADV. GAURAV	9873377366	10-02-2026	443	YES	CONTESTED/DECREED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	cs (COMM)	cs (COMM)	718/2025	04.09.2025	Vinod Kumar Yadav Vs Raju Ram	Daya Nand Pandey	9971057511	09.02.2026	158		Decreed	-	-
				cs (COMM)	cs (COMM)	521/2025	01.07.2025	M/S Whole Some Paper Vs M/S SNNR	Ms Jagriti Jain & parthesh Bhardwaj	8527506427 &7042312792	09.02.2026	256		Decreed	-	-
				cs (COMM)	cs (COMM)	3673/2024	18.09.2024	M/S Indospirit Distribution vs M/S The Brew store	Karan Gupta	972902222	16.02.2026	516		Decreed	-	-
					OMP(1) (COMM)	46/2024	25.09.2024	M/S Shilpa Construction VsTelecommunication	Rahul Kumar	8502896689	17.02.2026	510		Rejected	-	-

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
					OMP(1) (COMM)	86/2025	23.09.2025	M/S Barti Airtel Vs Bimla Devi	Kunwar Singh	9939181605	24.02.2026	154		Allowed	-	-
					cs (COMM)	208/2025	22.04.2022	M/S Anchor Fab Vs M/S Well Men	Ankur Goel	9811244145	26.02.2026	351		Decreed	-	-
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	519/2025	45839	SANJEEV KUMAR DADWAL v. M/S. SEHGAL ELECTRICALS WORKS	RAMESH KR. SRIVASTAVA	9958296278	46079	240	No	CONTESTED	NA	NA	
				CS(COMM)	292/25	45756	M/S. REDEFINE EXPRESS v. CENTRAL WAREHOUSING CORPORATION	A K BHARDWAJ	9555449294	46080	324	No	CONTESTED	NA	NA	
				CS(COMM)	141/2024	45355	BHUSHAN DEALMARK PVT. LTD. v. M/S. ALLIANCE HIVE PROJECT	SHAKEEL SARWAR WANI	+91-8750618722	46081	726	No	CONTESTED	NA	NA	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	37/2024	27-01-2024	THE NEW INDIA ASSURANCE CO. LTD. VS. YADAV TRANSPORTER	KUMAR ALOK VS. PRADEEP AGGARWAL	NIL	07-02-2026	740	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	27/2024	15-01-2024	MS CLASSIC REFRIGERATION S WORKS VS. SHREE RAM STEEL SYNDICATE	BHASKAR SWALI VS. VINAY GUPTA	NIL	17-02-2026	762	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	195/2024	02-07-2024	BRN GLOBAL LOGISTICS PVT.LTD. VS. HDD SOLUTIONS PVT.LTD.	HITESH JAIN VS. YURAJ SINGH	NIL	20-02-2026	593	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	389/2024	21-12-2024	M/S SATIN CREDIT CARE NETWORK LTD. VS. THE NEW INDIA ASSURANCE CO. LTD.	GAURAV MALHOTRA VS. ABHINAV JAIN	NIL	21-02-2026	425	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	123/2022	20-04-2022	AP ASSOCIATES VS. FCS SOLUTION LTD.	MANMOHAN SINGH VS. VIVEK SHARMA	NIL	28-02-2026	1403	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	96/2023	10-03-2023	FCS SOLUTION LTD. VS. AP ASSOCIATES	VIVEK SHARMA VS. MANMOHAN SINGH	NIL	28-02-2026	1078	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	209/2024	18-07-2024	BANK OF BARODA VS. SUNIL KUMAR GUPTA	UMESH JOSHI VS. CM VERMA	NIL	27-02-2026	584	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	1/2025	08-01-2025	Armaan Steel Vs bharat-heavy electronics limited	-	-	16-02-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	43/2025	27-03-2025	Kotak Mahindra Prime-Limited Vs MANJEET Y AND ANR	-	-	07-02-2026	-	-	CONTESTED	No Execution filed till date	-	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED /SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	SECTION ACT
				C.S. (COMM)	118/2025	25-09-2025	Saraswati Chaudhary Vs-Baba Cylinder Test House	-	-	18-02-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	127/2025	31-10-2025	Bank of Baroda Vs Liyakat-Ali Prop M/s Pioneer Crafts	-	-	12-02-2026	-	-	CONTESTED	No Execution filed till date	-	
			--do--	C.S. (COMM)	137/2025	15-11-2025	Dhatri Pandey Vs Life-Insurance Corporation of India	-	-	07-02-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 358/2021	29.09.2021	LEVI STRAUSS AND ORS VS K K K MITTAL	SOMNATH DE AND SH ABHISHEK MAVI	011-26936783	21.02.2026	1608	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 518/2024	03.01.2024	RAM NIWAS VS NEELU LADIA @ NILULADIA	NITIN AND VIJA Y KUMAR	7011180931	25.02.2026	510	YES	DECREED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 597/2022	29.10.2022	M/S SSAFEEQUPMENTS PVT LTD VS M/S NUTECH CONTRANCTS PVT LTD	DEEP SONI	9529204978	26.02.2026	1216	YES	DISMISSED	NIL	NIL	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/392/2025	01-07-2025	UNION BAND OF INDIA Vs AMAR	SAMARENDRA KUMAR	9999114922	10-02-2026	224	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/420/2025	08-07-2025	POONAM KAPOOR Vs SONU	AMAN NARULA	7838386664	19-02-2026	226	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/727/2022	22-12-2022	EASTERN HEALTHCARE Vs SUN LIFE SCIENCES PVT LTD AND ANR	RAJNISH RANJAN	9958160505	21-02-2026	1157	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS (COMM)/461/2024	02-09-2024	M/S ECO GREEN PANELS PVT LTD Vs M/S SHUDH AGENCIES	SAHIL RALLI	9717838348	24-02-2026	540	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL													
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/465/2025	M/S BENSON POLYMERS LIMITED DVS M/S JACKSON PAINTS & ORS.	30-07-2025	MANSI BATRA	9999778262	20-02-2026	205 DAYS	-	DECREED	EXECUTION NOT FILED		
				COMMERCIAL	CS (COMM)/199/2025	SATISH KUMAR VS RAKESH DHONDIYAL AND ANR	03-04-2025	RAKESH KUMAR GUPTA	9810266298	25-02-2026	328 DAYS	-	DECREED	EXECUTION NOT FILED		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/233/2020	28-11-2020	TAJINDER SINGH Vs VED PRAKASH			23-02-2026			Contested			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION OF DECREE	NUMBER OF DAYS FOR EXECUTION OF	ACT SECTION
					CS (COMM.)/247/2020	07-12-2020	AYUSH AGGARWAL Vs SUSHIL KUMAR SHARMA			12-02-2026			Contested			
					CS (COMM.)/286/2020	23-12-2020	M/S NORTHEX LOGISTICS PVT. LTD. Vs M/S INOX WIND LTD.			19-02-2026			Contested			
					CS (COMM.)/327/2022	25-05-2018	RAJDHANI FURNISHING PVT. LTD. Vs DEVENDER KHANDUJA			26-02-2026			Contested			
					CS (COMM.)/455/2022	30-05-2022	RAJDHANI FURNISHING PVT LTD Vs UKKEN VERGESH JOSH			26-02-2026						
					CS (COMM.)/877/2022	17-11-2022	CANARA BANK Vs M/S EXPERT SYSTEMS			13-02-2026						
					OMP (COMM.)/14/2025	02-07-2025	Jyotiender Vs SBI Cards and Payment Services Limited			26-02-2026						
44	**SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)**		205	Civil	CS (COMM)91/19	18-04-2019	M/S HINDUSTAN SALES CORPORATION Vs M/S B.R KOHLI CONSTRUCTION PVT LTD	SANDEEP JINDAL	N.A	11-02-2026	2454 Days	Yes	Contested	N.A	N.A	
					CS (COMM) 913/22	01-12-2022	ARUN AGARWALA Vs IMRAN JEELANI LANKAR	VIKRANT ARORA	N.A	19-02-2026	2598 Days	Yes	Contested	N.A	N.A	
					CS (COMM)171/24	18-03-2024	MUKUL GUPTA MARKETING PVT LTD. Vs RANCHIT MALHOTRA	MONIKA GOEL	N.A	03-02-2026	676 Days	Yes	Contested	N.A	N.A	
					CS (COMM)575/24	20-09-2024	ASHOK KUMAR Vs M/S SAI SHAKTI CIVIL ENGINEERING PVT. LTD.	SANDEEP JINDAL	N.A	03-02-2026	494 Days	Yes	Contested	N.A	N.A	
					CS (COMM)628/25	03-09-2025	JITIN NARANG Vs ASHOK MAGGOO	MANENDER JEET SINGH	N.A	16-02-2026	163 Days	Yes	Contested	N.A	N.A	
45	**SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT**	NORTH	NIL													
46	**SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)**	NORTH	NIL													
47	**SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01**	**SOUTH WEST**	NIL													
48	**SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02**	**SOUTH WEST**	NIL													

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49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL													
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL													

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF FEBRUARY 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	205	31	0	1	28	207
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	139	35	0	0	34	140
3	SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	144	31	2	0	31	146
4A	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	155	46	1	0	40	162
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	195	22	0	0	36	181
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	201	24	0	0	25	200
7A	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	179	24	0	0	23	180
8A	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	Central	131	8	1	0	13	0
8A	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	Central	0	32	2	0	17	144
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	187	2	0	0	1	0

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
9A	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	0	0	0	0	1	187
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	179	32	0	0	26	185
11	VACANT COURT OF SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	Central	120	0	0	0	0	0
11A	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	27	2	0	4	145
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	159	5	1	0	11	0
12A	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	25	0	0	22	157
13A	VACANT COURT OF SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	168	0	2	0	0	0
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	0	24	0	0	29	165
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	326	64	0	0	92	298
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	489	56	0	0	87	458
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	316	66	0	0	85	297

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	284	76	1	2	80	279
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	304	61	0	0	63	302
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	318	60	3	0	91	290
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	972	95	3	0	107	963
21	VACANT COURT OF SH. BHUPESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1081	7	0	0	0	0
	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	0	48	0	0	28	1108
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1063	61	0	0	34	1090
23A	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	South	307	144	1	0	149	303
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	South	408	105	0	0	159	354
25	SH. SANDEEP YADAV, DISTRICT JUDGE(COMMERCIAL COURT)	South	615	140	0	0	116	639
26A	SH. AJAY KUMAR JAIN, DISTRICT JUDGE(COMMERCIAL COURT)	South	496	128	1	1	161	463

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	667	95	0	0	202	560
28	SH. LAL SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	284	3	0	0	1	0
28A	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	0	15	0	0	24	277
29	SH. LALIT KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	218	35	3	1	38	217
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	304	19	0	0	10	313
31A	VACANT COURT OF MS SUNENA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-04, W/E/F 04.12.2025	South-East	278	5	12	0	0	0
	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	0	20	10	9	8	308
32A	MS. NEELAM SINGH, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	261	25	0	0	24	262
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	174	27	1	1	33	168
34A	MS NIRJA BHATIA DISTRICT JUDGE(COMMERCIAL COURT)	South-East	195	17	0	0	26	186
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	264	23	0	1	11	275
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	281	28	56	0	37	328
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	660	31	0	57	24	610

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	North-East	152	30	0	0	65	117
39A	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	259	29	2	1	18	271
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	217	28	0	0	14	231
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	175	35	1	0	28	183
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	343	18	0	0	24	337
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	2009	113	3	1	126	1998
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1292	111	5	1	61	1346
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1060	219	0	0	70	1209
47	DR. RAKESH KUMAR-II, DISTRICT JUDGE(COMMERCIAL COURT)	North	1207	66	0	0	8	0
	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	North	0	128	1	0	81	1313
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	475	112	1	1	113	474

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
49	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	431	115	0	1	142	403
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	512	147	9	7	113	548
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	401	37	1	1	30	0
	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	0	72	1	0	121	360
GRAND TOTAL			21260	3082	126	86	3045	21337

List of cases received for Pre-Institution Mediation and Settlement during the month FEBRUARY 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	*Central*	222	*223*	*0*	*173*	*3*	269
2	*West*	577	*133*	*0*	*127*	*2*	581
3	*East*	79	*75*	*1*	*70*	*0*	83
4	*North-East*	19	*12*	*0*	*18*	*1*	12
5	*Shahdara*	149	*126*	*2*	*100*	*1*	172
6	*South*	223	*57*	*2*	*80*	*5*	193
7	*South-East*	242	*109*	*0*	*193*	*1*	157
8	*New Delhi*	217	*141*	*6*	*106*	*7*	239
9	*North*	177	*125*	*0*	*68*	*2*	232
10	*North-West*	180	*103*	*1*	*120*	*1*	161
11	*South-West*	361	*73*	*0*	*108*	*0*	326
	Total	**2446**	**1177**	**12**	**1163**	**23**	**2425**
12	*DHCLSC*	200	*2*	*5*	*50*	*3*	144
	Overall Total	**2646**	**1179**	**17**	**1213**	**26**	**2569**

Note: Application received through NALSA App during the month:- Nil